

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
AT PUNE

ORIGINAL APPLICATION No.220 of 2023

In re: News item appearing in The Indian Express dated 30.11.2023 titled
“Fire at chemical plant in Surat, 24 workers injured”

PRELIMINARY REPLY ON BEHALF OF RESPONDENT No.4
(AETHER INDUSTRIES LIMITED)

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PUNE

DATE :12 /04 /2024




ADVOCATE FOR THE APPLICANT

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**WESTERN ZONE BENCH PUNE****AT PUNE****ORIGINAL APPLICATION NO. 220 OF 2023 (WZ)**

In the matter of news item appeared in the newspaper 'Indian Express' dated 30.11.2023, titled as '**fire at Chemical Plant in Surat, 24 workers injured.**'

REPLY ON BEHALF OF RESPONDENT NO.04**(M/s AETHER INDUSTRIES LTD.)****MAY IT PLEASE THE HON'BLE TRIBUNAL****THE RESPONDENT NO.4 MOST RESPECTFULLY SUBMITS****THAT :-**

1. At the outset, the Respondent No.4 submits that, the fateful incident that occurred on 29.11.2023 is most unfortunate and the Respondent No.4 deeply sympathizes with the families of the all-deceased persons. However, the Respondent No.4 would like to state on record that, the Respondent No.4 has been scrupulously following and complying with all the statutory compliances and also by obtaining the necessary legal permissions to run the Company.

2. It is humbly submitted that the Respondent No.4 has taken utmost precaution at the time of its process and that it was on account of an error beyond control, which occurred on the said date, which led to the fateful incident.

3. The Respondent No.4 herein is a Company incorporated and constituted under the provisions of Indian Companies Act, 1956 and is having its registered office and the manufacturing unit situated at Plot A-20, Sachin GIDC, Sachin, 394230, Tal. Chorasi, Dist. Surat. The Respondent No.4 is engaged in the manufacturing of Active Pharmaceutical Ingredients (API) and API Intermediate, Research and Development Centre along with its a pilot plant. There are at present 958 number of employees, engaged by the Respondent No.4 directly and contractual employees 183. The Respondent No.4 has a valid Consent-cum-Authorization, granted by the Respondent No.2 on 22.06.2023, which is valid and subsisting till 06.04.2028 **(Pg No.6 of First Preliminary Report)**.

4. On 29.11.2023 at about 1:45 AM a fire incident occurred due to leakage of Solvent (TETRA Hydro Suran, and Toluene) and Water Mixture in Solvent Recovery Tank situated at ground floor of Plant

No.2. On account of the said fire incident, 26 workers were injured. The Respondent No.4 to its immediate effect extended the medical assistance to its employees and ensured that all the injured were taken to the hospital and given the due medical attention. On account of the said incident, the Respondent No.3 i.e. the District Collector constituted a Joint Committee of Directorate of Industrial Safety and Health, Chief Fire Officer, Surat Municipal Corporation, Regional Officer-GPCB and Police Inspector, Sachin GIDC Police Station. The said Committee has submitted its Report before this Hon'ble Tribunal.

5. It may be further mentioned herein that the Respondent No.4 has filed the preliminary reply on 08.01.2024. It is hereby submitted that the contents of the said Reply are adopted and affirmed as part and parcel of present Reply in order to avoid repetition herein.
6. The Respondent No.2 herein issued an order of closure to the Respondent No.4 on 30.11.2023 (**Page No.104 of Affidavit of Respondent No.2**), wherein the Respondent No.2 directed that the Respondent No.4 shall be immediately effect close down its plant and stop the operations. The Respondent No.2 made further additional observations in the said order of closure and also directed the Respondent No.4 to deposit Rs.50 lakhs towards interim

environmental damage compensation. The Respondent No.4 thereafter with immediate effect i.e. on 1.12.2023 deposited an amount of Rs.50 lakhs towards the interim environmental damage compensation to the Respondent No.2 herein. Copy of the receipt of the payment is annexed hereto and marked as **ANNEXURE – R-1**.

7. The Respondent No.2 thereafter, after causing site visit issued an order of revocation of closure dated 05.01.2024 **(Page No.106 of Affidavit of Respondent No.2)**. The Respondent No.2 vide its revocation order observed that Respondent No.4 has submitted Bank Guarantee of Rs.2,50,000/- of ICICI Bank which is valid and subsisting till 31.12.2024. The order further observed that the Respondent No.4 has paid the 100% Interim Environment Damage Compensation of Rs.50 lakhs. The Respondent No.4 submits that order of revocation of closure directed the Respondent No.4 to obtain report for final Environmental Damage Assessment from a Technical Institute i.e. NEERI or IIT. The order further directed the Respondent No.4 to commence its operations at 25% capacity.
8. In compliance to the order of revocation dated 5.1.2024, the Respondent No.4 approached NEERI at its Nagpur office and submitted the details for the calculation of final Environmental Damage Assessment caused due to the accident happened on

29.11.2023. The NEERI vide its Report dated March 2024 submitted to the Respondent No.4, came to the conclusion that the total environment damage caused on account of Air and Water Pollution comes to Rs.11,93,561.70. Copy of the said Report of NEERI submitted in March, 2024 is annexed hereto and marked as **ANNEXURE – R-2.**

9. The Respondent No.4 further submits that on account of the present incident, 11 employees lost their life and 23 employees were injured. The Respondent No.4 has paid an ex-gratia compensation of Rs.50 lakhs each to the family members of the deceased employees and has paid ex-gratia compensation of Rs.25 lakhs for workers, who have been diagnosed with permanent disability. The Respondent No.4 also paid Rs.1.50 lakhs to the legal heirs of each employee for the funeral expenses and Rs.3.50 lakhs was transferred to the accounts of the legal heirs as an immediate relief. The Respondent No.4 has executed Agreements with the legal heirs of the deceased employees. Copies of the said Agreements are annexed hereto and marked as **ANNEXURE – R-3** collectively.
10. The Respondent No.4 has also submitted a Chart before this of the deceased employees as well as injured employees giving the material particulars of the respective employees for the effective

adjudication of the present Original Application before this Hon'ble Tribunal. Copy of the said Chart is annexed hereto and marked as **ANNEXURE – R-4.** Without prejudice and with respect it is submitted that a conjoint reading of sections 2 (o), 17, 29(2) and 33 of the NGT Act *prima facie* provide that the provisions of the said NGT Act would prevail over all other statutes that may be inconsistent with the provisions of the NGT Act. However an exception has been provided in respect of the compensation that may be payable to a employee covered under the Employees' Compensation Act. Consequently, the appropriate forum as per the legislative mandate to adjudicate and determine any such compensation would be as per the Employees' Compensation Act, 1923.

11. The Respondent No.4 further submits that on account of the said fateful incident, the Respondent No.4 has taken effective steps as was possible for the Respondent No.4 in accordance with the law. The Respondent No.4 has been permitted to operate its manufacturing operations, but not at the full capacity, but allowed to operate at 25% manufacturing capacity. There are numerous orders with the Respondent No.4 is committed to deliver to its clients worldwide and that it is impossible for the Respondent No.4

to undertake the delivery of the said orders on account of operation facility restricted upto 25%. The Hon'ble Tribunal after perusal of the record of the Respondent No.4, be pleased to direct the Respondent No.2 to consider that the Respondent No.4 may be permitted to operate its manufacturing activities at its fullest capacity.

12. The Respondent No.4 submits that, it will ensure that no such untoward incident will takes place in the future and shall install best safety equipment's, so as to control damage, if any accident such takes place. The present incident which made to the mishap, was on account of fire due to an error beyond control, which is merely an accident. The Respondent No.4 further ensures that, it will abide by the all- legal provisions and that the authorities may be directed to issue requisite permissions in order to enable the Respondent No.4 to commence the manufacturing at full capacity. It is therefore that the application may kindly be disposed of in view of the submissions made by the Respondent No.4 as stated above.
13. In view of the material submitted by this Respondent Nos. 2 and 3 before this Hon'ble Tribunal, it is abundantly clear that, the Respondent No.4 has taken effective steps to minimise environmental damage occurred on account of said fateful incident

on 29.11.2023. Thus, nothing survives in the present Original Application and the same may kindly be disposed of.

Affidavit in Support of this, is filed herewith

PUNE

DATE: 12 /04 / 2024



ADVOCATE FOR RESPONDENT NO.04

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH PUNE

AT PUNE

ORIGINAL APPLICATION NO. 220 OF 2023 (WZ)

In the matter of news item appeared in the newspaper 'Indian Express' dated 30.11.2023, titled as '**fire at Chemical Plant in Surat, 24 workers injured.**'

AFFIDAVIT IN SUPPORT OF REPLY

I, Smit Manishbhai Desai, adult, Occu.: service, working as Senior Engineer (Process Safety) of the Respondent No.4, having address at Plot No.8203, Sachin GIDC, Sachin – 394230, Tal Chorasi, District Surat, do hereby state on solemn affirmation as under:-

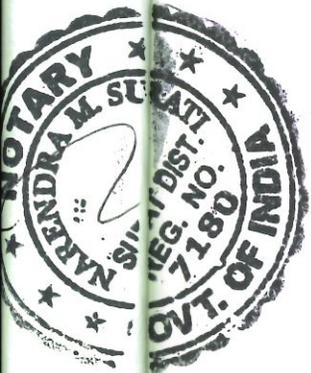
1. That the Respondent No.04 is filing the reply to the present Original Application. The facts and circumstances are well set out in the main body of the Reply. The Respondent No.04 adopts, maintains, confirms, repeats and reiterate whatever has been stated in the main body of the reply and for the sake of brevity, convenience and in order to avoid repetition, craves leave of this Hon'ble Tribunal to treat the statements, averments and submissions in the main body of the Reply as part and parcel of this Affidavit as if the same are

For Aether Industries Limited
Smit Desai
Auth. Signatory / Director

reproduced herein ad-seriatim, with a view to avoid repetition and for the sake of brevity.

- 2. I say that whatever stated in the Reply and the present Affidavit is true and correct to the best of my knowledge, information and belief and the legal advice, which I believe to be true.

Solemnly affirmed at _____, on ___ day of April, 2024.



For Aether Industries Limited

[Signature]
 Auth. Signatory / Director

Deponent

ATTESTED & IDENTIFIED

NARENDRA M. SURATI

NOTARY

SURAT

GOVT. OF INDIA

Regd. Sr. No.: 10812

Date: 12/4/2024



[Signature]
 Identified by me

NARENDRA M. SURATI

ADVOCATE & NOTARY

101, Shreeji Society,

Opp. L.I. Road, Chhreeji

Row-house, G. Road,

Sachin, SURAT-394230

Mo.: 98980 11199

आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT. OF INDIA

AETHER INDUSTRIES LIMITED

23/01/2013

Permanent Account Number

AALCA2848Q

01022013

For Aether Industries Limited

Auth. Signatory / Director

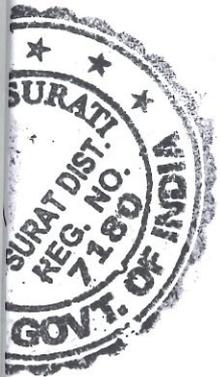


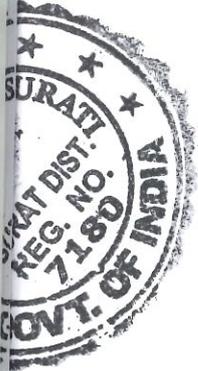
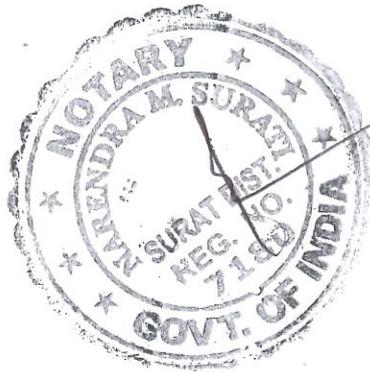
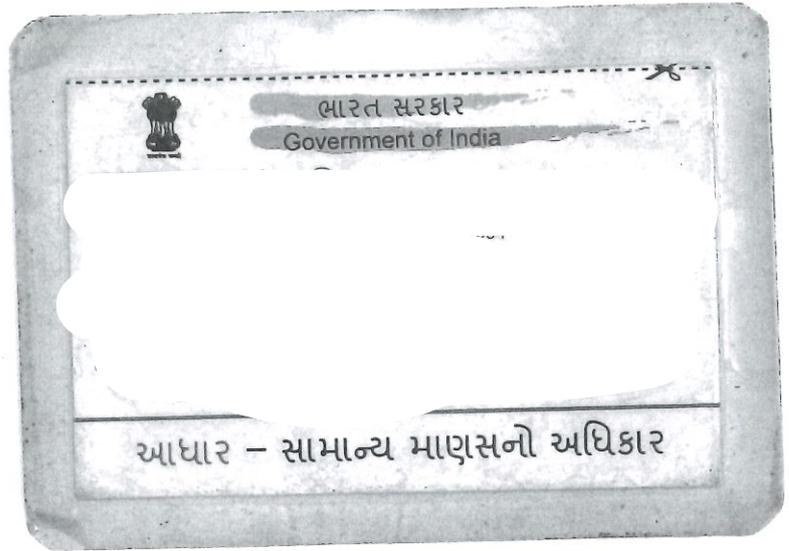
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3rd Floor, Sapphire Chambers,
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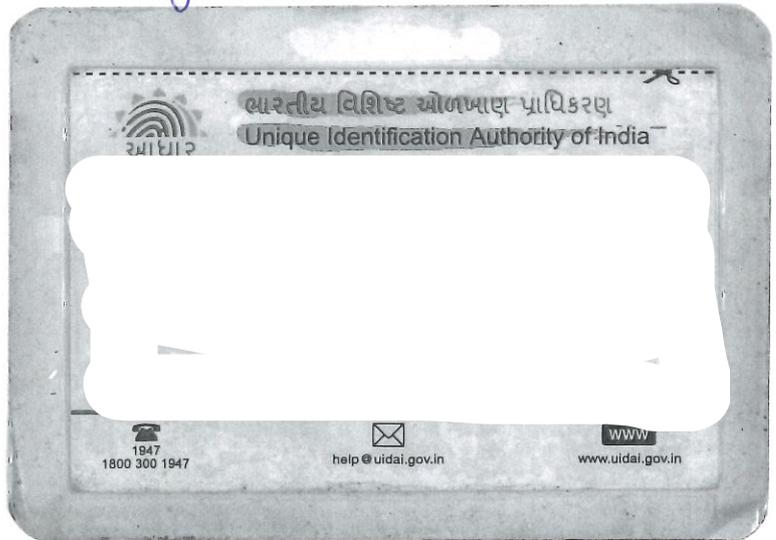
Tel: 91-20-2721 8080, Fax: 91-20-2721 8081
e-mail: tininfo@nsdl.co.in

आयकर विभाग भारत सरकार
INCOME TAX DEPARTMENT GOVT. OF INDIA
SMT. MANISHA DESAI





Signature



NET Payment Receipt**PCB ID: 45359-Aether Industries Limited**

Address : Plot No. 8203, G.I.D.C., -, Sachin, Surat Pin : 394230

Application: 1900595(IEC)-dd/MM/yyyy

Payment Id **487943**
Payment Date **01/12/2023**
Paid Amount **5000000**
Bank Details **ICO-0761047024**
Transaction No **YICO2159087332**
Status **Success**
Remarks **Success**
Referance No **1800296-1900595**
Type **IEC**
MIS Date -
Date : 02/12/2023



**Environmental Damage Cost Assessment Due
to Pollution Caused on Account of Fire
incident on 29/11/2023 at M/s Aether Industries
Ltd., Sachin, Surat, Gujarat**

Sponsor

Aether Industries Ltd., Surat, Gujarat



Prepared by



**CSIR-National Environmental Engineering Research
Institute (CSIR-NEERI), Nagpur - 440 020 (INDIA)**

March 2024

FOREWORD

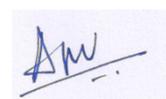
In order to restore the environment, protect ecosystems, and ensure the welfare of the receptor population, environmental damage by the industries or clusters of enterprises must be economically valued.

A fire accident occurred in the plant of Aether Industries Ltd., Sachin, Surat, Gujarat on November 29, 2023 at 1:50 AM. According to DISH authority report, the fire occurred due to leakages of solvents such as Tetra Hydro Furan (THF), Toluene and water mixer in solvent recovery tank located at ground floor of Plant No. 2. As per the directions from the regulatory agency, the industry officials approached CSIR-National Environmental Engineering Research Institute (CSIR-NEERI) to carry out the task of environmental damage cost assessment due to the release of harmful pollutants into the environment as a result of fire accident.

The report details the methodology and work done on estimation of environmental damage cost. The cooperation rendered by all concerned is gratefully acknowledged.

March, 2024

Nagpur



DIRECTOR

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Contributors /Team

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Project Guide

Dr. Atul N. Vaidya
Director, CSIR-NEERI, Nagpur

Environmental Damage Cost Assessment Due to Pollution Caused on Account of Fire incident on 29/11/2023 at M/s Aether Industries Ltd., Sachin, Surat, Gujarat

1. Introduction

M/s Aether Industries Ltd., Sachin, Dist.-Surat, Gujarat has an industrial plant located at Plot No. 8203, Sachin - 394230, Taluka-Chorasi, Dist.-Surat, Gujarat. On November 29, 2023 at 1:50 AM, fire occurred in the plant of Aether Industries Ltd. According to DISH authority report, the fire occurred due to leakages of solvents such as Tetra Hydro Furan (THF), Toluene and water mixer in solvent recovery tank located at ground floor of Plant No. 2. As a result, 26 workers were injured and 7 persons were found dead. Out of 26 injured workers, 22 number of workers were discharged, 4 more workers however died during the treatment. Heavy dense smoke occurred during the time of the fire accident. The cause of fire and blast is mentioned as the creation of vapour cloud as a result of THF leakage that led to fire followed by the blast. THF tank is located in tank farm area, whereas Plant No. 2 where machinery like recovery tank, pipeline etc. is located opposite to tank farm.

GPCB officials made a visit to the plant after the fire accident on November 30, 2023 at 10.45 AM. The samples of the contaminated water /wastewater generated from fire-fighting activity were collected by GPCB. Ambient air quality was monitored and documented. During the visit, VOC level of 398 ppm and NO₂ of 0.3 ppm was observed at a location 50 meter away from the incident site. Closure directions under Section 31 (A) of the Air Prevention and Control of Pollution Act, 1981 were issued to the plants. An interim environmental damage compensation of Rs. 50,00,000/- (Rupees Fifty Lakhs) was imposed by Gujarat Pollution Control Board. The unit was asked not to carry out any production activity without prior permission of GPCB. However, the Aether Industry Ltd. represented/requested on November 30, 2023 on few issues, one of those is on carrying out the environmental damage cost assessment as per the guidelines of CPCB/ Hon'ble NGT.

Accordingly, the industry officials approached CSIR-NEERI to carry out the task of environmental damage cost assessment due to the release of harmful pollutants into the environment as a result of fire accident.

2. Methodology

An environmental damage cost assessment (EDCA) of the fire accident is proposed to be carried out considering the damage to the environment by the release of harmful chemicals in to the Air, Water and Soil media. CPCB Guideline document (Central Pollution Control Board - Ministry of Environment, Forest and Climate Change 2022) is followed for computing the EDCA. Stoichiometry analysis and box model are considered for taking into account the damages due to air pollution. For water pollution, the wastewater discharge along with the water quality in terms of physico-chemical characteristics is considered. The below section gives the details of pollution load estimation due to release of harmful pollutants owing to the accident.

3. Air Environment

The location map of the industry is given in **Fig. 1**. As informed, the following chemicals were involved during the accident (**Table 1**):

Table 1a. Quantity of chemicals involved during the accident.

S. No.	Equipment	Capacity (KL)	Chemical handled	Quantity before the incident	Leaked quantity in the accident
1	THF + Toluene + Water Mixture Tank	15	THF + Toluene+ Water	12000 Kg	10000 Kg
2	Pure THF Tank	25	THF	15599 Kg	12000 Kg
3	Distillation Reactor	10	THF + Toluene+ Product	7000 Kg	0 Kg

It was revealed by the industry authority that during the time of the accident, a mix of THF:Toluene:Water in Mixture Tank was in ratio of 65%:30%:5%. The total quantity leaked during the fire accident for THF and Toluene is therefore given as given in **Table 1b**.

Table 1b. Leaked quantity of chemicals during the accident.

S. No.	Equipment	Leaked quantity in the accident (Kg)
1	THF	18500
2	Toluene	3000

Ambient air quality (AAQ) monitoring was carried out by GPCB after the fire accident on November 30, 2023 at the following places:

Site 1 - Near Boiler House

Site 2 – Near Main Gate

The details of the AAQ results are provided via email and are reproduced here in **Table 2** for the sake of continuity.

Table 2. Ambient air quality on 30/11/2023 near Boiler house and Main gate.

S. No.	Parameter	Unit	Boiler house	Main gate	Limit*	Method of Measurement
1	Lead (Pb)	µg/m ³	0.68	0.38	1	CPCB guidelines for AAQM (Vol 1, NAAQMS/36/2012-13)
2	B(a)P	ng/m ³	ND	ND	1	Same as above
3	Arsenic (As)	ng/m ³	ND	ND	6	Same as above
4	Nickel (Ni)	ng/m ³	8.6	6.4	20	Same as above
5	Carbon monoxide (CO)	mg/m ³	1.8	1.4	4	Same as above
6	Benzene (C ₆ H ₆)	µg/m ³	ND	ND	5	IS 5182 (Part 11)
7	Ammonia (NH ₃)	µg/m ³	42.9	26.4	400	CPCB guidelines for AAQM (Vol 1, NAAQMS/36/2012-13)
8	Sulphur dioxide (SO ₂)	µg/m ³	46.2	38.4	80	IS 5182 (Part 2)
9	Nitrogen oxide (NO _x)	µg/m ³	49.2	52.6	80	IS 5182 (Part 6)
10	Ozone (O ₃)	µg/m ³	26.1	21.6	180	IS 5182 (Part 9)
11	Toluene	mg/m ³	1.08	0.594	377 [#]	SOP/INS/UN/161
12	Tetra Hydro Furan (THF)	mg/m ³	0.108	0.028	599 [#]	SOP/INS/UN/161

*As per National Ambient Air Quality Standards; [#] As per Factory Act rules, 1948
 Sampling duration – 1 hr (as per the information provided by the industry), ND-Not detectable.

It can be seen that all the pollutants are below the respective CPCB standard. One argument may be that the lower pollutant concentrations the day after the event could be the result of dilution and dispersion. It is however to be noted that during the visit

of GPCB authorities on November 30, 2023, extremely high VOC levels of 398 ppm were observed at a distance of 50 meters. This shows that there were VOC leaks during the mishap, which must be taken into account while computing EDCA.

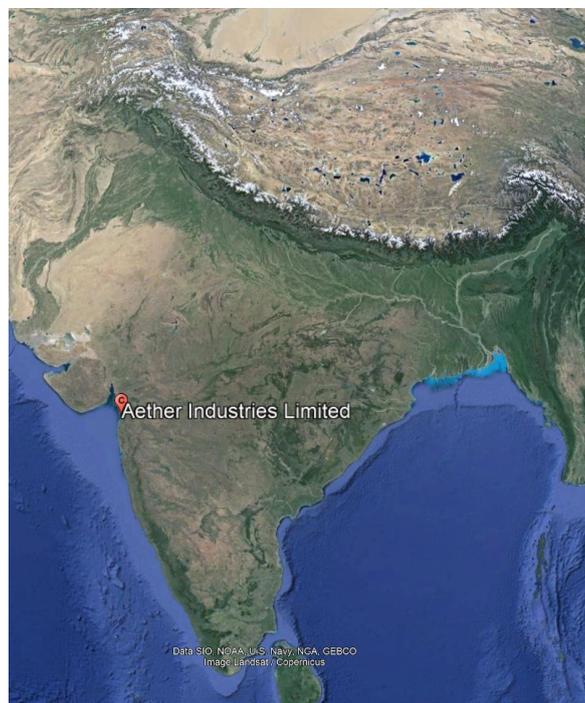


Fig. 1. Location map of Aether Industry Ltd.

EDCA is carried out considering the resultant emissions of above chemicals such as THF, Toluene, VOC and NO_x into the environment. EDCA for Air environment is carried out considering two approaches;

1. Stoichiometry analysis is carried out to understand the possible air pollutant's emissions from the combustion reaction.
2. Since VOC leakages are ascertained, a box model is assumed to estimate the VOC pollution load, which is further used for damage cost estimation. Further, since NO_x was also measured and observed to be substantially high, pollution load for NO_x is also considered for damage cost estimation. Next sections 2.1.1 and 2.1.2 shall describe both the approaches.

3.1. Air Environment: Part I - Stoichiometry Analysis

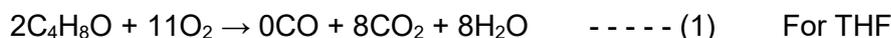
Stoichiometry analysis is carried out to estimate the nature and type of pollutants released from the combustion of chemicals used in the industry. The pollutants

considered in the stoichiometry analysis primarily are carbon monoxide (CO), carbon dioxide (CO₂). The secondary pollutants are not considered due to the complexity of involved chemical reactions. The details of pollutants released into the atmosphere after the chemical reaction of chemicals with oxygen is given in **Table 3**.

Table 3. Pollutants released into the atmosphere after chemical reaction with oxygen.

Chemicals	Chemical formula	Pollutants emitted after combustion	References
Tetra Hydro Furan (THF)	C ₄ H ₈ O	CO, CO ₂	• https://fscimage.fishersci.com/msds/23011.htm
Toluene	C ₇ H ₈ or C ₆ H ₅ CH ₃	CO, CO ₂	• https://www.pcs.com.sg/wp-content/uploads/2020/10/PCS95005_Toluene-SDS_Rev4.pdf • https://beta-static.fishersci.com/content/dam/fishersci/en_US/documents/programs/education/regulatory-documents/sds/chemicals/chemicals-t/S25611.pdf

The stoichiometry equation is given for both THF and Toluene in Equation (1) and (2).



The emission estimates of the pollutants are computed using the quantity released into the atmosphere. The estimated pollution load is given in **Table 4**.

Table 4. Air pollution load due to burning of chemicals.

No.	Chemical	Formula	Quantity (Kg)	CO ₂ (Kg)	CO (Kg)
1	THF	C ₄ H ₈ O	18500	45163.5	-
2	Toluene	C ₇ H ₈	1433	5474.3	2613.1
Total				50637.8	2613.1

As can be seen from **Table 4**, burning of THF results mainly into CO₂ whereas Toluene combustion releases CO and CO₂ emissions, which is taken into account while computing EDCA.

3.2. Air Environment: Part II - VOC Leakages

It is worth mentioning that consideration of stoichiometric combustion of chemicals involved considered only primary pollutants. As already mentioned above, GPCB officials during their visit on November 30, 2023 observed considerably high values of VOCs (398 ppm) and NO_x (0.3 ppm). The following details and presumptions are taken into account while estimating the VOC leakages:

- Since the GPCB officials observed high VOC level at a distance of 50m and could not visit inside the premises, it is assumed that the impact area is 50m x 50m. The influence, however, might be felt throughout a wider land region, which is not taken into account because there is no information or evidence.
- A box model is considered to compute the pollution load. Assuming the uniform distribution of pollutants in a box, an area of 2500 m² is considered as an impact area.
- The average mixing height is computed using NOAA HYSPLIT model (Draxler, 1998) for the study area on November 30, 2023 is given below:

Hrs	Mixing Height, m
0	49.7
3	226
6	1057
9	1452
12	159
15	118
18	163
24	119

- The model provides the estimation of mixing height at 3 hourly intervals. It is implausible to assume that the 398 ppm pollutant concentration level recorded during the measurement period occupied the entire mixing height. Consequently, it is assumed that this high VOC level is present at an average mixing height of 418 meters during the day.
- Volume of atmosphere, which occupies all the emissions can be considered as 50 m x 50 m x 418 m (1044906 m³). The total VOC load in this atmospheric volume is 1567.23 kg.

- Ideally excess load needs to be computed for environmental damage cost estimation of a pollutant, which is however not considered due to non-availability of VOC standards.
- The load of 1567.23 kg is therefore subtracted from Toluene load computed through Stoichiometry, which comes out to be 1433 Kg.
- Further, GPCB officials also observed high NO_x concentration as 0.3 ppm at a distance of 50m from the accident site. Considering the standard of 80 µg/m³, as specified by CPCB for 24-hour duration, the excess NO_x concentration is 484.54 µg/m³.
- The total NO_x load for an area of 2500 m² is 0.51 Kg.

3.3. Environmental Damages due to Release of Air Pollutants

To monetize the impacts due to release of harmful chemicals into the environment causing the emissions of pollutants, benefit transfer method or value transfer method is applied. The pollutants released in to the media are assigned the cost per pollutant damage. The method can be applied in the cases where the externalities are not available and conducting the separate study for its evaluation is time consuming and resource constraints also exist. The damage cost is available for European countries for the year 2015, published in 2017. The exchange rate of 1 Euro = Rs. 71.1956 for the year 2015 is considered (https://www.ecb.europa.eu/stats/policy_and_exchange_rates/euro_reference_exchange_rates/html/eurofxref-graph-inr.en.html). The cost is projected for 2023 using inflation rate for India (<https://data.worldbank.org/indicator/FP.CPI.TOTL.ZG?locations=IN>) as given in **Table 5a**.

Table 5a. Inflation rates for India.

Year	Inflation rate
2016	4.95%
2017	3.33%
2018	3.94%
2019	3.73%
2020	6.62%
2021	5.13%
2022	6.70%
2023	5.46%*

Source: <https://data.worldbank.org/indicator/FP.CPI.TOTL.ZG?locations=IN>

*<https://www.statista.com/statistics/271322/inflation-rate-in-india/>

For the Stoichiometry computations for pollution load estimation i.e. Part I of Air environment damage cost estimation, the environmental prices per pollutant damage are given in **Table 5b**.

The damage cost to take into account the VOC and NO_x emissions is computed using the box model. The details are given as below:

- The total VOC load in this atmospheric volume is 1567.23 kg.
- Ideally excess load needs to be computed for environmental damage cost estimation of a pollutant, which is however not considered due to non-availability of VOC standards.
- The load of 1567.23 kg is therefore subtracted from Toluene load computed through Stoichiometry, which comes out to be 1433 Kg.
- Further, GPCB officials also observed high NO_x concentration as 0.3 ppm at a distance of 50m from the accident site. Considering the standard of 80 µg/m³, as specified by CPCB for 24-hour duration, the excess NO_x concentration is 484.54 µg/m³.
- The total NO_x load for an area of 2500 m² is 0.51 Kg. The details are given in **Table 5c**.

Table 5b. Air Environment: Part I –Damage cost assessment using stoichiometry.

S. No.	Pollutants	Environmental Cost (Euro/kg)	Pollutant Load (Kg)	Total Damage (Rs.)
1	CO ₂	13.6	50637.8	691160
2	CO	8.6	2613.1	22359.9
Total Damage Cost				713519.9

Conversion rate 1 Euro = Rs. 71.1956 (in 2015)*

*Delft (2023); *https://www.ecb.europa.eu/stats/policy_and_exchange_rates/euro_reference_exchange_rates/html/eurofxref-graph-inr.en.html

Table 5c. Air Environment: Part II –Damage cost assessment using a box model.

S. No.	Parameter	Total load in excess (Kg)	Environment Price Euro/Kg*	Rs./Kg ⁺	Damage Cost (Rs.)
1	VOC	1567.23	2.73	286.6	449215.84
2	NO ₂	0.51	20.8	2183.9	1105.69
Total Damage Cost					450321.53

*in 2015, ⁺ in 2023 (computed using the method described in first para of section 2.1.3)

The total environmental damage cost due to air pollution caused by the fire explosion in the industry is **Rs. 1163850.9**.

4. Soil Environment

During the visit, it was observed that wastewater was not discharged into the soil. EDCA exercise is therefore not carried out for soil environment.

5. Water Environment

To determine the external costs of chemicals released into the water bodies as a result of a fire accident, the impacts can be evaluated by tracking the pollutant's discharge or contamination in the media (water) or the receptor where the damages are anticipated and economically evaluating the damages through the identified impacts. The major damage to water media occurs while using the water for firefighting. The details of the firefighting during the incident are given below:

- To control the fire, underground storage tank fire water was used. The water consumption from the fire water underground tank was 194 KL.
- Fire tender utilized their inbuilt storage tank to the extent of 20 KL. Any external water tanker for firefighting was not required.
- The total water consumption during firefighting was therefore 214 KL.
- The wastewater due to firefighting was disposed to CETP globe and detox CETP, the total quantity of which on December 1-2, 2023 was 106.6 KL and 105.855 KL, respectively.
- Generated wastewater during fire extinguishing was contained inside the premises of the plant.
- Samples of the wastewater were collected from the collection tank of ETP for water quality analysis.
- Physico-chemical analysis of water sample was carried out in terms of parameters such as Total dissolved Solids (TDS), Chemical Oxygen Demand (COD), Phenolic compounds and Ammonical Nitrogen as is given in **Table 6**.

Table 6. Water/Wastewater sample analysis.
(Collected on 29/11/2023 and 01/12/2023 from collection tank of ETP)

S.No	Parameter	Unit	Method	Range	Result	Std*
1	Temperature	⁰ C	IS: 3025 (Part 9) -1984, 2006	0-80 ⁰ C	29	-
2	pH	-	4500 H+B APHA Standard Methods 23 rd ed., 2017	1-14	7.25	-
3	Total Dissolved Solids	mg/l	Gravimetric Method (2540 C APHA Standard Method)	10-200000 mg/l	32452	2100
4	Ammonical Nitrogen	mg/l	Titrimetric Method (4500 NH ₃ B&C APHA Standard Method)	1-2000 mg/l	196	50
5	Chemical Oxygen Demand	mg/l	APHA (23 rd ed.) – 5220 B Open Reflux Method	5-50000 mg/l	4408	250
6	Phenolic Compounds	mg/l	4 Amino Antipyrine Method W/O Chloroform Extra	0.-50 mg/l	1.89	1
7	BOD	mg/l	3-Day BOD Test (IS : 3025 (Part 44), 1993	5-50000 mg/l	1470	30

* Surface water quality criteria for different uses (specified by CPCB, 1979 and the Bureau of Indian Standards, 1982. Red color indicates the pollutant concentration exceeds the respective standard.

It can be seen from **Table 6** that water quality at the ETP collection tank is highly polluted in terms of TDS, COD, BOD and other parameters. The chemicals lost during the accident are highly flammable and it was assumed that most of these chemicals would have been burnt during the fire. However, runoff of firefighting water sample collected at the tank reveals that the wastewater has significant concentration of organics in addition to various other monitored parameters. As evident, the exceedance of pollutants due to the fire extinguishing activity cannot be ruled out. The ETP although shall provide the water treatment for a significant quantity, the remaining untreated water pose a serious risk to the environment. Water may even percolate to the soil which may cause land degradation and may also contaminate groundwater. The industrial data sheet with reference to accidental release measures for THF (EC

No. 1907/2006 (REACH)), advocates to keep it away from drains, surface and ground water and retain contaminated washing water and dispose of it. Industry therefore should take appropriate steps so as not to cause damage to the nearby soil and water resources. The damage caused and the level of impact due to organic pollutant released is evaluated in monetary terms. The total compensation towards environmental damage due to the discharge of fire-fighting water contaminated with hazardous chemicals (approx. quantity 214 KL, COD 4408 mg/L and BOD 1470 mg/L) is calculated in **Table 7**.

5.1. Environmental Damages due to Contamination of Water Quality

The following points for the computation of environmental externality due to impact of fire accident on water quality were considered:

1. Only BOD and COD are considered for calculation purpose since metal concentrations are not available.
2. The excess concentration to CPCB threshold limit is subjected to computation.
3. For considering the total water discharge load, water consumption figures as provided by plant authorities are considered.
4. Fire water consumption from the fire water underground storage tank was 194KL.
5. Fire tender utilized their inbuilt storage tank to the extent of 20 KL. Any external water tanker for firefighting was not required. Total Water Consumption During Fire Fighting was therefore 214 KL.
6. Out of the above quantity, fire waste water disposal to CETP Globe was 106.6 KL and Fire waste water disposal to detox CETP was 105.855 KL.
7. The environmental prices are considered from Hernández-Sanch et al. (2010) for COD and BOD as 0.098 and 0.033 Euro/kg, which were estimated for 2004.
8. The environmental prices are inflated to 2023 and converted into Indian currency as Rs. 29.90 and Rs. 10.07/K for COD and BOD, respectively.
9. The damage cost due to water pollution is given in **Table 7**.
10. The damage cost for COD and BOD is computed as **Rs. 26608** and **Rs. 3103** respectively. The total damage cost for the water component is **Rs. 29711**.

Table 7. Damage cost due to water pollution.

S.No	Parameter	Conc. as X (mg/l)	Std* as X ₀	Excess Conc. X-X ₀ (mg/l)	Excess Conc. (Kg)	Environmental Price ⁺	Damage Cost (Rs.)
1	COD	4408	250	4158	889.8	0.098 ~ 29.90	26608
2	BOD	1470	30	1440	308.2	0.033 ~ 10.07	3103

⁺(Euro/Kg in 2004 ~ Rs./Kg in 2023)

6. Total Environmental Damage Cost Due to Air and Water Pollution

The total environmental damage cost due to air and water component is given in **Table**

8. The total damage cost is computed to be **Rs.1193561.7** i.e. **Rs. 11.94 lakhs.**

Table 8. Total environmental damage cost.

S. No.	Parameter	Damage Cost (Rs.)
1	Air (Part I)	713529.4
2	Air (Part II)	450321.5
3	Water	29710.8
Total		1193561.7

7. Bibliography

1. Delft, C.E. 2023. Handboek Milieuprijzen 2023. S.M. de Bruyn, J. de Vries, D. Juijn, M. Bijleveld, C. van der Giesen, M. Korteland, W. van Santen, S. Pápai, Delft.
2. Draxler, R.R., and Hess, G.D. 1998. An Overview of the HYSPLIT_4 modeling System of Trajectories, Dispersion, and Deposition. Aust. Meteor. Mag., 47, 295-308.
3. Hernández-Sancho, F., Molinos-Senante, M., Sala-Garrido, R. 2010. Economic Valuation of Environmental Benefits From Wastewater Treatment Processes: An Empirical Approach for Spain. Science of the Total Environment 408, 953–957.
4. Extern E 1995. Externalities of Energy – METHODOLOGY. Prepared by Etsu, UK, and Metroeconomica, UK. EUR 16521 EI. Published by the EUROPEAN COMMISSION Directorate-General XII Science, Research and Development L - 2920 Luxembourg.
5. Extern E 2005. Externalities of Energy Methodology 2005 Update. Edited by Peter Bickel and Rainer Friedrich Institut für Energiewirtschaft und Rationelle Energieanwendung — IER Universität Stuttgart, Germany.
6. Environmental Prices Handbook 2017. Methods and Numbers for Valuation of Environmental Impacts. Delft, CE Delft. Publication code: 18.7N54.057.

7. European Commission 2000. DG Environment. A Study on the Economic Valuation of Environmental Externalities from Landfill Disposal and Incineration of Waste. Final Main Report. October 2000.
8. OECD 1995. OECD Environment Directorate Environment Policy Committee (April 1995): Environmental Project and Policy Appraisal: A Manual for Policy Analysts.
9. USEPA 1992. Screening Procedures for Estimating the Air Quality Impact of Stationary Sources Revised. EPA-454/R-92-019. October 1992.
10. Central Pollution Control Board - Ministry of Environment, Forest and Climate Change 2022. General Framework for Imposing Environmental Damage Compensation. December 2022.



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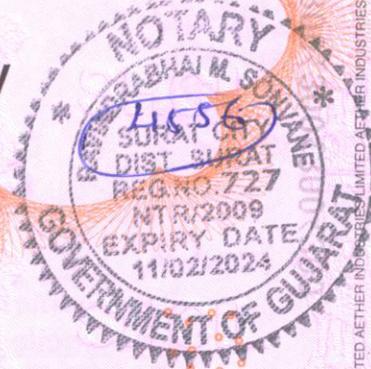
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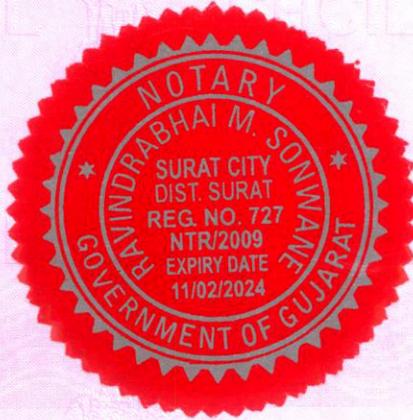
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ANNEXURE-R-3



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Certificate Issued Date : 09-Dec-2023 01:35 PM
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Unique Doc. Reference : SUBIN-GJGJ1310590402238586441160V
Purchased by : AETHER INDUSTRIES LIMITED
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : AETHER INDUSTRIES LIMITED
Second Party : Dipikaben Dineshbhai Salat Wife of Divyesh Patel
Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
Stamp Duty Amount(Rs.) : 300
(Three Hundred only)



₹300

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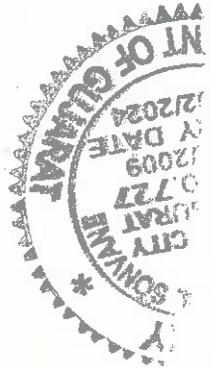
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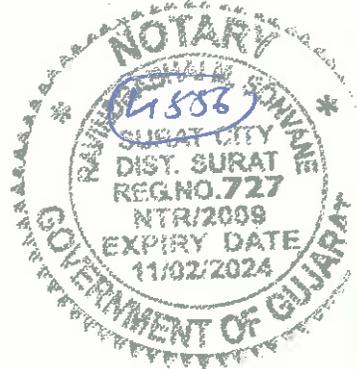
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આથી અમો બીજા પક્ષના આ એગ્રીમેન્ટ યાને કરાર કરી આપી જણાવીએ છીએ કે,

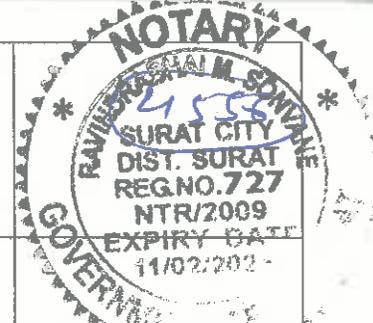
તમો પહેલા પક્ષનાને ત્યાં તા.૨૮/૧૧/૨૦૨૩ના રોજ વહેલી સવારે ૧:૩૫ કલાકે સુરત ડિસ્ટ્રીક્ટના સચીન જી.આઈ.ડી.સી.માં આવેલ પ્લોટ નં-૮૨૦૩, રોડ નં.-૮ માં આગ લાગવાનો જે બનાવ બનેલ તેમાં મારા પતિ-પિતા-પુત્ર-ભાઈ નામે દિવ્યેશકુમાર નરસિંહભાઈ પટેલ આ આગની ઘટનામાં મૃત્યુ થયેલ છે. અમોના પતિ-પિતા-પુત્ર-ભાઈ તમો પ્રથમ પક્ષનાના ત્યાં કામ કરતા હતા. આ ઘટનાના સંબંધમાં તમો પહેલા પક્ષના કંપનીએ માનવતાના ધોરણે એક્સગ્રેસીયા તરીકે મૃત્યુ પામેલ કામદારને રૂ.૫૦,૦૦,૦૦૦/- (અંકે રૂપિયા પચાસ લાખ પુરા) નું વળતર આપવાનું જાહેર કરેલ અને તે જાહેરાતના સંદર્ભમાં રૂ.૧,૫૦,૦૦૦/- રોકડેથી અને રૂ.૩,૫૦,૦૦૦/- બેંક ટ્રાન્સફર UTR નં. HDFCR52023120259065719 મારફત એમ કુલ રૂ.૫,૦૦,૦૦૦/- અગાઉ તા.૦૨/૧૨/૨૦૨૩ના રોજ મને એટલે કે મૃત્યુ પામનારની પત્નીને અપાયેલ છે. જેની પહોંચ આ સાથે સંલગ્ન છે. જેની આથી અમો પહોંચ આપીએ છીએ. બાકીના રૂ.૪૫,૦૦,૦૦૦/- (અંકે પિસ્તાળીસ લાખ પુરા) જે ચૂકવવાના બાકી છે તે મૃત્યુ પામનાર વ્યક્તિના સીધી લીટીના મળવા પાત્ર વારસદારને કોષ્ટક મુજબ મળવા પાત્ર છે જે નીચેની વિગત મુજબ ચૂકવી આપનાર છીએ.

ક્રમ	નામ	સગપણ
૧.	દિપિકાબેન દિનેશભાઈ સલટ	પત્ની
૨.	પ્રિશા દિવ્યેશકુમાર પટેલ	પુત્રી
૩.	નરસિંહભાઈ રામાભાઈ પટેલ	પિતા
૪.	મંજુલાબેન નરસિંહભાઈ પટેલ	માતા



આથી તમો પહેલા પક્ષના રહેમરાહે માનવતાના ધોરણે જે એક્સગ્રેસીયા ચૂકવવામાં આવે છે તે નીચે મુજબ ચૂકવવામાં આવે છે.

ક્રમ	નામ	સગપણ	રકમ (રૂ.)	અન્ય કાયદેસરની મળવા પાત્ર રકમ
૧.	દિપિકાબેન દિનેશભાઈ સલટ	પત્ની	૪,૫૦,૦૦૦/- (બેંક ટ્રાન્સફર)	+ આશરે એનેક્સર-એ મુજબ
૨.	પ્રિશા દિવ્યેશકુમાર પટેલ	પુત્રી	૧૦,૦૦,૦૦૦/- (ફીક્સ ડીપોઝીટ) ૩,૫૦,૦૦૦/- (બેંક ટ્રાન્સફર)	
૩.	નરસિંહભાઈ રામાભાઈ પટેલ	પિતા	૧૦,૦૦,૦૦૦/- (ફીક્સ ડીપોઝીટ) ૩,૫૦,૦૦૦/- (બેંક ટ્રાન્સફર)	

૪.	મંજુલાબેન નરસિંહભાઈ પટેલ	માતા	૧૦,૦૦,૦૦૦/- (ફિક્સ ડીપોઝીટ) ૩,૫૦,૦૦૦/- (બેન્ક ટ્રાન્સફર)	
		કુલ	રૂ. ૪૫,૦૦,૦૦૦/-	

- બેન્કમાં મુકવામાં આવેલ ફિક્સ ડીપોઝીટનું વ્યાજ નિયમ મૂજબ સમયાંતરે મળવા પાત્ર વ્યક્તિઓને મળે છે.

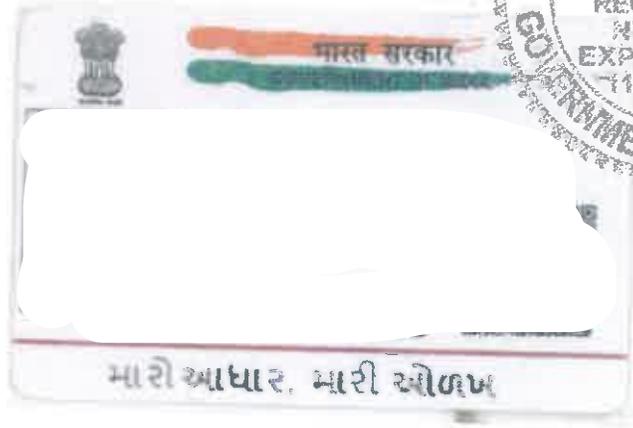
બીજા પક્ષનાને પહેલા પક્ષના દ્વારા આપવામાં આવેલ રૂ. ૫૦,૦૦,૦૦૦/- (રૂપિયા પચાસ લાખ) ઉપરાંત કાયદેસરની મળવા પાત્ર રકમ મેળવવા માટે કંપની તરફથી પુસ્તો સાથ સહકાર આપવામાં આવશે.

તમો પ્રથમ પક્ષનાને અમો બીજા પક્ષનાને જે નાણાંકીય સહાય કરી છે તેનાથી અમો બીજા પક્ષનાને ખૂબ જ સંતોષ છે અને તે અંગે તથા અમો બીજા પક્ષના મરહુમ પતિના વારસદારોને જે કંઈ નાણાંની વહેંચણી કરી આપેલ છે તે અંગે અમોને કોઈ તર-તકરાર નથી અને અમો તમામ તેનો રાજીખુશીથી સ્વીકાર કરીએ છીએ.

અમો બીજા પક્ષનાને કે અમોના તરફે કોઈ પણ વ્યક્તિને આ એક્સગ્રેસીયા વળતરની રકમ અંગે કોઈ તર-તકરાર નથી અને ભવિષ્યમાં અમો પહેલા પક્ષના વિરૂધ્ધ વળતર મેળવવા અંગે જો કોઈ કેસ કરીએ તો તે આ કરારથી રદબાતલ થાય સહી અને જો કોઈ સંજોગોમાં કેસ રદબાતલ ન થાય અને તમો પ્રથમ પક્ષનાની વળતર ચૂકવવાની જવાબદારી આવે તો અમોએ મેળવેલ નાણાં અમો બીજા પક્ષનાએ મજરે આપવાના રહેશે.

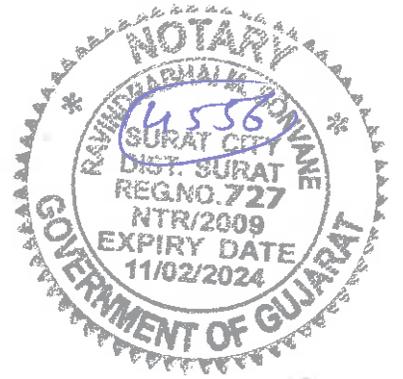
અમો બીજા પક્ષનાએ કે અમો બીજા પક્ષનાના તરફે અન્ય કોઈ પણ વ્યક્તિએ કોઈ પણ સરકારી કે અર્ધ સરકારી કે મજુર કાયદા હેઠળની કોઈ પણ ઓથોરીટી સમક્ષ આજદિન સુધી કોઈ ફરિયાદ કરેલ નથી કે તમો પહેલા પક્ષના વિરૂધ્ધ અમો બીજા પક્ષનાએ કે અમો બીજા પક્ષના તરફે કે અન્ય કોઈ પણ વ્યક્તિએ કોઈ પણ પ્રકારનો કેસ કરેલ નથી પરંતુ જો કોઈ ફરિયાદ કે કોઈ કેસ મળી આવે તો તે આ કરારથી રદબાતલ થાય સહી.

એણી વિગતનો આ એગ્રીમેન્ટ યાને કરાર અમો બીજા પક્ષનાએ અમારી રાજીખુશીથી તથા અકકલ હોશીયારીમાં, બિનકેફ હાલતમાં તથા તન મનની સંપૂર્ણ સાવધ અવસ્થામાં, વાંચી વંચાવી અને સમજી વિચારીને કોઈના કોઈપણ જાતના દાબદબાણ વિના સ્વેચ્છાએ કરી આપ્યો છે. જે અમો બીજા પક્ષના તથા અમારા વંશ વાલી વારસો તમામને કબૂલ મંજુર અને બંધનકર્તા છે સહી અને રહેશે સહી.

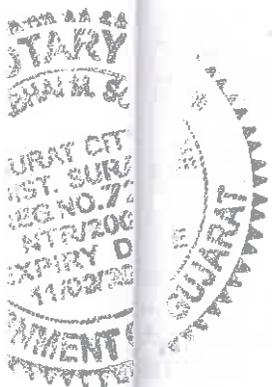


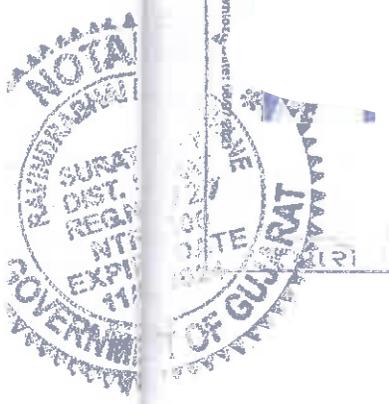
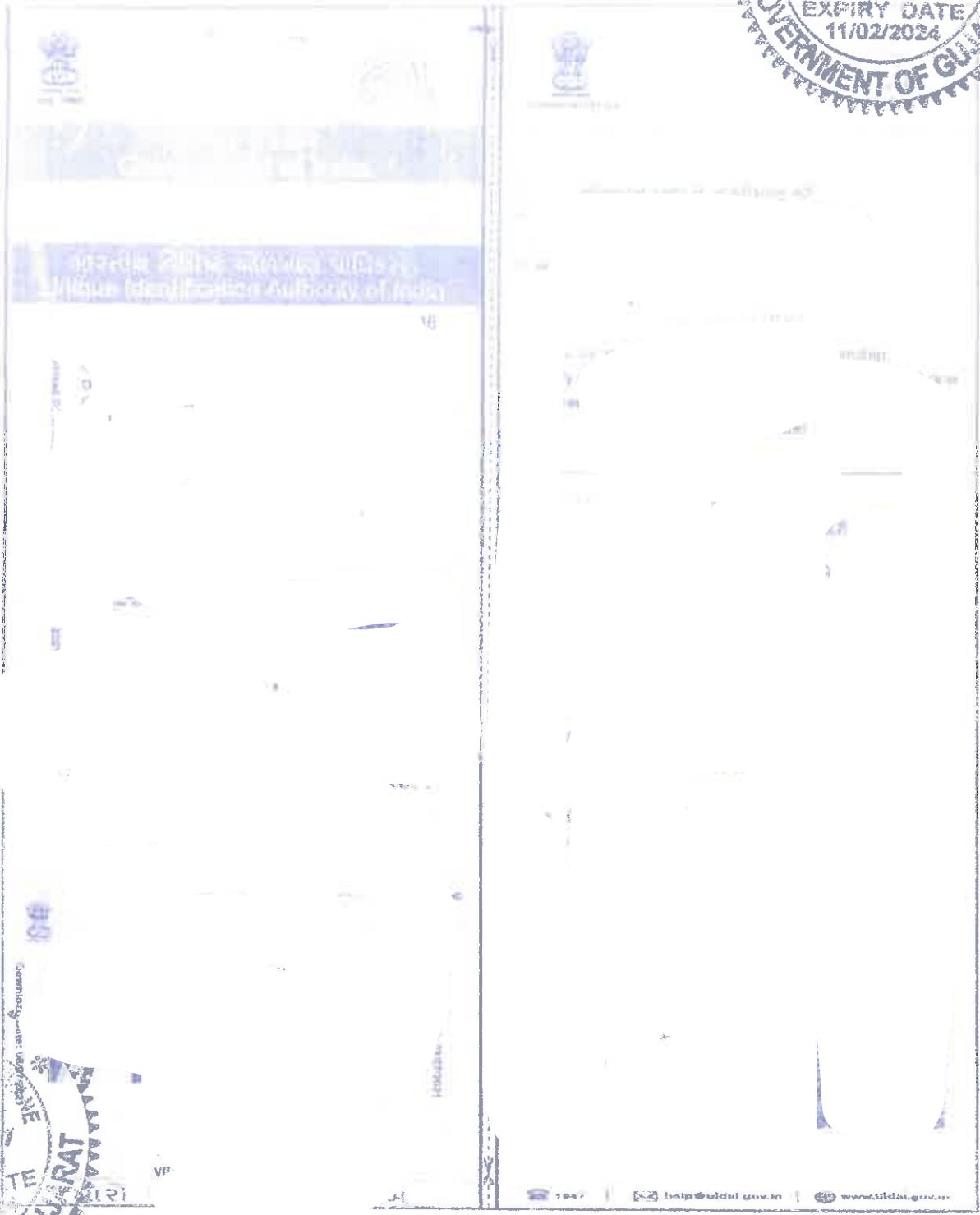
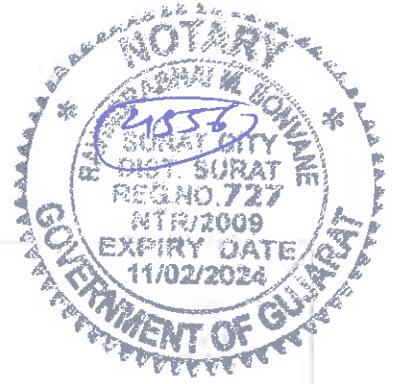
T. Ansh





Ravish





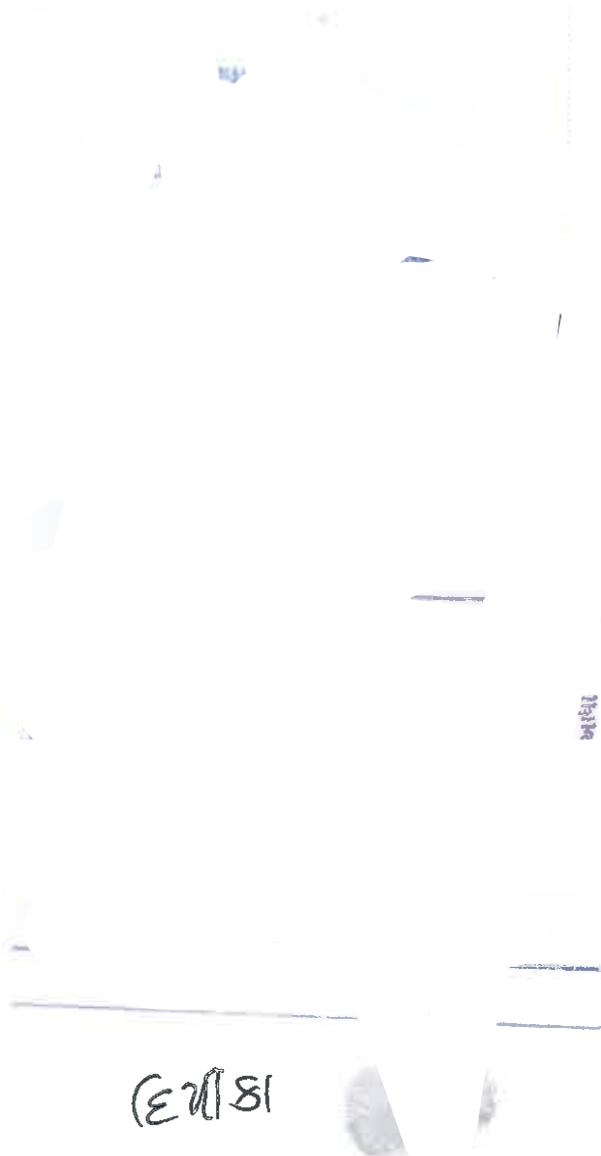
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Government of India

भारतीय विशिष्ट ओपन प्राधिकरण
Unique Identification Authority of India



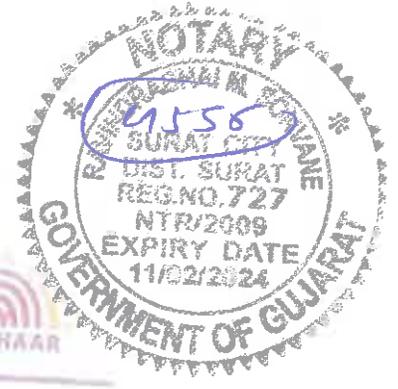
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M. N. PATEL





INFORMATION

Notary

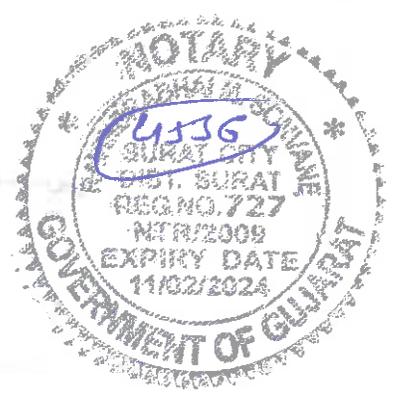
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ગુજરાત સરકાર
Government of Gujarat



ગુજરાત સરકાર





भारतीय विशिष्ट व्यक्तिगत पहचान

भारत सरकार
 Unique Identification Authority of India
 Government of India



मंगुलजेव.





નિદેશ



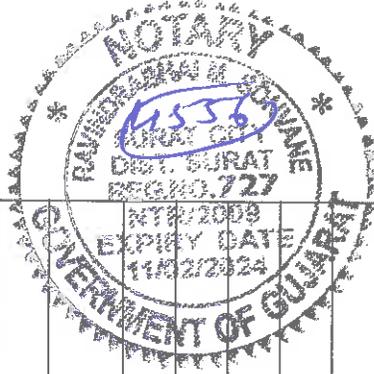
મહાલયોગી



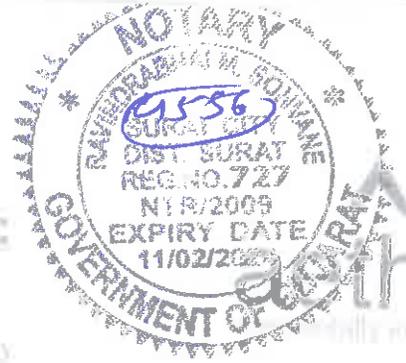
COMPENSATION PACKAGE FOR LATE Divyesh Kumar Patel- FAMILY

Full Name	Divyeshkumar Narsinh Patel		
Emp. Code	1548		
Team	Production		
DOJ	14/09/2017		
Designation	Chemist Production		
ESIC	Out From ESIC		
PAN No.	EKZPP3021B		
UAN No.	101185063302		
Aadhar No.	641087353932		
CTC - PA	Rs. 470004		
Gross Salary	Rs. 33350		
Date of Death	28/12/2023		
Sr. No.	Company Details :	Amount (Rs.)	
Other Legal Compensations / Benefits: A			
1	Provident Fund & Employee Deposit Link Insurance*	₹ 5,00,000	
2	Gratuity* (from LIC)	₹ 1,54,014	
3	Worksmen Compensation Policy*	₹ 14,06,750	
4	Labour Welfare Fund	₹ 1,00,000	
5	ICICI benefits	₹ 10,00,000	
6	Group Term Insurance (TATA)	₹ 50,00,000	

Notes :- The above-mentioned Compensation is Projected with Concern Law, The mentioned Amount Can be increased or decreased as per the Approval of Concern Law & Authority



: બાહેધરી :



કુ બાઈ DIPKABEN NARSIMBHAI SALAT ઉંમર 23 વર્ષના
234-1, SAKAT TALIA, VADVAHORI NAVSARI સહિતના જણાવેલ
 કે વા. 29-11-2023 ના રોજ વહેલી સવારના સમયે 35 કલાકે સુત્ર દિસ્ત્રિક્ટના સચિન હુ બાહેધરી માં આપેલ એક
 ઈન્સ્ટીટ્યુટ લી., માટે 01-11-2023, રોડ નં 8 માં અગવચ્ચેના બચાવ બંધીત હતો, જેમાં મારો ભાઈ / પિતા / પુત્ર / પત્ની નામ
DIVYESHKUMAR NARSIMBHAI PATEL
 આ આગના બચાવ દરમ્યાન જે રીલ સ્થળની તપાસ કરવા કુલ 7 (સાત) વ્યક્તિઓને જાણેના નામ નીચે મુજબના છે તેમાં મળી
 આવેલ ન હતા (મિસિંગ). આગ ફટોલમાં આવેથી કુલિંગની કામગીરી શરૂ કરવામાં આવી હતી. વા. 30-11-2023ના રોજ
 વહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ હાથ ધરવામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંકાલ
 મળી આવેલ હતા. સ્થળ તપાસ દરમ્યાન મળી આવેલ નર-કંકાલ પૈકી ઇર્ષેન્દ્રકુમારના સગા ભાઈ નામે
YOUNDRAKUMAR બેલ્ટ તથા પાકીટમાં રાખવામાં આવેલ આધાર કાર્ડ તથા અન્ય ડોક્યુમેન્ટના
 આધારે સ્થળ ઉપર જ ઓળખ કરવામાં આવી હતી જે બાદ તમામ નર કંકાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી
 આપવામાં આવેલ હતા.

1. દિવ્યેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932
2. સંતોષ વિશ્વકર્મા - આધાર નં - 7340 8004 2480
3. ઇર્ષેન્દ્ર કુમાર - આધાર નં - 9844 4981 7255
4. ગણેશ પ્રસાદ - આધાર નં - 5306 0423 9117
5. સુનિલકુમાર ચ્છાંગુ - આધાર નં - 3047 2531 3796
6. અભિષેક સિંઘ - આધાર નં - 7947 6130 8921
7. અનંતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857

આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ પામેલ વ્યક્તિ દીઠ જાહેર કરવામાં
 આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હોશો હવસ માં કબુલ મંજુર છે.
 જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોતે બાહેધરી
 આપું છું. ઉપરોક્ત 7 પૈકી DIVYESHKUMAR NARSIMBHAI PATEL વ્યક્તિ સાથે મારા પિતા / પુત્ર / પત્ની / ભાઈ હતો, જેની ખરાઈ મારા
 DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં
 કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આ જ રોજ
1,50,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા
 નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;
Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
 Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
 Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

aether



તા 02/12/2023 (Ms B. Sonnet)

લેખન/પાસવર્ડ NDFC R 520231202 59065719

બેંક નામ NDFC BANK

તા 02/12/2023

લેખન/પાસવર્ડ 1.58.0001-

રૂપિયા લેનાર નું નામ DIPKABEN DIVYESH PATEL

રૂપિયા લેનાર નું સહી x ફિંગર

સાક્ષી નું નામ - 1 : MATURKUMAR NARSINHBAI PATEL

સાક્ષી નું સહી : x M N PATEL

સાક્ષી નું નામ - 2 : YOGESHKUMAR PARSOTTAMBHAI PATEL

સાક્ષી નું સહી : x PATEL

કંપની વતી;

સાક્ષી નું નામ - 1 : KRISHNAKUMAR MISTRY

સાક્ષી નું સહી : x ફિંગર

સાક્ષી નું નામ - 2 : KUNAL KUNALKUMAR VORA

સાક્ષી નું સહી : x ફિંગર

એથર ઇન્ડસ્ટ્રીઝ લિમિટેડ,

સાચી ગિડીસી
સાચી ગિડીસી
સાચી ગિડીસી



Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-281-8603000 Email: info@aether.co.in Web: www.aether.co.in



भारतीय सिग्नेचर ऑथोरिटी प्राइवेट लि.
 भारत सरकार
 Government of India





FIXED DEPOSIT ADVICE NON TRANSFERABLE

Received From:
MS.PRISHA
DIVYESHKUMAR PATEL
(MINOR)
18,NAVA PATEL
FALIYA,PATEL
FALIYA,CHIJJAM,
NAVSARI, GUJARAT,
INDIA, 396460

Branch: Navsari - Grid Road
Cust ID: 593522875
Account No: 734313001282
Deposit Type: Cumulative Plan
Date of Deposit: 15-12-2023
Value Date: 15-12-2023

Principal Amount:	1000000 INR	Rate of Interest:	7
Period:	60 Months 0 Days	Maturity Amount:	1414778 INR
Maturity Date:	15-12-2028	Nomination Registered:	No
Deposit Repayable to:	SELF	Nominee Name:	
Auto Renewal:	Yes	PAN No:	HYMPP5462A
Auto Closure:	No		

1. If a deposit is pre-maturely withdrawn (either partially or completely), the interest payable and the applicable penalty would be calculated based on the Bank's prevailing policy which is available to the customers at branches upon request.
2. Customers may opt for auto-closure, auto renewal or provide any other maturity instruction with respect to the deposit until two working days prior to the maturity date. In case of auto renewal the entire maturity amount, subject to tax deduction at source, shall be renewed from the maturity date for a period equal to the original tenure of the deposit at the interest rate prevalent on the date of renewal.
3. Fixed deposits shall be opened under auto renewal mode unless specified otherwise. However, this shall not apply for fixed deposits for non-individuals, fixed deposits amounting to Rs. 1 crore and above and such deposits were fixed deposits receipts is issued.

The terms specified herein above are in addition to and not in derogation of the terms and conditions governing ICICI Bank Fixed Deposits for which please visit www.icicibank.com

Deposits received with thanks
For ICICI Bank Limited.



This is a computer generated advice and does not require signature.



FIXED DEPOSIT ADVICE NON TRANSFERABLE

Received From:
MRS.MANJULABEN
NARASINHBHAI PATEL
23,NAVA PATEL
FALIYA,NAVA PATEL
FALIYA,, CHIJGAM,
NAVSARI, GUJARAT,
INDIA, 396460

Branch: Navsari - Grid Road
Cust ID: 593522887
Account No: 734310000301
Deposit Type: Non Cumulative Plan
Date of Deposit: 12-12-2023
Value Date: 12-12-2023

Principal Amount:	1000000 INR	Rate of Interest:	7.5
Period:	60 Months 0 Days	Maturity Amount:	1000000 INR
Maturity Date:	12-12-2028	Nomination Registered:	No
Deposit Repayable to:	SELF	Nominee Name:	
Auto Renewal:	Yes	PAN No:	HYMPP5459K
Auto Closure:	No		

1. If a deposit is pre-maturely withdrawn (either partially or completely), the interest payable and the applicable penalty would be calculated based on the Bank's prevailing policy which is available to the customers at branches upon request.
2. Customers may opt for auto-closure, auto renewal or provide any other maturity instruction with respect to the deposit until two working days prior to the maturity date. In case of auto renewal the entire maturity amount, subject to tax deduction at source, shall be renewed from the maturity date for a period equal to the original tenure of the deposit at the interest rate prevalent on the date of renewal.
3. Fixed deposits shall be opened under auto renewal mode unless specified otherwise. However, this shall not apply for fixed deposits for non-individuals, fixed deposits amounting to Rs. 1 crore and above and such deposits were fixed deposits receipts is issued.

The terms specified herein above are in addition to and not in derogation of the terms and conditions governing ICICI Bank Fixed Deposits for which please visit www.icicibank.com

Deposits received with thanks
For ICICI Bank Limited.



This is a computer generated advice and does not require signature.



FIXED DEPOSIT ADVICE NON TRANSFERABLE

Received From:
MR.PATEL NARSINHBHAI
RAMABHAI
25,NAVAPATEL
FALIYA,JALALPORE -
,CHIJJAM, -, NAVSARI,
GUJARAT, INDIA, 396460

Branch:
Cust ID:
Account No:
Deposit Type:
Date of Deposit:
Value Date:

Navsari - Grid Road
593522899
734310000307
Non Cumulative Plan
18-12-2023
18-12-2023

Principal Amount:	1000000 INR	Rate of Interest:	7.5
Period:	60 Months 0 Days	Maturity Amount:	1000000 INR
Maturity Date:	18-12-2028	Nomination Registered:	No
Deposit Repayable to:	SELF	Nominee Name:	
Auto Renewal:	Yes	PAN No:	GXSPR6437M
Auto Closure:	No		

1. If a deposit is pre-maturely withdrawn (either partially or completely), the interest payable and the applicable penalty would be calculated based on the Bank's prevailing policy which is available to the customers at branches upon request.
2. Customers may opt for auto-closure, auto renewal or provide any other maturity instruction with respect to the deposit until two working days prior to the maturity date. In case of auto renewal the entire maturity amount, subject to tax deduction at source, shall be renewed from the maturity date for a period equal to the original tenure of the deposit at the interest rate prevalent on the date of renewal.
3. Fixed deposits shall be opened under auto renewal mode unless specified otherwise. However, this shall not apply for fixed deposits for non-individuals, fixed deposits amounting to Rs. 1 crore and above and such deposits were fixed deposits receipts is issued.

The terms specified herein above are in addition to and not in derogation of the terms and conditions governing ICICI Bank Fixed Deposits for which please visit www.icicibank.com

Deposits received with thanks
For ICICI Bank Limited.



This is a computer generated advice and does not require signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : PRISHA DIVYESHKUMAR PATEL MINOR
Beneficiary Address1 : NAVSARI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : NAVSARI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312098523486
Value Date : 2023-12-09 00:00:00
UTR Number : HDFCR52023120960858322

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.734301500812 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023120960858322 for Rs 350000.00(Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : Prisha Divyesh Patel ExGratia

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : NARSINBHAI RAMAN PATEL
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312098527392
Value Date : 2023-12-09 00:00:00
UTR Number : HDFCR52023120960858323

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number,734301500814 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023120960858323 for Rs 350000.00(Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : Narsin Patel ExGratia

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : MANJULABEN NARSIBHAI PATEL
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312098527710
Value Date : 2023-12-09 00:00:00
UTR Number : HDFCR52023120960861104

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.734301500813 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023120960861104 for Rs 350000.00(Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : Manjulaben Patel ExGratia

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : DIPIKABEN DIVYESHBHAI PATEL
Beneficiary Address1 : NAVSARI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : NAVSARI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312098522562
Value Date : 2023-12-09 00:00:00
UTR Number : HDFCR52023120960862195

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.734301500810 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023120960862195 for Rs 450000.00(Rupees Four Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : Dipikaben Divyesh Patel

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : DIPIKABEN DIVYESHBHAI PATEL
Beneficiary Address1 : NAVSARI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : NAVSARI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312026233849
Value Date : 2023-12-02 00:00:00
UTR Number : HDFCR52023120259065719

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.734301500810 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023120259065719 for Rs 350000.00 (Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : DIPIKABENPATEL COMP DIVYESH

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : PRISHA DIVYESHKUMAR PATEL MINOR
Beneficiary Address1 : NAVSARI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : NAVSARI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312119114076
Value Date : 2023-12-11 00:00:00
UTR Number : HDFCR52023121160947496

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number,734301500812 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023121160947496 for Rs 1000000.00(Rupees Ten Lakh Only) against the below mentioned payment details

Narration : PRISHA DIVYESHPATELCOMP DIVYESH

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : NARSINBHAI RAMAN PATEL
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312119116940
Value Date : 2023-12-11 00:00:00
UTR Number : HDFCR52023121160943942

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.734301500814 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023121160943942 for Rs 1000000.00(Rupees Ten Lakh Only) against the below mentioned payment details

Narration : NARSHIBHAI PATEL COMP DIVYESHPATEL

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : MANJULABEN NARSIBHAI PATEL
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312119118548
Value Date : 2023-12-11 00:00:00
UTR Number : HDFCR52023121160955269

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.734301500813 with ICICI BANK LIMITED IFSC CODE ICIC0007343 vide UTR no. HDFCR52023121160955269 for Rs 1000000.00(Rupees Ten Lakh Only) against the below mentioned payment details

Narration : MANJULABEN PATMP DIVYESHPATEL

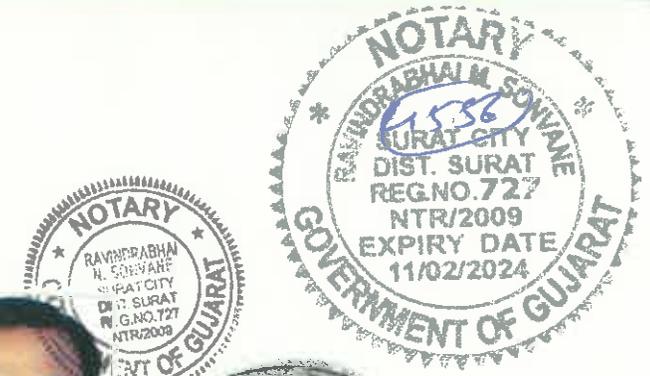
This is Computer generated advice & Does not require any signature.

પ્રથમ પક્ષના યાને રકમ આપનાર તરફેના :

[Handwritten signature]

ડેનિશ નવીનચંદ્ર ડોઢીયાવાલા

એથર ઈન્ડસ્ટ્રીઝ લિ વતી



બીજા પક્ષના યાને રકમ મેળવાર તરફેના :

દિપિકાબેન દિનેશભાઈ સલટ

[Handwritten signature]



દિપિકા

પ્રિશા દિવ્યેશકુમાર પટેલ

[Handwritten signature]



[Handwritten note]
Ramesh Patel
on 9 Dec 2023
an yam
[Signature]

નરસિંહભાઈ રામાભાઈ પટેલ

નરસિંહ રામા

[Handwritten signature]



મંજુલાબેન નરસિંહભાઈ પટેલ

મંજુલાબેન.

[Handwritten signature]



અંમિત થનાર મૃત્યુ પામનાર ના મોટા ભાઈ

મયુરકુમાર નરસિંહભાઈ પટેલ

M. N. PATEL

[Handwritten signature]



સાક્ષી : ૧

શૈલેશુ કુમાર શંખેલાલ પટેલ

૨ પરેલ મનુભાઈ શેખેલાલ

૧૧૭૧૦૧૪૪૦૦

Sl. No.: 4558/2023
Date: 09 DEC 2023
My Commission expires
on 11-02-2024

BEFORE ME

RAVINDRABHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT

Serial No.: 4677/2023

364

Date: 14 DEC 2023



IN-GJ92403603236197V



सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty



Certificate No. : IN-GJ92403603236197V
Certificate Issued Date : 14-Dec-2023 02:17 PM
Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU
Unique Doc. Reference : SUBIN-GJGJ1310590408136514968176V
Purchased by : AETHER INDUSTRIES LIMITED
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : AETHER INDUSTRIES LIMITED
Second Party : Manoj Sushil Mukhiya
Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
Stamp Duty Amount(Rs.) : 300
(Three Hundred only)



₹300

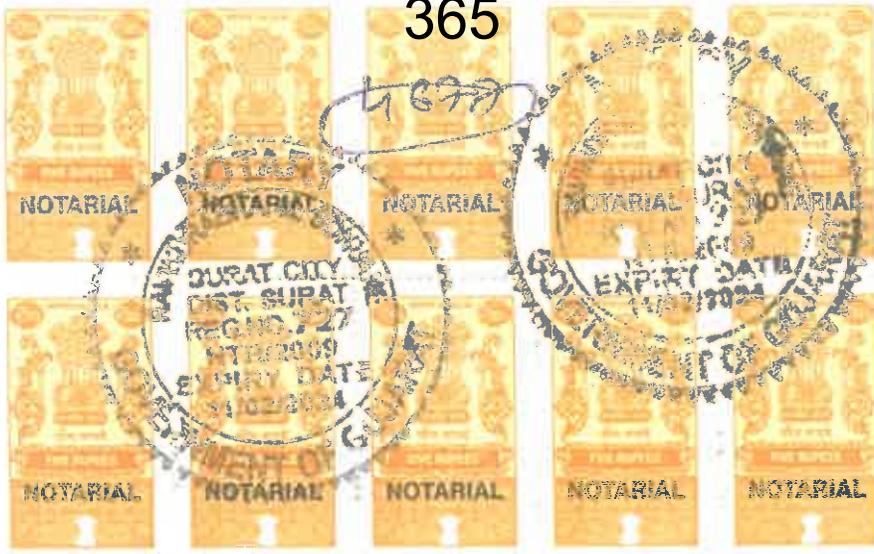
IN-GJ92403603236197V

IRID

0016691529

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at www.shcileastamp.com or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the Certificate.
3. In case of any discrepancy please inform the Competent Authority.



- The contents of this e-stamp certificate can be verified at www.shcifilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/ Centre.

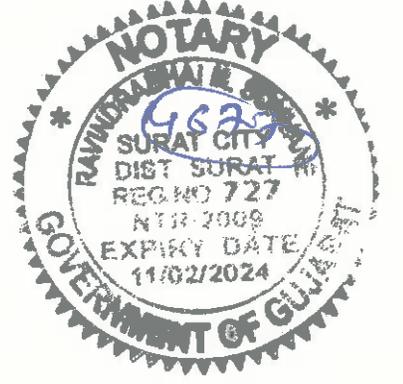
સુધ્ધતા

- જા ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcifilestamp.com ખાસ અથવા સ્ટોક હોલ્ડિંગની ઈ-સ્ટેમ્પિંગ મોબાઇલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કોઈપણ ફેરફાર અમાલ્ય છે અને તે કોઈદાસી ગુનો બને છે.
- જો ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા અથવા તો સ્ટોક હોલ્ડિંગની શાખા કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે સંમતે estamp.ahmedabad@stockholding.com પર ઈ-મેઇલ કરવો અથવા અમારી

ગોપા / કેન્દ્ર ની મુદ્દાકાન લેવો.

notary





समझौता या अनुबंध (Ex - Gratia Agreement)

विक्रम संवत् 2080 सुद बीज गुरुवार 14 दिसम्बर 2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोढ़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉज़वे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. गुलाब देवी वह मनोज मुखिया की पत्नी है

उम्र: 33, व्यवसाय: गृहिणी, धर्म: हिंदू

निवास: लखनउर, मधुबनी, बिहार - 847403

(आधार कार्ड संख्या 4380 9084 8040 के अनुसार)

2. कौषाल कुमार वह मनोज मुखिया के पुत्र है

उम्र: 08, व्यवसाय: ---, धर्म: हिंदू

पता: लखनउर, मधुबनी, बिहार - 847403

(आधार कार्ड संख्या 9845 9770 0286 के अनुसार)

3. हिमांशु कुमार वह मनोज मुखिया के पुत्र है

उम्र: 02, व्यवसाय: --, धर्म: हिंदू

स्थान: लखनउर, मधुबनी, बिहार - 847403

(आधार कार्ड संख्या 4227 0378 9886 के अनुसार)

4. चनरी देवी सुशील मुखिया वह मनोज मुखिया के माताश्री है

आयु: 52, व्यवसाय: गृहिणी, धर्म: हिंदू

स्थान: लखनउर, मधुबनी, बिहार - 847403

(आधार कार्ड संख्या 5482 6667 0910 के अनुसार)

आत्माव ईवी



5. सुशील बिरजू मुखिया वह मनोज मुखिया के पिता है

जन्म: 57, व्यवसाय: --, धर्म: हिंदू

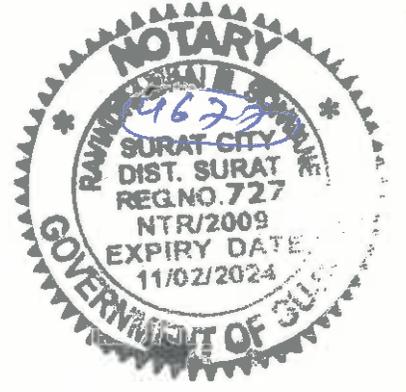
निवास: लखनउर, मधुबनी, बिहार - 847403

(आधार कार्ड संख्या 2303 0101 5871 के अनुसार)

इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पति-पुत्र और पिता जिनका नाम मनोज मुखिया था, वह सूरत की एप्पल हॉस्पिटल में सारवार ले रहे थे तब उनको 13/12/2023 (बुधवार) दरमियान हॉस्पिटल के स्टाफ ने मृतक घोषित किया गया था। हमारे पति-पुत्र और पिता पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 1,50,000/- रुपये का नकद मुआवजा दिया और रु. 3,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023121462072143 के माध्यम से मुझे यानि मृतक की पत्नी को रु. 5,00,000/- रुपये की धनराशि दिनांक 14/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	गुलाब देवी मनोज मुखिया	पत्नी
2	कौषाल कुमार मनोज	पुत्र
3	हिमांशु कुमार मनोज मुखिया	पुत्र
4	चनरी देवी सुशील मुखिया	माता
5	सुशील बिरजू मुखिया	पिता

गुलाब देवी



इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है।

नंबर	नाम	रिश्ता	राशि (रु.)	अन्य कानूनी पात्र राशि
1	गुलाब देवी मनोज मुखिया	पत्नी	15,00,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	कौषाल कुमार मनोज	पुत्र	10,00,000/- (FIXED DEPOSIT)	+ लगभग अनुलग्नक-ए
3	हिमांशु कुमार मनोज मुखिया	पुत्र	10,00,000/- (FIXED DEPOSIT)	+ लगभग अनुलग्नक-ए
4	चनरी देवी सुशील मुखिया	माता	5,00,000/- (Bank Transfer)	
5	सुशील बिरजू मुखिया	पिता	5,00,000/- (Bank Transfer)	
		कुल	45,00,000/-	

बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, इससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पति और पिता के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। हम सब सहर्ष स्वीकार करते हैं।

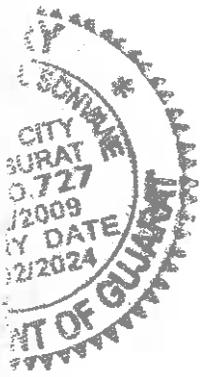
इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि

गुलाब देवी

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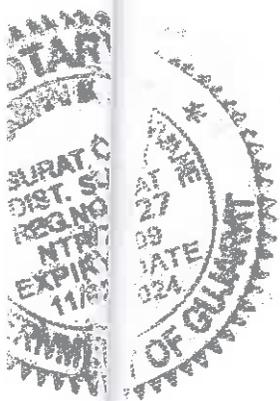
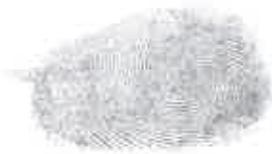


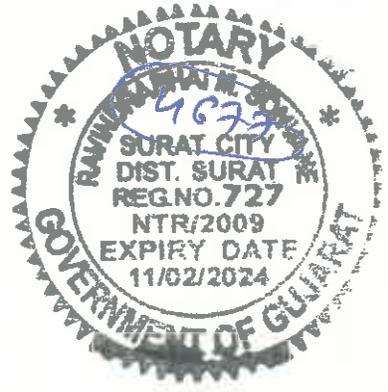
संनोद





संतोष





किसी भी स्थिति में मुकदमा माफ़ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

दूसरे पक्ष के 4 और 5 नंबर के माता पिता अस्वस्थ होने के कारण नोटरी के समक्ष हाजिर हो सके नहीं है तय किया हुवे रुपिया उनके बैंक खाते में जमा हुवे है और उनके उपलक्ष में उनके दूसरे नंबर के पुत्र संतोषकुमार मुख्या उनकी जगह यह एग्रीमेंट में सही कर रहे है। और दी गई रकम मंजूर कर रहे है जिसकी किसी को कोई भी प्रकार की आपत्ति नहीं है।

गवाह

गुलाब डीवी

1. रामेश

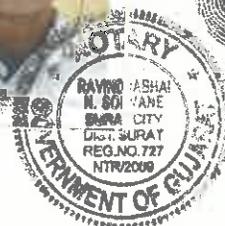
9910228601

2. सुहम करिवेडा

8690384052

3. सुहम करिवेडा

9662639711

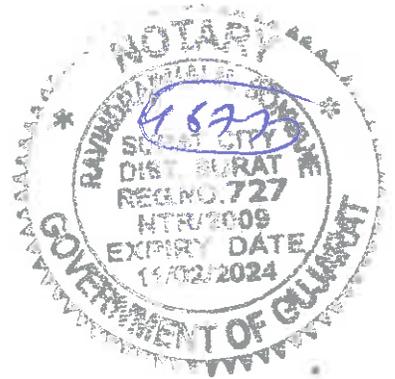




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भारत सरकार
GOVERNMENT OF INDIA



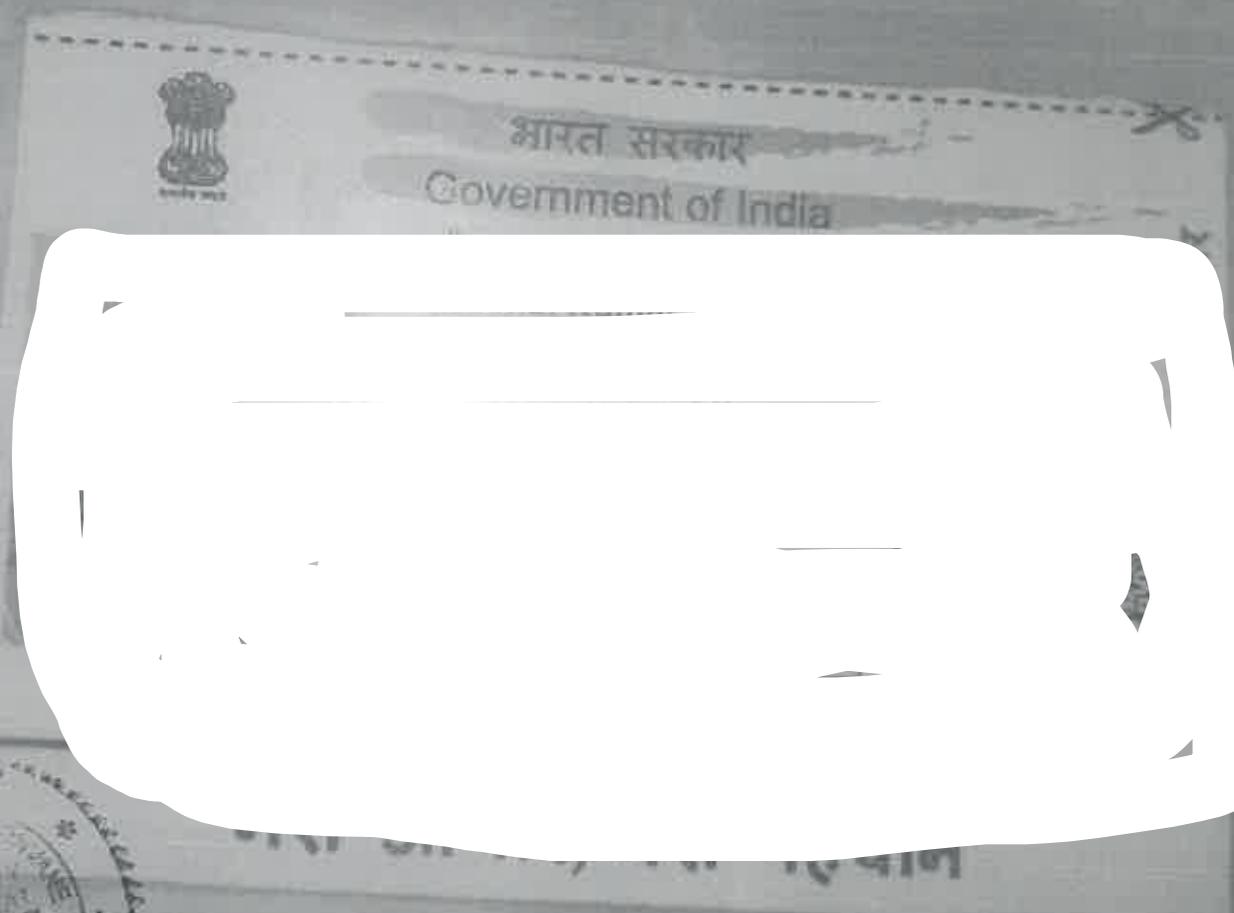
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UNIQUE IDENTIFICATION AUTHORITY OF INDIA

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Aadhaar - Admi ka Adhikar

शुभाक श्वी





ગામાલ સિંહી






 भारतीय विशिष्ट पहचान प्राधिकरण
 Unique Identification Authority of India

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 help@uidai.gov.in
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 ENTRY DATE
 11/02/2024
 GOVERNMENT OF GUJARAT




 भारत सरकार
 Government of India


 आधार

नाल आधार

Issue Date: 21/01/2014

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मेरा आधार, मेरी पहचान

कुलाव डूवी

STAR
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 EXPIRY
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Unique Identification Authority of India



Valid till: 31/05/2024



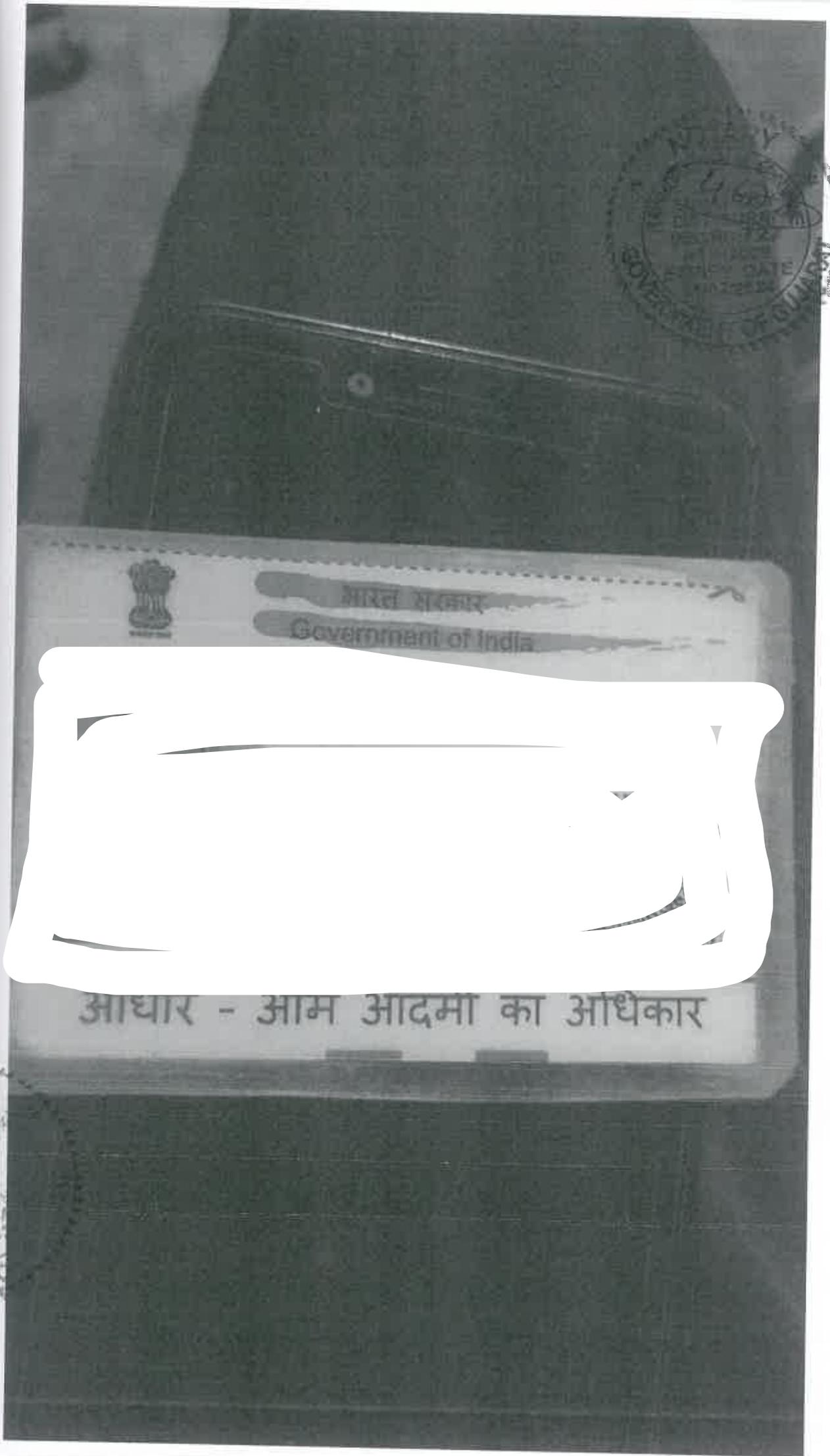
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गोमाव १ वी

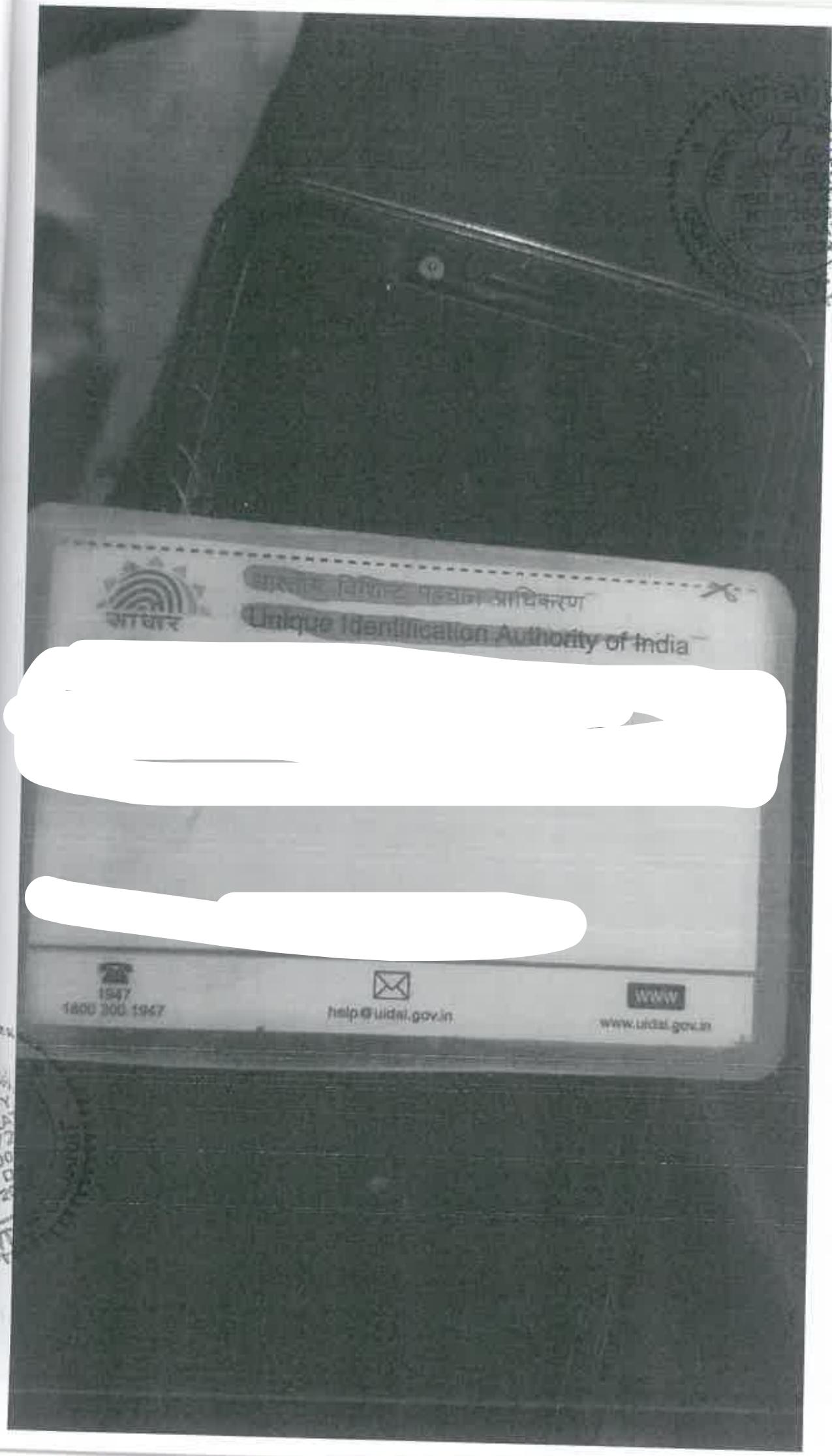




भारत सरकार
Government of India

आधार - आम आदमी का अधिकार





भारतीय विशिष्ट पहचान प्राधिकरण
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By 2023.12.11 19:49

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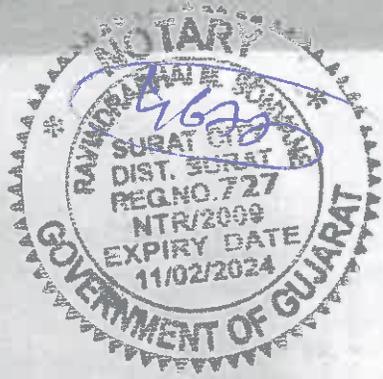
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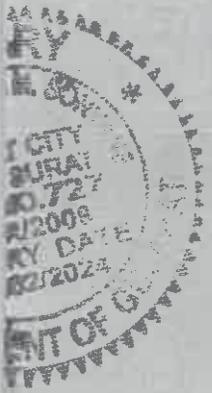


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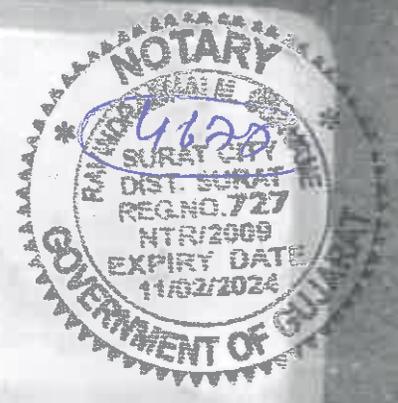
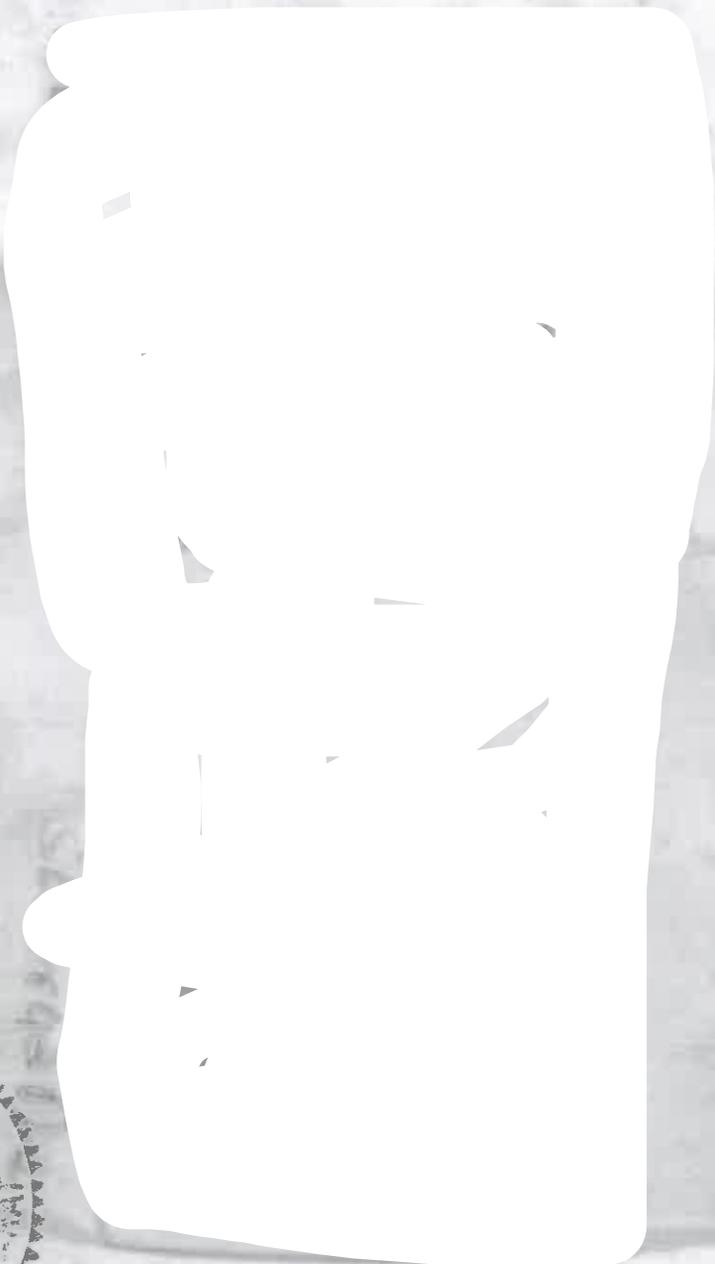


SBI - KIOSK BANKING
Identity Card

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SBI - KIOSK BANKING
Identity Card



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : GULAB DEVI
 Beneficiary Address1 : SURAT
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SURAT
 Beneficiary Address5 : INDIA
 PinCode :

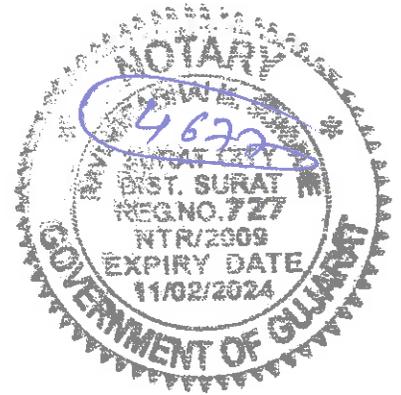
Bank Reference No : FT312144846486
 Value Date : 2023-12-14 00:00:00
 UTR Number : HDFCR52023121462072143

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.530601500347 with ICICI BANK LIMITED IFSC CODE ICIC0005306 vide UTR no. HDFCR52023121462072143 for Rs 350000.00 (Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : GULAB DEVI COMP.MANOJMUHKHIYA

This is Computer generated advice & Does not require any signature.



Bank Details Manoj Mukhiya Family

1. NAME - GULAB DEVI

A/C- 530601500347

IFSC - ICIC0005306

Bank Name - ICICI Bank

2.NAME - HIMANSHUKUMAR MUKHIYA U/G GULAB DEVI

A/C- 530601500356

IFSC - ICIC0005306

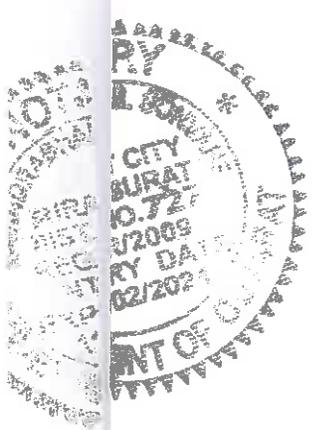
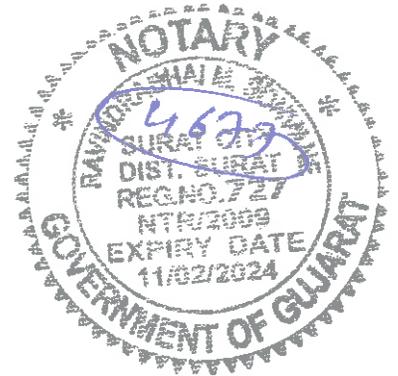
Bank Name - ICICI Bank

3.NAME - KAUSHALKUMAR MUKHIYA U/G GULAB DEVI

A/C- 530601500357

IFSC - ICIC0005306

Bank Name - ICICI Bank





: બાહેધરી :

હુઆથી GULAB DEVI ઉ.આ.વ. 33 રહેઠાણ LAKHNAUR,
MADHUBANI, BIHAR - 847403 લેખિતમાં જણાવ છું કે તા. 29-11-2023 ના રોજ વહેલી
 સવારના સમય 1:35 કલાકે સુરત ડિસ્ટ્રિક્ટના સચિન જી.આઈ.ડી.સી માં આવેલ એથર ઈન્ડસ્ટ્રીઝ લી., પ્લોટ નં - 8203, રોડ
 નં 8 માં આગ લાગવાનો બનાવ બનેલ હતો, જેમાં મારો ભાઈ / પિતા / પુત્ર / પતિ નામે MANOJ MUKHIYA
 કામ કરતો હતો.

આ આગના બનાવ દરમ્યાન પે-રોલ રજીસ્ટરની તપાસ, અમારા ભાઈ / પિતા / પુત્ર / પતિ નામે
MANOJ MUKHIYA જે તે હોસ્પિટલ APPLE HOSPITAL માં સારવાર હેઠળ દાખલ
 કરવામાં આવ્યા છે, જેના અંતર ગત આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ
 પામેલ વ્યક્તિ દીઠ જાહેર કરવામાં આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને
 મારા હોશો હવસ માં કબુલ મંજૂર છે. જે અંગે લવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર
 કરવામાં આવશે નહિ અને કોઈ પણ પ્રકાર નો કોર્ટ કેસ કે પોલીસે કંપ્લેન કરશુ નહિ જેની હું પોતે બાહેધરી આપું છું. આ
 ઉપરોક્ત નામે MANOJ MUKHIYA વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, વળતર પેટે નક્કી કરવામાં કુલ
 રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ 1,50,000/-
 રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની
 હાજરી માં આપવામાં આવેલ છે. જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;

તા. 14/12/2023 (RS 3,50,000/-)
 ચેકનં/UTRનં HDFCRS2023121462072143
 બેંક નામ HDFC BANK

તા. 14/12/2023
 રોકડા કેશ RS 1,50,000/-

રૂપિયા લેનાર નું નામ GULAB DEVI (w/o MANOJ MUKHIYA)
 રૂપિયા લેનાર નું સહી ગુલાબ દેવી

સાક્ષી નું નામ - 1 : SAHDEV MUKHIYA
 સાક્ષી નું સહી : સહદેવ મુખિયા
 સાક્ષી નું નામ - 2 : SANTOSHKUMAR MUKHIYA
 સાક્ષી નું સહી : સંતોષકુમાર મુખિયા

TETAR MUKHIYA
 * તેતર મુખિયા

Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
 Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
 Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

કંપની વતી;

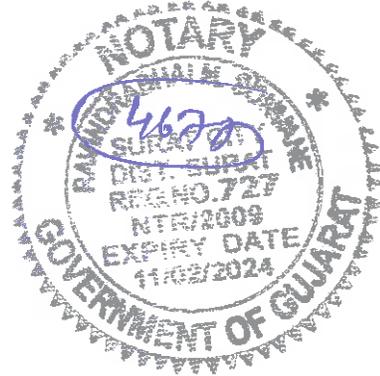
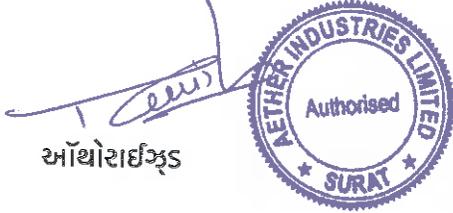
સાક્ષી નું નામ - 1: IRISHNAKUMAR MISTRY

સાક્ષી નું સહી: [Signature]

સાક્ષી નું નામ - 2: INDRA MUKHIYA

સાક્ષી નું સહી: [Signature]

એથર ઇન્ડસ્ટ્રીઝ લિમિટેડ,



Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,

Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India

Phone: +91-261-6603000 **Email:** info@aether.co.in **Web:** www.aether.co.in

AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : GULAB DEVI
 Beneficiary Address1 : SURAT
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SURAT
 Beneficiary Address5 : INDIA
 PinCode :

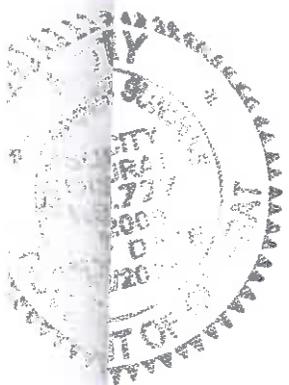
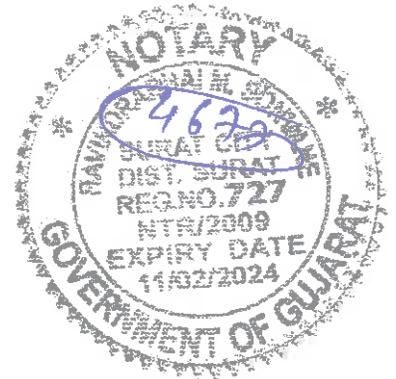
Bank Reference No : FT312146341992
 Value Date : 2023-12-14 00:00:00
 UTR Number : HDFCR52023121462362453

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.530601500347 with ICICI BANK LIMITED IFSC CODE ICIC0005306 vide UTR no. HDFCR52023121462362453 for Rs 1500000.00(Rupees Fifteen Lakh Only) against the below mentioned payment details

Narration : GULAB DEVI COMP MANOJ MUKHIYA

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : KAUSHALKUMAR MUKHIYA
 Beneficiary Address1 : LAKHNAUR
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : LAKHNAUR
 Beneficiary Address5 : INDIA
 PinCode :

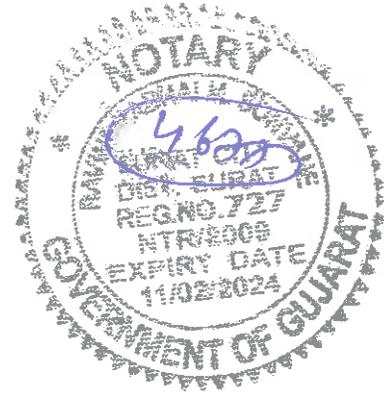
Bank Reference No : FT312146358522
 Value Date : 2023-12-14 00:00:00
 UTR Number : HDFCR52023121462347719

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.530601500357 with ICICI BANK LIMITED IFSC CODE ICIC0005306 vide UTR no. HDFCR52023121462347719 for Rs 1000000.00 (Rupees Ten Lakh Only) against the below mentioned payment details

Narration : KAUSHALKUMAR MUKHIYA COMP MANOJ MUK

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : HIMANSHUKUMAR MUKHIYA
 Beneficiary Address1 : LAKHNAUR
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : LAKHNAUR
 Beneficiary Address5 : INDIA
 PinCode :

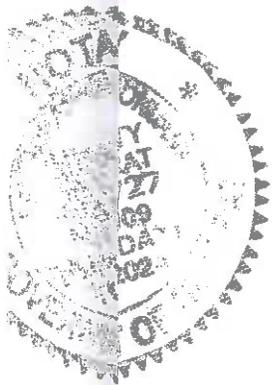
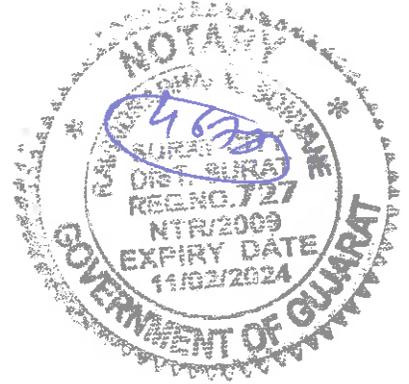
Bank Reference No : FT312146356917
 Value Date : 2023-12-14 00:00:00
 UTR Number : HDFCR52023121462366157

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.530601500356 with ICICI BANK LIMITED IFSC CODE ICIC0005306 vide UTR no. HDFCR52023121462366157 for Rs 1000000.00(Rupees Ten Lakh Only) against the below mentioned payment details

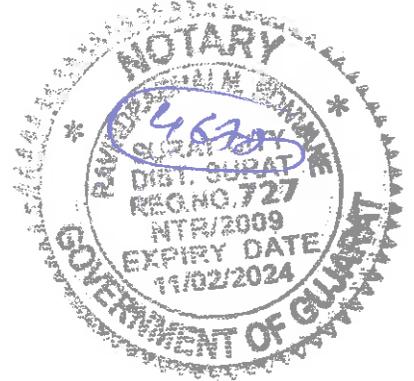
Narration : HIMANSHUKUMAR MUKHIYA MANOJ MIKHIYA

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : CHARNI DEVI
 Beneficiary Address1 : MADHUBANI
 Beneficiary Address2 : MADHUBANI
 Beneficiary Address3 :
 Beneficiary Address4 : MADHUBANI
 Beneficiary Address5 : INDIA
 PinCode :
 Bank Reference No : FT312146356185
 Value Date : 2023-12-14 00:00:00
 UTR Number : HDFCR52023121462365458



Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.36056345706 with STATE BANK OF INDIA IFSC CODE SBIN0003266 vide UTR no. HDFCR52023121462365458 for Rs 500000.00(Rupees Five Lakh Only) against the below mentioned payment details

Narration : CHARNI DEVI COMP MANOJ MUKHIYA

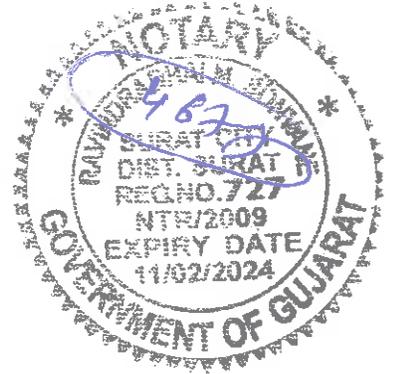
This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : SUSHIL MUKHIA
Beneficiary Address1 : LAKHNAUR
Beneficiary Address2 : LAKHNAUR
Beneficiary Address3 : LAKHNAUR
Beneficiary Address4 : LAKHNAUR
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312146356423
Value Date : 2023-12-14 00:00:00
UTR Number : HDFCR52023121462366156



Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.37541439186 with STATE BANK OF INDIA IFSC CODE SBIN0003266 vide UTR no. HDFCR52023121462366156 for Rs 500000.00(Rupees Five Lakh Only) against the below mentioned payment details

Narration : SUSHIL MUKHIA COMP MANOJ MUKHIYA

This is Computer generated advice & Does not require any signature.





FIXED DEPOSIT ADVICE NON TRANSFERABLE

Received From:
MAS.HIMANSHU KUMAR
MUKHIYA (MINOR)
FLAT,NO A 502 AAGAM
NAVKAR,COMPLEX,,
KANSAD NR
SACHIN,RAILWAY
STATION,SACHIN, SURAT,
GUJARAT, INDIA, 394230

Branch: No
Cust ID: 591325607
Account No: 530613000216
Deposit Type: Cumulative Plan
Date of Deposit: 15-12-2023
Value Date: 15-12-2023

Principal Amount:	1000000 INR	Rate of Interest:	7
Period:	60 Months 0 Days	Maturity Amount:	1414778 INR
Maturity Date:	15-12-2028	Nomination Registered:	No
Deposit Repayable to:	SELF	Nominee Name:	
Auto Renewal:	Yes	PAN No:	BUFPG0086E
Auto Closure:	No		

1. If a deposit is pre-maturely withdrawn (either partially or completely), the interest payable and the applicable penalty would be calculated based on the Bank's prevailing policy which is available to the customers at branches upon request.
2. Customers may opt for auto-closure, auto renewal or provide any other maturity instruction with respect to the deposit until two working days prior to the maturity date. In case of auto renewal the entire maturity amount, subject to tax deduction at source, shall be renewed from the maturity date for a period equal to the original tenure of the deposit at the interest rate prevalent on the date of renewal.
3. Fixed deposits shall be opened under auto renewal mode unless specified otherwise. However, this shall not apply for fixed deposits for non-individuals, fixed deposits amounting to Rs. 1 crore and above and such deposits were fixed deposits receipts is issued.

The terms specified herein above are in addition to and not in derogation of the terms and conditions governing ICICI Bank Fixed Deposits for which please visit www.icicibank.com

Deposits received with thanks
For ICICI Bank Limited.



This is a computer generated advice and does not require signature.



FIXED DEPOSIT ADVICE NON TRANSFERABLE

Received From:
MAS.KAUSHALKUMAR
MUKHIYA (MINOR)
FLAT,NO A 502 AAGAM
NAVKAR,COMPLEX,,
KANSAD NR
SACHIN,RAILWAY
STATION,SACHIN, SURAT,
GUJARAT, INDIA, 394230

Branch: No
Cust ID: 591325608
Account No: 530613000215
Deposit Type: Cumulative Plan
Date of Deposit: 15-12-2023
Value Date: 15-12-2023

Principal Amount:	1000000 INR	Rate of Interest:	7
Period:	60 Months 0 Days	Maturity Amount:	1414778 INR
Maturity Date:	15-12-2028	Nomination Registered:	No
Deposit Repayable to:	SELF	Nominee Name:	
Auto Renewal:	Yes	PAN No:	BUFG0086E
Auto Closure:	No		

1. If a deposit is pre-maturely withdrawn (either partially or completely), the interest payable and the applicable penalty would be calculated based on the Bank's prevailing policy which is available to the customers at branches upon request.
2. Customers may opt for auto-closure, auto renewal or provide any other maturity instruction with respect to the deposit until two working days prior to the maturity date. In case of auto renewal the entire maturity amount, subject to tax deduction at source, shall be renewed from the maturity date for a period equal to the original tenure of the deposit at the interest rate prevalent on the date of renewal.
3. Fixed deposits shall be opened under auto renewal mode unless specified otherwise. However, this shall not apply for fixed deposits for non-individuals, fixed deposits amounting to Rs. 1 crore and above and such deposits were fixed deposits receipts is issued.

The terms specified herein above are in addition to and not in derogation of the terms and conditions governing ICICI Bank Fixed Deposits for which please visit www.icicibank.com

Deposits received with thanks
For ICICI Bank Limited.



This is a computer generated advice and does not require signature.



FIXED DEPOSIT ADVICE NON TRANSFERABLE

Received From:
MAS.KAUSHALKUMAR
MUKHIYA (MINOR)
FLAT, NO A 502 AAGAM
NAVKAR, COMPLEX,,
KANSAD NR
SACHIN, RAILWAY
STATION, SACHIN, SURAT,
GUJARAT, INDIA, 394230

Branch: No
Cust ID: 591325608
Account No: 530613000215
Deposit Type: Cumulative Plan
Date of Deposit: 15-12-2023
Value Date: 15-12-2023

Principal Amount:	1000000 INR	Rate of Interest:	7
Period:	60 Months 0 Days	Maturity Amount:	1414778 INR
Maturity Date:	15-12-2028	Nomination Registered:	No
Deposit Repayable to:	SELF	Nominee Name:	
Auto Renewal:	Yes	PAN No:	BUFPG0086E
Auto Closure:	No		

1. If a deposit is pre-maturely withdrawn (either partially or completely), the interest payable and the applicable penalty would be calculated based on the Bank's prevailing policy which is available to the customers at branches upon request.
2. Customers may opt for auto-closure, auto renewal or provide any other maturity instruction with respect to the deposit until two working days prior to the maturity date. In case of auto renewal the entire maturity amount, subject to tax deduction at source, shall be renewed from the maturity date for a period equal to the original tenure of the deposit at the interest rate prevalent on the date of renewal.
3. Fixed deposits shall be opened under auto renewal mode unless specified otherwise. However, this shall not apply for fixed deposits for non-individuals, fixed deposits amounting to Rs. 1 crore and above and such deposits were fixed deposits receipts is issued.

The terms specified herein above are in addition to and not in derogation of the terms and conditions governing ICICI Bank Fixed Deposits for which please visit www.icicibank.com

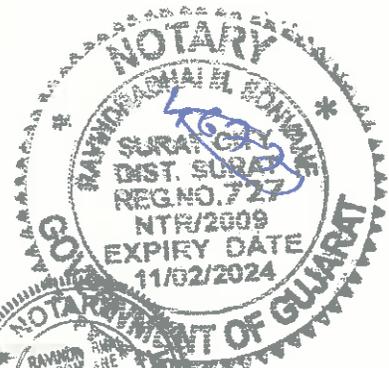
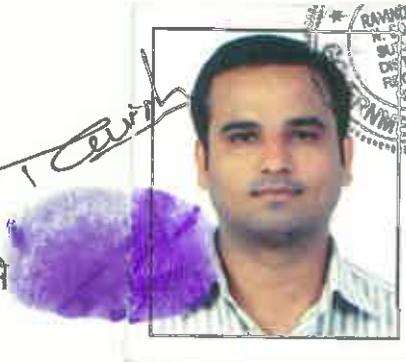
Deposits received with thanks
For ICICI Bank Limited.



This is a computer generated advice and does not require signature.

प्रथम पक्ष :

डेनिश नवीनचंद्र दोढियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



दूसरा पक्ष:

गुलाब देवी मनोज मुखिया (पत्नी)

गुलाब देवी



कौशल कुमार मनोज (पुत्र)

गुलाब देवी



हिमांशु कुमार मनोज मुखिया (पुत्र)

गुलाब देवी



चनरी देवी सुशील मुखिया (माता)



सुशील बिरजू मुखिया (पिता)



Not present
Not present

Sr. No.: 4679/2023
Date: 14 DEC 2023
My Commission expires on 11-02-2024

BEFORE ME
RAVINDRABHAI M. SONWANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

Serial No.: 4893/2023

400

Date: 25 DEC 2023

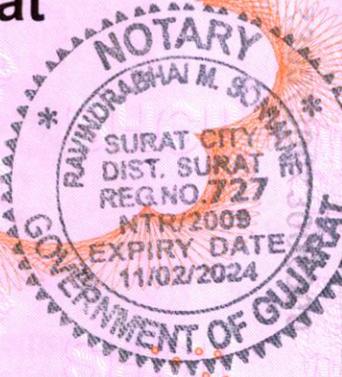


IN-GJ89443687695419V

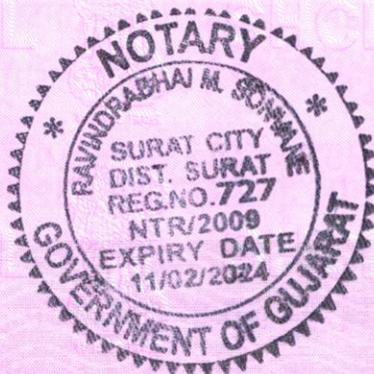


सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty



Certificate No. : IN-GJ89443687695419V
Certificate Issued Date : 09-Dec-2023 01:26 PM
Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU
Unique Doc. Reference : SUBIN-GJGJ1310590402240396964349V
Purchased by : AETHER INDUSTRIES LIMITED
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : AETHER INDUSTRIES LIMITED
Second Party : Akhilesh Nakhida Yadav
Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
Stamp Duty Amount(Rs.) : 300
(Three Hundred only)



IN-GJ89443687695419V

IE 0007646988

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



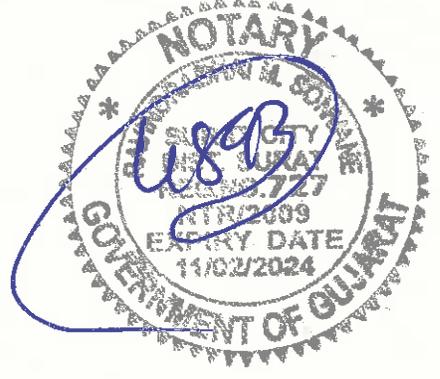
NOTICE

- The contents of this e-stamp certificate can be verified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈ-સ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.





समझौता या अनुबंध (Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर 2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोड़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. अखिलेश कुमार नखिदा यादव वह अभिषेक कुमार के पिता हैं

उम्र: 40, व्यवसाय: नौकरी, धर्म: हिंदू

निवास: मोहम्मद पूर, पटना, एम. गोपाल पूर, बिहार - 801104 (आधार कार्ड संख्या 3914 9404 2857 के अनुसार)

2. सावित्री देवी अखिलेश कुमार यादव वह अभिषेक कुमार की मां हैं

उम्र: 42, व्यवसाय: गृहिणी, धर्म: हिंदू

पता: मोहम्मद पूर, पटना, एम. गोपाल पूर, बिहार - 801104
(आधार कार्ड संख्या 2765 6226 5433 के अनुसार)

3. निर्मलकुमारी अखिलेश कुमार यादव वह अभिषेक कुमार की बहन हैं

उम्र: 17, व्यवसाय: --, धर्म: हिंदू

स्थान: मोहम्मद पूर, पटना, एम. गोपाल पूर, बिहार - 801104
(आधार कार्ड संख्या 9267 3534 7732 के अनुसार)

4. रंजय कुमार अखिलेश कुमार यादव वह अभिषेक कुमार के भाई हैं

आयु: 17, व्यवसाय: ---, धर्म: हिंदू

स्थान: मोहम्मद पूर, पटना, एम. गोपाल पूर, बिहार - 801104
(आधार कार्ड संख्या 3382 7557 6374 के अनुसार)

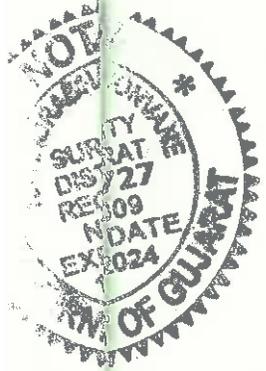
(Signature)
अकमेश

सावित्री
निर्मल कुमारी
Ranjay Kumar



इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे बेटा और भाई जिनका नाम अभिषेक कुमार यादव था, उनकी मौत हो गयी। हमारे बेटा - भाई पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में 1,50,000/- रुपये का नकद मुआवजा दिया और रु.3,50,000/- बैंक ट्रांसफर यूटीआर नंबर N337232764793056. के माध्यम से मुझे यानि मृतक की पिता को 5,00,000/- रुपये की धनराशि दिनांक 03/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है. जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	अखिलेश कुमार नखिदा यादव	पिता
2	सावित्री देवी अखिलेश कुमार यादव	माता
3	निर्मलकुमारी अखिलेश कुमार यादव	बहन
4	रंजय कुमार अखिलेश कुमार यादव	भाई



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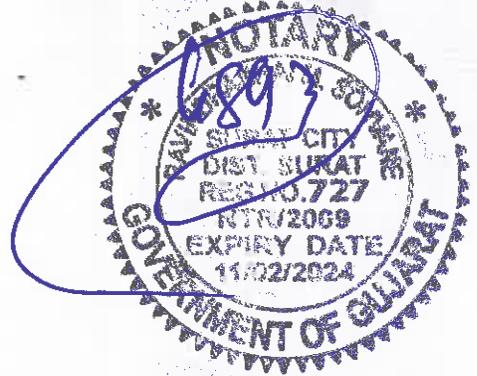
भारत सरकार
GOVERNMENT OF INDIA

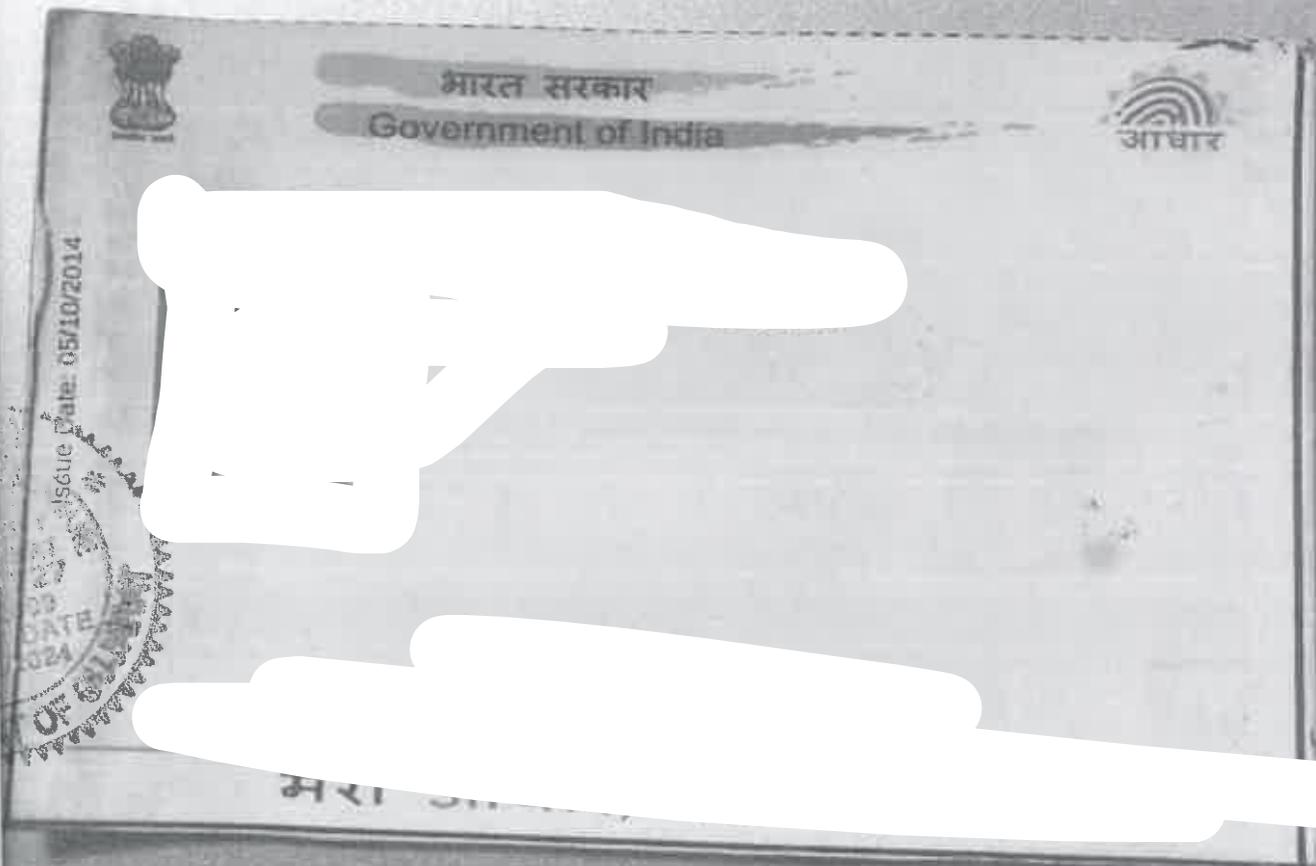


भारत सरकार
GOVERNMENT OF INDIA



मनीष शर्मा





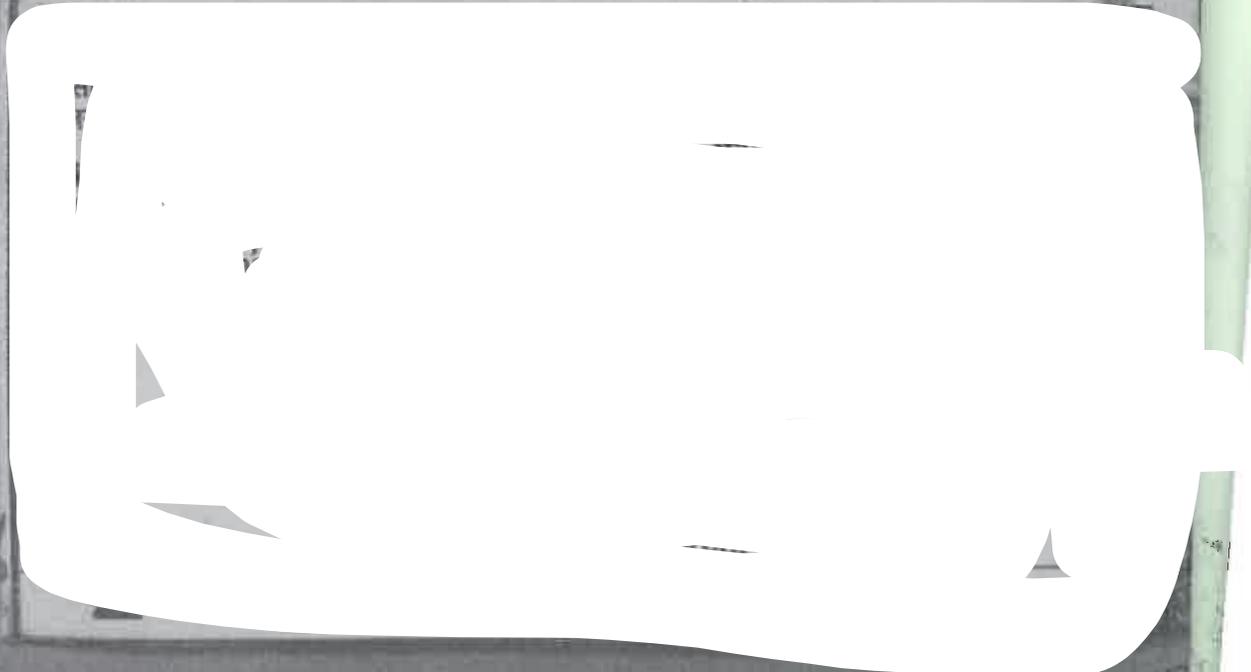
Nitish Kumar

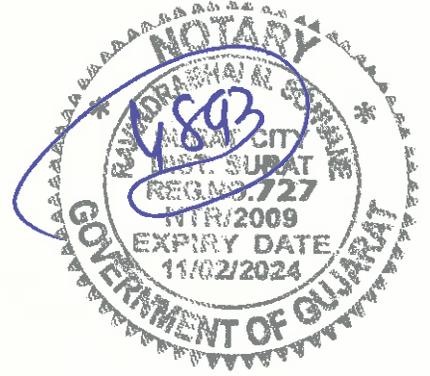




भारतीय विशिष्ट पहचान प्राधिकरण

Unique Identification Authority of India





न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

1. मनीष कुमार
Manish kumar (9167178150)

2. Rupesh Kumar
RUPESH KUMAR (9619196820)

3. Nitish Kumar
Nitish kumar (8294894514)

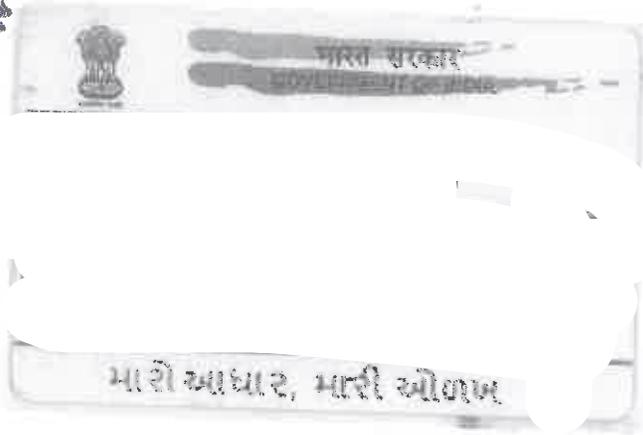
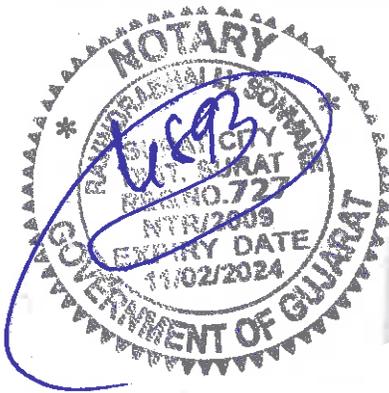


Manish

अक 21

सावित्री

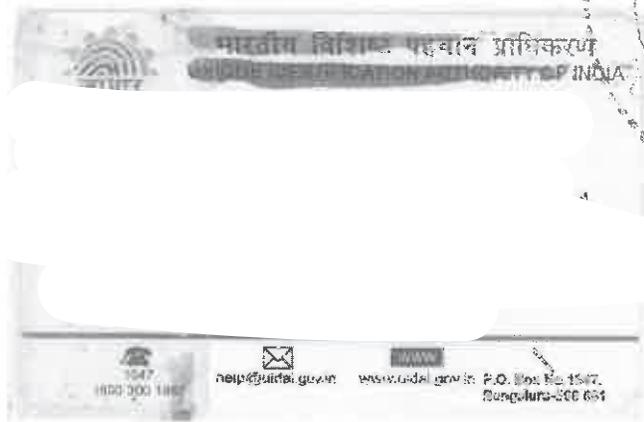
निर्मल कुमारी
Ranjay. 12



भारी आधार, भारी जीवन

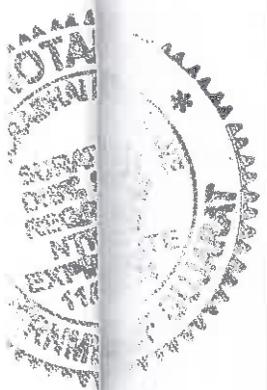
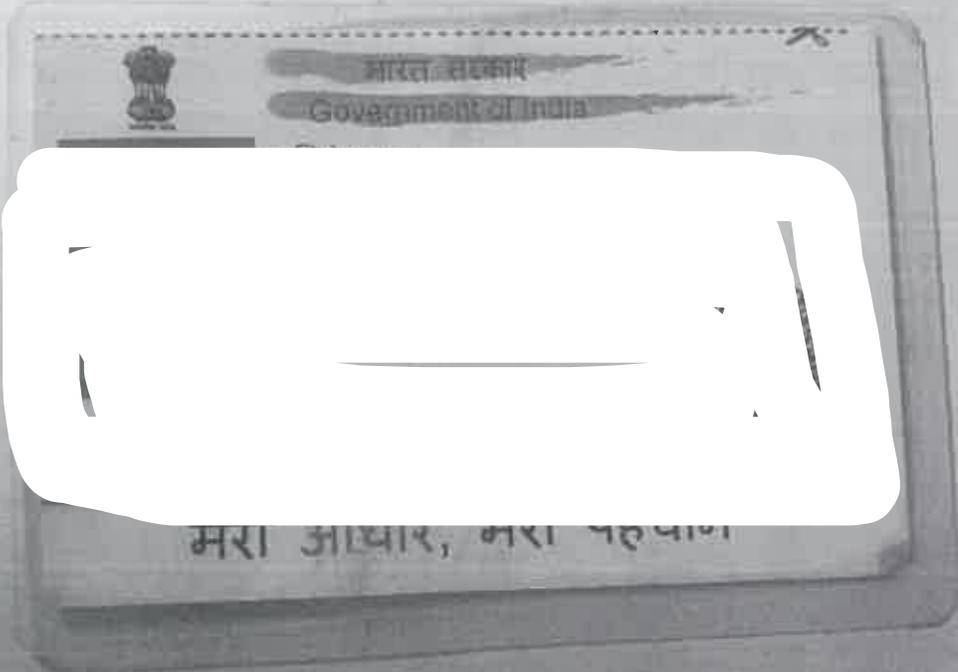
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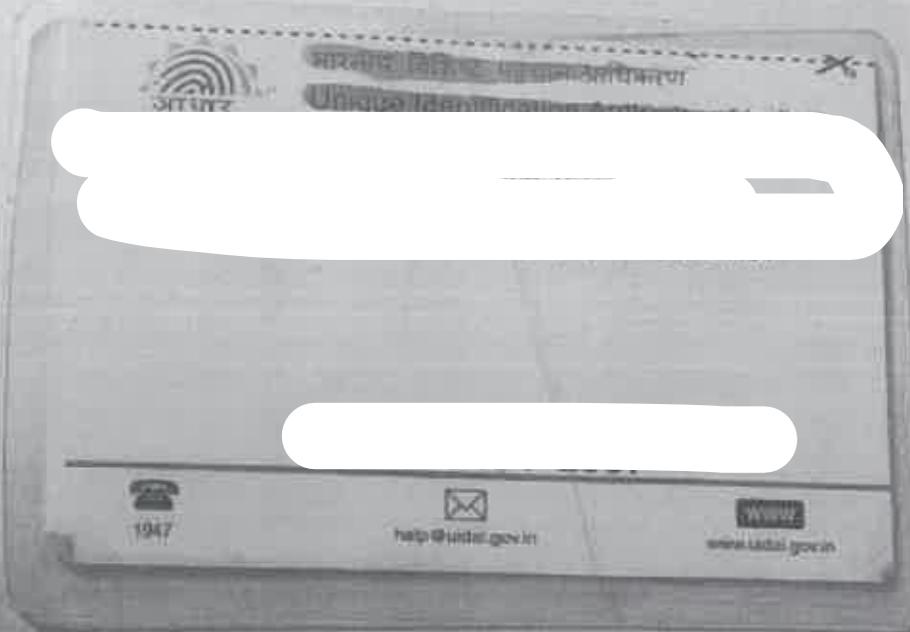
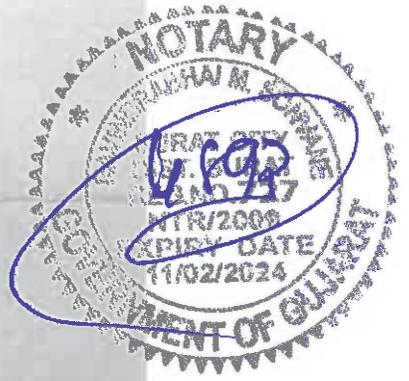
Tamish





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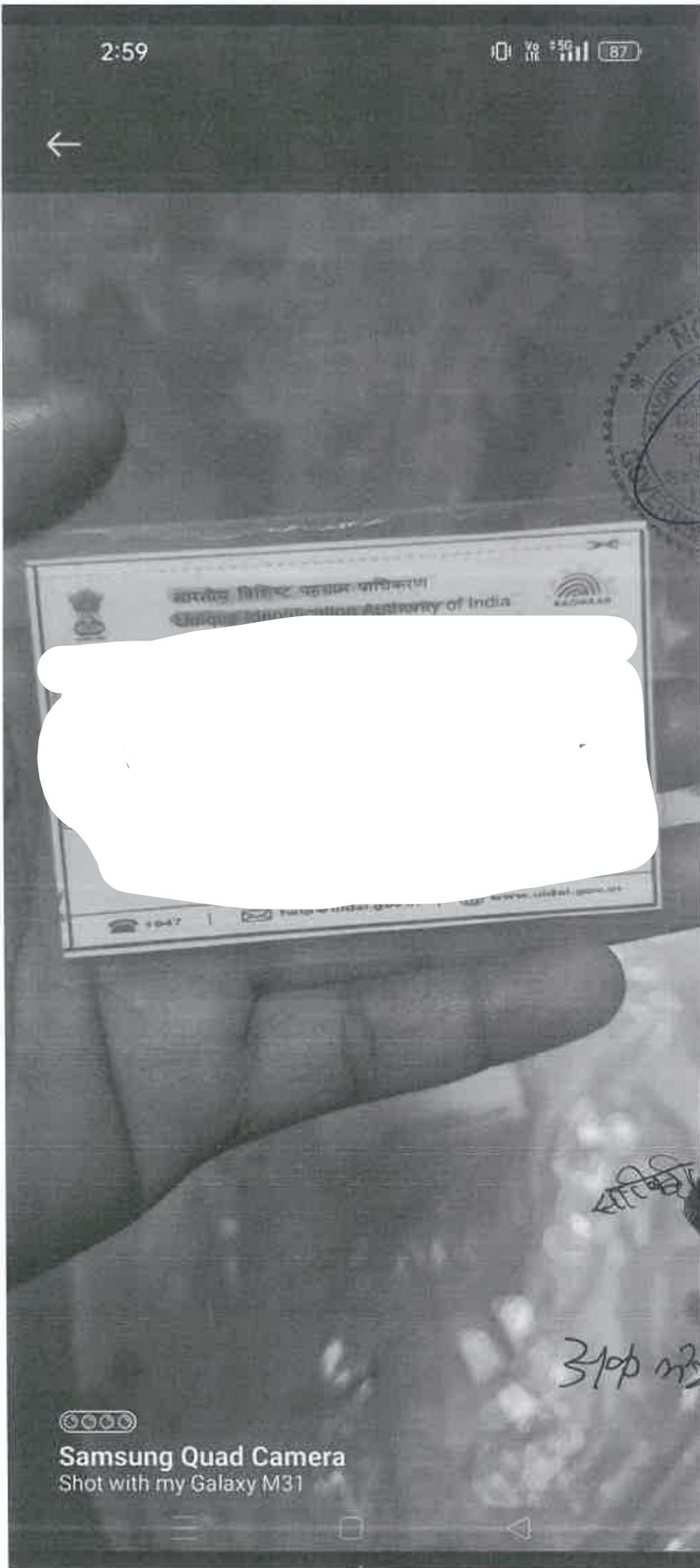


3/02/24





Issue Date: 25/11/2013



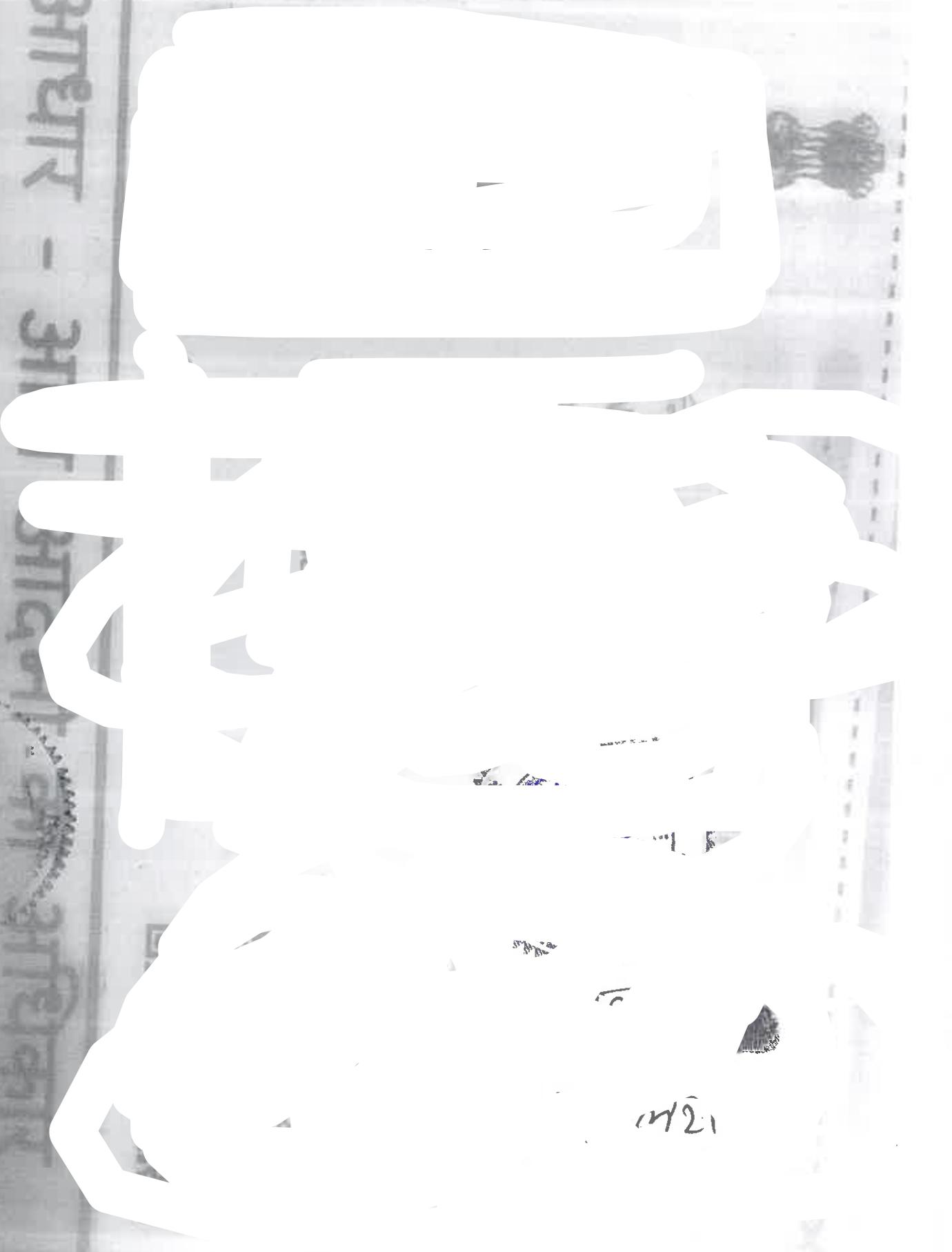
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NO. 727
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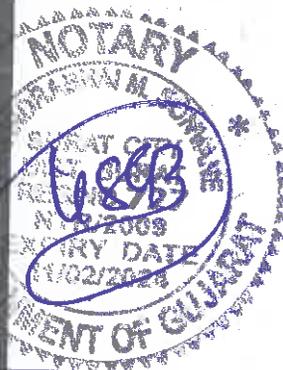
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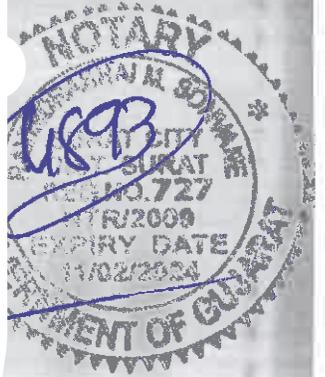
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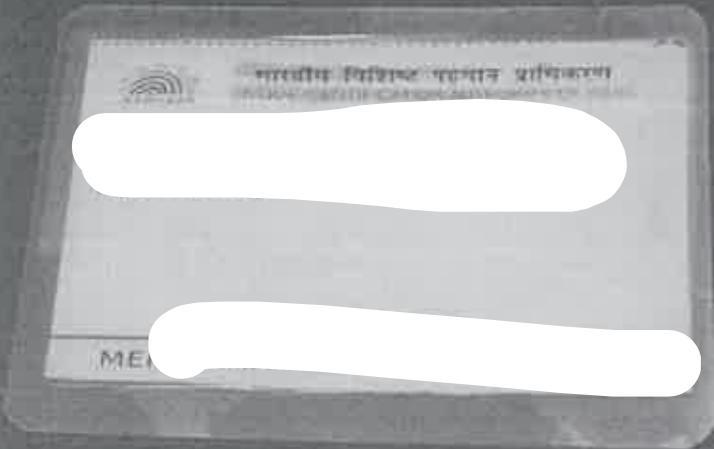


GOVERNMENT OF GUJARAT
STREET ADDRESS

31/01/21

Ranigay - KZ





Ranjay - 122

3/1/21





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To report any suspicious activity, kindly email an report phishing@sbic.co.in or call on the cyber crime helpline 1920.
For more information visit: <http://www.cybercrime.gov.in>, <http://www.sbi.co.in> or visit our website <http://www.sbi.co.in>



Branch: AGRICULTURAL MARKET YARD, BINTA
BINTA

Email: sbi.06359@sbi.co.in
Phone No.: 9006002631
IFSC: SBIN0006359

Name: Mr. Akhilesh Yadav
S/D/H/o : NAKHIDA YADAV
CIF Number : 91361335428
Account No. : 42517709870
A/c Type : REGULAR SAVINGS BANK ACCOUNT
Address : S/O: Nakhida Yadav
Mahammadpur

Phone No. :
Email :
D.O.B. (If Minor):
PPO Number :

Bus. Hrs: 10:00 AM - 04:00 PM
MICK: 800002508
MOP: SINGLE
A/c Opening Dt: 17.12.23
MOR Reg No: 08000014
Customer's Name:
Date of FIRST



RPM21





Email: sbi.06359@sbi.co.in
Phone No.: 9006002631
IFSC: SBIN0006359

31P 421

Code: /

Name: Master Ranjay Kumar
S/D/H/O: AKHILESH YADAV
C/F Number: 91361814218
Account No.: 42519009796
A/c Type: SAVINGS BANK ACCOUNT
Address: MAHAMMADPUR PATNA
MAHAMMADPUR PATNA
BIHTA

Ranjay-KR



MOP: SINGLE
A/c Opening DT: 13/11/2006
Nom Reg No:
Customer's PAN:
Date of Issue: 13/11/2006
FIRST

Phone No.:
Email:
D.O.B. (11 MARCH) 06/05/2006



SBI

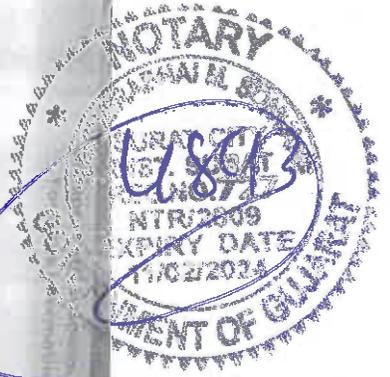
AGRICULTURAL MARKET
BIHTA

Branch: AGRICULTURAL MARKET
BIHTA

Email: sbi.06359@sbi.co.in
Phone No.: 9006002631
IFSC: SBIN0006359

Name: Mrs. SAVITRI DEVI
S/D/H/o : AKHILESH YADAV
CIF Number : 91361991605
Account No.: 42519473240
A/c Type : SAVINGS BANK ACCOUNT
Address : MAHAMADPUR
BIKRAM
PATNA

Phone No. :
Email :
D.O.B. (If Minor) :
PPO Number :

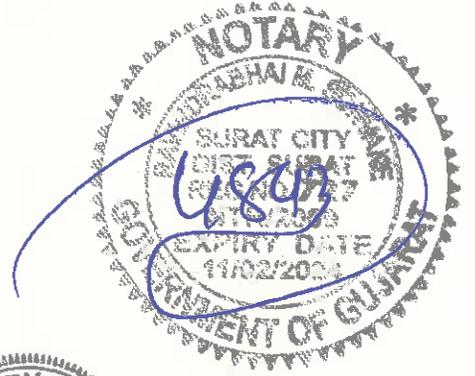


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31/01/21

MOP: SINGLE
A/c Opening Dt: 14/11/14
Nom Ree No:
Customer's PAN: CTRPL
Date of Issue: 11/11/14
FIRST





प्रथम पक्ष

डेनिश
डेनिश नवीनचंद्र दोड़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



दूसरे पक्ष *अखिलेश*
अखिलेश कुमार नखिदा यादव (पिता)



सावित्री देवी अखिलेश कुमार यादव (माता)
सावित्री



निर्मलकुमारी अखिलेश कुमार यादव (बहन)
निर्मल



रंजय कुमार अखिलेश कुमार यादव (भाई)

Ranjay-Kumar

BEFORE ME



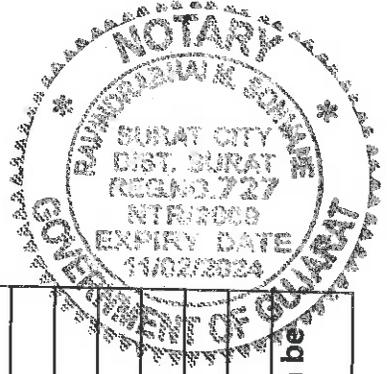
RAVINDRABHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

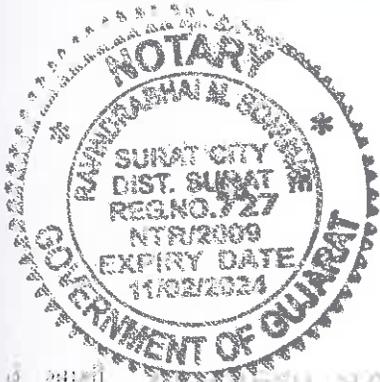
Page 5

Gr. No.: *4893*
Date: 25 DEC/2023
My Commission expires
on 11-02-2024

Annexure - A

COMPENSATION PACKAGE FOR LATE Abhishek Kumar - FAMILY			
COMPENSATION PACKAGE FOR LATE Abhishek Kumar_Emp._29.12.2023- FAMILY			
Full Name	Abhishek Kumar		
Emp. Code	CT44/11		
Team	Production		
DOJ			
Designation	Plant Assistant		
ESIC	3911600690		
PAN No.			
UAN No.	101991959585		
Aadhar No.	794761308921		
CTC - PA	1,80,024		
Gross Salary	15000		
Date of Death	28/12/2023		
Contractor Name	PD Enterprise		
Sr. No.	Other Legal Compensations / Benefits	Amount (Rs.)	Receivable by
1	Provident Fund* & Employee Deposit Link Insurance*	₹ 2,50,000	
2	Labour Welfare Fund	₹ 100000	
3	Funeral Expense - ESIC	₹ 15000	
	Total	₹ 365000	
	Pension / Benefits		
4	EPF Pension As per EPF Authority - Per Month		
5	ESIC Pension As per ESIC Authority - Per Month		
Notes :- The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority			





: બાહેધરી :



હું આમી MAHAMMADPUR PATNA, M. GOPALPUR, BIHAR - 801104 ઉ.આ.નં. 42 સંદેશ

સંદેશમાં જણાવેલ છે કે તા. 20-11-2023 ના રોજ વહેલી સવારના સમયે 1:35 કલાકે સુરત ડિસ્ટ્રિક્ટના સચિન જી આર્ચ ડી.સી માં આવેલ એસ.ઈ-સ્ટ્રીક ડી., પ્લોટ નં- 8203, રોડ નં 8 માં આજ લાગવાનો બનાવ બનેલ હતો, જેમાં મને ભાઈ / પિતા / પુત્ર / પતિ નામે ABHISHEK KUMAR સમકરતો હતો.

આ આગના બનાવ દરમ્યાન મે-રોલ રજીસ્ટરની તપાસ કરતા કુલ 7 (સાત) વ્યક્તિઓ જેઓના નામ નીચે મુજબના છે તેઓ મળી આવેલ ન હતા (મિસિંગ). આજ કંટ્રોલમાં આવેલી કુલિંગની કામગીરી શરૂ કરવામાં આવી હતી. તા. 30-11-2023ના રોજ વહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ હાથ ધરવામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંડાલ મળી આવેલ હતા. સ્થળ તપાસ દરમ્યાન મળી આવેલ નર-કંડાલ પૈકી ધર્મેન્દ્રકુમારના સગા ભાઈ નામે MOHENDRAKUMAR બોલેટ તથા પાકીટમાં રાખવામાં આવેલ આઘાત કાર્ડ તથા અન્ય ડોક્યુમેન્ટના આધારે સ્થળ ઉપર જ ઓળખ કરવામાં આવી હતી જે બાદ તમામ નર કંડાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી આપવામાં આવેલ હતા.

1. દિવ્યેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932
2. સંતોષ વિશ્વકર્મા - આધાર નં - 7340 8004 2480
3. ધર્મેન્દ્ર કુમાર - આધાર નં - 9844 4981 7255
4. ગણેશ પ્રસાદ - આધાર નં - 5306 0423 9117
5. સુનિલકુમાર અશાંતુ - આધાર નં - 3047 2531 3796
6. અભિષેક શિવ - આધાર નં - 7947 6130 8921
7. સનતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857

આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ પામેલ વ્યક્તિ દીક જાહેર કરવામાં આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હોશો હવસ માં કબુલ મંજૂર છે. જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોર્તે બાહેધરી આપું છું. ઉપરોક્ત 7 પૈકી ABHISHEK KUMAR વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, જેની ખરાઈ મારા DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આ જ રોજ 2,50,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;

Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-0603000 Email: info@aether.co.in Web: www.aether.co.in

૩૦/૧૧/૨૩

Aether Industries Ltd.
Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-6603000 Email: info@aether.co In Web: www.aether.co.in



અર્થ ઇન્ડસ્ટ્રીઝ લિમિટેડ

અર્થ ઇન્ડસ્ટ્રીઝ લિમિટેડ,

સાઈલો ડેપોઝીટ : _____

સાઈલો ડેપોઝીટ - 2 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

કર્મચોરીઓના નામો

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 2 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

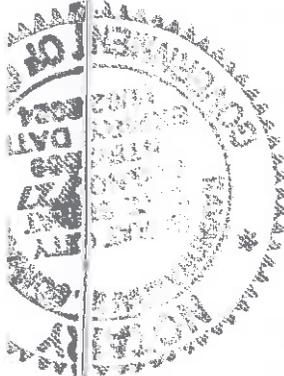
સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____

સાઈલો ડેપોઝીટ - 1 : _____

સાઈલો ડેપોઝીટ : * _____



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AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : AKHILESH YADAV
Beneficiary Address1 : PATNA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : PATNA BIHAR
Beneficiary Address5 : INDIA
PinCode :

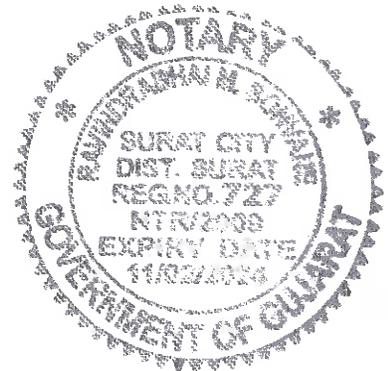
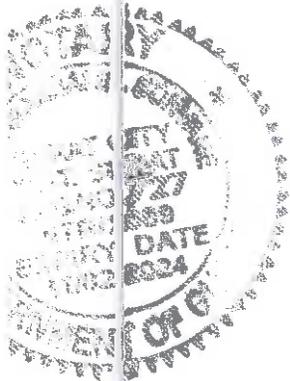
Bank Reference No : FT312026245685
Value Date : 2023-12-03 00:00:00

Dear Sir/Madam

We have initiated a credit thru NEFT to your A/c No.441210110000975 with BANK OF INDIA(IFSC CODE BKID0004412) vide reference no. N337232764793056 for Rs 350000.00(Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : AKHILESHYADAV COMP ABHISHEKYADAV

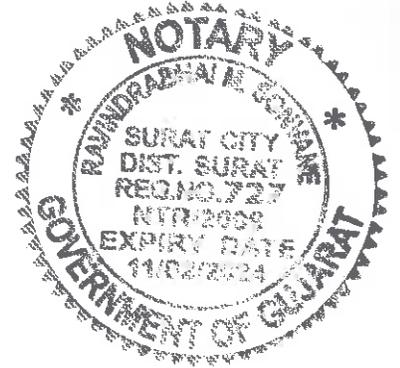
This is Computer generated advice & Does not require any signature.



31/01/21



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007



Beneficiary Name : MASTER RANJAY KUMAR
 Beneficiary Address1 : PATNA
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : PATNA
 Beneficiary Address5 : INDIA
 PinCode :

Bank Reference No : FT312191441072
 Value Date : 2023-12-19 00:00:00
 UTR Number : HDFCR52023121963498361

Dear Sir/Madam

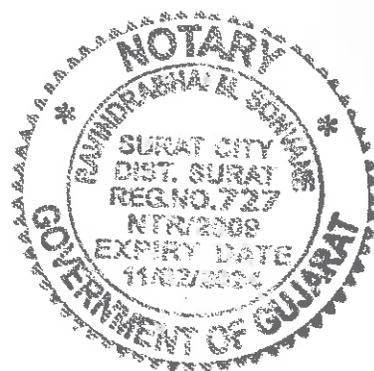
We have initiated a credit through RTGS to Account Number.42519009796 with STATE BANK OF INDIA IFSC CODE SBIN0006359 vide UTR no. HDFCR52023121963498361 for Rs 500000.00(Rupees Five Lakh Only) against the below mentioned payment details

Narration : MASTER RANJAY KUMAR

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : SAVITRI DEVI
Beneficiary Address1 : PATNA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : PATNA
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312191439657
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963501216

Dear Sir/Madam

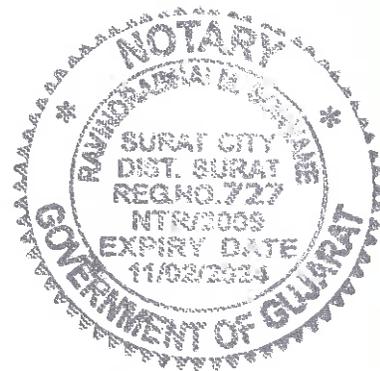
We have initiated a credit through RTGS to Account Number.42519473240 with STATE BANK OF INDIA IFSC CODE SBIN0006359 vide UTR no. HDFCR52023121963501216 for Rs 1500000.00 (Rupees Fifteen Lakh Only) against the below mentioned payment details

Narration : SAVITRI DEVI

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : AKHILESH YADAV NEW
Beneficiary Address1 : PATNA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : PATNA
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312191438761
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963501219

Dear Sir/Madam

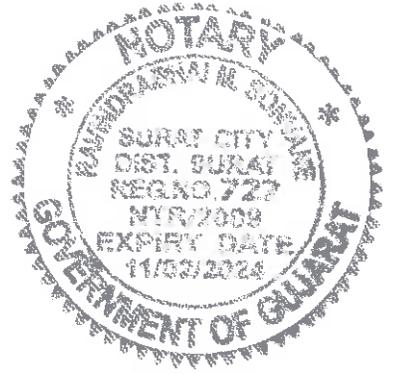
We have initiated a credit through RTGS to Account Number:42517709870 with STATE BANK OF INDIA IFSC CODE SBIN0006359 vide UTR no. HDFCR52023121963501219 for Rs 1500000.00(Rupees Fifteen Lakh Only) against the below mentioned payment details

Narration : AKHILESH YADAV NEW

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : NIRMAL KUMARI
Beneficiary Address1 : PATNA
Beneficiary Address2 : PANTA
Beneficiary Address3 : PATNA
Beneficiary Address4 : PATNA
Beneficiary Address5 : INDIA
PinCode :

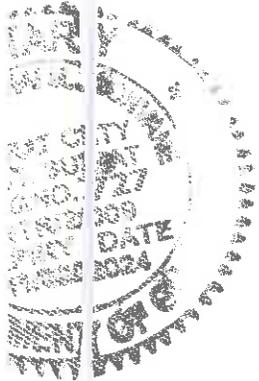
Bank Reference No : FT312191442732
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963494965

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42519359708 with STATE BANK OF INDIA IFSC CODE SBIN0006359 vide UTR no. HDFCR52023121963494965 for Rs 1000000.00 (Rupees Ten Lakh Only) against the below mentioned payment details

Narration : NIRMAL KUMARI ABHISHEKH FAMILY

This is Computer generated advice & Does not require any signature.



433



IN-GJ89444052436625V



सत्यमेव जयते

INDIA NON JUDICIAL Government of Gujarat

Certificate of Stamp Duty

26 DEC 2023

Sr.No.: 35742
Date: 26 DEC 2023

Certificate No. : IN-GJ89444052436625V

Certificate Issued Date : 09-Dec-2023 01:26 PM

Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU

Unique Doc. Reference : SUBIN-GJGJ1310590402241686190930V

Purchased by : AETHER INDUSTRIES LIMITED

Description of Document : Article 5(h) Agreement (not otherwise provided for)

Description : AGREEMENT

Consideration Price (Rs.) : 0
(Zero)

First Party : AETHER INDUSTRIES LIMITED

Second Party : Narendra Gayaram Kumar

Stamp Duty Paid By : AETHER INDUSTRIES LIMITED

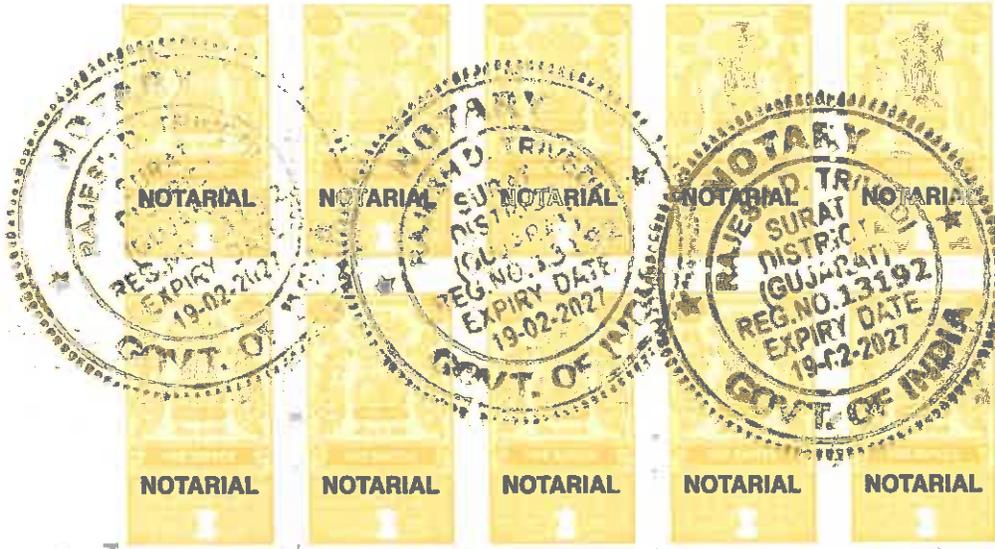
Stamp Duty Amount(Rs.) : 300
(Three Hundred only)



IE 0007646989

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



- The contents of this e-stamp certificate can be verified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit Branch/Centre.

સુચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.



समझौता या अनुबंध (Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर 2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोढियावाला
उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू
पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,
वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. नरेन्द्र कुमार गयाराम धर्मेन्द्र कुमार के पिता हैं

उम्र: 58, व्यवसाय: नौकरी, धर्म: हिंदू
स्थान : बछरन, चित्रकूट, उत्तर प्रदेश, 210206
(आधार कार्ड संख्या 8550 8401 8506 के अनुसार)

2. ललाता देवी धर्मेन्द्र कुमार की माताश्री हैं

उम्र: 56, व्यवसाय: -----, धर्म: हिंदू
स्थान : बछरन, चित्रकूट, उत्तर प्रदेश, 210206
(आधार कार्ड संख्या 4309 2642 4701 के अनुसार)

इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पुत्र जिनका नाम धर्मेन्द्र कुमार था, उनकी मौत हो गयी। हमारे पुत्र पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 1,00,000/- रुपये का नकद मुआवजा दिया और रु.4,00,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023120259072724 के माध्यम से मुझे यानि मृतक भाई को रु.5,00,000/- रुपये की धनराशि दिनांक 02/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई



 नरेन्द्र कुमार



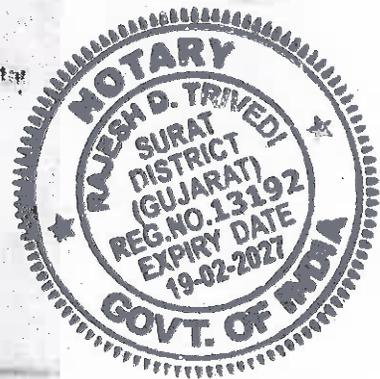
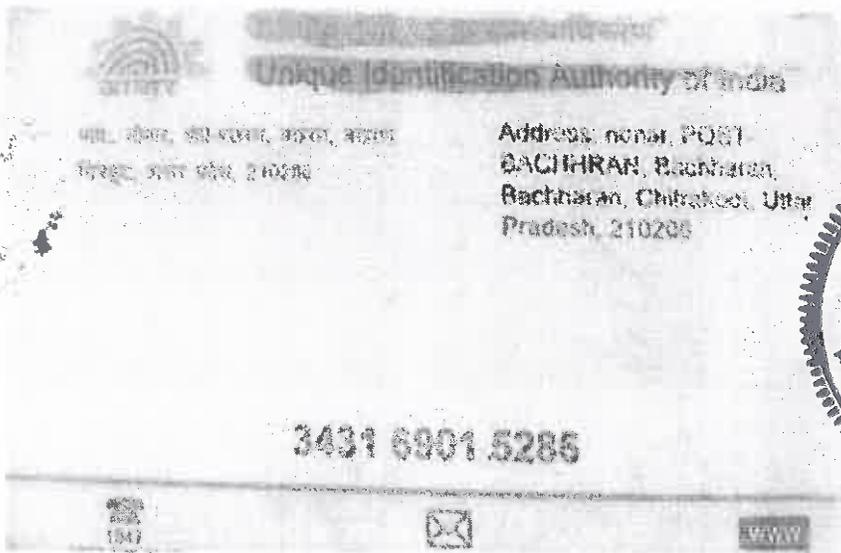


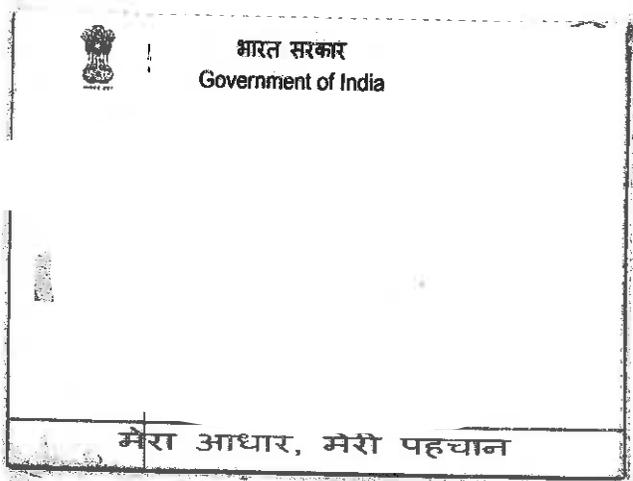

ललाता देवी



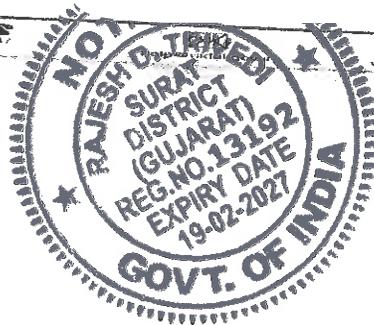
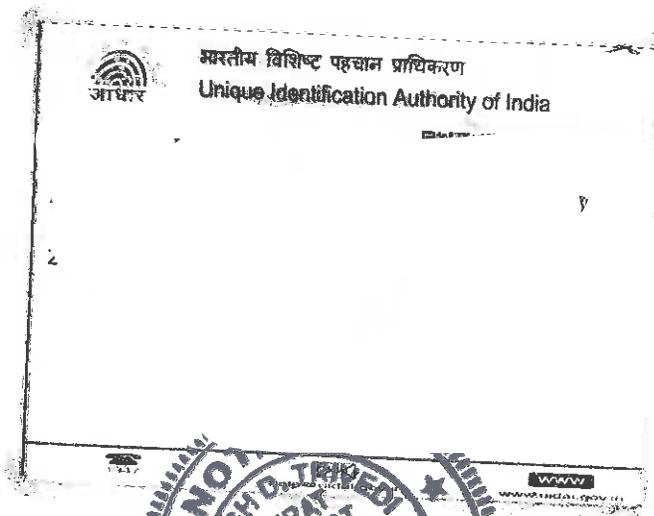
आधार - आम आदमी का अधिकार

योगेन्द्र





वितेन्द्र





भारत सरकार
GOVERNMENT OF INDIA

भारी आधार, भारी आत्म



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

GOVERNMENT OF INDIA
REG. NO. 13192
EXPIRY DATE 19-02-2027



1947



help@uidai.gov.in

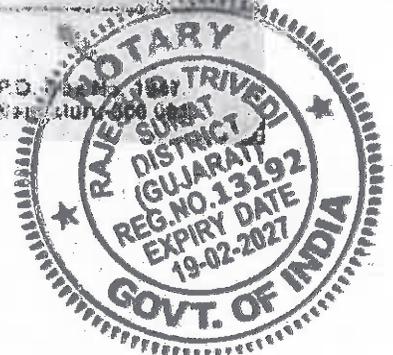
WWW

www.uidai.gov.in

PO. No. 13192
EXPIRY DATE 19-02-2027



N. Maurya



न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

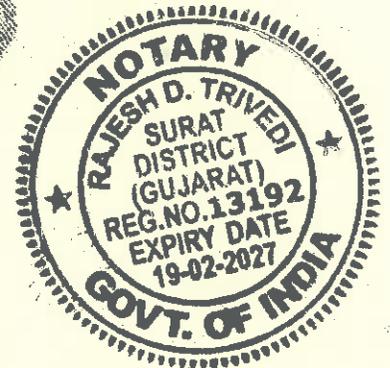
1. योगेन्द्र
7054594082



2. जितेंद्र
7030148485



3. P. Manu
9429090433




लक्ष्मी देवी

लक्ष्मी देवी

नरेंद्र कुमार







भारत सरकार
GOVERNMENT OF INDIA



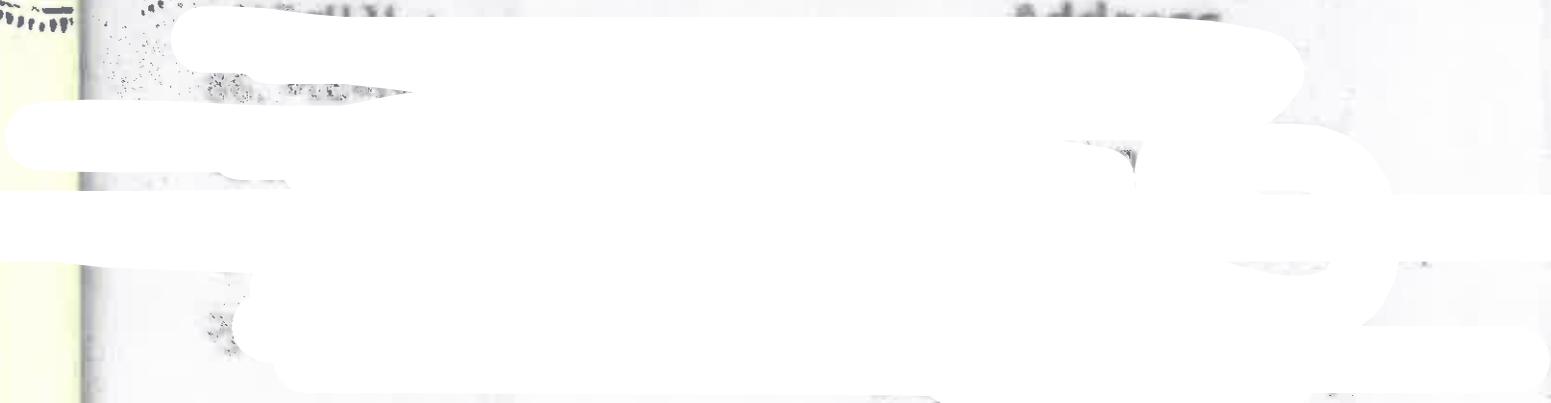
મારો આધાર, મારી ઓ

SURAT
DISTRICT
REG. NO.
EXP.

સુરત જિલ્લા
વહીવટી અધિકારી
સુરત

NOTARY
RAJESH D. TRIVEDI
SURAT
DISTRICT
(GUJARAT)
REG. NO. 13192
EXPIRY DATE
19-02-2027
GOVT. OF INDIA

માસ્તોગ વિશિષ્ટ પત્ર
UNIQUE IDENTIFICATION AUTHORITY OF INDIA



1947
1800 300 1947

help@uidai.gov.in

www.uidai.gov.in

P.O. Box No. 1947,
Bengaluru-560 001

[Handwritten Signature]



आधार - आम आदमी का अधिकार



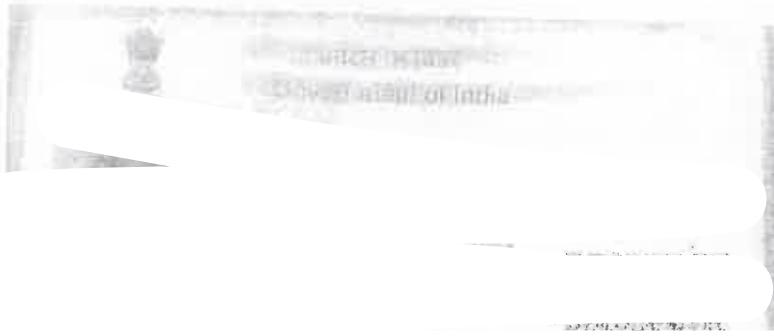
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RAJESH D. TRIVEDI
SURAT
DISTRICT
(GUJARAT)
REG. NO. 13192
EXPIRY DATE
19-02-2027
GOVT. OF INDIA

NOTARY
RAJESH D. TRIVEDI
SURAT
DISTRICT
(GUJARAT)
REG. NO. 13192
EXPIRY DATE
19-02-2027
GOVT. OF INDIA

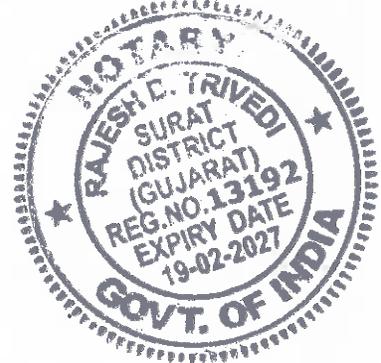
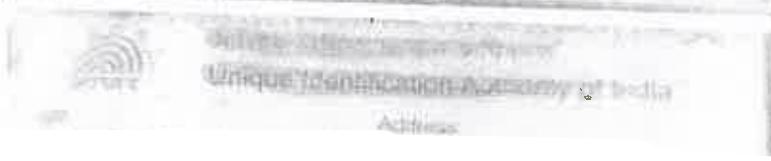
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RAJESH D. TRIVEDI
SURAT
DISTRICT
(GUJARAT)
REG. NO. 13192
EXPIRY DATE
19-02-2027
GOVT. OF INDIA

वारेन्ड कुमार

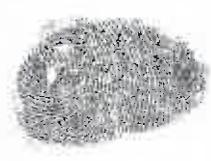




आधार - आम आदमी का अधिकार



ललता देवी



प्रथम पक्ष :

Rajesh

डेनिश नवीनचंद्र दोड़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



दूसरा पक्ष:

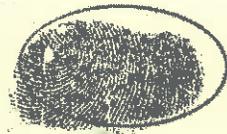
नरेन्द्र कुमार गयाराम (पिता)

नरेन्द्र



ललाता देवी नरेन्द्र कुमार (माता)

ललाता देवी



IDENTIFIED

Attested
Advocate
Kamala R Roy
G-1100/2002
New Court, Surat.



REG.SR.NO.: 35742
DATE: 26 DEC 2023
BOOK NO.: 16
MY COMMISSION EXPIRES
ON 19TH FEBRUARY 2027

ATTESTED
Rajesh
RAJESH D. TRIVEDI
ADVOCATE & NOTARY
SURAT DIST. (GUJARAT)
GOVT. OF INDIA

: બાહેધરી :



aether

 Commercially innovative

ક્રમ નંબર YOGENDRA NARENDRA PRASAD ઉ.અ.વ. 27 રહેઠાણ
MADHAR BACHHARAN, CHITRAKOOT, UP- 20206 લેખિતમાં જણાવે છે
 કે તા. 29-11-2023 ના રોજ વહેલી સવારના આશરે 1:35 કલાકે મુલત કિલ્લિસ્તા સચિવ જી.આઈ.કી.સી. ખો આવેલ ઓચર
 ઇન્સ્ટ્રીક્ટ લી., પોસ્ટ નં - 8203, લોક નં 8 માં આગ લાગવાનો બનાવ બનેલ હતો, જેમાં મારા ભાઈ / પિતા / પુત્ર / પતિ નામે
DHARMENDRA કમ કરતો હતો.

આ આગના બનાવ દરમિયાન પે-ટીલ સ્ટુડિયોની તપાસ કરવાનું કુલ 7 (સાત) વ્યક્તિઓ જેઓના નામ નીચે મુજબના છે તેઓ મળી
 આવેલ ન હતા (મિશિંગ). આગ ફરિયામાં આલેખી કુતિંગની કામગીરી શરૂ કરવામાં આવી હતી. તા. 30-11-2023ના રોજ
 વહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ હાથ ધરવામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંકાલ
 મળી આવેલ હતા. સ્થળ તપાસ દરમિયાન મળી આવેલ નર-કંકાલ પૈકી ઘર્ષોન્દ્રકુમારના સગા ભાઈ નામે
YOGENDRA ઘોસ્ટ તથા પાકીટમાં રાખવામાં આવેલ આધાર કાર્ડ તથા અન્ય ડોક્યુમેન્ટના
 ઠાણાઈ સ્થળ ઉપર જ ઓળખ કરવામાં આવી હતી જે બાદ તમામ નર કંકાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી
 મોકલવામાં આવેલ હતા.

1. દિવ્યેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932
2. સીતોષ વિશ્વકર્મા - આધાર નં - 7340 8004 2480
3. ઘર્ષોન્દ્ર કુમાર - આધાર નં - 9844 4981 7255
4. ગણેશ પ્રસાદ - આધાર નં - 5306 0423 9117
5. સુનિલકુમાર ચ્છાંગુ - આધાર નં - 3047 2531 3796
6. અભિષેક સિંઘ - આધાર નં - 7947 6130 8921
7. સનતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857

ભક્તાદેવી



નરેન્દ્ર કુમાર



આ બાગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૂલ્યુ પામેલ વ્યક્તિ ટીક જાહેર કરવામાં
 આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હોશો હવસ માં કબુલ મંજુર છે.
 જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોતે બાહેધરી
 આપું છું. ઉપરોક્ત 7 પૈકી DHARMENDRA વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, જેની ખરાઈ મારા
 DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં
 કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આ જ રોજ
1,00,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા
 નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;
Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
 Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
 Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

ARRIVED
 AT
 (RICT
 (JARAT)
 NO.1310
 EXPIRY DA
 19-02-20
 DVT.



તા. 02/12/2023 (RS 4,00,000/-)

સેવા/વિભાગ

બેંકનામ HDFC BANK

તા. 02/12/2023

રોકડાનો રકમ 1,00,000/-

રૂપિયા લેનાર નું નામ * YOGENDRA

રૂપિયા લેનાર નું સહી * યોગેન્દ્ર યાદવ

સાક્ષી નું નામ - 1 : DINESH KUMHAR

સાક્ષી નું સહી : * [Signature]

સાક્ષી નું નામ - 2 : DINESH SHUKLA

સાક્ષી નું સહી : * [Signature]

સ્વહી પત્ની:

સાક્ષી નું નામ - 1 : KRISHNAKOMAR MISTRY

સાક્ષી નું સહી : * [Signature]

સાક્ષી નું નામ - 2 : [Signature]

સાક્ષી નું સહી : [Signature]

એથર ઇન્ડસ્ટ્રીઝ લિમિટેડ,

અધિકારીઓ



લલતા દેવી

જોડેશ્વર

Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : LALATADEVI NARENDRA
 Beneficiary Address1 : LUKHNOW
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : LUKNOW
 Beneficiary Address5 : INDIA
 PinCode :

Bank Reference No : FT312026251055
 Value Date : 2023-12-02 00:00:00
 UTR Number : HDFCR52023120259072724

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.611360700000348 with BANK OF INDIA IFSC CODE BKID0ARYAGB vide UTR no. HDFCR52023120259072724 for Rs 400000.00 (Rupees Four Lakh Only) against the below mentioned payment details

Beneficiary Name : LALATADEVI COMP DHARMENDRA

This is Computer generated advice & Does not require any signature.

AT
 R/V
 UJAR.
 NO.
 EXP
 19
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ललता देवी



नरेश कुमार



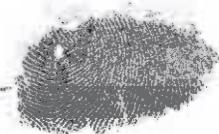
Annexure - A

COMPENSATION PACKAGE FOR LATE Dharmendra Kumar- FAMILY

COMPENSATION PACKAGE FOR LATE Dharmendra Kumar- FAMILY		FAMILY
Full Name	Dharmendra Kumar	
Emp. Code	CT12/102	
Team	Production	
DOJ		
Designation	Plant Assistant	
ESIC	3812411146	
PAN No.		
UAN No.	101705511587	
Aadhar No.	9.8445E+11	
CTC - PA	144,144	
Gross Salary	12012	
Date of Death	28/12/2023	
Contractor Name	Suraj Enterprise	
Sr . No.	Other Legal Compensations / Benefits	Amount (Rs.)
1	Provident Fund* & Employee Deposit Link Insurance*	₹ 2,50,000.00
2	Labour Welfare Fund	₹ 1,00,000.00
3	Funeral Expense - ESIC	₹ 15,000.00
	Total	₹ 3,65,000.00
	Pension / Benefits	
4	EPF Pension As per EPF Authority - Per Month	
	ESIC Pension As per ESIC Authority - Per Month	
Notes: The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority		



मल्लिका देवी



रविशंकर कुमार





बैंक ऑफ बरोडा
Bank of Baroda
India's International Bank

6796120219109090

याद रखें / Remember:

- आपके खाते में नवीनतम केवायसी, नामांकन, मोबाइल नंबर एवं ई-मेल आईडी अद्यतन होने चाहिए।
Your account should be updated with your latest KYC, Nomination, Mobile number & Email ID
- अपनी पासबुक को सावधानी पूर्वक रखें अपनी पासबुक पर हस्ताक्षर न करें। पासबुक को नियमित रूप से अद्यतन करें। किसी भी प्रकार की विस्मृति होने की सूचना तत्काल दी जानी चाहिए।
Preserve your passbook carefully. Do not put your signature on passbook. Get passbook updated regularly. Any discrepancy should be notified immediately.
- कृपया अपनी व्यक्तिगत जानकारी, प्रयोक्ता आईडी, पिन, पासवर्ड, सीवीवी संख्या किसी को न बताएं। कॉल या ई-मेल के माध्यम से इस प्रकार की जानकारी मांगी जाने पर शाखा को सूचित किया जाना चाहिए।
Please do not give your personal information, user IDs, Pins, Password, CVV number to anyone. Any calls or emails requesting for such information should be notified to the branch.
- खाते के लिए पहली पासबुक नि:शुल्क होगी। शुल्क का भुगतान किए जाने पर डुप्लीकेट पासबुक उपलब्ध करवायी जाएगी।
First passbook in account is free. Duplicate passbook may be provided on payment of fee.
- प्रत्येक अर्द्ध वर्ष में 50 डेबिट (स्थायी अनुदेशों, वैकल्पिक डिलिवरी चैनलों, सेवा प्रभारों से संबंधित प्रविष्टियों को छोड़कर) की अनुमति होगी 50 प्रविष्टियों से अधिक लेन देन होने पर प्रभार लगाया जाएगा।
50 debits (excluding Standing instruction, Alternate Delivery Channels, related to service charges) per half year is permitted. Transaction exceeding above 50 will be charged.
- ब्याज की गणना दैनिक आधार पर की जाएगी और तिमाही की समाप्ति के 15 दिनों के भीतर खाते में जमा किया जाएगा।
Interest is calculated on daily basis and credited to accounts within 15 days of end of quarter.

Branch Name : CHITRAKOOT, UP Phone : 05196-
Branch Email ID : chitra@bankofbaroda.com
IFSC : BARBOCHITRA [Fifth character is zero]
MICR Code : 210012501
Customer ID : 056075323
Account Number : 33510100000250
Account Name : NARENDRA PRASAD SO BABA RAM
Address : VILL. MONAR PO. BACHHAN THANA BAHARI
KARWI
CHITRAKOOT
A/c Opening Date : 23-12-2009
Nominize Name : No

REG. NO. 13192
EXPIRY DATE
19-02-2027

VEDI
SURAT
DISTRICT
REG. NO. 13192
EXPIRY DATE
19-02-2027
OVT. OF

नरेंद्र कुमार



श्री १२०२२ ७



WARNING

Persons of Indian origin who are not citizens of India should not apply for Indian passports. Persons of Indian origin who are citizens of India should apply for Indian passports. Persons of Indian origin who are not citizens of India should not apply for Indian passports. Persons of Indian origin who are citizens of India should apply for Indian passports.

श्री १२०२२ ७

केशविका २०१७

NAME KESHVIKA	DATE OF BIRTH 12/02/2017	OCCUPATION STUDENT	ADDRESS 123, MAIN ROAD, DELHI	PHOTO 	SIGNATURE
FATHER'S NAME SHRI. RAJESH KUMAR	MOTHER'S NAME SHRI. SUNITA DEVI	OCCASION TOURISM	PURPOSE OF TRAVEL VISITING FRIENDS AND RELATIVES	PLACE OF BIRTH DELHI	PLACE OF RESIDENCE DELHI
EDUCATIONAL QUALIFICATION 12TH GRADE	NATIONALITY INDIAN	RELIGION HINDU	MARITAL STATUS SINGLE	SEX FEMALE	HEIGHT 160 CM
SPECIAL FEATURES NONE	OCCASION TOURISM	PURPOSE OF TRAVEL VISITING FRIENDS AND RELATIVES	PLACE OF BIRTH DELHI	PLACE OF RESIDENCE DELHI	HEIGHT 160 CM



ललता देवी

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : LALATADEVI NARENDRA
Beneficiary Address1 : LUKHNOW
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : LUKNOW
Beneficiary Address5 : INDIA
PinCode :

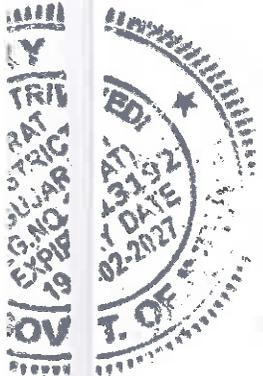
Bank Reference No : FT312192326817
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963708194

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.611360700000348 with BANK OF INDIA IFSC CODE BKIDOARYAGB vide UTR no. HDFCR52023121963708194 for Rs 2000000.00(Rupees Twenty Lakh Only) against the below mentioned payment details

Narration : LALATADEVI NARENDRA COMP. DHARMENDR

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : NARENDRA PRASAD
Beneficiary Address1 : KARWI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : CHITRAKUT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312192342674
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963697601

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.33510100000269 with BANK OF BARODA IFSC CODE BARBOCHITRA vide UTR no. HDFCR52023121963697601 for Rs 2500000.00(Rupees Twenty Five Lakh Only) against the below mentioned payment details

Narration : NARENDRA PRASAD COMP. DHARMENDRA

This is Computer generated advice & Does not require any signature.



452



IN-GJ89444704830167V



सत्यमेव जयते

INDIA NON JUDICIAL Government of Gujarat

Certificate of Stamp Duty

26 DEC 2023

Sr.No.: 35740

Date: 26 DEC 2023

Certificate No. : IN-GJ89444704830167V

Certificate Issued Date : 09-Dec-2023 01:27 PM

Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU

Unique Doc. Reference : SUBIN-GJGJ1310590402242787958602V

Purchased by : AETHER INDUSTRIES LIMITED

Description of Document : Article 5(h) Agreement (not otherwise provided for)

Description : AGREEMENT

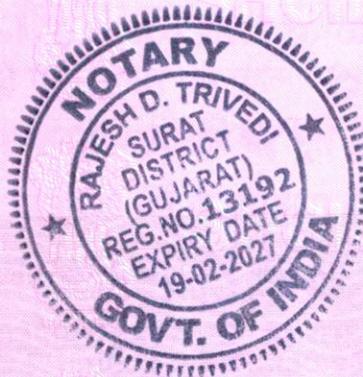
Consideration Price (Rs.) : 0
(Zero)

First Party : AETHER INDUSTRIES LIMITED

Second Party : Chhangu

Stamp Duty Paid By : AETHER INDUSTRIES LIMITED

Stamp Duty Amount(Rs.) : 300
(Three Hundred only)

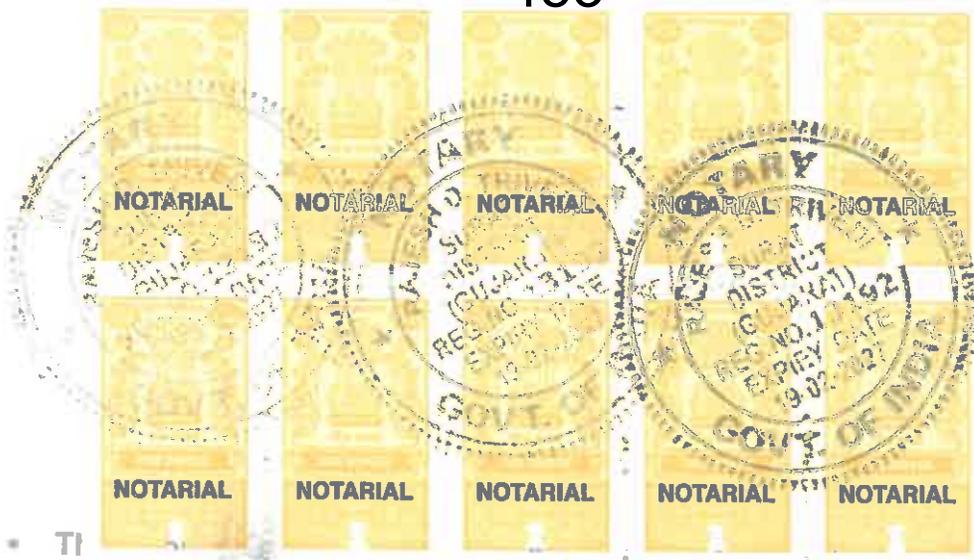


IN-GJ89444704830167V

IE 0007646990

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



- This certificate is certified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).

- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us at our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.



समझौता या अनुबंध(Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर 2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोढ़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. छांगू रंकेश वह सुनील छांगू के पिता हैं

उम्र: 55, व्यवसाय: नौकरी, धर्म: हिंदू

स्थान : रामपुर, इटवा, चित्रकूट

उत्तर प्रदेश - 210 205

(आधार कार्ड संख्या 5781 8824 5721 के अनुसार)

2. लालमणि छांगू, वह सुनील छांगू के माताश्री हैं

उम्र: 53, व्यवसाय: -----, धर्म: हिंदू.

स्थान : रामपुर, इटवा, चित्रकूट

उत्तर प्रदेश - 210 205

(आधार कार्ड संख्या 9503 2064 7116 के अनुसार)

इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पुत्र जिनका नाम सुनील छांगू था, उनकी मौत हो गयी। हमारे पुत्र पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 50,000/- रुपये का नकद मुआवजा दिया और रु.4,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023120259078877 के माध्यम से मुझे यानि मृतक भाई को रु.5,00,000/- रुपये की धनराशि दिनांक 02/12/2023 को दी जा चुकी है। जिसकी एथर






लाहमनी



इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	छांगू रंकेश	पिता
2	लालमणि छांगू	माता

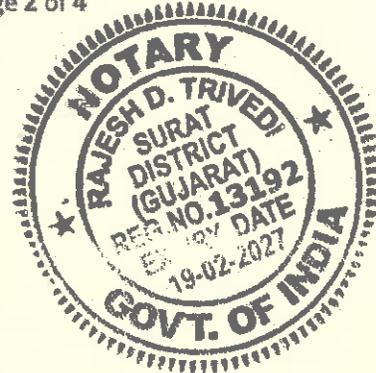
इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है।

नंबर	नाम	रिश्ता	राशि (रु.)	अन्य कानूनी पात्र राशि
1	छांगू रंकेश	पिता	20,00,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	लालमणि छांगू	माता	25,00,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए

प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पुत्र के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टी और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

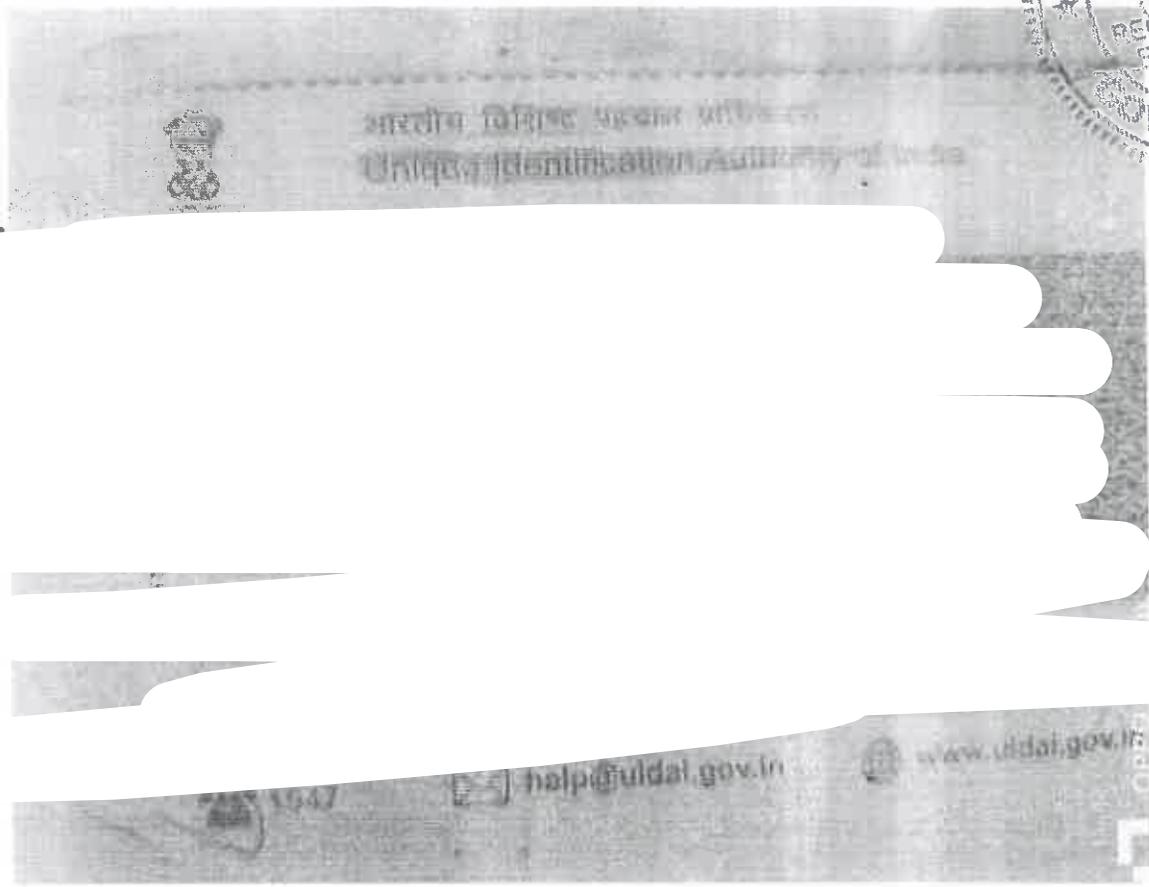
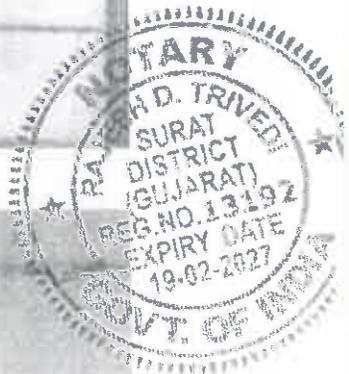


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 लालमणी



मरा आधार, मरा पहचान

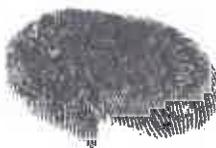


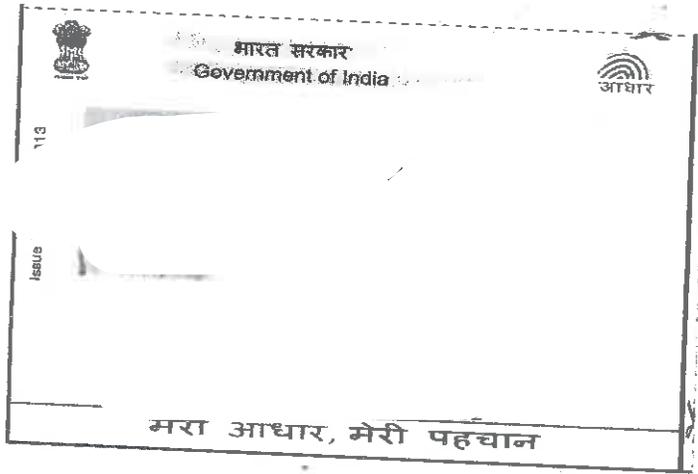
भारतीय विधिज्ञ पहचान प्राधिकरण
Union of India / Ministry of Information and Public Relations, Government of India

help@uidai.gov.in

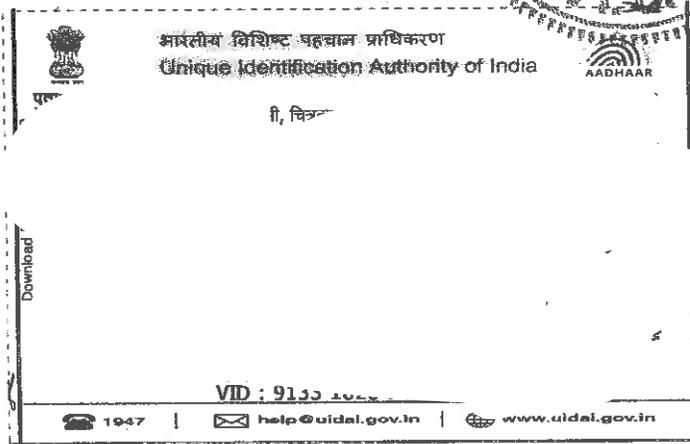
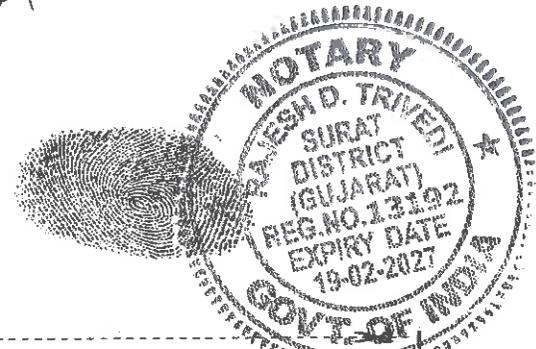
www.uidai.gov.in

सनातन



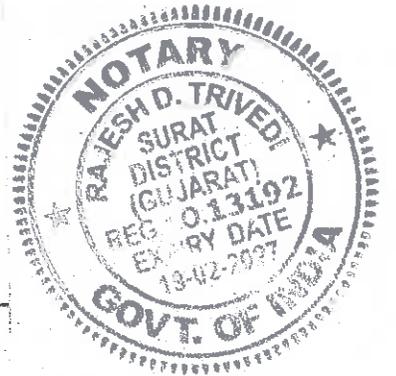


Shivgopal





Rajesh D. Trivedi



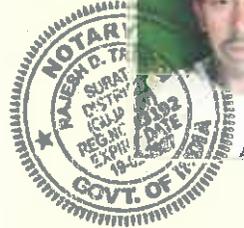
મારો આધાર, મારો આત્મ

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

1. सिता
(6301678055)



2. Shivgopal
(6307835622)



3. Ramya
(9429050433)



दस



लालभन्व



सिता





भारत सरकार
GOVERNMENT OF INDIA



डेनीश नवीनचंद्र दोंडीयावाला

Denish Navinchandra Dodhiyawala

जन्म तारीख/ DOB: 01/11/1988

पुरुष / MALE



3622 8474 3981

भारो आधार, भारी ओळख



भारतीय नवीनचंद्र दोंडीयावाला प्राधिकरण

भारत सरकार, नवीनचंद्र दोंडीयावाला प्राधिकरण



पता :
नंदान्वन सोसायटी, ब्रेजवे
वेड रोड, सुरत सिटी,
गुजरात - 395004

Address

86, nandanvan
Society, near
causeway, ved road,
Surat City, Surat,
Gujarat - 395004



1947
1600 300 1947

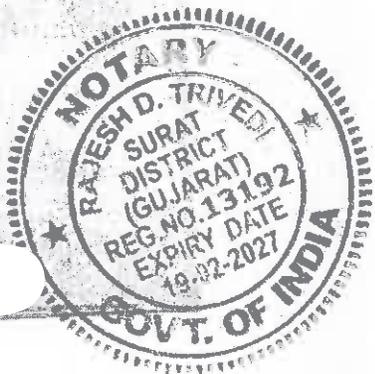
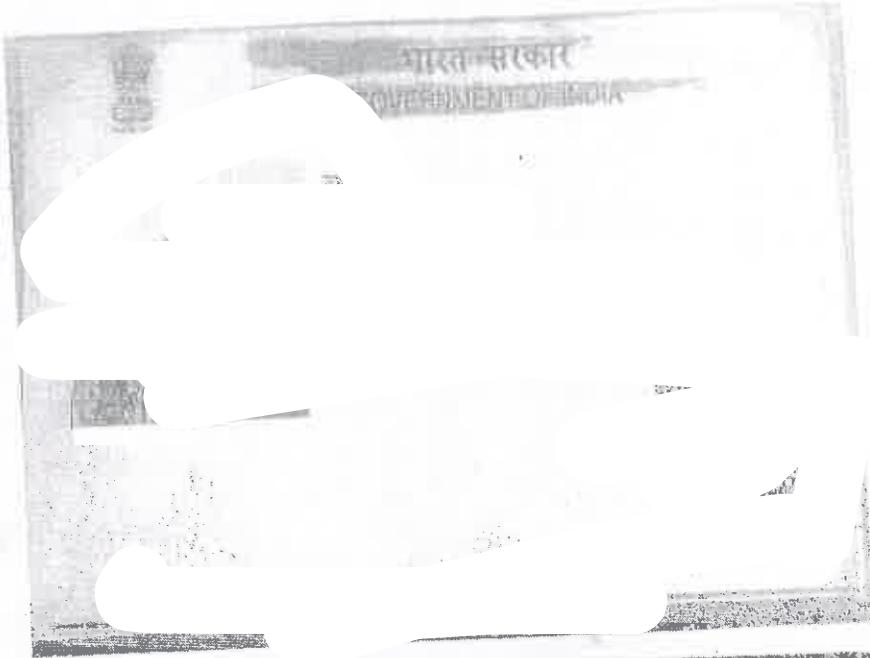
help@uidai.gov.in

www.uidai.gov.in

P.O. Box No. 1947,
Bengaluru-560 001

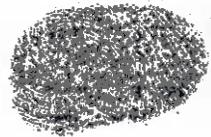


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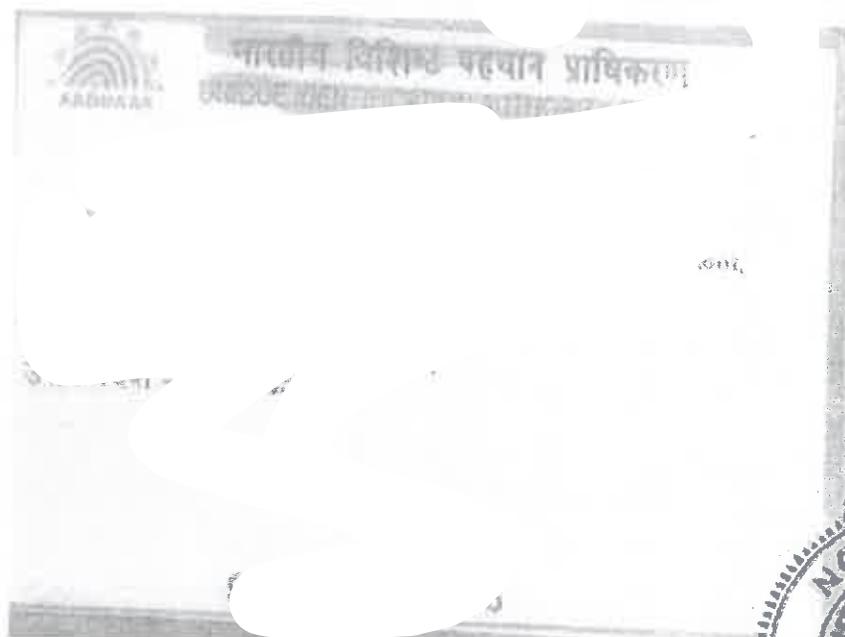


NOTARY DATE 19/02/2027

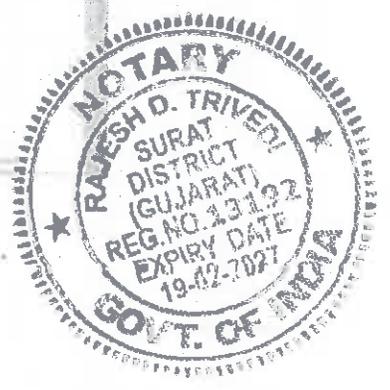
दंगु



Sunij Kumar



भारतीय विशिष्ट पहचान प्राधिकरण
 NATIONAL IDENTIFICATION AUTHORITY OF INDIA



NOTARY
 RAJESH D. TRIVEDI
 SURAT DISTRICT
 (GUJARAT)
 REG. NO. 13192
 EXPIRY DATE
 19-02-2027
 GOVT. OF INDIA

लाक्ष्मी



Sunil Kumar
 Sunil Enterprise

प्रथम पक्ष :

[Handwritten signature]

डेनिश नवीनचंद्र दोढ़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



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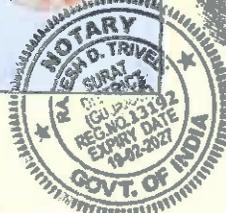


दूसरा पक्ष:

छांगू रंकेश (पिता)



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लालमणि छांगू (माता)



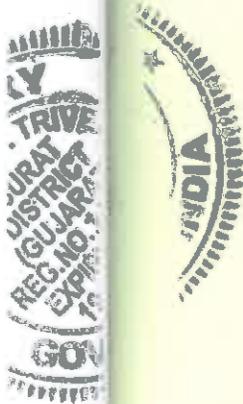
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IDENTIFIED

[Signature]
Attested
Advocate
Kamala K Roy
S-1100/2002
New Court, Surat



REG.SR.NO.: 35740
DATE: 26 DEC 2023
BOOK NO.: 10
MY COMMISSION EXPIRES
ON 19TH FEBRUARY 2027

ATTESTED
[Signature]
RAJESH D. TRIVEDI
ADVOCATE & NOTARY
SURAT DIST. (GUJARAT)
GOVT. OF INDIA

: બાહેધરી :



aether

ethically innovative

આજીવન સંસ્કાર સંસ્થાના સંસ્કાર સેવા કેન્દ્ર, રહેણાંક

અને 29-11-2023 ના રોજ વહેલી સવારે 8 વાગે 35 કલાકે સુરત કિરિદેવના તરિયાળ બાઈડીમાં આવેલ અંધર
ડેપુટી પોલીસ, પ્લોટ નં - 8203, રોડ નં 8 માં આજીવન સંસ્કાર સેવા કેન્દ્રમાં આવેલ હતી, જ્યાં મારા ભાઈ / પિતા / પુત્ર / પતિ નામે
SUNIL CHHABRA નામ કરવા હતા.

આ આગના બનાવ દરમ્યાન પે-ટોલ ટ્રજીસ્ટરી તપાસ કરતા કુલ 7 (સાત) વ્યક્તિઓ જેઓના નામ નીચે મુજબના છે તેઓ મળી
આવેલ ન હતા (મિસિંગ). આજ કેન્દ્રોલમાં આવેલી કુલિંગની કામગીરી શરૂ કરવામાં આવી હતી. તા. 30-11-2023ના રોજ
વહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ હાથ ધરવામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંકાલ
મળી આવેલ હતા. સ્થળ તપાસ દરમ્યાન મળી આવેલ નર-કંકાલ પૈકી ધર્મેન્દ્રકુમારના સગા ભાઈ નામે
SUNIL CHHABRA નામ બેન્ટ તથા પાકીટમાં રાખવામાં આવેલ આધાર કાર્ડ તથા અન્ય ડોક્યુમેન્ટના
આધારે સ્થળ ઉપર જ ઓળખ કરવામાં આવી હતી જે બાદ તમામ નર કંકાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી
માપવામાં આવેલ હતા.

1. દિવ્યેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932

2. સંતોષ વિશ્વકર્મા - આધાર નં - 7340 8004 2480

3. ધર્મેન્દ્ર કુમાર - આધાર નં - 9844 4981 7255

4. શાલેશ પ્રસાદ - આધાર નં - 5306 0423 9117

5. સુનિલકુમાર રજાંગુ - આધાર નં - 3047 2531 3796

6. અભિષેક સિંઘ - આધાર નં - 7947 6130 8921

7. સનતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857

કુ



ત્રાલપત્રી



આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ પામેલ વ્યક્તિ દીઠ જાહેર કરવામાં
આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હોશાં હવસ માં કબુલ મંજુર છે.

જે આંગે લવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોતે બાહેધરી
આપું છું. ઉપરોક્ત 7 પૈકી SUNIL CHHABRA નામ વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, જેની ખરાઈ મારા

DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં
કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ

5,00,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા
નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;

Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,

Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India

Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in



સાચીન ગિડીસ 2023 (૪૭૫ 6,58,000/-)

કાર્યાલય નં: _____

સંસ્થા નામ: _____

મુ. નં: 2023/2023

સેલ નં: _____

કમિયા હેનાર નું નામ: GANTOSH

કમિયા હેનાર નું સહી: _____

સાક્ષી નું નામ - 1: VINEESH KUMBHAR

સાક્ષી નું સહી: _____

સાક્ષી નું નામ - 2: ASHOK CHANGU

સાક્ષી નું સહી: _____

કમની પત્રી:

સાક્ષી નું નામ - 1: KRISHNAKUMAR MISTRY

સાક્ષી નું સહી: _____

સાક્ષી નું નામ - 2: Kanishk Narayana Veng

સાક્ષી નું સહી: _____

વગુ
લાલમની

એથર ઇન્ડસ્ટ્રીઝ લિમિટેડ,

સાચીન ગિડીસ



Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India.
Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

VED
GUJARAT
G.M.O.
EXP. DATE
GO

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : CHHANGUKUMAR
Beneficiary Address1 : BANDHI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : LUKHNAU
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312026248799
Value Date : 2023-12-02 00:00:00
UTR Number : HDFCR52023120259078877

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.610930100006588 with BANK OF INDIA IFSC CODE BKID0ARYAGB vide UTR no. HDFCR52023120259078877 for Rs 450000.00 (Rupees Four Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : CHHANGU COMP SUNILKUMAR

This is Computer generated advice & Does not require any signature.



धनु
लातभनी



COMPENSATION PACKAGE FOR LATE Sunil Kumar- FAMILY		
COMPENSATION PACKAGE FOR LATE Sunil Kumar_Emp._29.12.2023- FAMILY		
Full Name	Sunil Kumar	
Emp. Code	CT12/202	
Team	Production	
DOJ		
Designation	Plant Assistant	
ESIC	3811810834	
PAN No.		
UAN No.	101605676319	
Aadhar No.	3.04725E+11	
CTC - PA	144,144	
Gross Salary	12012	
Date of Death	29/11/2023	
Contractor Name	Suraj Enterprise	
Sr . No.	Other Legal Compensations / Benefits	Amount (Rs.)
1	Provident Fund* & Employee Deposit Link Insurance*	₹ 2,50,000.00
2	Labour Welfare Fund	₹ 1,00,000.00
3	Funeral Expense - ESIC	₹ 15,000.00
	Total	₹ 3,65,000.00
	Pension / Benefits	
4	EPF Pension As per EPF Authority - Per Month	
5	ESIC Pension As per ESIC Authority - Per Month	
<p>Notes :-The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority</p>		



५३

लाल प्रसादी



19/12/2023 11:01

Account No.	Pin Code	Passport Photo
Account Name	Branch	Account Type
Account Category	Branch Office	Account Opening Date
Account Status	Branch Office	Account Opening Time
Account Holder	Branch Office	Account Opening Location
Account Address	Branch Office	Account Opening City
Account Contact No.	Branch Office	Account Opening State
Account Email	Branch Office	Account Opening Country
Account PAN	Branch Office	Account Opening Currency
Account KYC Status	Branch Office	Account Opening Remarks
Account KYC Date	Branch Office	Account Opening Remarks
Account KYC Validity	Branch Office	Account Opening Remarks
Account KYC Remarks	Branch Office	Account Opening Remarks
Account KYC Document	Branch Office	Account Opening Remarks
Account KYC Document Date	Branch Office	Account Opening Remarks
Account KYC Document Validity	Branch Office	Account Opening Remarks
Account KYC Document Remarks	Branch Office	Account Opening Remarks
Account KYC Document Document	Branch Office	Account Opening Remarks
Account KYC Document Document Date	Branch Office	Account Opening Remarks
Account KYC Document Document Validity	Branch Office	Account Opening Remarks
Account KYC Document Document Remarks	Branch Office	Account Opening Remarks
Account KYC Document Document Document	Branch Office	Account Opening Remarks
Account KYC Document Document Document Date	Branch Office	Account Opening Remarks
Account KYC Document Document Document Validity	Branch Office	Account Opening Remarks
Account KYC Document Document Document Remarks	Branch Office	Account Opening Remarks



Branch: MAU Code: 11205
MAU

Email: sbi.11205@sbi.co.in
Phone No.: 025179
IFSC: SBIN0011205

Mrs. Lalmani Lalmani
CIBLANYXCHIANCOO
91363638272
42525550547
SB TINY SPL. OD GEN PUB IND
W/G Chhangoo 36 rampur. ramnagar, mau

Bus. Hrs: 10:00:00-16:00:00
MICR: 240002053
MOP: SINGLE
A/c Opening dt: 15/12/2023
New Reg No: 000000040000000000
Customer's PAN: BUKYXG000
Date of Issue: 18/12/2023
CONTINUATION

DIST-Itanar

लालमनी



File No.:
411
G.B. (If Minor):
O Number

HEIHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : LALMANI CHHANGU
Beneficiary Address1 : BANDA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : MAU
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312192364402
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963697944

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42525550547 with STATE BANK OF INDIA IFSC CODE SBIN0011205 vide UTR no. HDFCR52023121963697944 for Rs 2500000.00 (Rupees Twenty Five Lakh Only) against the below mentioned payment details

Narration : LALMANI CHHANGU COMP.SUNILKUMAR

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : CHANGU CHANGU
Beneficiary Address1 : MAU
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : RAMPUR
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312192363914
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963708843

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42525517317 with STATE BANK OF INDIA IFSC CODE SBIN0011205 vide UTR no. HDFCR52023121963708843 for Rs 2000000.00 (Rupees Twenty Lakh Only) against the below mentioned payment details

Narration : CHHANGU RANKESH COMP.SUNIL KUMAR

This is Computer generated advice & Does not require any signature.



Serial No.: 4852/2023
Date: 22 DEC 2023

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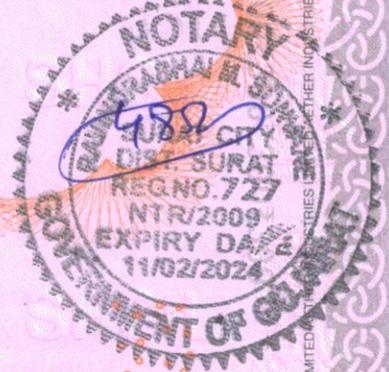


IN-GJ89446628376076V



सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty



Certificate No. : IN-GJ89446628376076V
Certificate Issued Date : 09-Dec-2023 01:30 PM
Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU
Unique Doc. Reference : SUBIN-GJGJ1310590402246108743212V
Purchased by : AETHER INDUSTRIES LIMITED
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : AETHER INDUSTRIES LIMITED
Second Party : Babita Santodh Vishwakarma
Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
Stamp Duty Amount(Rs.) : 300
(Three Hundred only)

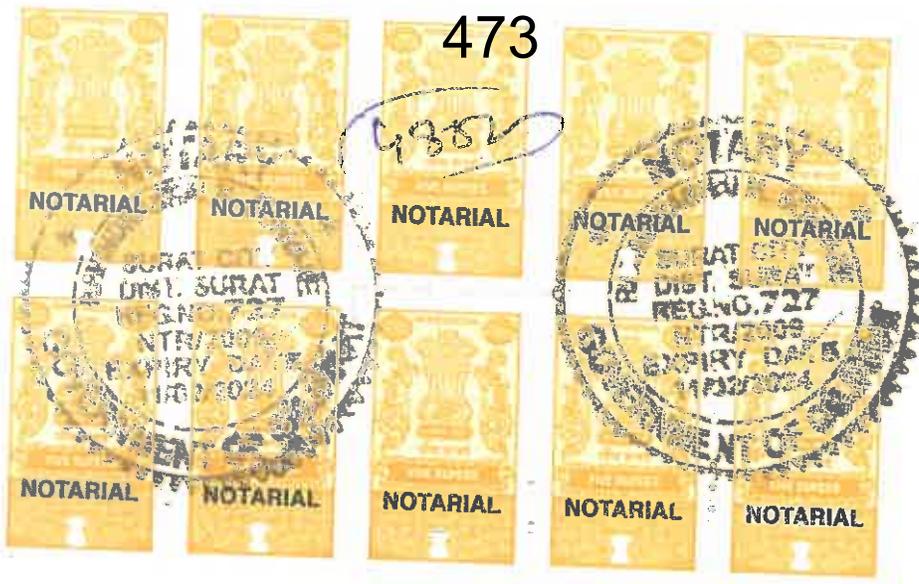


IN-GJ89446628376076V

IE 0007646993

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



- The contents of this e-stamp certificate can be verified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.

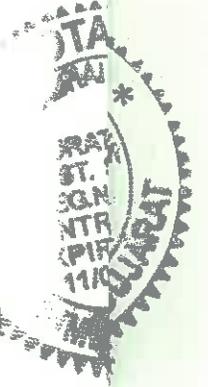
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समझौता या अनुबंध (Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर-2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोढ़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. बबिता संतोष विश्वकर्मा वह संतोष विश्वकर्मा की पत्नी

उम्र: 37, व्यवसाय: गृहिणी, धर्म: हिंदू

निवास: पथरहला वार्ड नो 06, मगराउरा, सतना, मध्यप्रदेश- 485774 (आधार कार्ड संख्या 4479 7756 6630 के अनुसार)

2. नितिन संतोष विश्वकर्मा वह संतोष विश्वकर्मा के पुत्र

उम्र: 18, व्यवसाय: ---, धर्म: हिंदू

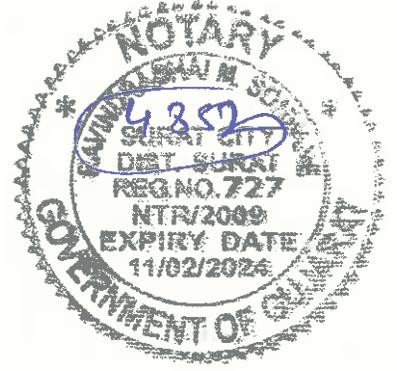
पता: पथरहटा वार्ड नो 06, मगराउरा, सतना, मध्यप्रदेश- 485774
(आधार कार्ड संख्या 8933 1915 6327 के अनुसार)

3. महक संतोष विश्वकर्मा वह संतोष विश्वकर्मा की पुत्री

उम्र: 12, व्यवसाय: --, धर्म: हिंदू

स्थान: पथरहटा वार्ड नो 06, मगराउरा, सतना, मध्यप्रदेश- 485774
(आधार कार्ड संख्या 2111 8068 2565 के अनुसार)

बबिता विश्वकर्मा

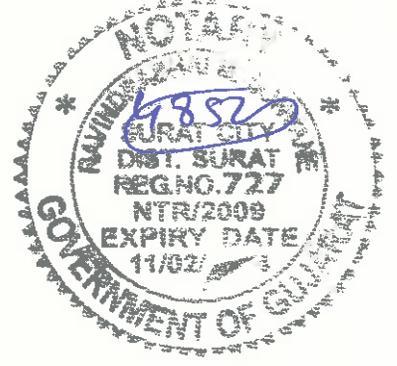


इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पति और पिता जिनका नाम संतोष विश्वकर्मा था, हमारे पति - पिता पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 50,000/- रुपये का नकद मुआवजा दिया और रु.4,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023120259069328 के माध्यम से मुझे यानि मृतक की पत्नी को रु.5,00,000/- रुपये की धनराशि दिनांक 02/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	बबिता संतोष विश्वकर्मा	पत्नी
2	नितिन संतोष विश्वकर्मा	पुत्र
3	महक संतोष विश्वकर्मा	पुत्री

बबिता विश्वकर्मा

(Handwritten signature)



इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है.

नंबर	नाम	रिश्ता	राशि (₹.)	अन्य कानूनी पात्र राशि
1	बबिता संतोष विश्वकर्मा	पत्नी	11,66,500/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	नितिन संतोष विश्वकर्मा	पुत्र	16,66,500/- (FIXED DEPOSIT)	+ लगभग अनुलग्नक-ए
3	महक संतोष विश्वकर्मा	पुत्री	16,67,000/- (FIXED DEPOSIT)	+ लगभग अनुलग्नक-ए
		कुल	45,00,000/-	

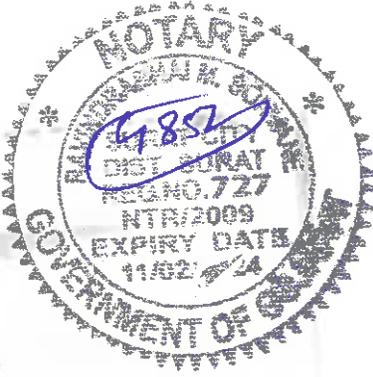
बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पति और पिता के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टी और हम सब सहर्ष स्वीकार करते हैं।

कविका विश्वकर्मा

NOTARY



भारत सरकार
Government of India




मंगल दीन विश्वकर्मा
Mangal Deen Vishwkarma
जन्म तिथि / DOB : 01/01/1986
पुरुष / Male



4741 1040 1472

आधार - आम आदमी का अधिकार

मंगलदीन

विश्वकर्मा विश्वकर्मा विश्वकर्मा विश्वकर्मा
Unique Identification Authority of India



नाम: S/O. बिहारी लाल विश्वकर्मा
पते नं. 6 ग्राम पथराहटा पोस्ट
मगौरा मगौरा नगर, सतना
मध्य प्रदेश, 485774

Address: S/O. Bhan Lal Vishwkarma,
ward no. 6, gram pathrahata post
magaura, Magaura, Magaura, Satna
Madhya Pradesh, 485774

4741 1040 1472

1947
1800 300 1947

help@uidai.gov.in

www
www.uidai.gov.in



मंगलदीन

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भारत सरकार
GOVERNMENT OF INDIA



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મારો આધાર, મારી ઓળખ

भारतीय विशिष्ट पहचान प्राधिकरण



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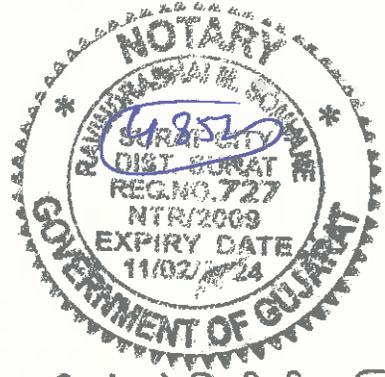
P.O. Box No. 1947, Bengaluru-560 001

Pravay



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इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

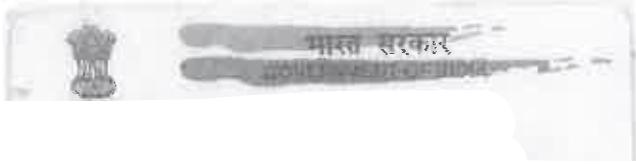
हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

1. Omavya 
(9429090433)

2. Chetan Pratap Singh 
(7354157333)

3. Mangal Singh 
(9340272353)



મારો અધાર, મારી ઓળખ



T. K. Sonani



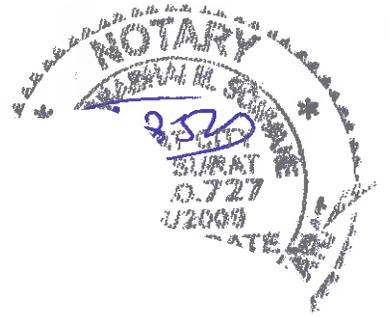


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help@uidai.gov.in www.uidai.gov.in P.O. Box No. 1947,
Bengaluru-560 001

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T. SUNDAR
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11/02/2000

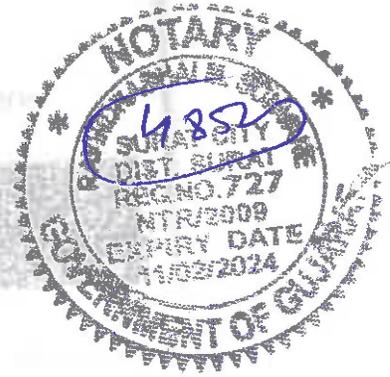


वकिा विश्वकर्मा



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GOVERNMENT OF GUJARAT



સુનાબીટી નોટરીયલ સર્વિસ પ્રાઇવેટ લિમિટેડ

ભારતીય વિનિયમ ૧૯૫૬ પ્રમાણમાં
NOTARIZATION SERVICE

સહી: _____
આધારક: _____

Aadhaar-Aam Admi ka Adhikar



નિતિવ

સુબીલા વિરુદ્ધ



સુનાબીટી નોટરીયલ સર્વિસ પ્રાઇવેટ લિમિટેડ
સુનાબીટી, સુરેસ્ટ ડિસ્ટ્રિક્ટ, ગુજરાત



महक विद्वान



वकील विद्वान





1. Copy of the passport photo.
2. Copy of the passport size photograph (45mm x 35mm).
3. Passbook (if applicable) with the latest page showing the balance.
4. If cheque book facility is available, minimum credit to maintain.
5. Pass Book should be carefully processed and sent through.
6. Transfer of an account form has to be filled to transfer to post.
7. Please always check your account details regularly. You can visit the website or call the same from the branch.

अधुनाय/ A Request

1) कृपया प्रयत्न करें कि आप 10-15 दिनों की अवधि में काम पर दिखाई दीं। यदि यह आवश्यक नहीं है, तो कृपया हमें सूचित करें।
 2) जन्म की प्रमाणित प्रतियां - जन्म की प्रमाणित प्रतियां प्रस्तुत करें।
 3) पते का परिवर्तन - पते का परिवर्तन करने के लिए प्रमाणित प्रतियां प्रस्तुत करें।
 4) बैंक खाते को सक्रिय करने के लिए - बैंक खाते को सक्रिय करने के लिए प्रमाणित प्रतियां प्रस्तुत करें।
 5) पते का परिवर्तन - पते का परिवर्तन करने के लिए प्रमाणित प्रतियां प्रस्तुत करें।
 6) अधुनाय - अधुनाय के रूप में काम पर आना।
 7) कृपया हमें सूचित करें कि आप हमारे बैंक से काम पर आने के लिए तैयार हैं।

1) Please provide the passport size photograph for activation of the account. If you are not available, please inform us in advance. (2) Please provide the birth certificate for the account. (3) Please provide the address proof for the account. (4) Please provide the proof of residence for the account. (5) Please provide the proof of employment for the account. (6) Please provide the proof of income for the account. (7) Please provide the proof of identity for the account.

Indian Bank



इंडियन बैंक

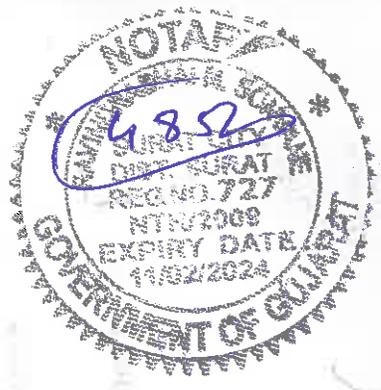
Branch: BHIMESWARA

PRO Number: 30421548514

Account No: 7090726706

Branch: BHIMESWARA

PRO Number: 30421548514



ASIN 79% = 7090726706



SBI - KIOSK BANKING
Identity Card

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Pin
 KO
 KO

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : BABITA VISHWAKARMA
Beneficiary Address1 : Magraura
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SATNA
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312180500644
Value Date : 2023-12-18 00:00:00
UTR Number : HDFCR52023121863364363

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number 42521830812 with STATE BANK OF INDIA IFSC CODE SBIN0013659 vide UTR no. HDFCR52023121863364363 for Rs 1166500.00 (Rupees Eleven Lakh Sixty Six Thousand Five Hundred Only) against the below mentioned payment details

Narration : BABITA VISHWAKARMA Comp SantoshVish

This is Computer generated advice & Does not require any signature.

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : NITIN VISHWAKARMA
Beneficiary Address1 : Magraura
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SATNA
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312180501232
Value Date : 2023-12-18 00:00:00
UTR Number : HDFCR52023121863362564

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42529157686 with STATE BANK OF INDIA IFSC CODE SBIN0013659 vide UTR no. HDFCR52023121863362564 for Rs 1666500.00 (Rupees Sixteen Lakh Sixty Six Thousand Five Hundred Only) against the below mentioned payment details

Narration : NITIN VISHWAKARMA Comp SantoshVishw

This is Computer generated advice & Does not require any signature.



RAVINDRAHAL M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : MAHAK VISHWAKARMA
 Beneficiary Address1 : UNCHEHARA
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SATNA
 Beneficiary Address5 : INDIA
 PinCode :

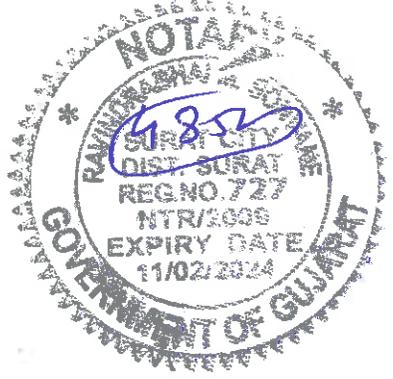
Bank Reference No : FT312191632886
 Value Date : 2023-12-19 00:00:00
 UTR Number : HDFCR52023121963556516

Dear Sir/Madam

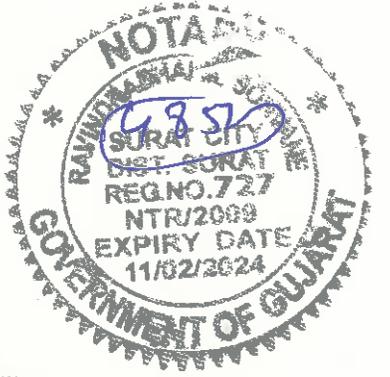
We have initiated a credit through RTGS to Account Number.42535920507 with STATE BANK OF INDIA IFSC CODE SBIN0013659 vide UTR no. HDFCR52023121963556516 for Rs 1667000.00 (Rupees Sixteen Lakh Sixty Seven Thousand Only) against the below mentioned payment details

Narration : MAHAK VISHWAKARMA COMP.SANTOSHIVISW

This is Computer generated advice & Does not require any signature.

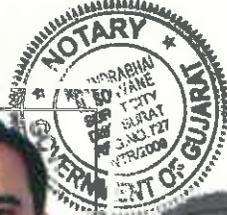


RAVINDRA BHALJI SONVANE
 ADVOCATE & NOTARY
 SURAT CITY DIST. SURAT
 GOVT. OF GUJARAT.



प्रथम पक्ष :

डेनिश नवीनचंद्र दोडियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



दूसरा पक्ष:

बबिता संतोष विश्वकर्मा (पत्नी)

बबिता विश्वकर्मा



नितिन संतोष विश्वकर्मा (पुत्र)

नितिन



महक संतोष विश्वकर्मा (पुत्री)

महक संतोष विश्वकर्मा (पुत्री)



Sr. No.: 4852/2023
Date: 22 DEC 2023
My Commission expires
on 11-02-2024

BEFORE ME

RAVINDRASHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

: બાહેધરી :



હું આવી MANJAL DEEN VISHWAKARMA ઉ.આ.પ. 38 રહેઠાણ
 Road No. 8, GURAM PATH BAHATA Post MANJALDEVA, SACHIN, MP 485324 વિભાગમાં જણાવે છે
 કે તા. 29-11-2023 ના રોજ વહેલી સવારના અમર 1:35 કલાકે સુરત ડિવિઝનના લગિન કુ.આઈ.ડી.ઓ.માં આવેલ અંકર
 ઉંચરૂંડીની, પોસ્ટ નં - 8203, રોડ નં 8 માં આગ લાગવાનો જાણવ બનેલ હતો, જેમાં મારો ભાઈ / પિતા / પુત્ર / પતિ નામે
SANTOSH VISHWAKARMA કામ કર્યો હતો.

આ આગના બચાવ દરમ્યાન પે-ટોલ સ્ટ્રક્ચરની તપાસ કરતા કુલ 7 (સાત) વ્યક્તિઓ જેઓના નામ નીચે મુજબના છે તેઓ મળી
 આવેલ ન હતા (મિલિંગ). આગ કંટ્રોલમાં આવેલી કુલિંગની કામગીરી શુ કરવામાં આવી હતી. તા. 30-11-2023ના રોજ
 વહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ દ્વારા ઘટનામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંકાલ
 મળી આવેલ હતા. સ્થળ તપાસ દરમ્યાન મળી આવેલ નર-કંકાલ પૈકી ધર્મેન્દ્રકુમારના સગા ભાઈ નામે
Togendra Kumar બેસ્ટ તથા પાટીટમાં રાખવામાં આવેલ આધાર કાર્ડ તથા અન્ય ડોક્યુમેન્ટના
 આધારે સ્થળ ઉપર જ ઓળખ કરવામાં આવી હતી જે બાદ તમામ નર કંકાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી
 આપવામાં આવેલ હતા.

1. દિવ્યેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932
2. સંતોષ વિશ્વકર્મા - આધાર નં - 7340 8004 2480
3. ધર્મેન્દ્ર કુમાર - આધાર નં - 9844 4981 7255
4. ગણેશ પ્રસાદ - આધાર નં - 5306 0423 9117
5. સુનિલકુમાર ચ્છાંગું - આધાર નં - 3047 2531 3796
6. અભિષેક સિંઘ - આધાર નં - 7947 6130 8921
7. સનતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857



આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ પામેલ વ્યક્તિ દીક જાહેર કરવામાં
 આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હાથો હવસ માં કબુલ મંજુર છે.
 જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોતે બાહેધરી
 આપું છું. ઉપરોક્ત 7 પૈકી SANTOSH VISHWAKARMA વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, જેની ખરાઈ મારા
 DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં
 કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ
50,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા
 નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;

Aether Industries Ltd.

સંતોષ વિશ્વકર્મા

Registered Office / Factory: Plot No. 8203,
 Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
 Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in



તા. 02/12/2023 (Rs 41,50,000/-)

બેંક/નિધાન HDFC ૯૬૨૦૨૩૧૨૦૨૬૧૦૬૧૩૨૮

બેંક નામ HDFC BANK

તા. 02/12/2023

લેણકા હેતુ ૪૦,૦૦૦/-

નોંધ : બંધોના ચક્ર સાથે સંબંધિત આવકાનું સમગ્ર લેણકાનું સમાવેશ કરવામાં આવેલું છે.

રૂપિયા હેનાર નું નામ MANGAL DEEN VISHWAKARMA

રૂપિયા હેનાર નું સહી [Signature]



સાક્ષી નું નામ - 1 : NIJIN VISHWAKARMA (SON)

સાક્ષી નું સહી : [Signature]



સાક્ષી નું નામ - 2 : DINESH KUMBHAR (SUBAS ENTERPRISE)

સાક્ષી નું સહી : [Signature]



કંપની વતી;

સાક્ષી નું નામ - 1 : KRISHNAKUMAR MISTRY

સાક્ષી નું સહી : [Signature]

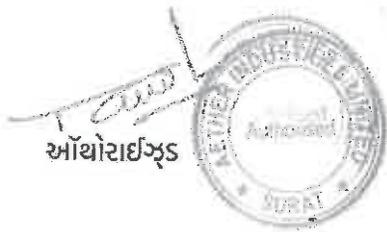


સાક્ષી નું નામ - 2 : Krushna Mistry

સાક્ષી નું સહી : [Signature]



એથર ઇન્ડસ્ટ્રીઝ લિમિટેડ,



બંધોના વિશ્વકર્મા



Aether Industries Ltd.

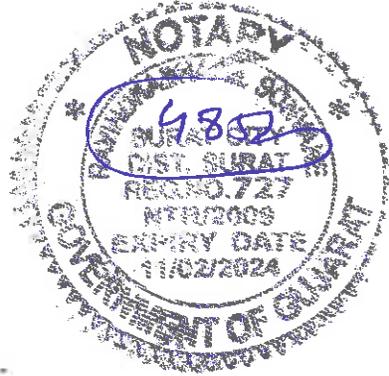
Registered Office / Factory: Plot No. 8203,

Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India

Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : BAVITABEN VISHWAKARMA
 Beneficiary Address1 : SATNA
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SATNA
 Beneficiary Address5 : INDIA
 PinCode :
 Bank Reference No : FT312026216067
 Value Date : 2023-12-02 00:00:00
 UTR Number : HDFCR52023120259069328



Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.50104151643 with INDIAN BANK
 IFSC CODE IDIB000U529 vide UTR no. HDFCR52023120259069328 for Rs
 450000.00(Rupees Four Lakh Fifty Thousand Only) against the below mentioned payment
 details

Narration : BAVITA VISHVAKARMA COMP. SANTOSH V

This is Computer generated advice & Does not require any signature.

बाविता विश्वकर्मा



COMPENSATION PACKAGE FOR LATE Santosh Vishwakarma I- FAMILY

COMPENSATION PACKAGE FOR LATE Santosh Vishwakarma Emp. 29.12.2023- FAMILY

Full Name		Santosh Vishwakarma	
Emp. Code		CT12/41	
Team		Production	
DOJ		Plant Assistant	
Designation		3812201560	
ESIC			
PAN No.		101467792761	
UAN No.		734080042480	
Aadhar No.		1,44,144	
CTC - PA		12012	
Gross Salary		28/12/2023	
Date of Death		Suraj Enterprise	
Contractor Name		Amount (Rs.)	
Receivable by			
Sr . No.		Other Legal Compensations / Benefits	
		₹ 2,50,000	
1		Provident Fund* & Employee Deposit Link Insurance*	
		₹ 100000	
2		Labour Welfare Fund	
		₹ 15000	
3		Funeral Expense - ESIC	
		₹ 365000	
Total			
Pension / Benefits			
4		EPF Pension As per EPF Authority - Per Month	
5		ESIC Pension As per ESIC Authority - Per Month	

Notes :-The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority

496



IN-GJ89445231891718V



सत्यमेव जयते

INDIA NON JUDICIAL Government of Gujarat

Certificate of Stamp Duty

26 DEC 2023

Sr.No.: 35741
Date: 26 DEC 2023

Certificate No. : IN-GJ89445231891718V

Certificate Issued Date : 09-Dec-2023 01:28 PM

Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU

Unique Doc. Reference : SUBIN-GJGJ1310590402243993740267V

Purchased by : AETHER INDUSTRIES LIMITED

Description of Document : Article 5(h) Agreement (not otherwise provided for)

Description : AGREEMENT

Consideration Price (Rs.) : 0
(Zero)

First Party : AETHER INDUSTRIES LIMITED

Second Party : Javahar Babu Prasad

Stamp Duty Paid By : AETHER INDUSTRIES LIMITED

Stamp Duty Amount(Rs.) : 300
(Three Hundred only)



IE 0007646991

Statutory Alert:

- The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- The onus of checking the legitimacy is on the users of the certificate.
- In case of any discrepancy please inform the Competent Authority.



- The contents of this e-stamp certificate can be verified at www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સુચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઇલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઇલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.



समझौता या अनुबंध(Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर 2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोदियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. जवाहर बाबू प्रसाद, गणेश प्रसाद के पिता हैं

उम्र: 51, व्यवसाय: नौकरी, धर्म: हिंदू

स्थान : पामरोली, पहारपुर, फतह पर, उत्तर प्रदेश 216221

(आधार कार्ड संख्या 8124 5213 9048 के अनुसार)

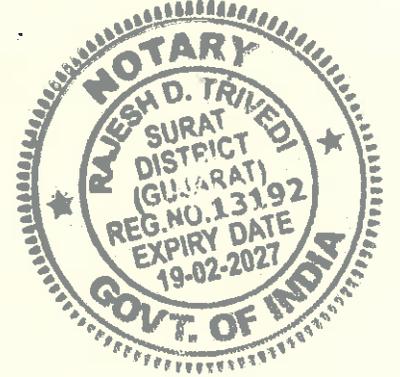
2. जानकी जवाहर प्रसाद, गणेश प्रसाद के माताश्री हैं

उम्र: 48, व्यवसाय: -----, धर्म: हिंदू

स्थान : पामरोली, पहारपुर, फतह पर, उत्तर प्रदेश 216221

(आधार कार्ड संख्या 7704 6028 9701 के अनुसार)

इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष; 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पुत्र जिनका नाम गणेश प्रसाद था, उनकी मौत हो गयी। हमारे पुत्र पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 1,50,000/- रुपये का नकद मुआवजा दिया और रु.3,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023120259070316 के माध्यम से मुझे यानि मृतक पिता को रु.5,00,000/- रुपये की धनराशि दिनांक 02/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई



जवाहर

है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	जवाहर बाबू प्रसाद	पिता
2	जानकी जवाहर प्रसाद	माता

इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है।

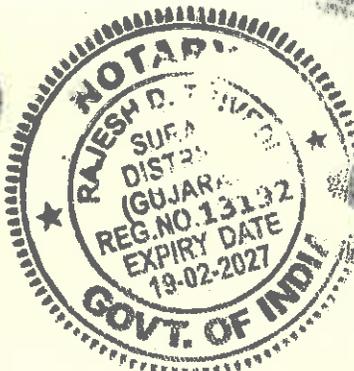
नंबर	नाम	रिश्ता	राशि (रु.)	अन्य कानूनी पात्र राशि
1	जवाहर बाबू प्रसाद	पिता	20,00,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	जानकी जवाहर प्रसाद	माता	25,00,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए

प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पुत्र के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टों और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

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जानकी

जवाहर





भारत सरकार
Government of India

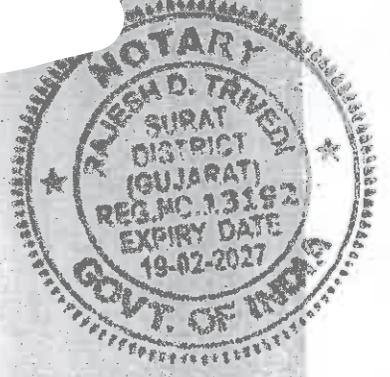
आधार - आम आदमी का अधिकार



भारतीय विश्वव्यापी पहचान प्राधिकरण
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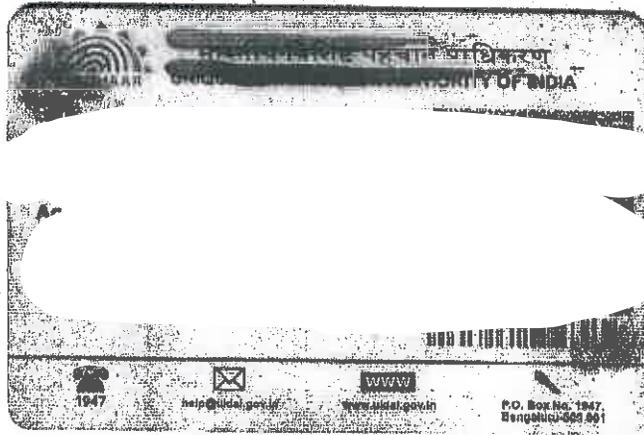
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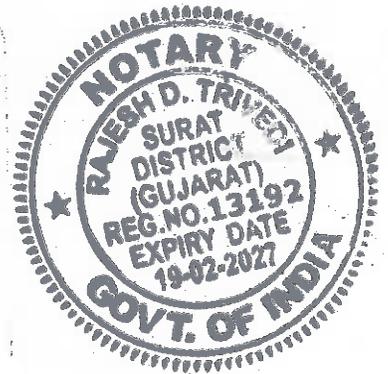
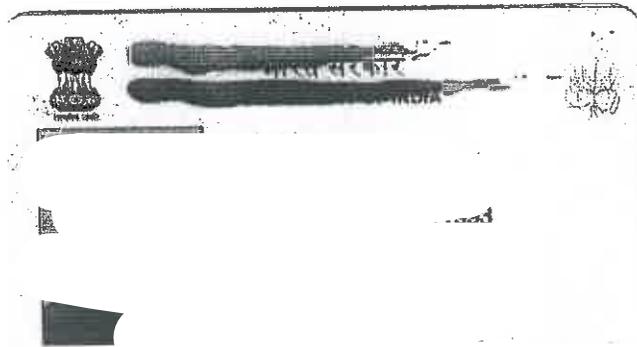
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मोहनलाल

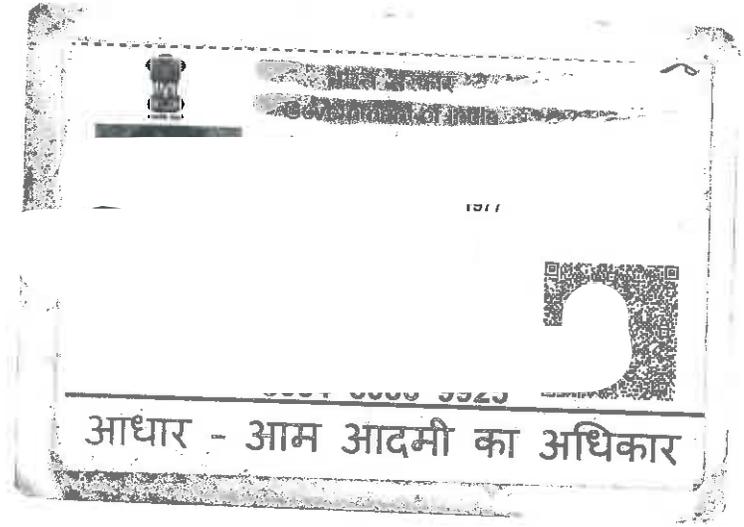


Nmayya

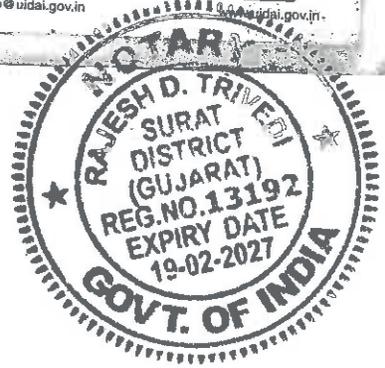
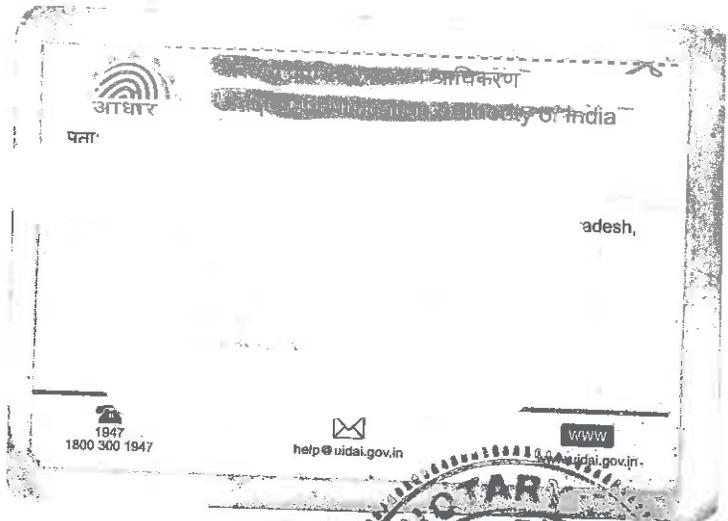


મારો આધાર, મારા આભાર

સુરત, ગુજરાત



अनुमति



12/11/2027 12:12

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

1. मोहनलाल

7626815621



2. Pravara

9429090433



3. कमलेश

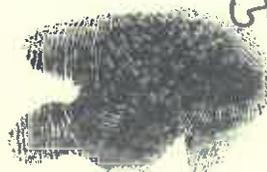
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T. Anand



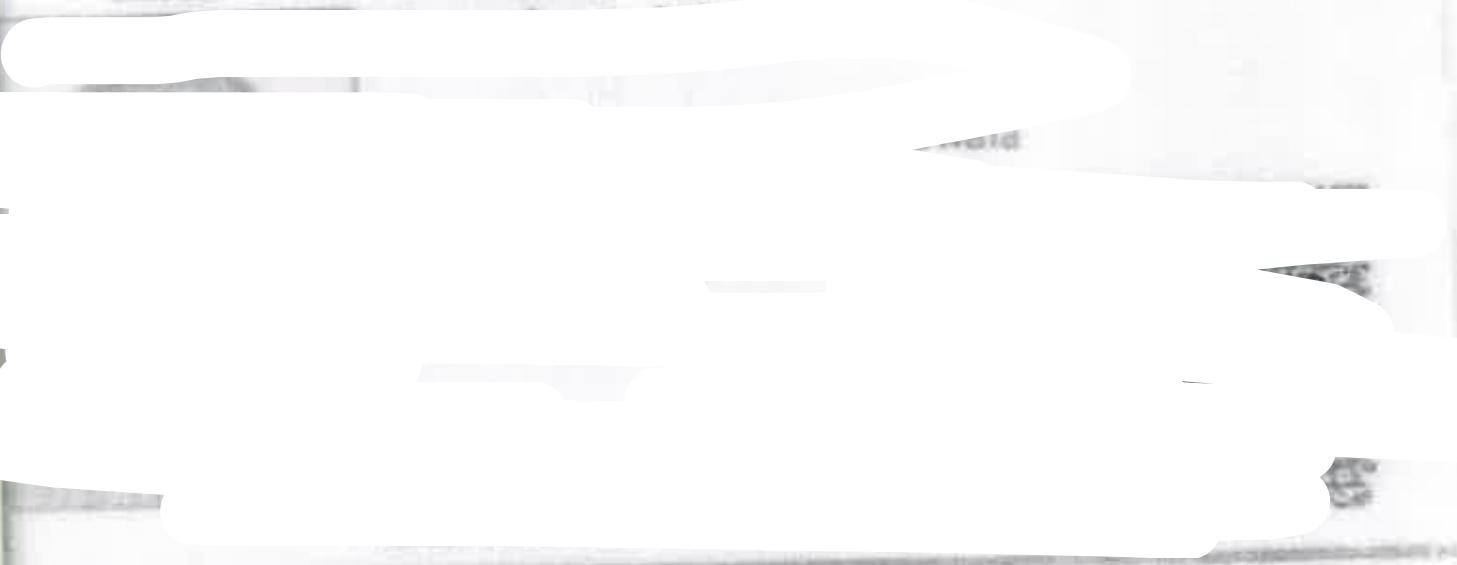

जानकी



जवाहर

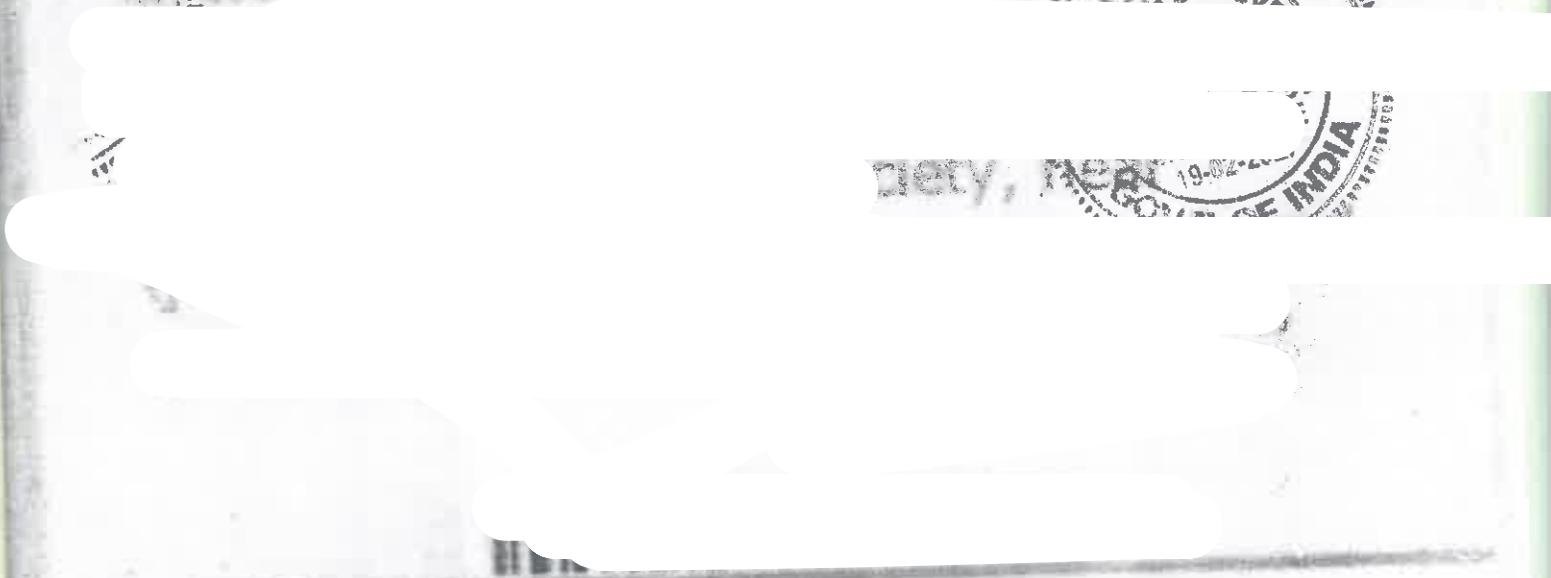


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GOVERNMENT OF INDIA



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319/2020/2021

જવાદર



आयकर विभाग
INCOME TAX DEPARTMENT
भारत सरकार
GOVT. OF INDIA

REG. NO. 13192
SURAT DISTRICT
GUJARAT

NOTARY
RAJESH D. TRIVEDI
SURAT DISTRICT
GUJARAT

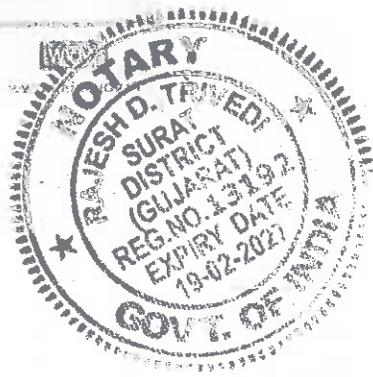
NOTARY
RAJESH D. TRIVEDI
SURAT DISTRICT
(GUJARAT)
REG. NO. 13192
EXPIRY DATE
19-02-2027
GOVT. OF INDIA

जवाहर





आधार - आम आदमी का अधिकार



Ramesh

जानकी

विवेक एन.के. पी.ए.

प्रथम पक्ष:

डेनिश नवीनचंद्र दोड़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



दूसरा पक्ष:

जवाहर बाबू प्रसाद (पिता)



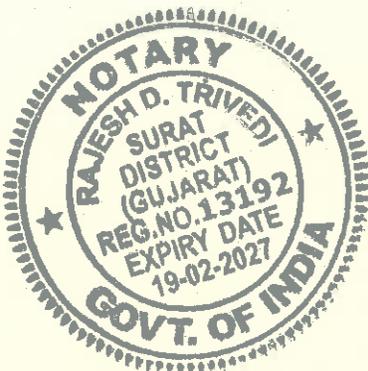
जानकी जवाहर प्रसाद (माता)



IDENTIFIED

Attested
Advocate
Kamala R. Roy
G-1100/2002
New Court, Surat

Page 4 of 4



REG. SR. NO.: 35741
DATE: 26 DEC 2023
BOOK NO.: 16
MY COMMISSION EXPIRES
ON 19TH FEBRUARY 2027

ATTESTED
RAJESH D. TRIVEDI
ADVOCATE & NOTARY
SURAT DIST. (GUJARAT)
GOVT. OF INDIA

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : JAVAHAR PRASAD
Beneficiary Address1 : RAEBARELI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : RAEBARELI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312026222240
Value Date : 2023-12-02 00:00:00
UTR Number : HDFCR52023120259070316

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.54500100011861 with BANK OF BARODA IFSC CODE BARB0BUPGBX vide UTR no. HDFCR52023120259070316 for Rs 350000.00 (Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

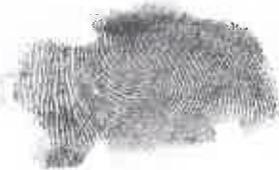
Narration : JAVAHAR PRASAD COM GANESH P

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ARY
RAJESH D. TR
SURAT
DISTR.
REG. (G)
E

RECEIVED
GUJARAT
NO. 13192
EXPIRY DATE
19-02-2024
GOVT. OF GUJARAT

लवटेर



लवटेर



COMPENSATION PACKAGE FOR LATE Ganesh Prasad - FAMILY		
Full Name	Ganesh Prasad	
Emp. Code	CT12/200	
Team	Production	
DOJ		
Designation	Plant Assistant	
ESIC	3812775150	
PAN No.		
UAN No.	101837361422	
Aadhar No.	530604239117	
CTC - PA	1,44,144	
Gross Salary	12012	
Date of Death	28/12/2023	
Contractor Name	Suraj Enterprise	
Sr. No.	Other Legal Compensations / Benefits	Amount (Rs.)
1	Provident Fund* & Employee Deposit Link Insurance*	₹ 2,50,000
2	Labour Welfare Fund	₹ 100000
3	Funeral Expense - ESIC	₹ 15000
	Total	₹ 365000
	Pension / Benefits	
4	EPF Pension As per EPF Authority - Per Month	
5	ESIC Pension As per ESIC Authority - Per Month	

Notes :- The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority



S. Prasad

S. Prasad

બાહેધરી :



aether
INDUSTRIES LTD.

૧. નામો SAHIN LAL ઉચ્ચા વ. 23 નરકંકાલ
SAHIN LAL SAHIN LAL SAHIN LAL SAHIN LAL લેખિતમાં જણાવે છે
 કે તે 30-11-2023 ના રોજ બહેલી સવારના સવારે 1:30 વાગે કુલ બિરોડના સચિવ જી આર. ડી. સી માં આવેલ સંજ્ઞા
 લેખિતમાં લી. નંબર નં - 32903, રોજ નં ૬ માં આજ લખવામાં આવેલ બનેલ છે, જેમાં પાલે સગા / પિતા / પુત્ર / પતિ નામે
SAHIN LAL અમલમાં હતો.

આ સાથેના બંધાવ કરવામાં તે સોમ સહસ્તરની તપાસ કરવા કુલ 7 (સાત) વ્યક્તિઓ જેઓ નામ નીચે મુજબના છે તેઓ મળી
 આવેલ ન હતા (મિલિંગ). આજ કંટ્રોલમાં આવેલો કુલિંગની કામગીરી શરુ કરવામાં આવી હતી. તા 30-11-2023ના રોજ
 બહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ લાઇ કરવામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંકાલ
 મળી આવેલ હતા. સ્થળ તપાસ કરવામાં મળી આવેલ નર-કંકાલ પૈકી ધર્મેન્દ્રકુમારના સગા ભાઈ નામે
SAHIN LAL બેલ્ટ તથા પાકીટમાં રાખવામાં આવેલ આધાર કાર્ડ તથા અન્ય ડોક્યુમેન્ટના
 આધારે સ્થળ ઉપર જ ઓળખ કરવામાં આવી હતી જે બાદ તમામ નર કંકાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી
 આપવામાં આવેલ હતા.

દિવેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932

મોતીબ વિશ્વકર્મા - આધાર નં - 7340 8004 2480

ધર્મેન્દ્ર કુમાર - આધાર નં - 9844 4981 7255

ગણેશ પ્રસાદ - આધાર નં - 5306 0423 9117

૬. સુનિલકુમાર રજાંગુ - આધાર નં - 3047 2531 3796

૭. અભિષેક સિંઘ - આધાર નં - 7947 6130 8921

૮. સનતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857

આ આજ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેનો વળતર પેટે કંપની દ્વારા મૂલ્ય પામેલ વ્યક્તિ દીઠ જાહેર કરવામાં
 આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હોશો હવસ માં કબુલ મંજુર છે.
 જે સર્ગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોતે બાહેધરી
 આપું છું. ઉપરોક્ત 7 પૈકી SAHIN LAL વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, જેની ખરાઈ મારા
 DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં
 કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ
5,00,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા
 નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે:

Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,

Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India

Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in



કચ્છ (RS ૩-૨૦૦૦-)
કચ્છીયાં ૧૧૮૮ ૨૨૦૨૨૧ ૨૦૨ ૨૧૦૭૩૩૪
કચ્છીયાં ૧૧૮૮ ૨૨૦૨ ૨૦૨ ૨૧૦૭૩૩૪

મ. કચ્છીયાં
કચ્છીયાં ૧૧૮૮ ૨૨૦૨ ૨૦૨ ૨૧૦૭૩૩૪

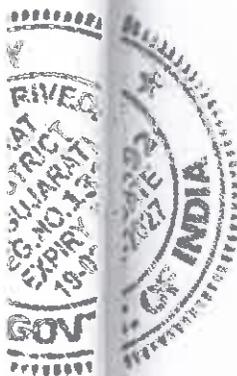


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કચ્છીયાં ૧૧૮૮ ૨૨૦૨ ૨૦૨ ૨૧૦૭૩૩૪

કચ્છીયાં ૧૧૮૮ ૨૨૦૨ ૨૦૨ ૨૧૦૭૩૩૪



बड़ौदा यू.पी. बैंक
Baroda U. P. Bank
Baroda (India) - 100% Subsidiary of the Union Bank of India

सीबीएस पासबुक CBS PASS BOOK

CHURYANI 212601

: FATEHPUR

Pin : 212601

Tel : 05183-235552

Fax :

IFSC Code : BARB08UPGBX MICR Code : 212454007

54500100011861

Account No : 54500100011861

Name : MR. JAVANAR SO BABU

IFSC : BARB08UPGBX

सर्वे जगत् खाता ये नामांकन सुविधा उपलब्ध है, कृपया इस सुविधा का लाभ लें।
Nomination facility is available in all deposit accounts, please avail this facility

कृपया पासबुक न मोड़ें/Please do not fold Passbook

जवाहर





बड़ौदा यू.पी. बैंक
Baroda U. P. Bank

बना प्रयोग - नुद मिला बदलोक फेला अउरक सेवकु

सीबीएस पासबुक CBS PASS BOOK

उपकरण नम्बर

नाम

पता

फोन नम्बर

BARBUBUPGBX

5450010007232

IFSC : BARBUBUPGBX

यदि आप अपने बैंक खाते से पैसे निकालने के लिए इस पासबुक का उपयोग करते हैं, तो आपको अपने बैंक से संपर्क करना होगा।

कृपया पासबुक न मोड़ें/Please do not fold Passbook



जानकी

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : JANKI JAWAHAR
Beneficiary Address1 : CHURYANI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : CHURYANI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312192191742
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963694291

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.54500100007232 with BANK OF BARODA IFSC CODE BARB0BUPGBX vide UTR no. HDFCR52023121963694291 for Rs 2500000.00(Rupees Twenty Five Lakh Only) against the below mentioned payment details

Narration : JANKI JAWAHAR COMP. GANESH PRASAD

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : JAVAHAR PRASAD
Beneficiary Address1 : RAEBARELI
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : RAEBARELI
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312192190220
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963687526

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.54500100011861 with BANK OF BARODA IFSC CODE BARB0BUPGBX vide UTR no. HDFCR52023121963687526 for Rs 2000000.00(Rupees Twenty Lakh Only) against the below mentioned payment details

Narration : JAVAHAR PRASAD COMP.GANESHPRASAD

This is Computer generated advice & Does not require any signature.



Serial No.: 4851/2023 517
Date: 22 DEC 2023

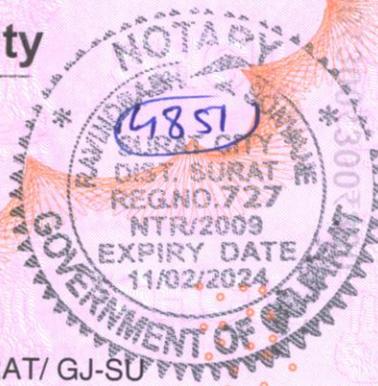


IN-GJ89446141142271V

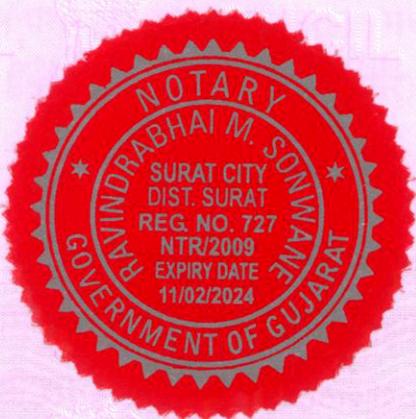
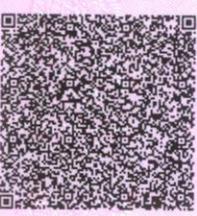


सत्यमेव जयते

INDIA NON JUDICIAL Government of Gujarat Certificate of Stamp Duty



Certificate No. : IN-GJ89446141142271V
Certificate Issued Date : 09-Dec-2023 01:29 PM
Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU
Unique Doc. Reference : SUBIN-GJGJ1310590402245458908633V
Purchased by : AETHER INDUSTRIES LIMITED
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : AETHER INDUSTRIES LIMITED
Second Party : Ranjana Sanat Kumar Mishra
Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
Stamp Duty Amount (Rs.) : 300
(Three Hundred only)



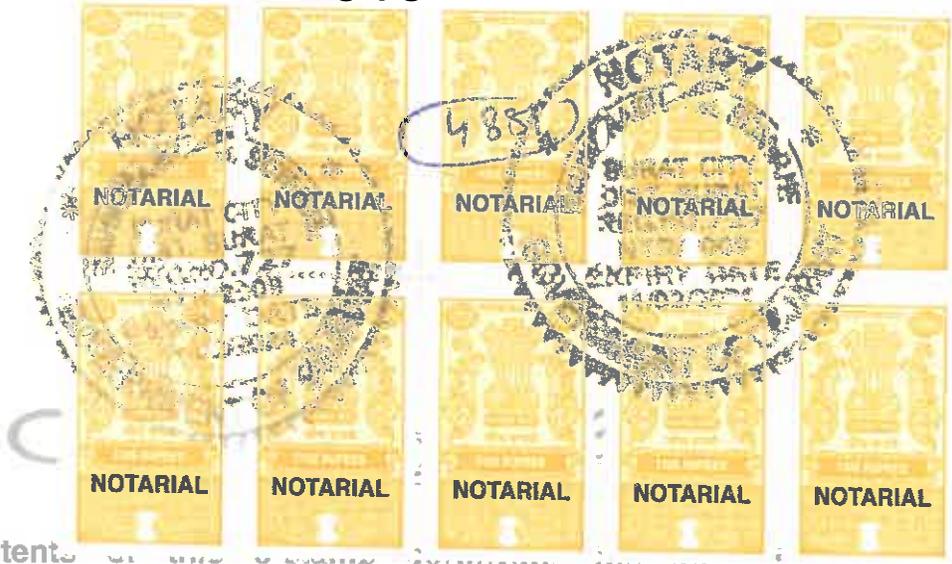
₹300

IN-GJ89446141142271V

IE 0007646992

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcifilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

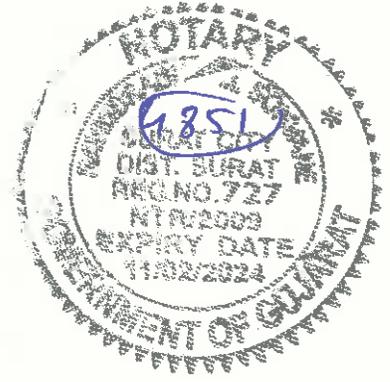


- The contents of this e-stamp can be verified through www.shcilestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઈલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઈલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.





समझौता या अनुबंध(Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर-2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोड़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. रंजना सनतकुमार मिश्रा पत्नी सनतकुमार मिश्रा है

उम्र: 32, व्यवसाय: गृहिणी, धर्म: हिंदू

निवास: वार्ड न.08, गाम पथरहटा, मगराउरा, सतना, मध्यप्रदेश 485774

(आधार कार्ड संख्या 5168 9888 0734 के अनुसार)

2. आस्था सनत कुमार मिश्रा वह सनतकुमार मिश्रा की पुत्री है

उम्र: 4, व्यवसाय: ---, धर्म: हिंदू

पता: वार्ड न.08, गाम पथरहटा, मगराउरा, सतना, मध्यप्रदेश 485774

(आधार कार्ड संख्या 8501 8062 9737 के अनुसार)

3. दिव्यांशी सनतकुमार मिश्रा वह सनतकुमार मिश्रा की पुत्री है

उम्र: 1, व्यवसाय: --, धर्म: हिंदू

स्थान: वार्ड न.08, गाम पथरहटा, मगराउरा, सतना, मध्यप्रदेश 485774

(माँ रंजना मिश्रा के अनुसार)

4. पार्वती राधेश्याम मिश्रा वह सनतकुमार मिश्रा की माँ है

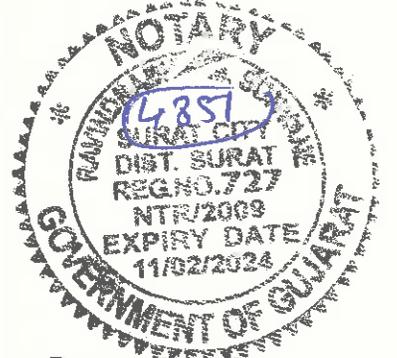
उम्र: 76, व्यवसाय: --, धर्म: हिंदू

स्थान: वार्ड न.08, गाम पथरहटा, मगराउरा, सतना, मध्यप्रदेश 485774

(आधार कार्ड संख्या 8038 2242 4132 के अनुसार)

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(Handwritten signature: रंजना मिश्रा)



इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पति-पिता और पुत्र जिनका नाम सनतकुमार मिश्रा था, हमारे पति -पिता और पुत्र पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 1,50,000/- रुपये का नकद मुआवजा दिया और रु.3,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023120259060646 के माध्यम से मुझे यानि मृतक की पत्नी को रु.5,00,000/- रुपये की धनराशि दिनांक 02/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	रंजना सनतकुमार मिश्रा	पत्नी
2	आस्था सनत कुमार मिश्रा	पुत्री
3	दिव्यांशी सनतकुमार मिश्रा	पुत्री
4	पार्वती राधेश्याम मिश्रा	माता



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(Handwritten signature: रंजना मिश्रा)



इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है।

नंबर	नाम	रिश्ता	राशि (₹.)	अन्य कानूनी पात्र राशि
1	रंजना सनतकुमार मिश्रा	पत्नी	15,00,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	आस्था सनत कुमार मिश्रा	पुत्री	13,50,000/- (FIXED DEPOSIT)	+ लगभग अनुलग्नक-ए
3	दिव्यांशी सनतकुमार मिश्रा	पुत्री	13,50,000/- (FIXED DEPOSIT)	+ लगभग अनुलग्नक-ए
4	पार्वती राधेश्याम मिश्रा	माता	3,00,000/- (Bank Transfer)	
		कुल	45,00,000/-	

बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से मिलने वाली राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पति-पिता और पुत्र के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टी और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

रंजना मिश्रा

रंजना मिश्रा



भारत सरकार
GOVERNMENT OF INDIA



1433

મારો આધાર, મારી ઓળખ



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA



1947



help@uidai.gov.in

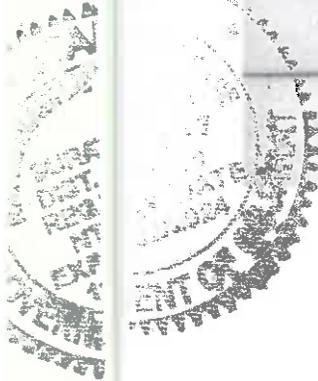
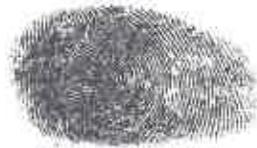


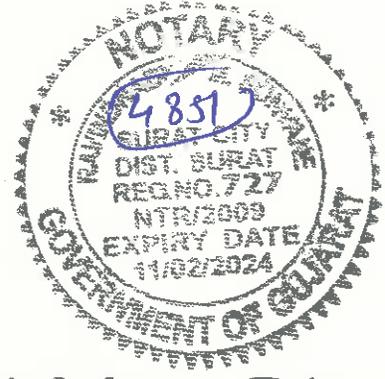
www.uidai.gov.in



P.O. Box No. 1947,
Bangalore-560 061

Navya



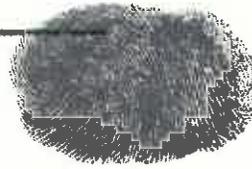


न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

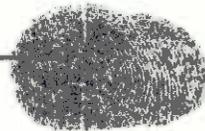
हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

1. कुशपोतन सिंघा
(7828014841)



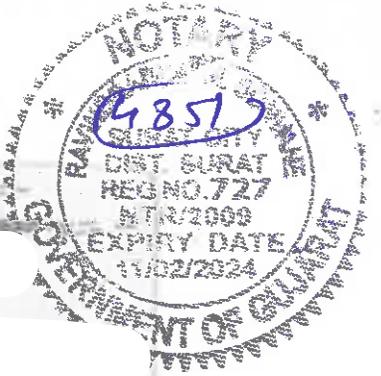
2. अश्वनी
(Ashwani Upadhyay)
(7999776330)



3. Nmawya
9429090433

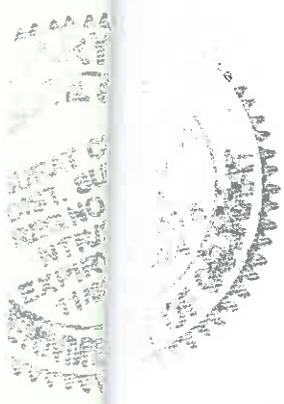


अश्वनी



भारत आधार, भूरी ओजप

T. Mish



OTAN

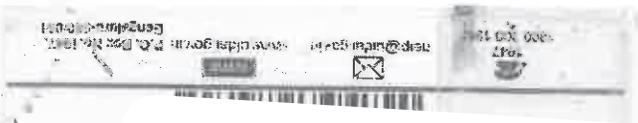
Sr. No.: 4851/2523
Date: 22 DEC 2023
My Commission expires on 11-02-2024

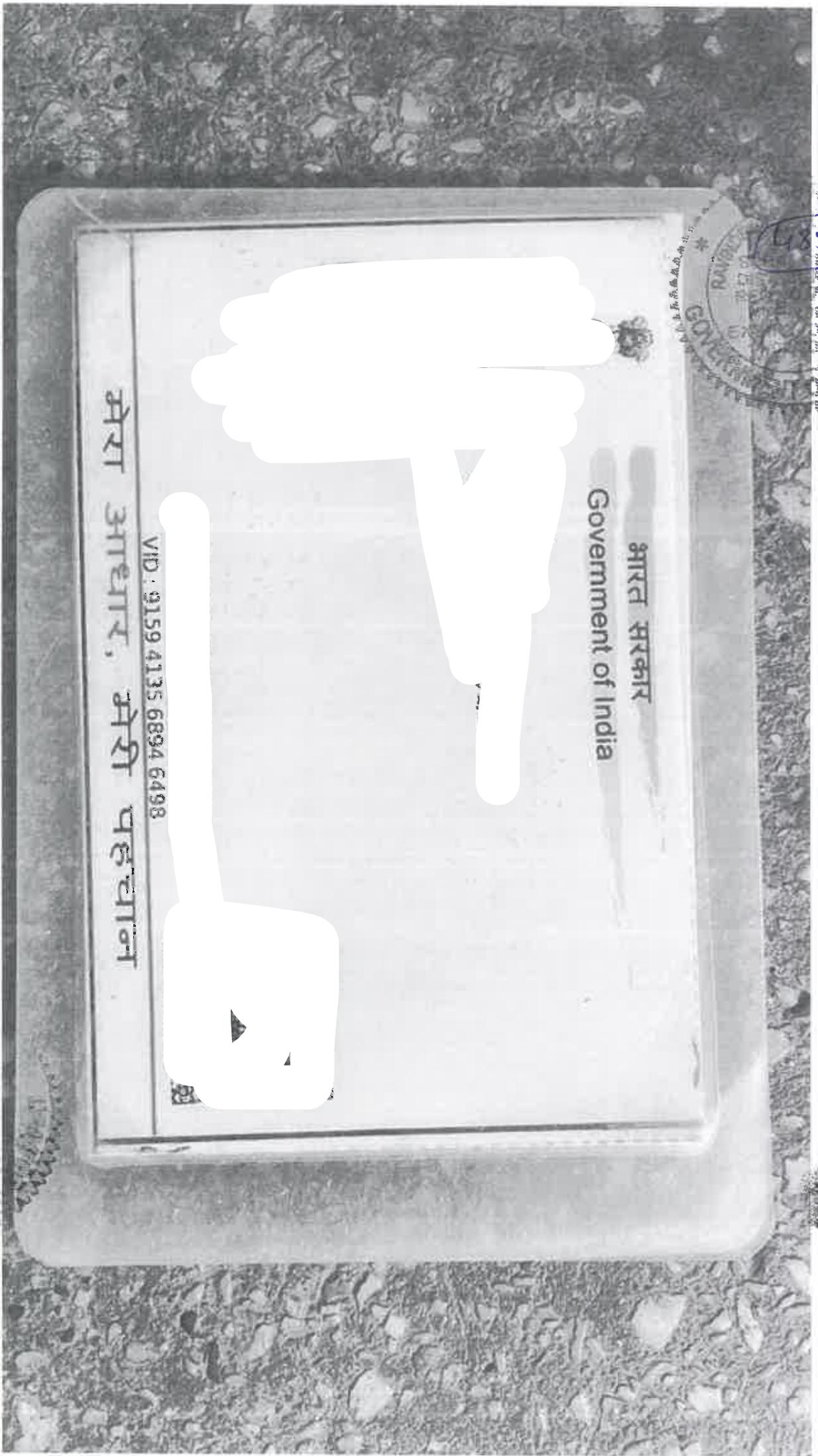


RAVINDRABHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT



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સેરા અધિકાર, સેરા પહચાણ

VID : 9159 4135 6894 6498

भारत सरकार
Government of India



સુરત પ્રજા

Sr. No.: 4851/2023
 Date: 22 DEC 2023
 My Commission expires
 on 11-02-2024



RAVINDRABHAI M. SONVANE
 ADVOCATE & NOTARY
 SURAT CITY DIST. SURAT
 GOVT. OF GUJARAT.



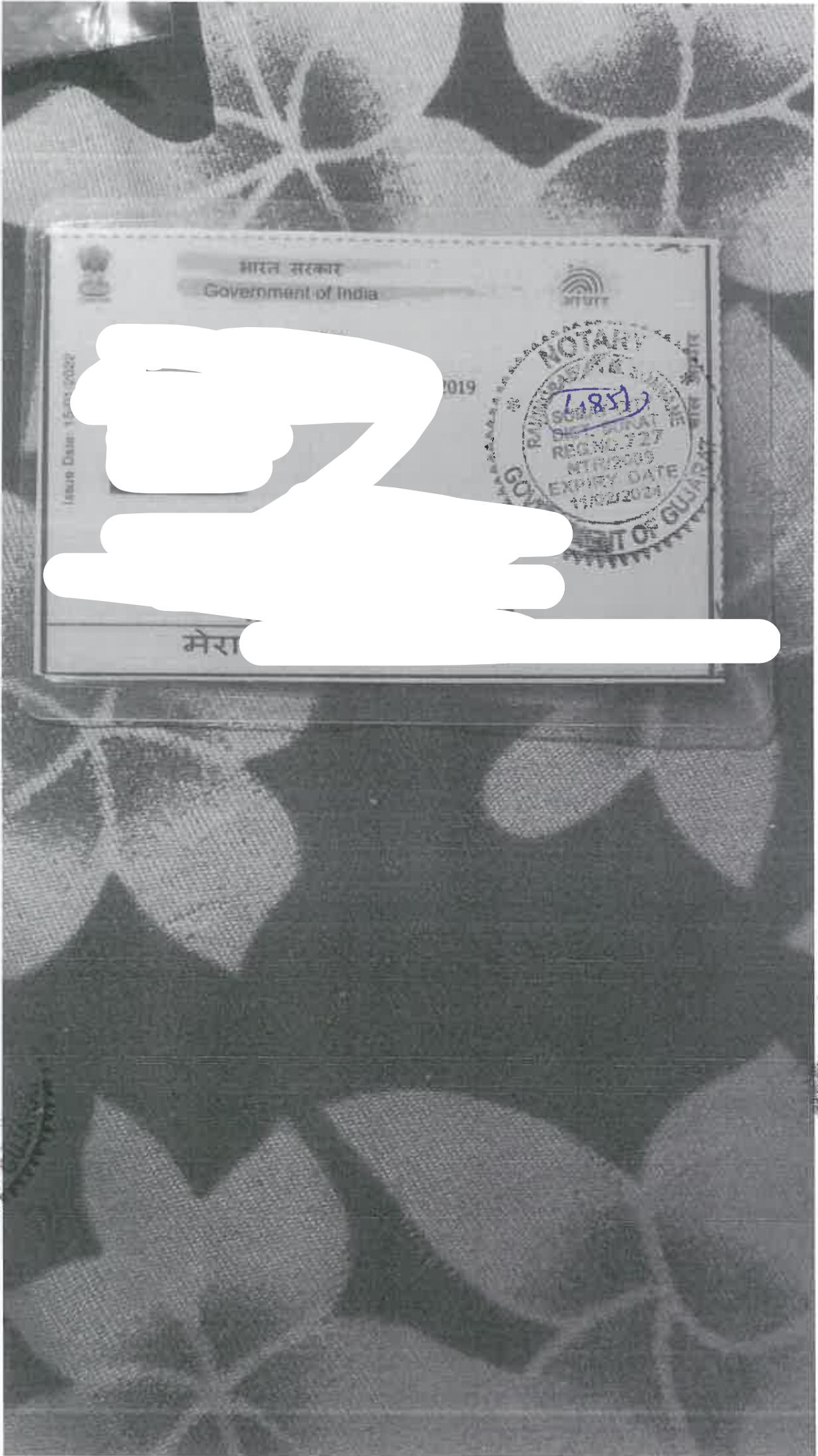
2023/11
11/9/23

OK

Sr. No.: 4851/2023
Date: 22 DEC 2023
My Commission expires on 11-02-2024



~~RAVINDRABHAI M. SONVANE~~
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.



रविंद्रभाई सोवने

2021
21/12
2023
2024

Sr. No.: 4851/2023
 Date: 22 DEC 2023
 My Commission expires on 11-02-2024

RAVINDRABHAI M. SONVANE
 ADVOCATE & NOTARY
 SURAT CITY DIST. SURAT
 GOVT. OF GUJARAT



સુરત શહેર
GOVERNMENT OF GUJARAT
સુરત શહેર નગર મહાનગર પાલિકા
DEPARTMENT OF HEALTH AND FAMILY WELFARE

BA 1941396

જન્મ પ્રમાણપત્ર
BIRTH CERTIFICATE

આ પ્રમાણપત્ર સુરત શહેર નગર મહાનગર પાલિકાના જન્મ નોંધણી નોંધપત્ર પરથી તૈયાર કરાયેલ છે. આ પ્રમાણપત્ર સુરત શહેર નગર મહાનગર પાલિકાના જન્મ નોંધણી નોંધપત્ર પરથી તૈયાર કરાયેલ છે.

આથી પ્રમાણપત્ર તૈયાર કરાયેલ છે કે, નીચેની માહિતી જણાવેલ વ્યક્તિનો જન્મ સુરત શહેર નગર મહાનગર પાલિકાના જન્મ નોંધણી નોંધપત્ર પરથી તૈયાર કરાયેલ છે.

This is to certify that the following information has been taken from the original record of birth which is in the register for Villages/City South West Zone of Taluka Surat(C) of District Surat of Gujarat State, India

જન્મ નામ / Name	ડીવાંગ્લી નામ / DIVYANGSHI MISHRA	જાત / Sex	ત્રણ / Female
જન્મ તારીખ / Date of Birth	28/10/2022	જન્મ સ્થળ / Place of Birth	NEW CIVIL HOSPITAL SURAT
જન્મ રોજ / Day	Sunday, October 28, 2022	પિતાનું નામ / Name of Father	સાતીકુમાર રાજેશ્વર મિશ્રા / SAHAIKUMAR RAJESHVYAM MISHRA
માતાનું નામ / Name of Mother	રાજાના / RAJANA	પરિણીત સ્થાન / Permanent Address of Parents	HARJAN VAS, LINN PATTYA, SURAT
જન્મ સ્થળ / Address of parents at the time of Birth of child	HARJAN VAS, LINN PATTYA, SURAT	જન્મ નોંધણી તારીખ / Registration Date	11/11/2022
જન્મ નોંધણી નંબર / Registration No	10654	પ્રમાણપત્ર નંબર / Certificate No	S202220927255
નોંધ / Remarks (if any)		જાણીતા અધિકારીનું સહી / Signature of Issuing Authority	
જાણીતા તારીખ / Date of issue			



Sub Registrar (Birth & Death)
સબ રજિસ્ટ્રાર (જન્મ & મૃત્યુ)
South West Zone , Surat Municipal Corporation



સુરત શહેર મિશ્રા



સુરત શહેર મિશ્રા

OK

Sr. No.: 4851/2023
Date: 22 DEC 2023
My Commission expires on 11-02-2024



~~RAVINDRABHAI M. SONVANE~~
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT

: બાહેધરી :



હું આવી રીજના મિશ્રા ઉ.આ.વ.

Mokam No. - ૦૬, હોલ નં ૬, સચીન ગિડીકાપાટે, મોજકાપાટા,

કે તા. 23-11-2023 ના રોજ વહેલી સવારના સમય 1:35 કલાકે સુરત ડિસ્ટ્રિક્ટના સચીન જી.આઈ.ડી.સી માં આવેલ બેંચર ઇન્ડસ્ટ્રીસ લી., પ્લોટ નં - 8203, રોડ નં 8 માં આગ લાગવાનો બનાવ બનેલ હતો. જેના મારો ભાઈ / પિતા / પુત્ર / પતિ નામે Sunat Kumar Mishra કમ કરવો હતો.

આ આગના બનાવ દરમ્યાન મેં રોલ સ્ક્રુરેકર્ની તપાસ કરતા કુલ 7 (સાત) વ્યક્તિઓ જેઓના નામ નીચે મુજબના છે તેઓ મળી આવેલ ન હતા (મિસિંગ). આગ કંટ્રોલમાં આવ્યેલી કુલિંગની કામગીરી શરૂ કરવામાં આવી હતી. તા. 30-11-2023ના રોજ વહેલી સવારે પોલીસ વિભાગ દ્વારા ઘટના સ્થળ ની તપાસ હાથ ધરવામાં આવી હતી જેમાં 7 (સાત) વ્યક્તિઓના નર-કંકાલ મળી આવેલ હતા. સ્થળ તપાસ દરમ્યાન મળી આવેલ નર-કંકાલ પૈકી ધર્મન્દ્રકુમારના સગા ભાઈ નામે Yogendra Kumar બેંચર તથા પાકીટમાં રાખવામાં આવેલ આધાર કાર્ડ તથા અન્ય ડૉક્યુમેન્ટના આધારે સ્થળ ઉપર જ સોળખ કરવામાં આવી હતી જે બાદ તમામ નર કંકાલને પોલીસ વિભાગ દ્વારા પોસ્ટ મોર્ટમ માટે મોકલી આપવામાં આવેલ હતા.

1. દિવ્યેશ નરસિંહભાઈ પટેલ - આધાર નં - 6410 8735 3932
2. સંતોષ વિશ્વકર્મા - આધાર નં - 7340 8004 2480
3. ધર્મન્દ્ર કુમાર - આધાર નં - 9844 4981 7255
4. ગણેશ પ્રસાદ - આધાર નં - 5306 0423 9117
5. સુનિલકુમાર ચ્છાંગું - આધાર નં - 3047 2531 3796
6. અભિષેક સિંઘ - આધાર નં - 7947 6130 8921
7. સનતકુમાર મિશ્રા - આધાર નં - 9806 3647 4857

રજના મિશ્રા

આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ પામેલ વ્યક્તિ દીઠ જાહેર કરવામાં આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને મારા હોશો હવસ માં કબુલ મંજુર છે. જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર કરવામાં આવશે નહિ જેની હું પોતે બાહેધરી આપું છું. ઉપરોક્ત 7 પૈકી Sunat Kumar Mishra વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, જેની ખરાઈ મારા DNA ટેસ્ટ દ્વારા કરવામાં આવનાર છે. DNA ટેસ્ટ માટેનો સેમ્પલ મારા દ્વારા આપવામાં આવેલ છે. વળતર પેટે નક્કી કરવામાં કુલ રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ 1,50,000/- રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની હાજરી માં આપવામાં આવેલ છે.

જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;
Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203, Beside Shakti Distillery,
Nr. Rajkamal Chokdi, Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in



તા. 02/12/2023

બેંકનું/વ્યાજ HDFC 252023120259060646

બેંકનું નામ HDFC BANK

રકીબા 5,50,000/-

તા. 02/12/2023

રકીબા 1,50,000/-

રૂપિયા લેનાર નું નામ Ranjana Mishra

રૂપિયા લેનાર નું સહી R. Jivani Mijia

સાક્ષી નું નામ - 1 : Purushottam Mishra

સાક્ષી નું સહી : પુરુષોત્તમ મિસ્ત્રી

સાક્ષી નું નામ - 2 : Ashwani Kumar Upadhyay

સાક્ષી નું સહી : અશ્વની કુમાર આદ્યાય

અક્ષી નં. 3
Nitesh Mistry
x Nitesh Mistry

કંપની વતી;

સાક્ષી નું નામ - 1 : Nitesh Mistry

સાક્ષી નું સહી : Nitesh Mistry

સાક્ષી નું નામ - 2 : HARSH VORA

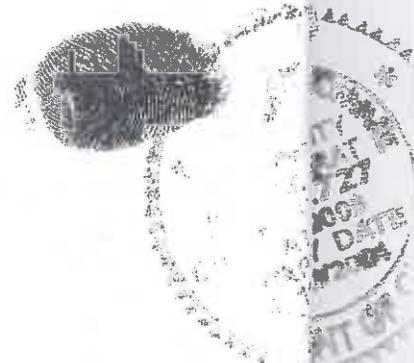
સાક્ષી નું સહી : Harsh Vora

એથર ઇન્ડસ્ટ્રીઝ લિમિટેડ

ઓથોરાઇઝ્ડ



ર-ખના મિજા



Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203, Beside Shakti Distillery,
Nr. Rajkamal Chokdi, Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

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AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : RANJNA MISHRA
 Beneficiary Address1 : MANDAI
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : MANDAI
 Beneficiary Address5 : INDIA
 PinCode :

Bank Reference No : FT312026183931
 Value Date : 2023-12-02 00:00:00
 UTR Number : HDFCR52023120259060646



Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.38415482335 with STATE BANK OF INDIA IFSC CODE SBIN0013659 vide UTR no. HDFCR52023120259060646 for Rs 350000.00(Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : RANJNA MISHRA COMP SANATKUMAR

This is Computer generated advice & Does not require any signature.

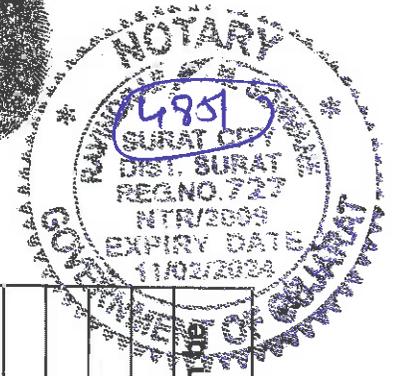
2-12-23 PM 3/11



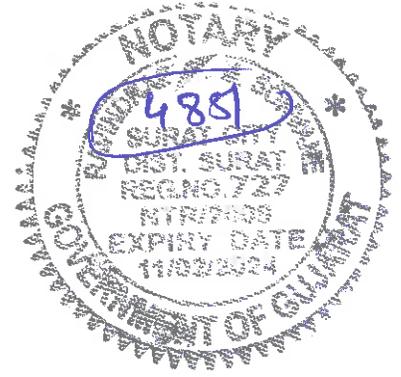
Annexure - A

COMPENSATION PACKAGE FOR LATE Sanat Kumar Mishra FAMILY			
COMPENSATION PACKAGE FOR LATESanat Kumar Mishra_Emp. 29.12.2023- FAMILY			
Full Name	Sanat Kumar Mishra		
Emp. Code	CT26/212		
Team	Production		
DOJ			
Designation	Plant Assistant		
ESIC	3911421683		
PAN No.			
UAN No.	100433467718		
Aadhar No.	530604239117		
CTC - PA	2,50,848		
Gross Salary	20904		
Date of Death	28/12/2023		
Contractor Name	Nobel Engineering		
Sr. No.	Other Legal Compensations / Benefits	Amount (Rs.)	Receivable by
1	Provident Fund*	₹ 2,50,000	
2	Labour Welfare Fund	₹ 100000	
3	Funeral Expense - ESIC	₹ 15000	
4	Total	₹ 365000	
	Pension / Benefits		
8	EPF Pension As per EPF Authority - Per Month		
9	ESIC Pension As per ESIC Authority - Per Month		
Notes :- The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority			

2021/11/11



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007



Beneficiary Name : RANJANA MISHRA
 Beneficiary Address1 : MAIHAR
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SATNA
 Beneficiary Address5 : INDIA
 PinCode :

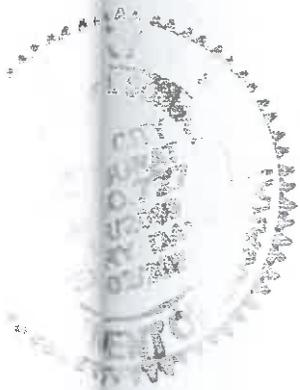
Bank Reference No : FT312191759859
 Value Date : 2023-12-19 00:00:00
 UTR Number : HDFCR52023121963591399

Dear Sir/Madam

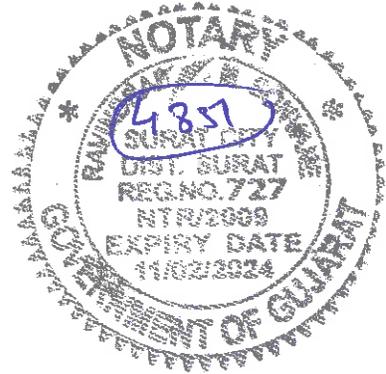
We have initiated a credit through RTGS to Account Number. 923010053689758 with AXIS BANK IFSC CODE UTIB0001724 vide UTR no. HDFCR52023121963591399 for Rs 1500000.00 (Rupees Fifteen Lakh Only) against the below mentioned payment details

Narration : RANJANA MISHRA COMP.SANT MISHRA

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007



Beneficiary Name : ASHTA MISHRA
 Beneficiary Address1 : MAIHAR
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SATNA
 Beneficiary Address5 : INDIA
 PinCode :

Bank Reference No : FT312191758514
 Value Date : 2023-12-19 00:00:00
 UTR Number : HDFCR52023121963602297

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.923010070465591 with AXIS BANK IFSC CODE UTIB0001724 vide UTR no. HDFCR52023121963602297 for Rs 1350000.00 (Rupees Thirteen Lakh Fifty Thousand Only) against the below mentioned payment details

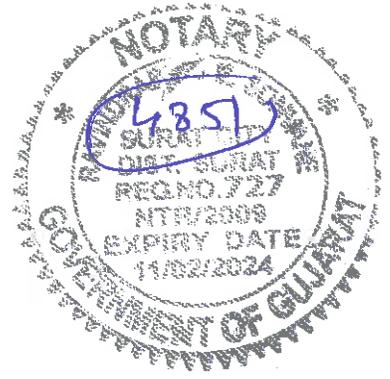
Narration : ASTHA MISHRA COMP.SANT MISHRA

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : DIVYANSHI MISHRA
 Beneficiary Address1 : MAIHAR
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SATNA
 Beneficiary Address5 : INDIA
 PinCode :
 Bank Reference No : FT312191749573
 Value Date : 2023-12-19 00:00:00
 UTR Number : HDFCR52023121963602300



Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.923010070529336 with AXIS BANK IFSC CODE UTIB0001724 vide UTR no. HDFCR52023121963602300 for Rs 1350000.00 (Rupees Thirteen Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : DIVYANSHI MISHRA COMP.SANT MISRA

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
 SY NO 35 PLOT NO 40 AANGAN
 JALDARSHAN SOCIETY UMRA BH GOKUL
 ROW HOUSE SURAT
 GUJARAT 395007

Beneficiary Name : PARVATI MISHRA
 Beneficiary Address1 : MAGRAURA
 Beneficiary Address2 :
 Beneficiary Address3 :
 Beneficiary Address4 : SATNA
 Beneficiary Address5 : INDIA
 PinCode :

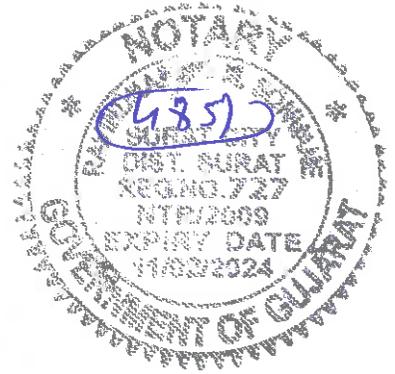
Bank Reference No : FT312191760787
 Value Date : 2023-12-19 00:00:00
 UTR Number : HDFCR52023121963600569

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.36498136540 with STATE BANK OF INDIA IFSC CODE SBIN0013659 vide UTR no. HDFCR52023121963600569 for Rs 300000.00(Rupees Three Lakh Only) against the below mentioned payment details

Narration : PARVATI MISHRA COMP. SANT MISHRA

This is Computer generated advice & Does not require any signature.



on 11-02-2024

NOTARY
 SURAT CITY DIST. SURAT
 GOVT. OF GUJARAT.

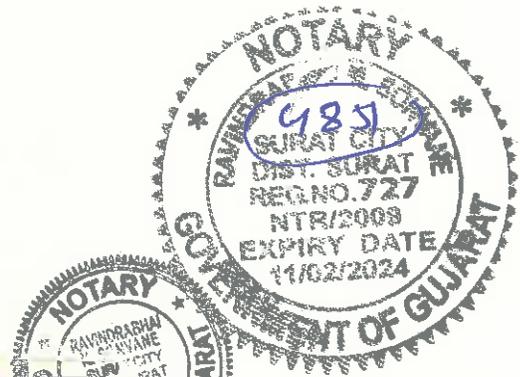
प्रथम पक्ष :

Teish

डेनिश नवीनचंद्र दोढ़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



Teish



दूसरा पक्ष:

रंजना सनतकुमार मिश्रा (पत्नी)

रंजना सनतकुमार मिश्रा

रंजना मिश्रा



रंजना सनतकुमार मिश्रा

आस्था सनत कुमार मिश्रा (पुत्री)

रंजना मिश्रा



दिव्यांशी सनतकुमार मिश्रा (पुत्री)

रंजना मिश्रा



रंजना मिश्रा

पार्वती राधेश्याम मिश्रा (माता)

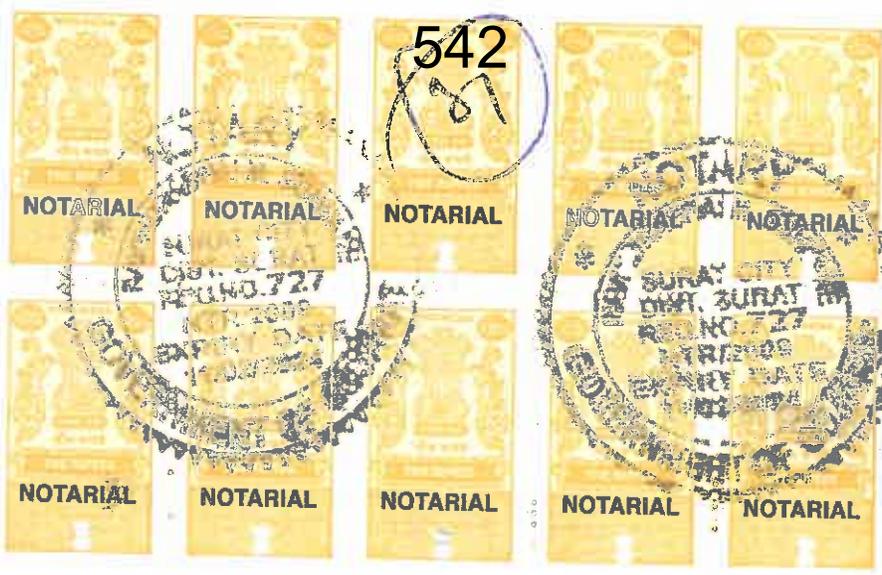
पार्वती मिश्रा



BEFORE ME

Sr. No.: 4851/2023
Date: 22 DEC 2023
My Commission expires on 11-02-2024

RAVINDRABHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

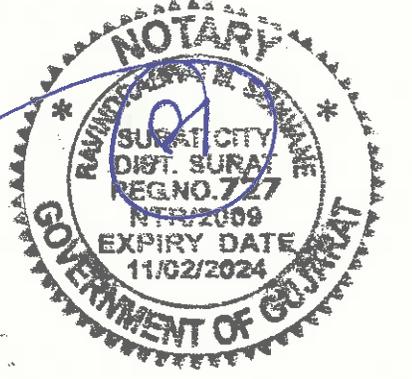


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- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સુચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈસ્ટેમ્પિંગ" મોબાઇલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈ ને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કરેલ કોઈપણ ફેરફાર અમાન્ય છે અને તે ફોજદારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાય તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઇલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.





समझौता या अनुबंध (Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर-2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोड़ियावाला
 उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू
 पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,
 वेड रोड, सूरत - 395 004

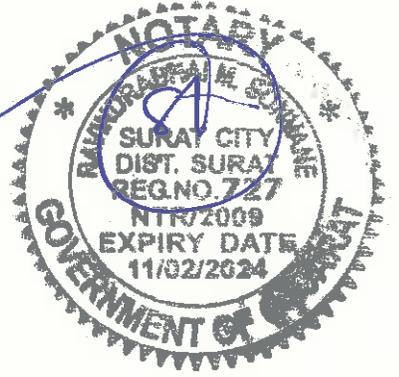
दूसरा पक्ष:

1. तुलसी देवी प्रमोद गौतम वह प्रमोद मदारी गौतम की पत्नी हैं
 उम्र: 35, व्यवसाय: गृहिणी, धर्म: हिंदू
 निवास: लोहारन डेरा, रायपुर, भसरोली, फतेहपुर उत्तर प्रदेश - 212658
 (आधार कार्ड संख्या 7914 7660 5792 के अनुसार)
2. आकाश प्रमोद गौतम वह प्रमोद मदारी गौतम के पुत्र हैं
 उम्र: 12, व्यवसाय: ---, धर्म: हिंदू
 पता: लोहारन डेरा, रायपुर, भसरोली, फतेहपुर उत्तर प्रदेश - 212658
 (आधार कार्ड संख्या 7978 9380 1487 के अनुसार)
3. विकास प्रमोद गौतम वह प्रमोद मदारी गौतम के पुत्र हैं
 उम्र: 11, व्यवसाय: --, धर्म: हिंदू
 स्थान: लोहारन डेरा, रायपुर, भसरोली, फतेहपुर
 उत्तर प्रदेश - 212658
 (आधार कार्ड संख्या 8616 0190 1351 के अनुसार)
4. अभिषेक प्रमोद गौतम वह प्रमोद मदारी गौतम के पुत्र हैं
 आयु: 8, व्यवसाय: ---, धर्म: हिंदू
 स्थान: लोहारन डेरा, रायपुर, भसरोली, फतेहपुर
 उत्तर प्रदेश - 212958
 (आधार कार्ड संख्या 5017 9944 2363 के अनुसार)



[Handwritten Signature]

[Handwritten Signature]



5. नैनशी प्रमोद गौतम वह प्रमोद मदारी गौतम की पुत्री है

जन्म: 5, व्यवसाय: --, धर्म: हिंदू

निवास: लोहारन डेरा, राशपुर, भसरौली, फ़तेहपुर

उत्तर प्रदेश - 212658 (माँ तुलसीदेवी के अनुसार)

6. पायल प्रमोद गौतम वह प्रमोद मदारी गौतम की बेटी हैं

उम्र: : 4, व्यवसाय : ---, धर्म : हिंदू

स्थान: लोहारन डेरा, रायपुर, भसरौली, फ़तेहपुर

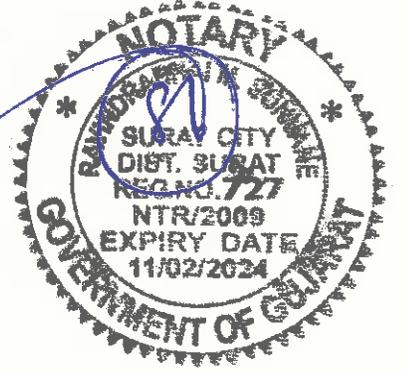
उत्तर प्रदेश - 212658 (माँ तुलसीदेवी के अनुसार)

इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पति और पिता जिनका नाम प्रमोद मदारी गौतम था, वह सूरत की एप्पल हॉस्पिटल में सारवार ले रहे थे तब उनको 04/12/2023 (सोमवार) दरमियान हॉस्पिटल के स्टाफ ने मृतक घोषित किया गया था. हमारे पति - पिता पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में रु. 1,50,000/- रुपये का नकद मुआवजा दिया और रु.3,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023120559478815 के माध्यम से मुझे यानि मृतक की पत्नी को रु.5,00,000/- रुपये की धनराशि दिनांक 05/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	तुलसी देवी प्रमोद गौतम	पत्नी
2	आकाश प्रमोद गौतम	बेटा
3	विकास प्रमोद गौतम	बेटा

(Signature)

(Signature)



4	अभिषेक प्रमोद गौतम	बेटा
5	नैशी प्रमोद गौतम	बेटी
6	पायल प्रमोद गौतम	बेटी

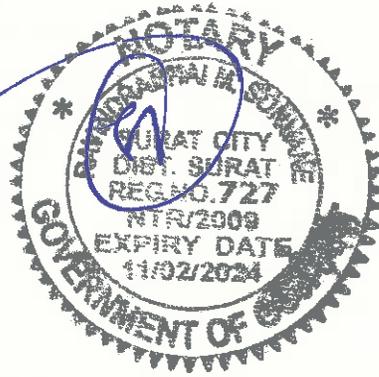
इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है।

नंबर	नाम	रिश्ता	राशि (रु.)	अन्य कानूनी पात्र राशि
1	तुलसी देवी प्रमोद गौतम	पत्नी	7,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	आकाश प्रमोद गौतम	बेटा	5,00,000/- (FIXED DEPOSIT) 2,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
3	विकास प्रमोद गौतम	बेटा	5,00,000/- (FIXED DEPOSIT) 2,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
4	अभिषेक प्रमोद गौतम	बेटा	5,00,000/- (FIXED DEPOSIT) 2,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
5	नैशी प्रमोद गौतम	बेटी	5,00,000/- (FIXED DEPOSIT) 2,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
6	पायल प्रमोद गौतम	बेटी	5,00,000/- (FIXED DEPOSIT) 2,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
		कुल	45,00,000/-	



T. G. G.

+ तुलसी देवी



बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

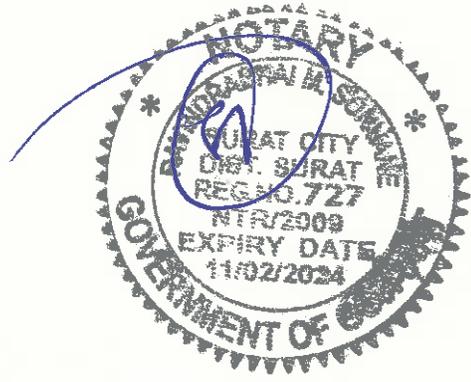
प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पति और पिता के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टि और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।



बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

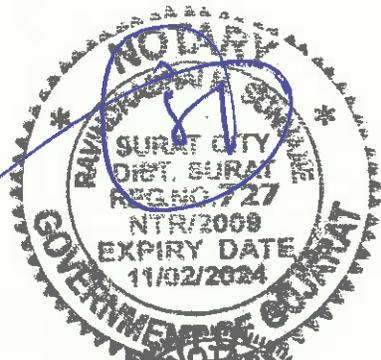
प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पति और पिता के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टी और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

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हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।



गवाहः

1. Dinesh shukla
6281720576

Dif



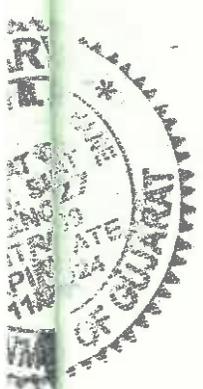
2. Pitambar lal
7392009906

Am



3. Sarju Prasad
9646509915

Sarju



Tewari

P तमसीद्वी



भारत सरकार



मांरी खाधार, मांरी ओजभ

T. Desai



X तुवसीदपी



भारतीय विदेशी मूल्य प्रमाणिकरण
INDIAN FOREIGN VALUE CERTIFICATION AUTHORITY OF INDIA

www.uidai.gov.in P.O. Box No.1897
Bengaluru-560 184

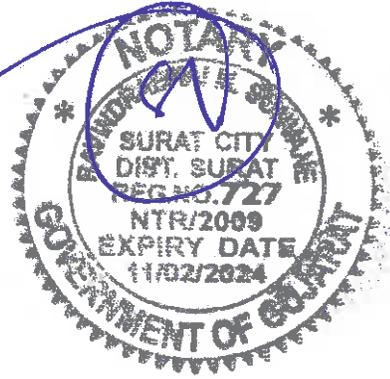
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हुलसीदकी





तुलसीदेवी



भारत सरकार
Government of India

Vikash



भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India



तुलासी देवी



STAFF
SURAT
DIST. S
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NTR
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भारत सरकार
Government of India

NOTARY
SURAT

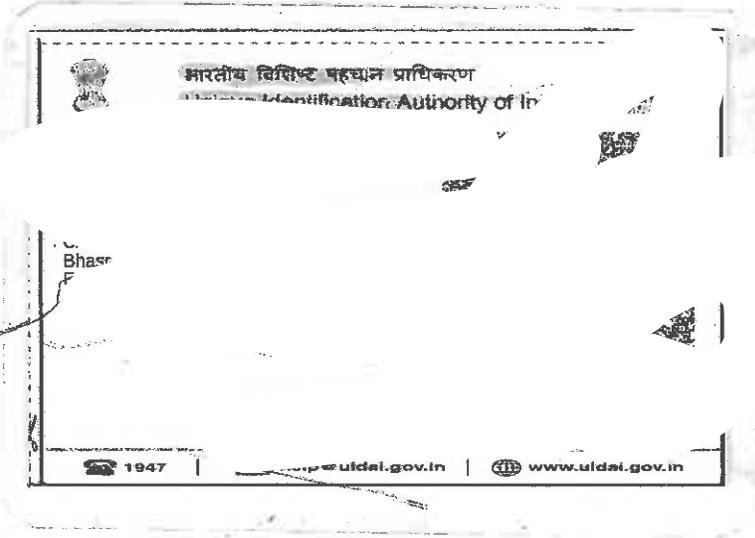
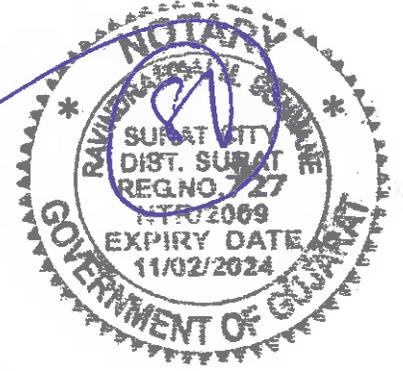
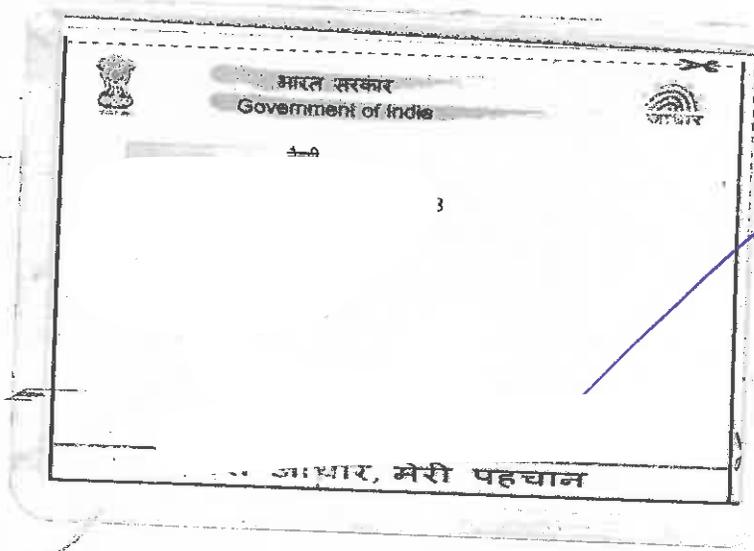
DATE
11/02/2024
GOVERNMENT OF GUJARAT

Unique Identification Authority of India

SURAT
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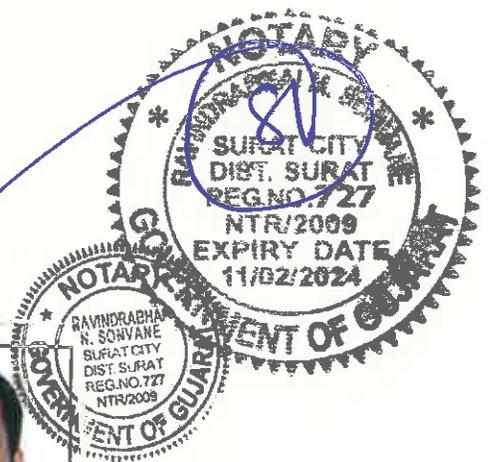


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SINGH
SURAT CITY
DIST. SURAT
REG. NO. 727
NTC/2009
EXPIRY DATE
11/02/2024
GOVERNMENT OF GUJARAT

GOVERNMENT OF GUJARAT

प्रथम पक्ष :

डेनिश नवीनचंद्र दोड़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से



दूसरा पक्ष:

तुलसी देवी प्रमोद गौतम (पत्नी)



आकाश प्रमोद गौतम (बेटा)



विकास प्रमोद गौतम (बेटा)



अभिषेक प्रमोद गौतम (बेटा)



नैशी प्रमोद गौतम (बेटी)



पायल प्रमोद गौतम (बेटी)



BEFORE ME

RAVINDRABHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

Sr. No.: *st/Dev*
Date: 06 JAN 2024
My Commission expires on 11-02-2024

AT CITY
SURAT
REG. NO. 727
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EXPIRY D
11/02/2024



: બાહેધરી :

જુલાઈ TULASI DEVI ઉ.સા.વ. ૨૬ સંસ્થા LEHAPAN
RATIPUR, FATEHPUR GP, ૩૧૨૬૬૬ લેવિંગના જણાવ મુજબ તા. 29-11-2023 ના રોજ સુવેલી
 સંસ્થાના સભ્ય તરીકે જવાકે સુવેલી કોર્પોરેશન સચિન જી.આઈ.સી.સી. માં આપેલ મેમ્બર વાંકડરીયા સી., પ્લોટ નં - 8203, સેક
 નં ૬ માં બાગ લાગવાનો બંધાવ બનેલ હતો, જેમાં મારો ભાઈ / પિતા / પુત્ર / પતિ નામે PRAMOD GADTAM
 કામ કરતો હતો.

આ આગના બંધાવ દરમ્યાન મે-રોલ રજીસ્ટરની તપાસ, અમારા ભાઈ / પિતા / પુત્ર / પતિ નામે
PRAMOD GADTAM જે તે હોસ્પિટલ APPLE HOSPITAL માં સારવાર હેઠળ દાખલ
 કરવામાં આવ્યા છે, જેના અંતર ગત આ આગ ની ઘટનામાં મારા સગાનું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ
 પામેલ વ્યક્તિ દીઠ જાહેર કરવામાં આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને
 મારા હોશી હવસ માં કબુલ મંજુર છે. જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર
 કરવામાં આવશે નહિ અને કોઈ પણ પ્રકાર નો કોર્ટ કેસ કે પોલીસે કંપનેન કરશુ નહિ જેની હું પોતે બાહેધરી આપું છું. આ
 ઉપરોક્ત નામે PRAMOD GADTAM વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, વળતર પેટે નફડી કરવામાં કુલ
 રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ 1,50,000/-
 રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની
 હાજરી માં આપવામાં આવેલ છે. જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;

તા. ૨૬/૧૨/૨૦૨૩ રૂ. ૨૯. ૩,૬૦,૦૦૦/-
 ચેકનં/UTRનં HDPC ૨૬૨૦૨૩૧૨૦૬૦૩૪૪૪૧૬
 બેંક નામ HDPC BANK

તા. ૨૬/૧૨/૨૦૨૩
 રોકડા કેશ 1,50,000/-

રૂપિયા લેનાર નું નામ TULASI DEVI (WIFE)
 રૂપિયા લેનાર નું સહી ૨ જુલાઈ દેવી

સાક્ષી નું નામ - 1 : DINESH SHARDA
 સાક્ષી નું સહી : ૨

સાક્ષી નું નામ - 2 : PRAMOD KUMAR (BROTHER OF TULASHDEVI)
 સાક્ષી નું સહી : ૨

PITAMBAR LAL (BROTHER OF PRAMOD GADTAM)

Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
 Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
 Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

૨ જુલાઈ દેવી



(3173917234)

૨ જુલાઈ દેવી





કર્મી નામ: _____
સાક્ષી નંબર - 1: Krishna Kumar mistry
સાક્ષી નંબર 2: [Signature]
સાક્ષી નંબર - 2: _____
સાક્ષી નંબર 3: _____

એલર ઇન્ડસ્ટ્રીઝ લિમિટેડ,

[Signature]

ઓથોરાઈઝ્ડ



X તુલસીદેવી



Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

ARTHER INDUSTRIES LIMITED
BY NO 15 PLOT NO. 40 ANGAN
JALDARSHAD SOCIETY OHRA BH. COLONY
224 HOUSE SURAT
GUJARAT 395007



Beneficiary Name : TULSI DEVI
Beneficiary Address1 : PATSAPUR
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : PATSAPUR
Beneficiary Address5 : INDIA
PinCode :
Bank Reference No : FT312958726718
Value Date : 2023-12-05 00:00:00
IFSC Number : IDFCR52023120559478815

Dear Sir/Madam

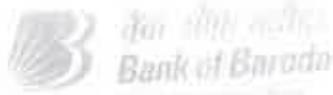
We have initiated a credit through RTGS to Account Number 06340100007757 with BANK OF BARODA IFSC CODE BARODKISHAN vide UTR no. IDFCR52023120559478815 for Rs 350000.00 (Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : TULSIDEVI COMP PRAMOD GAUTAM

This is Computer generated advice & Does not require any signature.

X तुलसी देवी





આ પાસબુક બેંકના કોઈપણ સેલ્ફ-સર્વિસ પાસબુક પ્રિન્ટર પર અપડેટ કરી શકાય છે।
 This passbook can be updated at any of the Bank's Self-Service Passbook Printer.

વપાસકી ઝાલવારી/Useful Tips:

1. અપડેટ વખતે તમારું સૌથી અંતિમ મોબાઇલ નંબર, ઇમેઇલ ઐડ, ઠાણું સહિત બેંચમાં અપડેટ કરાવવા.
 Update your latest Mobile number, email-ID, Address etc in the branch.
2. પાસબુકને સાચી રીતે જાળવવામાં રહેવું. કોઈપણ ભૂલથી અથવા અનધિકૃત રીતે અપડેટ કરવામાં ન આવે. પાસબુકને સાચી રીતે જાળવવામાં રહેવું.
 Preserve your passbook carefully. Do not put your signature on passbook. Get passbook updated regularly. Any discrepancy should be notified immediately, failing which the Bank would assume the entries/balances are correct and accepted by the constituent.
3. કૃપા કરીને આ બેંચ પર આવવા નહીં થાય તો આપણે બેંકના કોઈપણ કાર્યાલયમાં જઈને અપડેટ કરાવવામાં આવશે.
 Please ignore emails that ask for your bank account details. Please do not part with internet banking account's user-ID, password, OTP, ATM pin etc.

6790170218



Branch Name : KISHANPUR, UP Phone : 05102-263230
 Branch Email ID : kishan@bankofbaroda.com
 IFSC : BARBKISHAN (5th character is zero)
 MICR Code : 212012062
 Customer ID : 059283647
 Account Number : 06240100007767
 Account Name : TULSI DEVI W/O PRAMOD
 Address : VILL LOHARANDERA MAJRE RATPUR BHASRAUL
 : KISHANPUR
 : FATEHPUR UP 212653
 A/c Opening Date : 30-12-2010
 Nomination Added : No

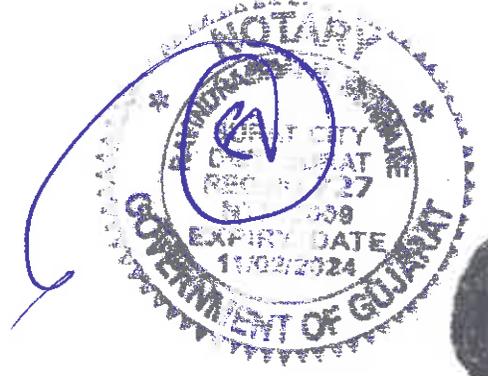


X તુલસી દેવી



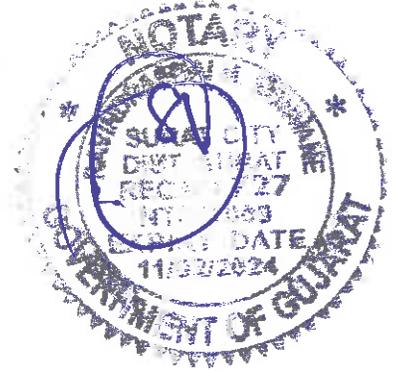
Annexure - A

COMPENSATION PACKAGE FOR LATE Pramod Gautam - FAMILY		
Full Name	Pramod Madari Gautam	
Emp. Code	CT12/62	
Team	Production	
DOJ		
Designation	Plant Assistant	
ESIC	3812497010	
PAN No.		
UAN No.	100596677662	
Aadhar No.	644873281542	
CTC - PA	1,44,144	
Gross Salary	12012	
Date of Death	04/12/2023	
Contractor Name	Suraj Enterprise	
Sr. No.	Other Legal Compensations / Benefits	Amount (Rs.)
1	Provident Fund* & Employee Deposit Link Insurance*	₹ 2,50,000
2	Labour Welfare Fund	₹ 100000
3	Funeral Expense - ESIC	₹ 15000
	Total	₹ 365000
	Pension / Benefits	
4	EPF Pension As per EPF Authority - Per Month	
5	ESIC Pension As per ESIC Authority - Per Month	
Notes :-The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority		



गुलसो दाव

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : TULASI DEVI
Beneficiary Address1 : FATEHPUR
Beneficiary Address2 : FATEHPUR
Beneficiary Address3 :
Beneficiary Address4 : FATEHPUR
Beneficiary Address5 : INDIA
PinCode :
Bank Reference No : FT401011016778
Value Date : 2024-01-01 00:00:00
UTR Number : HDFCR52024010167209849

Dear Sir/Madam

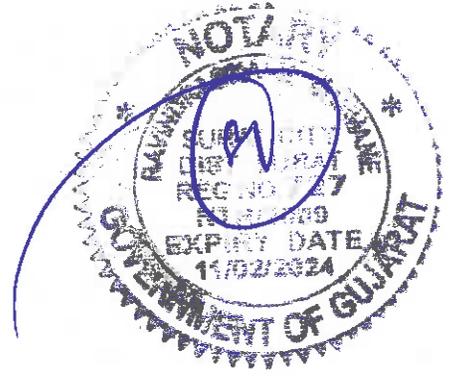
We have initiated a credit through RTGS to Account Number.319901501782 with ICICI BANK LIMITED IFSC CODE ICIC0003199 vide UTR no. HDFCR52024010167209849 for Rs 750000.00(Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : TULSIDEVI COMP PRAMOD GAUTAM

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : AKASH UG TULASI DEVI
Beneficiary Address1 : FATEHPUR
Beneficiary Address2 : FATEHPUR
Beneficiary Address3 :
Beneficiary Address4 : FATEHPUR
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT401011160694
Value Date : 2024-01-01 00:00:00
UTR Number : HDFCR52024010167244477

Dear Sir/Madam

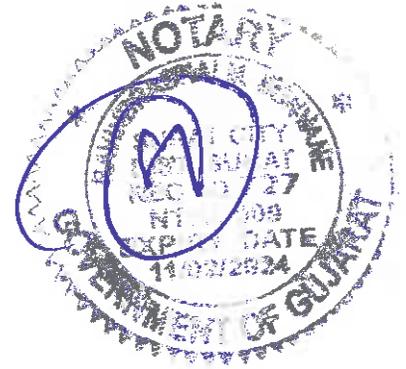
We have initiated a credit through RTGS to Account Number.319901501787 with ICICI BANK LIMITED IFSC CODE ICIC0003199 vide UTR no. HDFCR52024010167244477 for Rs 750000.00(Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : AKASH UG TULSIDEVICOM PRAMOD GAUTAM

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : NAINSI
Beneficiary Address1 : FATEHPUR
Beneficiary Address2 : FATEHPUR
Beneficiary Address3 :
Beneficiary Address4 : FATEHPUR
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT401011030785
Value Date : 2024-01-01 00:00:00
UTR Number : HDFCR52024010167223264

Dear Sir/Madam

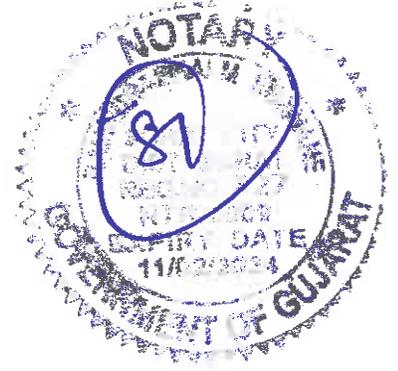
We have initiated a credit through RTGS to Account Number.319901501784 with ICICI BANK LIMITED IFSC CODE ICIC0003199 vide UTR no. HDFCR52024010167223264 for Rs 750000.00(Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : NAINSI UG TULSIDEVI COMP. PRAMODGAU

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : PAYAL DEVI
Beneficiary Address1 : FATEHPUR
Beneficiary Address2 : FATEHPUR
Beneficiary Address3 :
Beneficiary Address4 : FATEHPUR
Beneficiary Address5 : INDIA
PinCode :

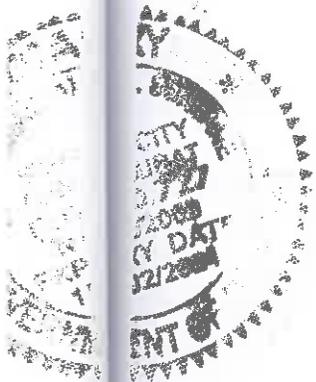
Bank Reference No : FT401011041178
Value Date : 2024-01-01 00:00:00
UTR Number : HDFCR52024010167224246

Dear Sir/Madam

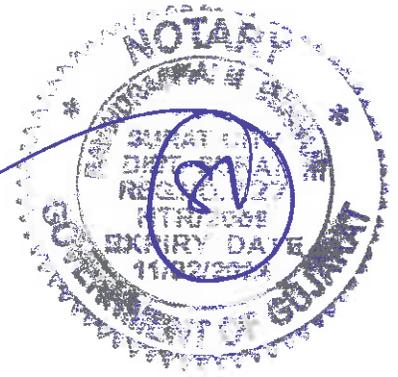
We have initiated a credit through RTGS to Account Number.319901501783 with ICICI BANK LIMITED IFSC CODE ICIC0003199 vide UTR no. HDFCR52024010167224246 for Rs 750000.00(Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : PAYALDEVIUG TULSI DEVI COMP.PRAMOD

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007



Beneficiary Name : VIKAS
Beneficiary Address1 : FATEHPUR
Beneficiary Address2 : FATEHPUR
Beneficiary Address3 :
Beneficiary Address4 : FATEHPUR
Beneficiary Address5 : INDIA
PinCode :

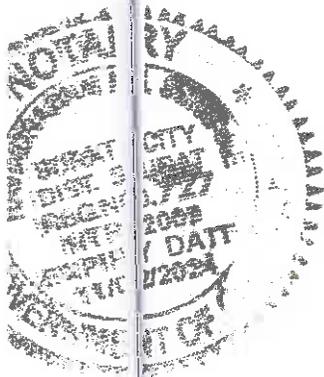
Bank Reference No : FT401011021896
Value Date : 2024-01-01 00:00:00
UTR Number : HDFCR52024010167223256

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.319901501788 with ICICI BANK LIMITED IFSC CODE ICIC0003199 vide UTR no. HDFCR52024010167223256 for Rs 750000.00 (Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

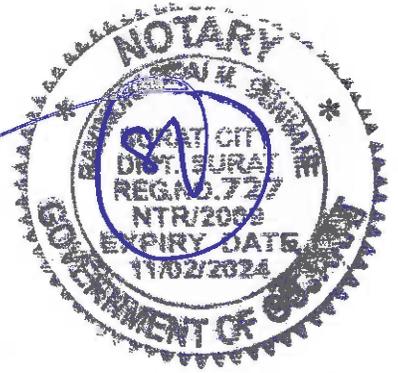
Narration : VIKAS UG TULSIDEVICOMP. PRAMOD GAUT

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : ABHISHEKH
Beneficiary Address1 : FATEHPUR
Beneficiary Address2 : FATEHPUR
Beneficiary Address3 :
Beneficiary Address4 : FATEHPUR
Beneficiary Address5 : INDIA
PinCode :



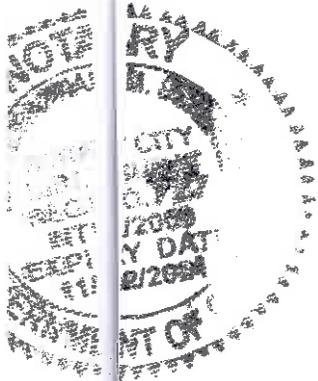
Bank Reference No : FT401011026738
Value Date : 2024-01-01 00:00:00
UTR Number : HDFCR52024010167220635

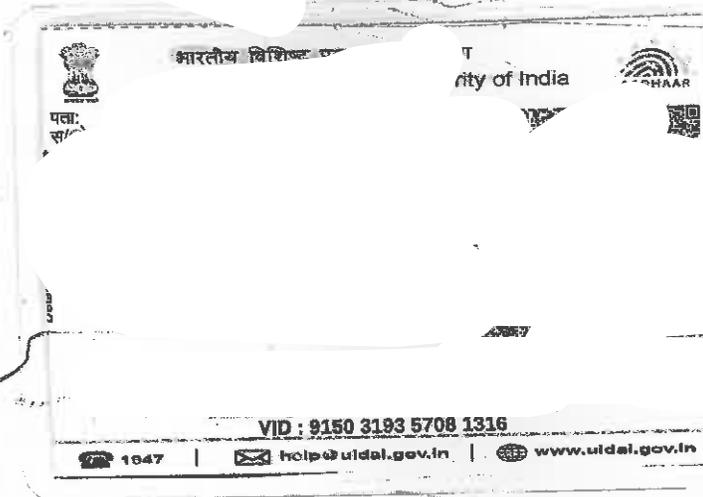
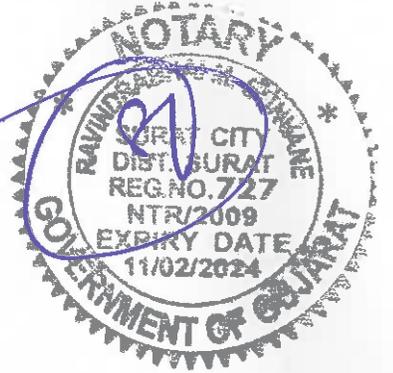
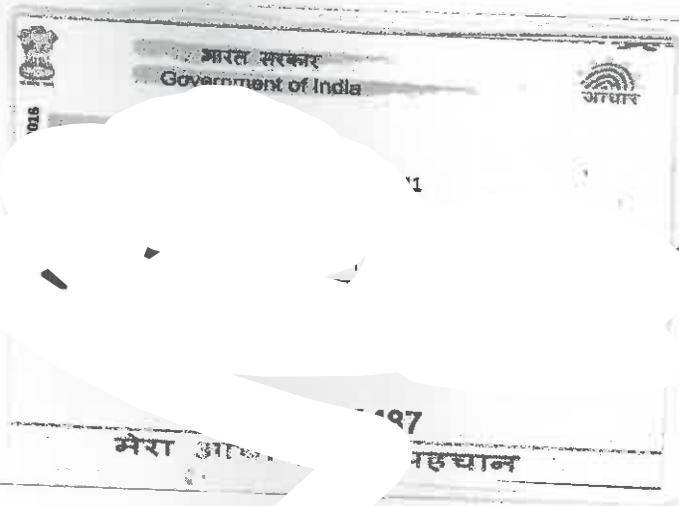
Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.319901501785 with ICICI BANK LIMITED IFSC CODE ICIC0003199 vide UTR no. HDFCR52024010167220635 for Rs 750000.00 (Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : ABHISHEK UGTULSIDEVICOMP.PRAMOD GAU

This is Computer generated advice & Does not require any signature.





कुलसी देवी



Serial No.: 4894/2023 569
Date: 25 DEC 2023



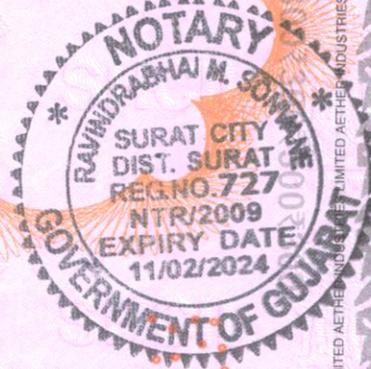
IN-GJ90555540773243V



सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

₹300



Certificate No. : IN-GJ90555540773243V
Certificate Issued Date : 12-Dec-2023 11:11 AM
Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU
Unique Doc. Reference : SUBIN-GJGJ1310590404477237578358V
Purchased by : AETHER INDUSTRIES LIMITED
Description of Document : Article 5(h) Agreement (not otherwise provided for)
Description : AGREEMENT
Consideration Price (Rs.) : 0
(Zero)
First Party : AETHER INDUSTRIES LIMITED
Second Party : Chitranjankumar Arjunsing Yadav
Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
Stamp Duty Amount(Rs.) : 300
(Three Hundred only)



IN-GJ90555540773243V

IRD 0016691513

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



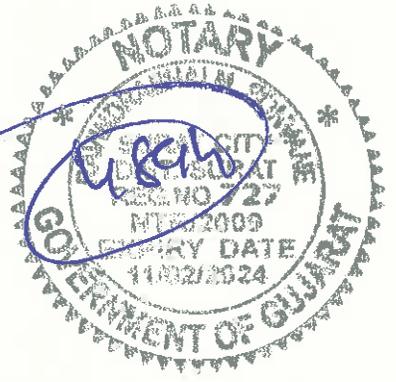
- The contents of this e-stamp certificate can be verified at www.shcifestamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

સૂચના

- આ ઇ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcifestamp.com પર મુજબના સ્ટેમ્પ હોલ્ડિંગની "ઈ-સ્ટેમ્પિંગ" મોબાઇલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે, પર જઈને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કોઈપણ ફેરફાર અમાન્ય છે અને તે શંકાસ્પદ બને છે.
- આ ઇ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસ્તેષણા અથવા તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઇ-સ્ટેમ્પિંગ સંબંધિત આગતકારી મદદે સમતે estamp.ahmedabad@stockholding.com પર ઇ-મેઇલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.

11092024





समझौता या अनुबंध (Ex-Gratia Agreement)

संवत् 2080 सुद चोथ शनिवार 16 दिसम्बर 2023 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसका एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोढ़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. अर्जुन लालदेव सिंह वह चितरंजन कुमार के पिता है

उम्र: 45, व्यवसाय: नौकरी, धर्म: हिंदू

निवास: सलारपुर, करपी, अरवल, बिहार - 804419

(आधार कार्ड संख्या 4103 8796 4213 के अनुसार)

2. फुलमंती देवी अर्जुन सिंह वह चितरंजन कुमार की मां है

उम्र: 43, व्यवसाय: गृहिणी, धर्म: हिंदू

पता: सलारपुर, करपी, अरवल, बिहार - 804419

(आधार कार्ड संख्या 4614 5833 5557 के अनुसार)

3. मनिता कुमारी अर्जुन सिंह वह चितरंजन कुमार की बहन है

उम्र: 18, व्यवसाय: --, धर्म: हिंदू

स्थान: सलारपुर, करपी, अरवल, बिहार - 804419

(आधार कार्ड संख्या 9511 8754 3595 के अनुसार)

4. रविता कुमारी अर्जुन सिंह वह चितरंजन कुमार की बहन है

आयु: 14, व्यवसाय: ---, धर्म: हिंदू

स्थान: सलारपुर, करपी, अरवल, बिहार - 804419

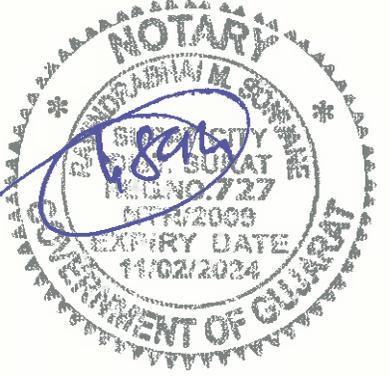
(आधार कार्ड संख्या 9925 0980 5374 के अनुसार)

फुलमंती

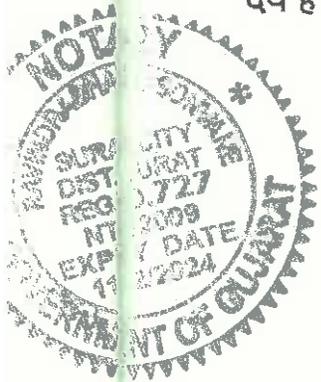
(Signature)

अर्जुन सिंह

रविता कुमारी



इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे बेटा और भाई जिनका नाम चितरंजन कुमार था वह सूरत की एप्पल हॉस्पिटल में सारवार ले रहे थे तब उनको 10/12/2023(रविवार) दरमियान हॉस्पिटल के स्टाफ ने मृतक घोषित किया गया था. हमारे बेटा - भाई पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, आपकी कंपनी ने मानवीय आधार पर मृत श्रमिक को 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और उस घोषणा के संबंध में 1,50,000/- रुपये का नकद मुआवजा दिया और रु.3,50,000/- बैंक ट्रांसफर यूटीआर नंबर एचडीएफसीआर 52023121060863870 के माध्यम से मुझे यानि मृतक की पिता को 5,00,000/- रुपये की धनराशि दिनांक 10/12/2023 को दी जा चुकी है। जिसकी एथर इंडस्ट्रीज लि. द्वारा पहुंच दी गई है. जो इसके साथ शामिल है (जिनकी पहुंच इससे जुड़ी हुई है.), शेष राशि रु. 45,00,000/- (पैंतालीस लाख पूर्ण) मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।



नंबर	नाम	रिश्ता
1	अर्जुन लालदेव सिंह	पिता
2	फुलमंती देवी अर्जुन सिंह	माता
3	मनिता कुमारी अर्जुन सिंह	बहन
4	राविता कुमारी अर्जुन सिंह	बहन

(Signature)

फुल मंती

अर्जुन सिंह राविता कुमारी अर्जुन सिंह



इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है।

नंबर	नाम	रिश्ता	राशि (₹.)	अन्य कानूनी पात्र राशि
1	अर्जुन लालदेव सिंह	पिता	12,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
2	फुलमंती देवी अर्जुन सिंह	माता	17,50,000/- (Bank Transfer)	+ लगभग अनुलग्नक-ए
3	मनिता कुमारी अर्जुन सिंह	बहन	7,50,000/- (Fixed Deposit)	
4	राविता कुमारी अर्जुन सिंह	बहन	7,50,000/- (Fixed Deposit)	
		कुल	45,00,000/-	

बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

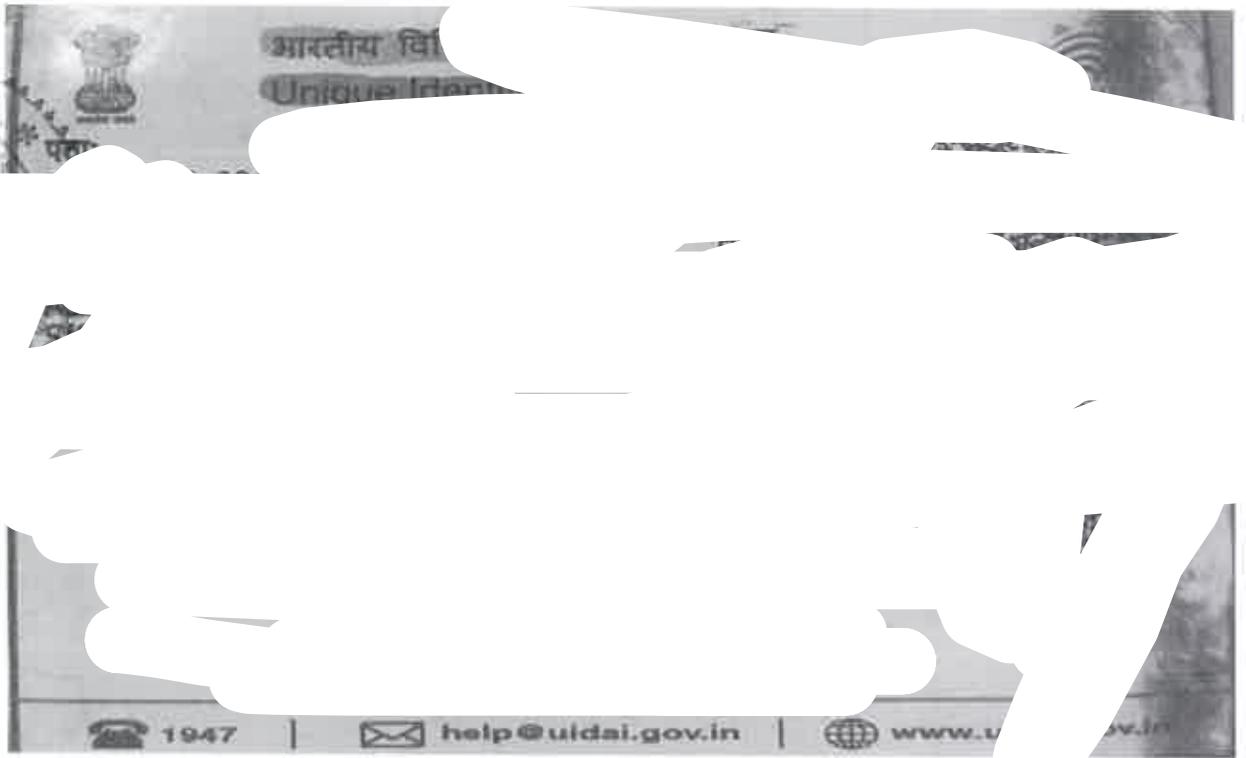
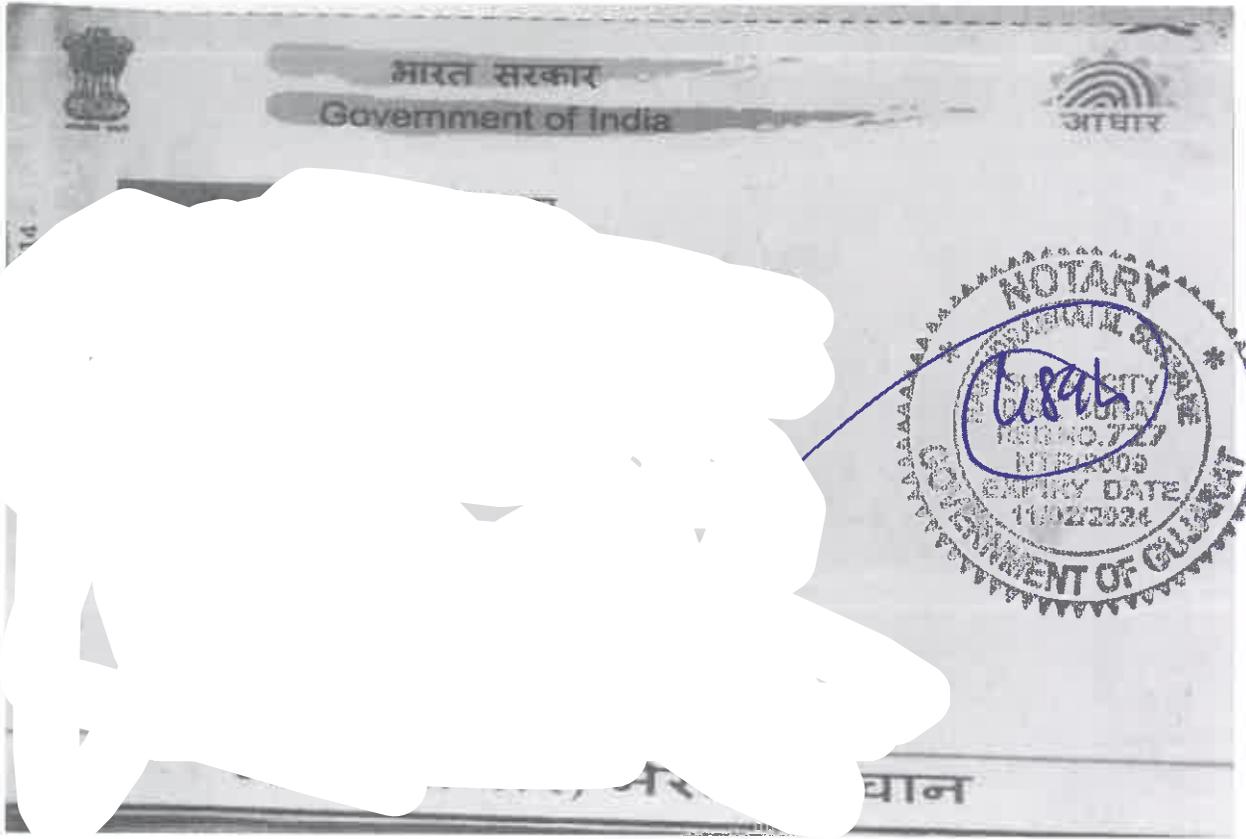
प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से देय राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत बेटा और भाई के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टी और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के खिलाफ कोई मुकदमा दायर करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि

अर्जुन सिंह

मनिता कुमारी अर्जुन सिंह



Nitish Kumar





किसी भी स्थिति में मुकदमा माफ़ नहीं किया गया है और आप पहले यदि पक्ष मुआवज़ा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

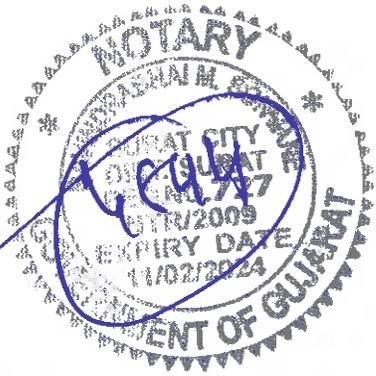
गवाह:

1. भीम कुमार
Bheem kumar (6206411174)

2. धनेश कुमार
Dhanesh kumar (7802977480)

3. नितीश कुमार
(Nitesh kumar) 8294894519

Nitesh



T. Kish



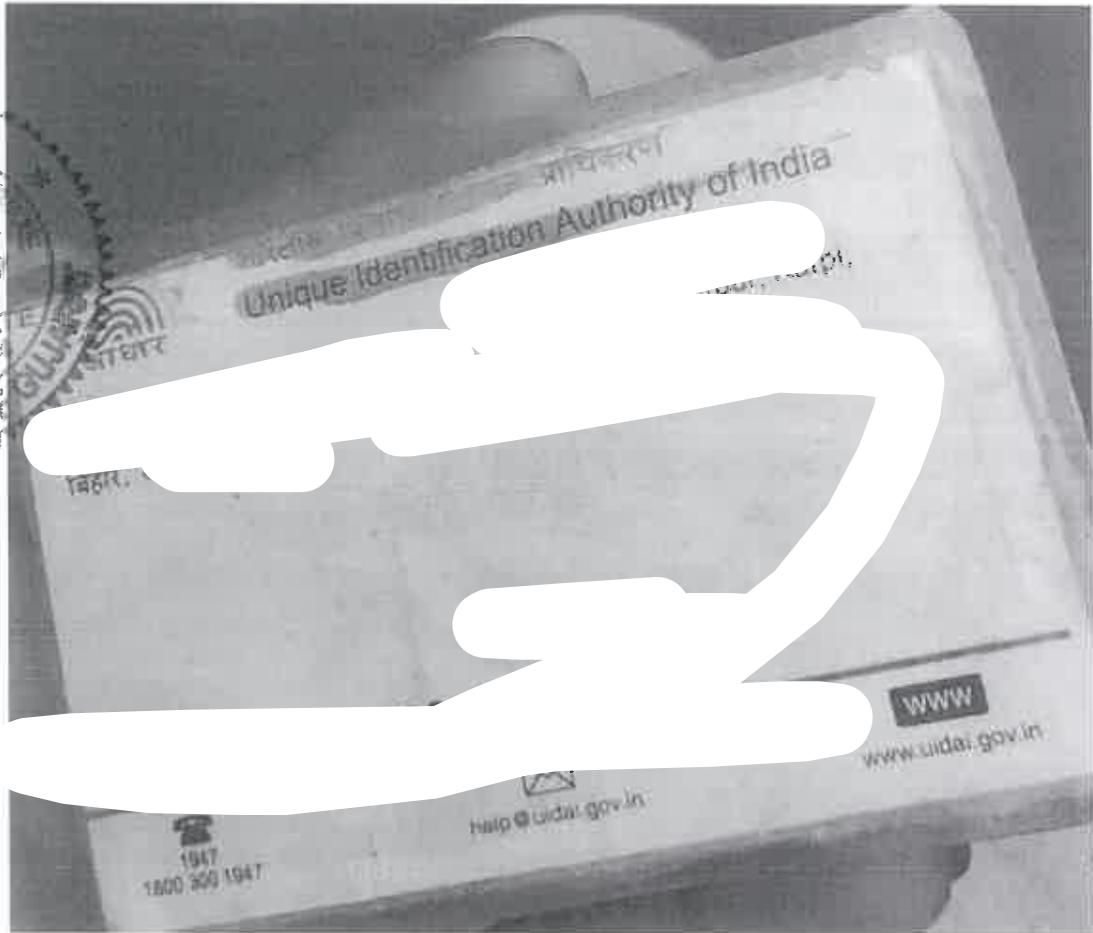
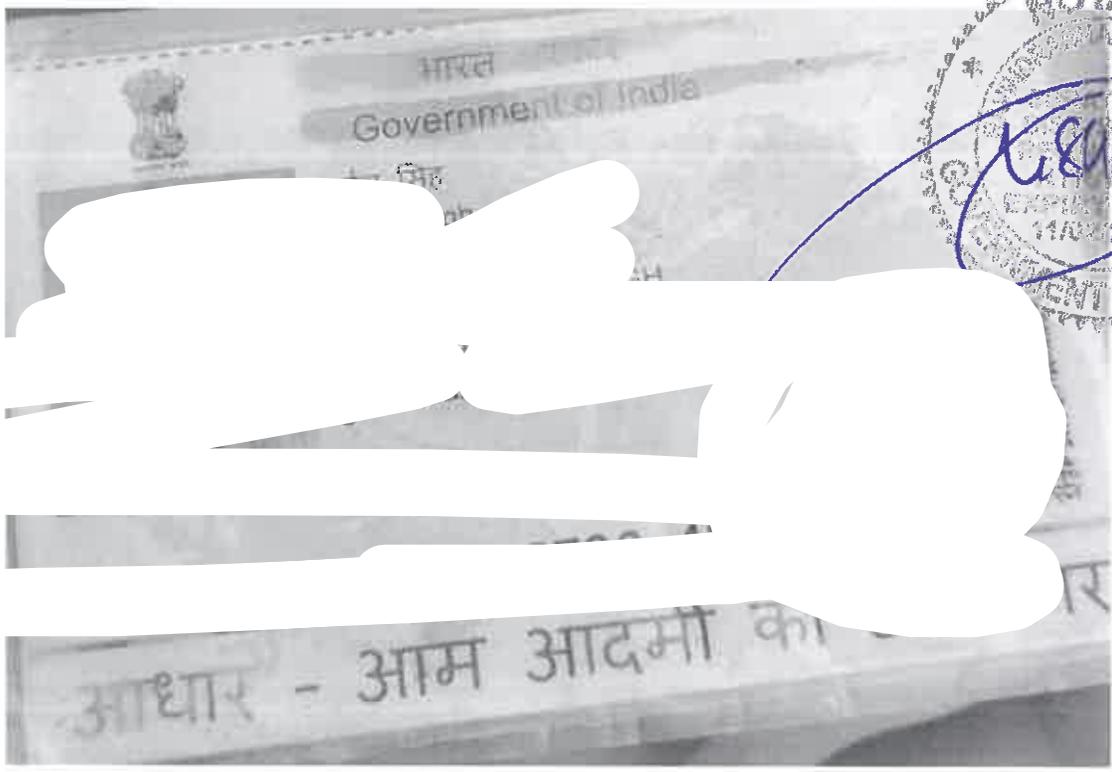
भारतीय विनिश्चय प्रमाण प्रणाली
भारतीय विनिश्चय प्रमाण प्रणाली
भारतीय विनिश्चय प्रमाण प्रणाली



1980 230 990 Bangalore-560 001

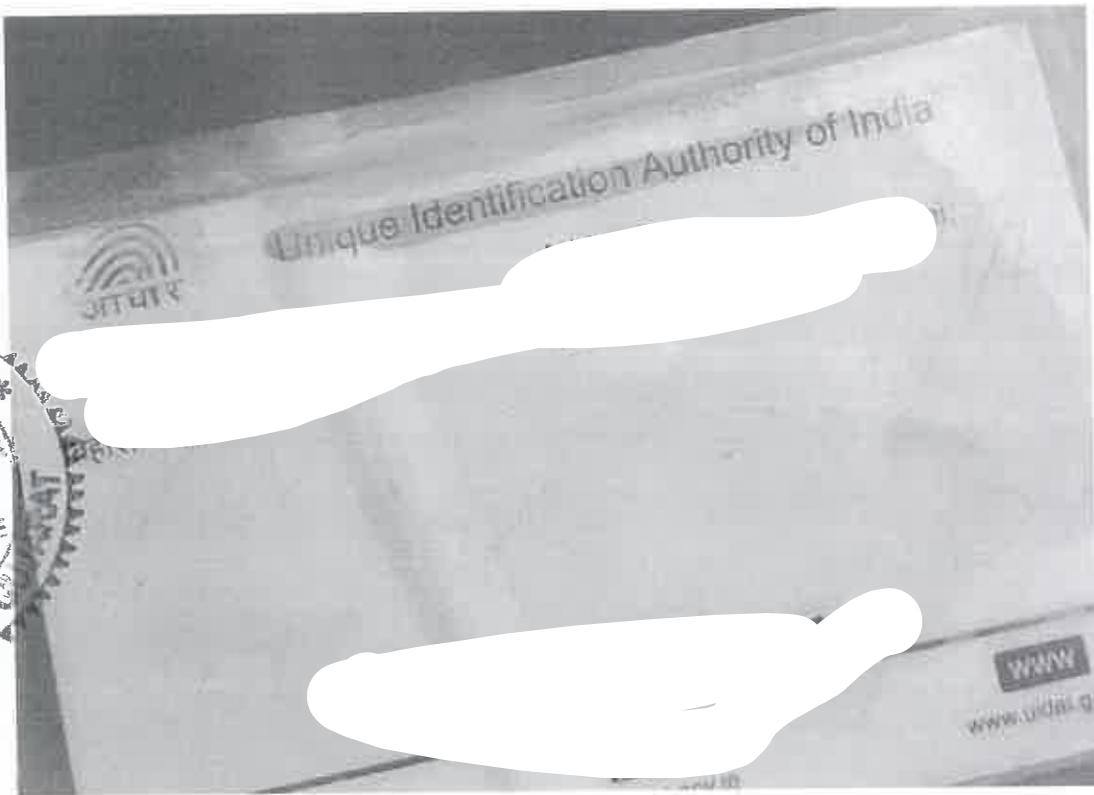
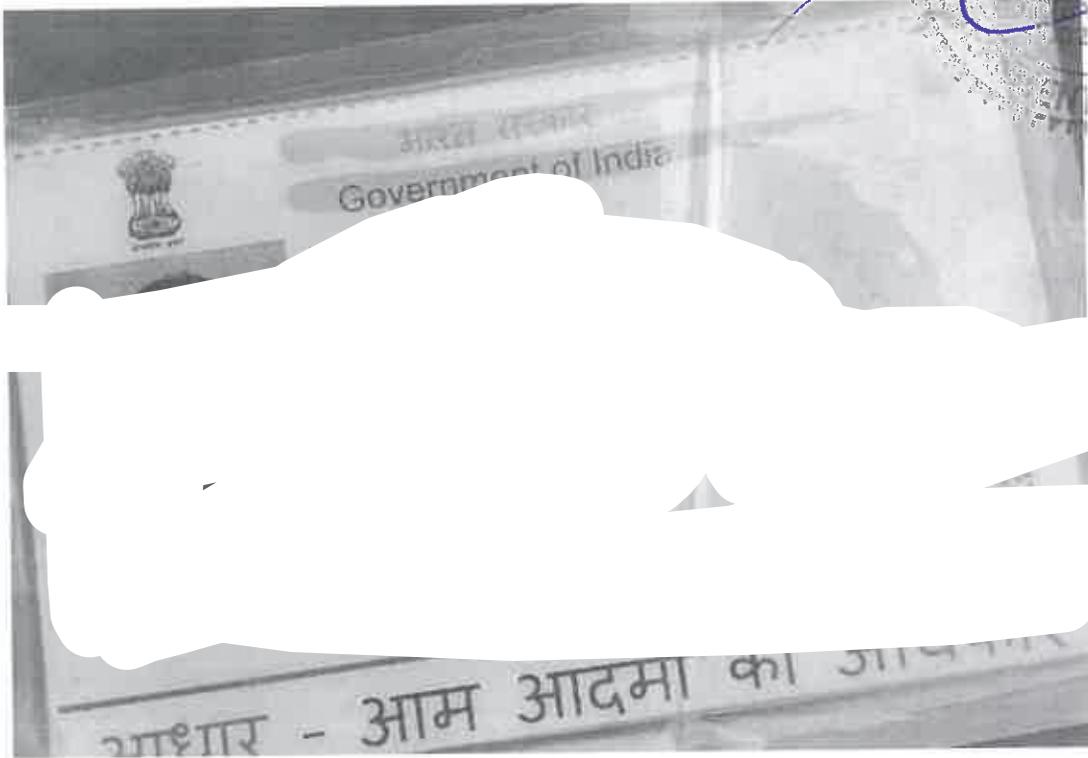
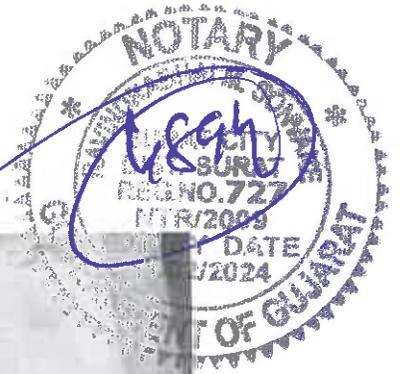
Teevish





31 9/11/2014

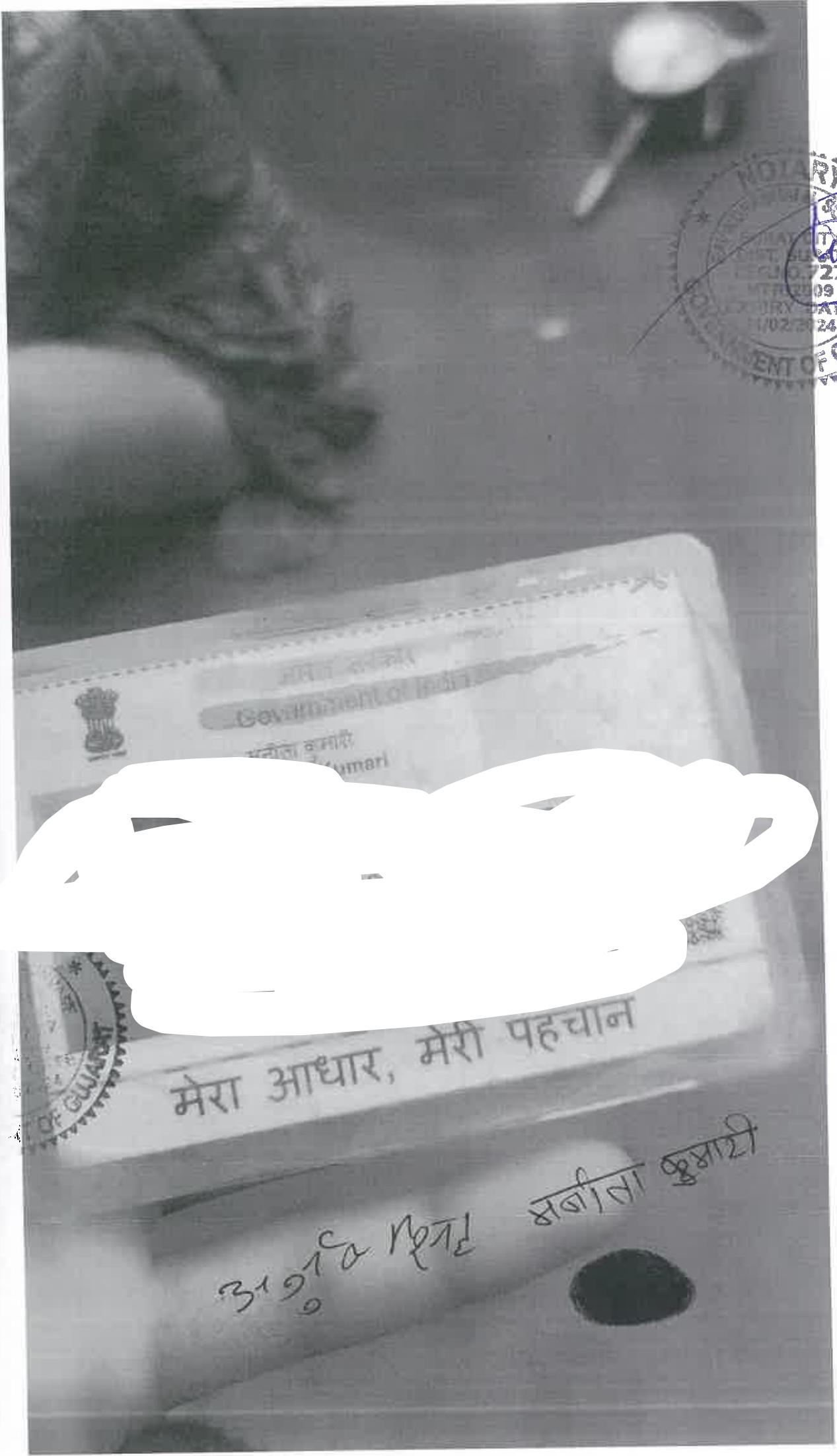




વડા મંત્રી

અમીર રજા





NOTARY
REGISTRY NO. 27
MTR 2009
EXPIRY DATE
11/02/2024
GOVT. OF GUJARAT

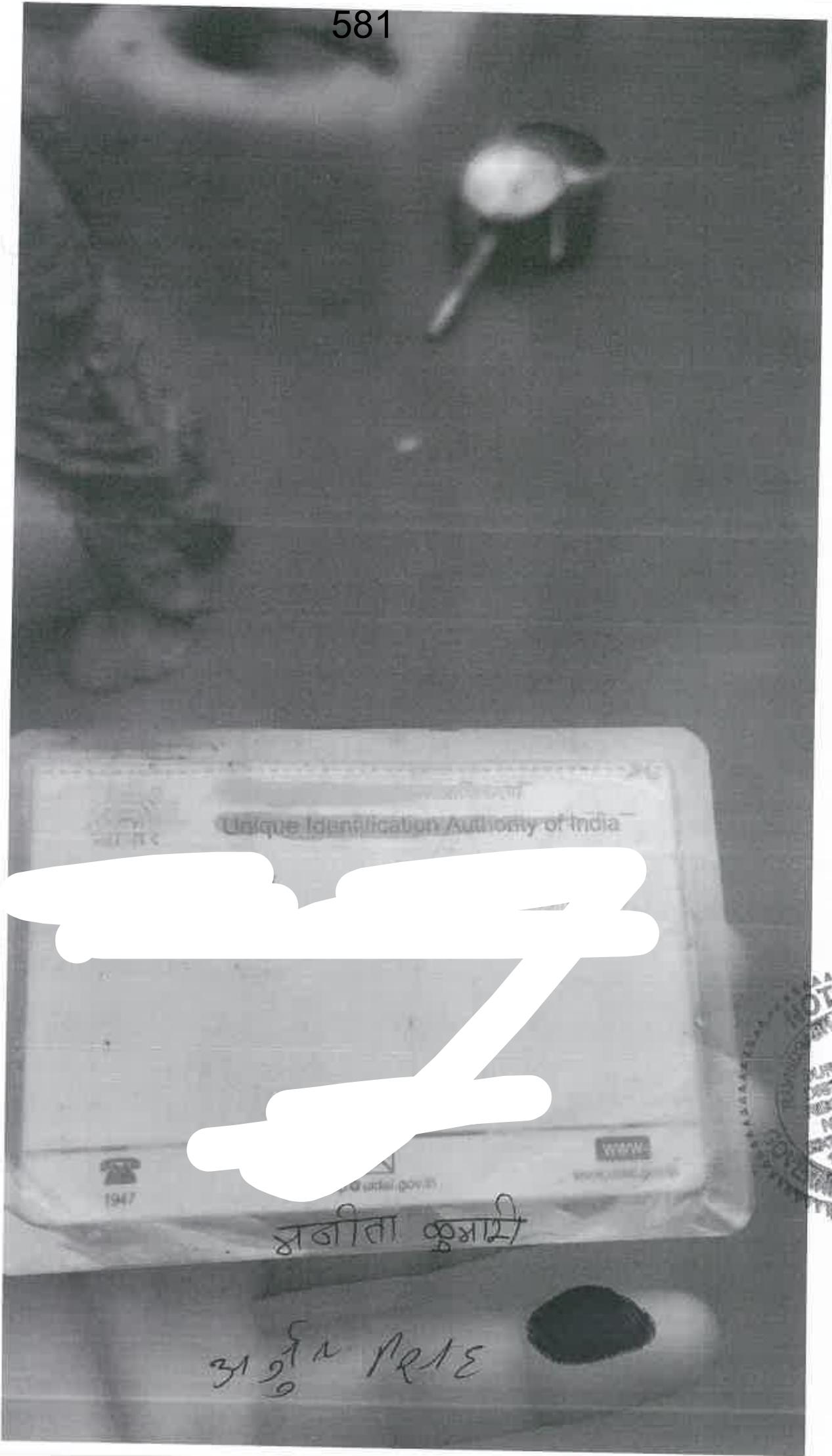


सरकार
Government of India

सुनीता कुमारी
Sunita Kumari

मेरा आधार, मेरी पहचान

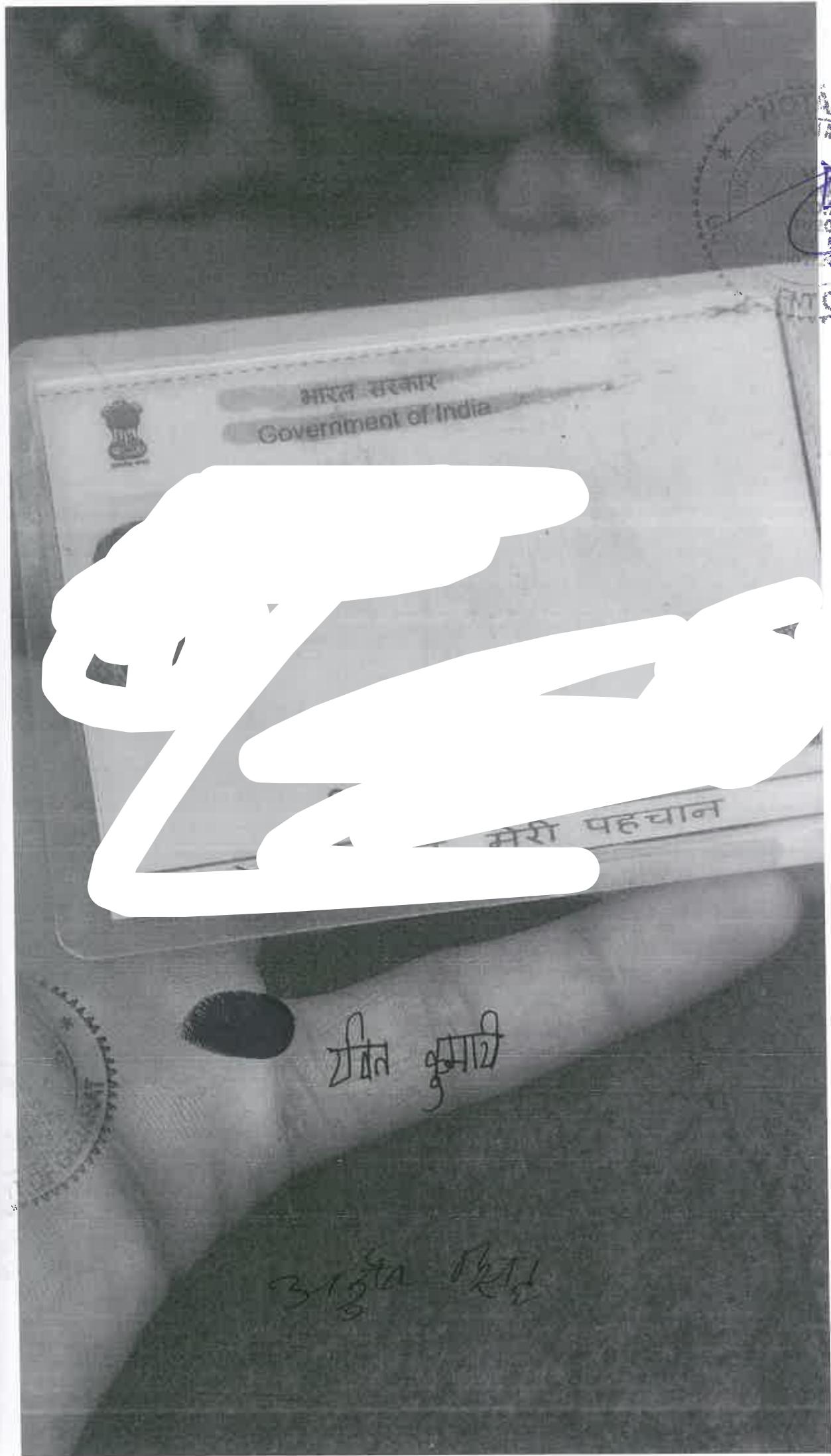
31/01/2024 सुनीता कुमारी



सुनीता कुमारी

अर्जुन प्रसाद

UNIQUE IDENTIFICATION AUTHORITY OF INDIA
www.uidai.gov.in



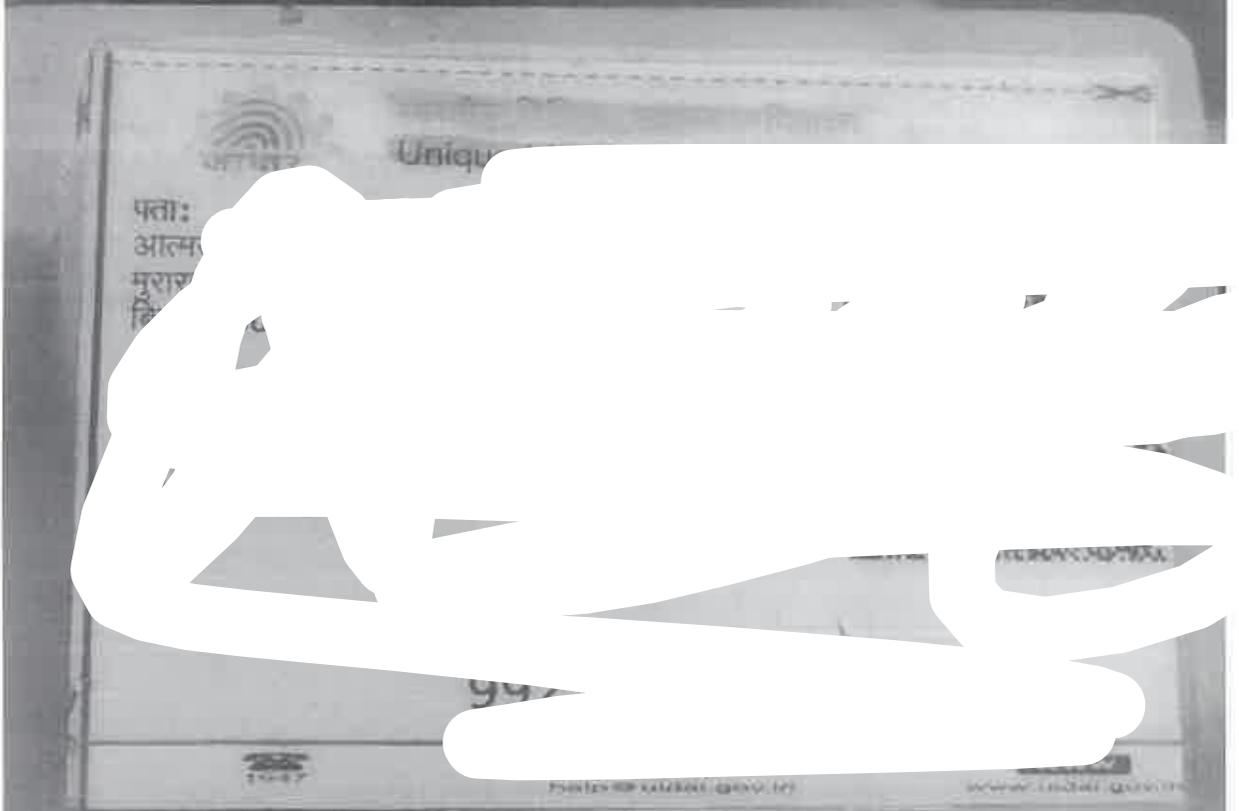
भारत सरकार
Government of India

सुरी पहचान

यशोवती कुमारी

अज्ञात स्थिति





अनुभव शर्मा

यश कुमारी

12/11/2024

NOTARY PUBLIC
RAT...

Do not...
SBI...
1800-11-22-111000-425-3800110001100011109

Branch: KURTHA
KURTHA
1800-11-22-111000-425-3800110001100011109

NOTARY PUBLIC
GOVT. OF GUJARAT
1800-11-22-111000-425-3800110001100011109

R



Branch: KUNTHA
 Code: 14310
 Branch: KUNTHA
 Code: 14310
 Email: sbi_14310@sbil.co.in
 Phone No.: 7661238572
 TFC: 5810014319

SBI

Name: Mrs. Manita Kumari
 S/D/H/O: ARJUN 91363971494
 C/I Number: 42526279153
 Account No.: REGULAR SAVINGS BANK ACCOUNT
 A/c Type: D/O. Arjun Singh, gram salipur, post mu
 Address: D/O. Arjun Singh, gram salipur, post mu
 Phone No.:
 Email:
 D.O.B. (If Minor):

BUS: 10:00:00-16:00:00
 MICR: 000007601
 MOP: SINGLE Dt: 15/12/2023
 A/c opening No: 0000000441006789
 Nom Reg No: 0000000441006789
 Customer's Pmt: 15/12/2023
 Date of Issue: 15/12/2023
 FIRST Post Code: 380
 SF City Flag:

Arjun Singh 91363971494

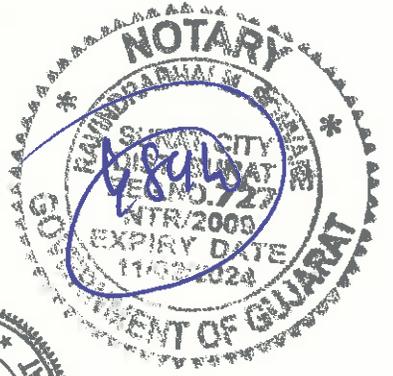


Manita Kumari

प्रथम पक्ष

डेनिश नवीनचंद्र दोढ़ियावाला
एथर इंडस्ट्रीज लिमिटेड की ओर से

Denish



दूसरे पक्ष अर्जुन सिंह
अर्जुन लालदेव सिंह (पिता)

अर्जुन सिंह



फुलमंती देवी अर्जुन सिंह (माता)

फुलमंती



मनिता कुमारी अर्जुन सिंह (बहन)

मनिता कुमारी



राविता कुमारी अर्जुन सिंह (बहन - माइनर)

राविता कुमारी



अर्जुन सिंह

BEFORE ME

RAVINDRABHAI M. SONVANE
ADVOCATE & NOTARY
SURAT CITY DIST. SURAT
GOVT. OF GUJARAT.

मनिता कुमारी

Sr. No.: *4894/23*
Date: 25 DEC 2023
My Commission expires
on 11-02-2024

: બાહેધરી :

કુમારો ARTUN SINGH ઉંમર 45 વર્ષના SALARPUR
KARPI, BIHAR - 804419 લેખિતમાં જાણવ છું કે તા. 29-11-2023 ના રોજ વહેલી
 સવારના સમયે 1:30 કલાકે મુસ્લ ઈસ્તિફલા અલિન હુ બાઈડી સી માં આવેલ એલર કંડક્ટીવ વી., પોસ્ટ નં - 82003, રોડ
 નં 8 માં આવેલા અવકાશો બનાવ બનેલ હતો, જેમાં મારા ભાઈ / પિતા / પુત્ર / પતિ નામે CHITRANJAN KUMAR
 કામ કરતો હતો.

આ આગના બનાવ દરમ્યાન વે-ટોલ રજીસ્ટરની તપાસ, અમારા ભાઈ / પિતા / પુત્ર / પતિ નામે
CHITRANJAN KUMAR જે તે હોસ્પિટલ APPLE (MATTERIA) માં સારવાર હેઠળ દાખલ
 કરવામાં આવ્યા છે, જેના અંતર ગત આ આગ ની ઘટનામાં મારા અગાતું અવસાન થયેલ છે, જેના વળતર પેટે કંપની દ્વારા મૃત્યુ
 પાપેલ વ્યક્તિ ઈક જાહેર કરવામાં આવેલ વળતર રૂપિયા 50 લાખ (પચાસ લાખ રૂપિયા) મને આપવામાં આવનાર છે. જે મને
 મારા હોશો હવસ માં કબુલ મંજૂર છે. જે અંગે ભવિષ્યમાં મારા પરિવાર તેમજ અન્ય કોઈ પણ વ્યક્તિ દ્વારા તર - તકરાર
 કરવામાં આવશે નહિ અને કોઈ પણ પ્રકાર નો કોર્ટ કેસ કે પોલીસે કંપને કરશુ નહિ જેની હું પોતે બાહેધરી આપું છું. આ
 ઉપરોક્ત નામે CHITRANJAN KUMAR વ્યક્તિ સાથે મારા પિતા / પુત્ર / પતિ / ભાઈ હતો, વળતર પેટે નક્કી કરવામાં કુલ
 રકમ પૈકી હાલમાં મને રૂપિયા 5,00,000/- આજ રોજ 3,50,000/-
 રોકડા કેશ આપવામાં આવેલ છે અને બાકી ના અમને બેંક ટ્રાન્સફર/ચેક દ્વારા નીચે જણાવેલ તમામ નામો ની વ્યક્તિઓની
 હાજરી માં આપવામાં આવેલ છે. જેની હું બાહેધરી આપું છું તેમજ આપેલ રૂપિયા ની વિગત નીચે જણાવેલ છે;

તા. 30/12/2023 (3,50,000/-RS)

ચેકનં/UTRનં HTDCRS2023121060863870

બેંક નામ HTDC BANK

તા. 30/12/2023

રોકડા કેશ 3,50,000/-

રૂપિયા લેનાર નું નામ ARTUN SINGH - FATHER

રૂપિયા લેનાર નું સહી [Signature]

સાક્ષી નું નામ - 1 : SUNIL KUMAR - UNCLE

સાક્ષી નું સહી : [Signature]

સાક્ષી નું નામ - 2 : OMPRAKASH SINGH - UNCLE

સાક્ષી નું સહી : [Signature]

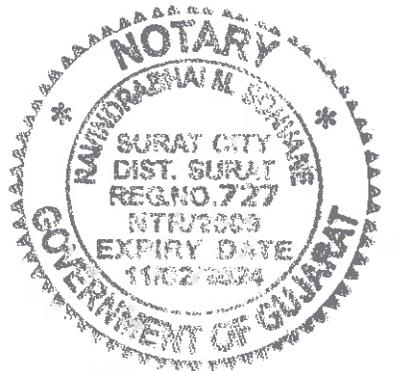
Aether Industries Ltd.

Registered Office / Factory: Plot No. 8203,

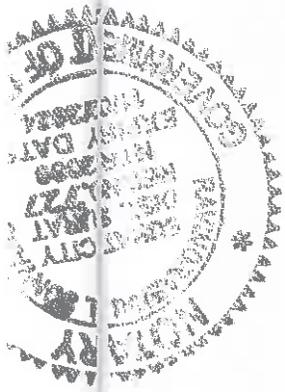
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India

Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in

[Signature]

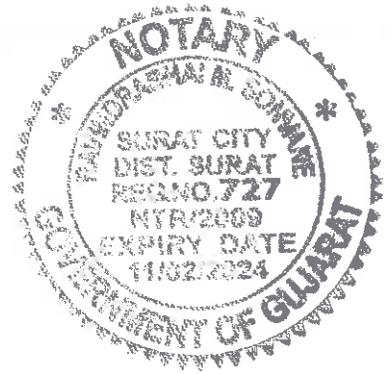
Aether Industries Ltd.
Registered Office / Factory: Plot No. 8203,
Road No. 8, Sachin GIDC, Sachin, Surat - 394230 Gujarat - India
Phone: +91-261-6603000 Email: info@aether.co.in Web: www.aether.co.in



Mr. A. K. Patel
Aether Industries Ltd.

Mr. A. K. Patel
Aether Industries Ltd.
Surat - 394230 Gujarat - India

AEETHER INDUSTRIES LIMITED
ST NO 35 PLOT NO 10 KARGAM
JALDANSHAN SOCIETY UMRA BH SAKUL
ROW HOUSE JEWEL
GATKAT 395007



Beneficiary Name : Arjun Singh
Beneficiary Address1 : BHAR
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : BHAR
Beneficiary Address5 : INDIA
Pincode :

Bank Reference No: : FT212108617403
Value Date : 2023-12-30 09:00:00
UTR Number : 0000000231210860863870

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number 425802130016087 with UNION BANK OF INDIA IFSC CODE UTIN0543686 vide P/R no. 0000000231210860863870 for Rs 350000.00 (Rupees Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : Arjun Singh Comp. Chitranjan

This is Computer generated advice & Does not require any signature.



31/12/23 NTS



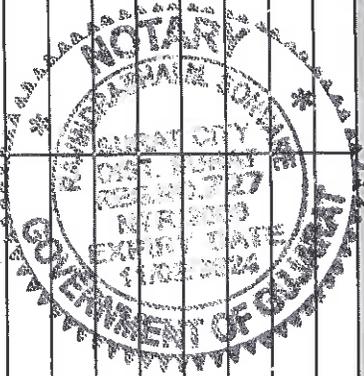
Annexure - A

COMPENSATION PACKAGE FOR LATE Chitranranjan Kumar- FAMILY

COMPENSATION PACKAGE FOR LATE Chitaranjan Kumar_ 10.12.2023- FAMILY

Full Name	Chitaranjan Kumar		
Emp. Code	CT12/62		
Team	Production		
DOJ			
Designation	Plant Assistant		
ESIC	3911636413		
PAN No.			
UAN No.	101983244196		
Aadhar No.	648033574688		
CTC - PA	1,80,024		
Gross Salary	15002		
Date of Death	10/12/2023		
Contractor Name	PD Enterprise		
Sr. No.	Other Legal Compensations / Benefits	Amount (Rs.)	Receivable by
1	Provident Fund* & Employee Deposit Link Insurance*	₹ 2,50,000	
2	Labour Welfare Fund	₹ 100000	
3	Funeral Expense - ESIC	₹ 15000	
	Total	₹ 365000	
	Pension / Benefits		
4	EPF Pension As per EPF Authority - Per Month		
5	ESIC Pension As per ESIC Authority - Per Month		

Notes :-The above mentioned compensation is projected with concern Law. The Above mentioned Amount can be increased or decreased as per the approval of concern Law & Authority



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : ARJUN SINGH
Beneficiary Address1 : KURTHA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : KURTHA
Beneficiary Address5 : INDIA
PinCode :

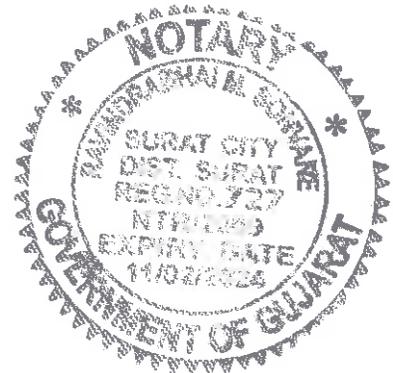
Bank Reference No : FT312191667121
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963570308

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42526181533 with STATE BANK OF INDIA IFSC CODE SBIN0014319 vide UTR no. HDFCR52023121963570308 for Rs 1250000.00(Rupees Twelve Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : ARJUN SINGH COMP.CHIRANJAN

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : MANITA KUMARI
Beneficiary Address1 : KURTHA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : KURTHA
Beneficiary Address5 : INDIA
PinCode :

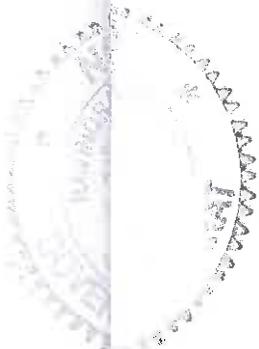
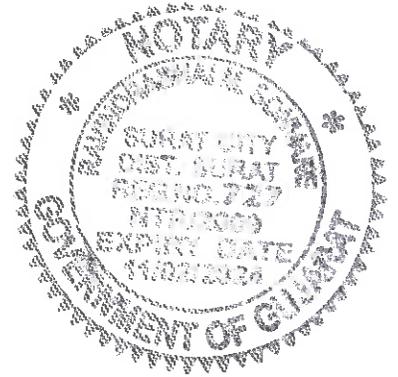
Bank Reference No : FT312191678859
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963572707

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42526279153 with STATE BANK OF INDIA IFSC CODE SBIN0014319 vide UTR no. HDFCR52023121963572707 for Rs 750000.00(Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : MANITA KUMARI COMP. SANTOSH VISHWAK

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : RAVITAKUMARI
Beneficiary Address1 : KURTHA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : KURTHA
Beneficiary Address5 : INDIA
PinCode :

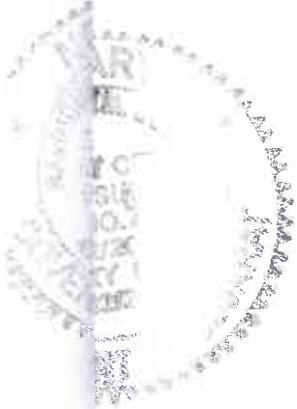
Bank Reference No : FT312191683129
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963566718

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42526322269 with STATE BANK OF INDIA IFSC CODE SBIN0014319 vide UTR no. HDFCR52023121963566718 for Rs 750000.00 (Rupees Seven Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : RAVITA KUMARI COMP. CHITRANJANVISHW

This is Computer generated advice & Does not require any signature.



AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : FULMANTI DEVI
Beneficiary Address1 : KURTHA
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : KURTHA
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT312191677242
Value Date : 2023-12-19 00:00:00
UTR Number : HDFCR52023121963560068

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.42526359732 with STATE BANK OF INDIA IFSC CODE SBIN0014319 vide UTR no. HDFCR52023121963560068 for Rs 1750000.00 (Rupees Seventeen Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : FULMANTI DEVI COMP. CHITRANJAN

This is Computer generated advice & Does not require any signature.





IN-GJ36498573054824W



सत्यमेव जयते

INDIA NON JUDICIAL
Government of Gujarat
Certificate of Stamp Duty

₹300

₹300 ₹300 ₹300 ₹300

Certificate No. : IN-GJ36498573054824W
 Certificate Issued Date : 26-Feb-2024 02:13 PM
 Account Reference : IMPACC (SV)/ gj13105904/ SURAT/ GJ-SU
 Unique Doc. Reference : SUBIN-GJGJ1310590494691930577757W
 Purchased by : AETHER INDUSTRIES LIMITED
 Description of Document : Article 5(h) Agreement (not otherwise provided for)
 Description : AGREEMENT
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : AETHER INDUSTRIES LIMITED
 Second Party : Pathak Satyanarayan
 Stamp Duty Paid By : AETHER INDUSTRIES LIMITED
 Stamp Duty Amount(Rs.) : 300
 (Three Hundred only)

Register Serial No. 96/2024
 Date. 01 MAR 2024
 My Commission Expires
 on 9th February 2027



₹300



IN-GJ36498573054824W

IRD 0016691905

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shclsestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate
3. In case of any discrepancy please inform the Competent Authority.

समझौता या अनुबंध(Ex-Gratia Agreement)

संवत् 2080 महा छठ बिज शुक्रवार 01 मार्च 2024 अंग्रेजी दिवस

प्रथम पक्ष: एथर इंडस्ट्रीज लिमिटेड की ओर से

उसके एचआर प्रबंधक श्री डेनिश नवीनचंद्र दोढ़ियावाला

उम्र : 36, व्यवसाय: नौकरी, धर्म: हिंदू

पता: 86, नंदनवन सोसाइटी, कॉजवे के पास,

वेड रोड, सूरत - 395 004

दूसरा पक्ष:

1. पाठक सत्यनारायण रघुनंदन वह नरेंद्र रघुनंदन पाठक के बड़े भाई हैं

उम्र: 41, व्यवसाय: ऑटो ड्राइवर, धर्म: हिंदू

निवास: 103, आराधन प्लैटिनम - 1, नियर तुलसी पेपर मिल्स, कारेली -

गंगाधारा,सुरत,गुजरात - 394310

(आधार कार्ड संख्या 6698 1335 9498 के अनुसार)

2. रामावती सत्यनारायण पाठक वह नरेंद्र रघुनंदन पाठक के बड़े भाई की पत्नी

(भाभी)

उम्र: 40, व्यवसाय: गृहिणी, धर्म: हिंदू

निवास: 103, आराधन प्लैटिनम - 1, नियर तुलसी पेपर मिल्स, कारेली -

गंगाधारा,सुरत,गुजरात - 394310

(आधार कार्ड संख्या 4468 5805 5317 के अनुसार)

3. स्वाति नरेंद्र पाठक वह नरेंद्र रघुनंदन पाठक की पुत्री हैं

उम्र: 4, व्यवसाय: ---, धर्म: हिंदू

निवास: 103, आराधन प्लैटिनम - 1, नियर तुलसी पेपर मिल्स, कारेली -

गंगाधारा,सुरत,गुजरात - 394310

(आधार कार्ड संख्या 8192 9839 8670 के अनुसार)

4. स्वेता नरेंद्र पाठक वह नरेंद्र रघुनंदन पाठक की पुत्री हैं

उम्र: 2, व्यवसाय: --, धर्म: हिंदू

निवास: 103, आराधन प्लैटिनम - 1, नियर तुलसी पेपर मिल्स, कारेली -

गंगाधारा,सुरत,गुजरात - 394310

(आधार कार्ड एनरोलमेंट संख्या 0513/17530/00527 के अनुसार)

दिलीप पाठकरमावती पाठक

इसलिए, हम दूसरे पक्ष के इस समझौते से सहमत हैं और सूचित करते हैं कि आप, प्रथम पक्ष, 29/11/2023 को सुबह 1:35 बजे, प्लॉट नंबर -8203, सचिन जीआईडीसी, सूरत जिले में घटना में शामिल हैं। रोड नंबर-8 में आग लगने की घटना में मेरे पति-पिता और पुत्र और भाई जिनका नाम नरेंद्र रघुनंदन पाठक था, हमारे पति -पिता और पुत्र और भाई पहला पक्ष के वहां काम करते थे। इस घटना के संबंध में, उन्हें मेडिकल सारवार के लिए सूरत स्थाई ऐपल हॉस्पिटल, उधना में इलाज चल रहा था जहाँ सारवार के डोरान उनको तारीख 18/01/2024 मृत घोषित किया गया था, जिनके अनुसरण कंपनी ने मानवीय आधार पर मृत श्रमिक को रु. 50,00,000/- रुपये (कुल पचास लाख रुपये) का मुआवजा देने की घोषणा की और मृतक के सीधे उत्तराधिकारियों को तालिका के अनुसार देय है जिसका भुगतान नीचे दिए गए विवरण के अनुसार किया गया है।

नंबर	नाम	रिश्ता
1	पाठक सत्यनारायण रघुनंदन	भाई
2	रामावती सत्यनारायण पाठक	भाभी
3	स्वाति नरेंद्र पाठक	पुत्री
4	स्वेता नरेंद्र पाठक	पुत्री

दूसरे पक्ष के और से मृतक श्री नरेंद्र रघुनंदन पाठक के 5 भाई और 1 बड़ी बहन हे जिसके नाम नीचे अनुसरण हे

- 1.सत्यनारायण रघुनंदन पाठक - व्यवसाय - ऑटो ड्राइवर
(आधार कार्ड संख्या 6698 1335 9498 के अनुसार)
- 2.दिलीपकुमार रघुनंदन पाठक - व्यवसाय - नौकरी
(आधार कार्ड संख्या 9889 5049 8217 के अनुसार)
- 3.बिपिन रघुनंदन पाठक - व्यवसाय - नौकरी
(आधार कार्ड संख्या 4453 0143 9697 के अनुसार)
- 4.बलदेव रघुनंदन पाठक - व्यवसाय - नौकरी
(आधार कार्ड संख्या 9866 9879 2272 के अनुसार)
- 5.सुखदेव रघुनंदन पाठक - व्यवसाय - खेती
(आधार कार्ड संख्या 3234 7970 8474 के अनुसार)
- 6.जनक लाली रघुनंदन पाठक - मैरिड





दिलीप पाठक

रामावती पाठक शिल्पा

उपरोक्त सब भाई ओ के समझोत से उनके सह-समती से श्री नरेंद्र रघुनंदन पाठक की दोनो बेटी यो का भरण पोषण & पढ़ाई, उनके बड़े भाई श्री सत्यनारायण रघुनंदन पाठक करेंगे जिसकी उपरोक्त लिखे गये भाई को कोई विरोध नई ही, और जिसके अनुसरण ऐथर इंडस्ट्रीज़ लिमिटेड श्री सत्यनारायण पाठक को नरेंद्र पाठक की बेटी के गार्डियन मान रहे हे, और श्री सत्यनारायण रघुनंदन पाठक और उनके भाई ओ ओर बहेन भविष्य में कंपनी पर कोई भी दावा करेंगे नई उसकी जिम्मेदारी यह एग्रीमेंट में दे रहे हे!

इसलिए, प्रथम पक्ष के निर्देश पर मानवीय आधार पर अनुग्रह राशि का भुगतान किया जाना चाहिए। इसका भुगतान इस प्रकार किया जाता है.

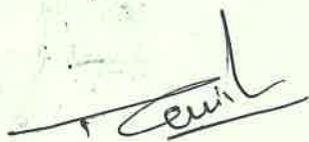
नंबर	नाम	रिश्ता	राशि (रु.)	
1	पाठक सत्यनारायण रघुनंदन	भाई	3,00,000/-	Bank Transfer
2	रामावती सत्यनारायण पाठक	भाभी		
3	स्वाति नरेंद्र पाठक	पुत्री	23,50,000/- (FIXED DEPOSIT)	Bank Transfer
4	स्वेता नरेंद्र पाठक	पुत्री	23,50,000/- (FIXED DEPOSIT)	Bank Transfer
		कुल	50,00,000/-	

बैंक में रखी गई सावधि (FIXED DEPOSIT) जमा पर पात्र व्यक्ति को नियमानुसार समय-समय पर ब्याज का भुगतान किया जाता है।

प्रथम पक्ष द्वारा दूसरे पक्ष को दी गई 50,00,000/- रुपये (पचास लाख रुपये) की राशि के अलावा, कंपनी कानूनी रूप से मिलने वाली राशि प्राप्त करने के लिए पर्याप्त सहायता और सहयोग प्रदान करेगी।

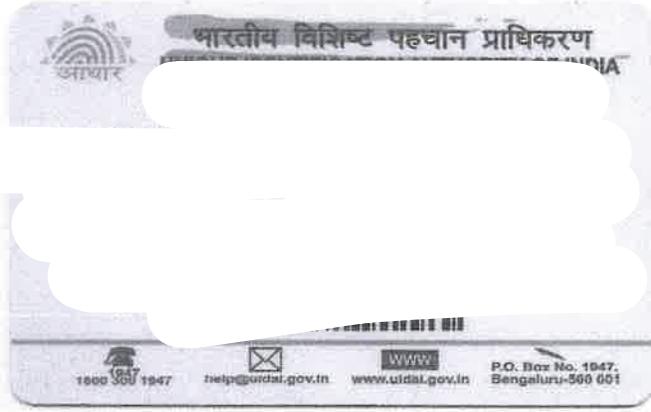
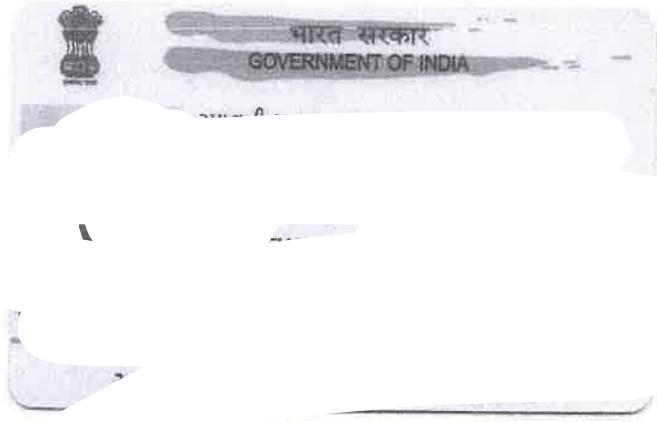
हम, दूसरा पक्ष, आपने पहले पक्ष को और हम दूसरे पक्ष को जो वित्तीय सहायता दी है, उससे बहुत संतुष्ट हैं और हमारे बीच इस बारे में और दूसरे पक्ष के दिवंगत पति -पिता और पुत्र तथा भाई के उत्तराधिकारियों को धन के वितरण को लेकर कोई विवाद नहीं है। पार्टी और हम सब सहर्ष स्वीकार करते हैं।

इस समग्र क्षतिपूर्ति की राशि के संबंध में दूसरे पक्ष या हमारी ओर से किसी भी व्यक्ति के साथ हमारे बीच कोई विवाद नहीं है और यदि भविष्य में हम क्षतिपूर्ति के लिए पहले पक्ष के

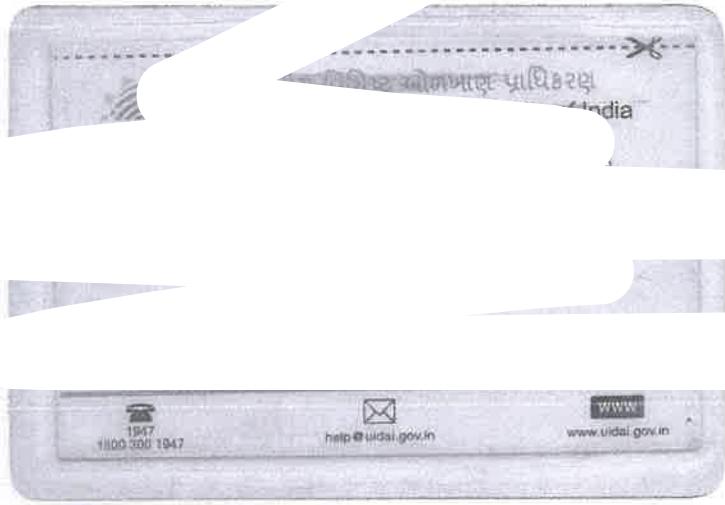
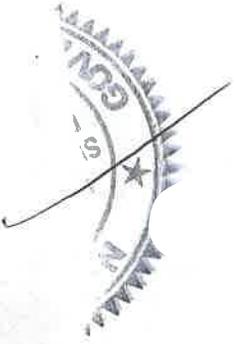
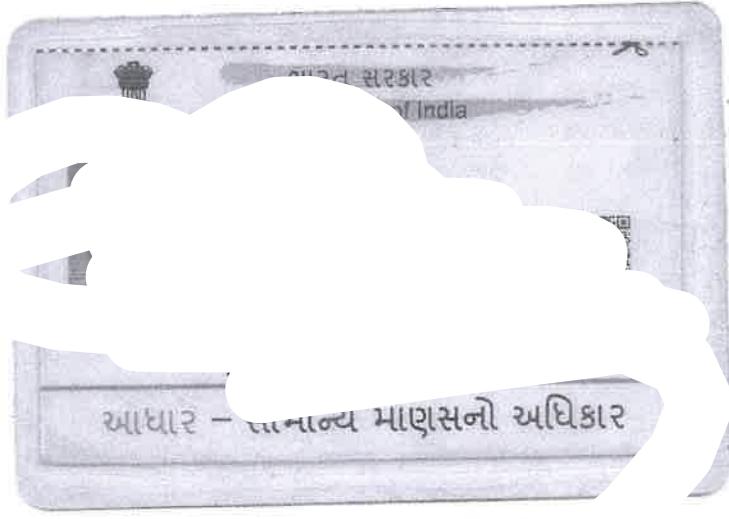



दिलीप पाठक

रामावती पाठक (शिर्ष)



रमावती बाठक



दिलीप पाठक




ભારત સરકાર
Government of India

ભારતીય વિશિષ્ટ ઓળખાણ પ્રાધિકરણ
Unique Identification Authority of India

મારો આધાર, મારા જીવન

મારો આધાર, મારા જીવન



ભારત સરકાર
Government of India






માહિતી / INFORMATION

- આધાર એ ઓળખનો પુરાવો છે, નાગરિકતા કે જન્મતારીખનો નહીં. જન્મ તારીખ આધાર નંબર ધારક દ્વારા જમા કરાયેલ નિયમોમાં ઉલ્લેખિત, જન્મ તારીખના દસ્તાવેજના પુરાવા દ્વારા આધારભૂત માહિતી પર આધારિત છે.
- આ આધાર પત્રની ચકાસણી યુ. આઈ. ડી. એ. આઈ. દ્વારા નિયુક્ત પ્રમાણીકરણ એજન્સી દ્વારા ઓનલાઇન પ્રમાણીકરણ દ્વારા અથવા એલિવેકેશન સ્ટોર્સ પર ઉપલબ્ધ એમઆધાર અથવા આધાર ક્યુઆર સ્કેનર એલિવેકેશનનો ઉપયોગ કરીને અથવા www.uidai.gov.in પર ઉપલબ્ધ સુરક્ષિત ક્યુઆર કોડ રીડર એલિવેકેશનનો ઉપયોગ કરીને ક્યુઆર કોડ સ્કેનિંગ દ્વારા થવી જોઈએ.
- આધાર અનન્ય અને સુરક્ષિત છે.
- આધાર માટે નોંધણીની તારીખથી દર 10 વર્ષ પછી ઓળખ અને સરનામાને સમર્થન આપતા દસ્તાવેજો આધારમાં અપડેટ થવા જોઈએ.
- આધાર તમને વિવિધ સરકારી અને બિન-સરકારી વાહો/સેવાઓને સરળતાથી મેળવવામાં મદદ કરે છે.
- આધારમાં તમારો મોબાઇલ નંબર અને ઈમેલ આઈડી અપડેટ રાખો.
- આધાર સેવાઓનો લાભ લેવા માટે mAadhaar એપ ડાઉનલોડ કરો.
- આધાર/બાયોમેટ્રિક્સનો ઉપયોગ ન કરતી વખતે સુરક્ષા સુનિશ્ચિત કરવા માટે આધારને બંધ કરો/બીલો/બાયોમેટ્રિક્સની સુવિધાનો ઉપયોગ કરો.
- આધાર મેળવવાની સંસ્થાઓ સંમતિ મેળવવા માટે બંધાયેલી છે.
- Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder.
- This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in.
- Aadhaar is unique and secure.
- Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar.
- Aadhaar helps you avail of various Government and Non-government benefits/services.
- Update your mobile number and email id updated in Aadhaar.
- Download mAadhaar app to avail of Aadhaar services.
- Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- Entities seeking Aadhaar are obligated to seek consent.

Gujarat - 394



8612 0399

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મારો આધાર, મારા જીવન



શિરિષા




भारत सरकार
Government of India

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

आपका अ

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सूचना / INFORMATION

- आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचना और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है।
- इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए।
- आधार विशिष्ट और सुरक्षित है।
- पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए।
- आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है।
- आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें।
- आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें।
- आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें।
- आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं।
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- Aadhaar helps you avail of various Government and Non-Government benefits/services.
- Keep your mobile number and email id updated in Aadhaar.
- Download mAadhaar app to avail of Aadhaar services.
- Use the feature of Lock/Unlock Aadhaar/biometrics to ensure security when not using Aadhaar/biometrics.
- Entities seeking Aadhaar are obligated to seek consent.



भारतीय विशिष्ट पहचान प्राधिकरण



मेरा आधार, मेरी पहचान



AAAAAAA
TO LRE

  <p>भारत सरकार Government of India</p> <p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>	  <p>Government of India</p> <p>सूचना / INFORMATION</p> <ul style="list-style-type: none"> ■ आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं। जन्मतिथि आधार नंबर धारक द्वारा प्रस्तुत सूचनां और विनियमों में विनिर्दिष्ट जन्मतिथि के प्रमाण के दस्तावेज पर आधारित है। ■ इस आधार पत्र को यूआईडीएआई द्वारा नियुक्त प्रमाणीकरण एजेंसी के जरिए ऑनलाइन प्रमाणीकरण के द्वारा सत्यापित किया जाना चाहिए या ऐप स्टोर में उपलब्ध एमआधार या आधार क्यूआर कोड स्कैनर ऐप से क्यूआर कोड को स्कैन करके या www.uidai.gov.in पर उपलब्ध सुरक्षित क्यूआर कोड रीडर का उपयोग करके सत्यापित किया जाना चाहिए। ■ आधार विशिष्ट और सुरक्षित है। ■ पहचान और पते के समर्थन में दस्तावेजों को आधार के लिए नामांकन की तारीख से प्रत्येक 10 वर्ष में कम से कम एक बार आधार में अपडेट कराना चाहिए। ■ आधार विभिन्न सरकारी और गैर-सरकारी फायदों/सेवाओं का लाभ लेने में सहायता करता है। ■ आधार में अपना मोबाइल नंबर और ईमेल आईडी अपडेट रखें। ■ आधार सेवाओं का लाभ लेने के लिए एमआधार ऐप डाउनलोड करें। ■ आधार/बायोमेट्रिक्स का उपयोग न करने के समय सुरक्षा सुनिश्चित करने के लिए आधार/बायोमेट्रिक्स लॉक/अनलॉक सुविधा का उपयोग करें। ■ आधार की मांग करने वाले सहमति लेने के लिए बाध्य हैं। ■ Aadhaar is proof of identity, not of citizenship or date of birth (DOB). DOB is based on information supported by proof of DOB document specified in regulations, submitted by Aadhaar number holder. ■ This Aadhaar letter should be verified through either online authentication by UIDAI-appointed authentication agency or QR code scanning using mAadhaar or Aadhaar QR Scanner app available in app stores or using secure QR code reader app available on www.uidai.gov.in. ■ Aadhaar is unique and secure. ■ Documents to support identity and address should be updated in Aadhaar after every 10 years from date of enrolment for Aadhaar. ■ Aadhaar helps you avail of various Government and Non-Government benefits/services. ■ Keep your mobile number and email id updated in Aadhaar. ■ Use Aadhaar app to avail of Aadhaar services. ■ Lock/Unlock Aadhaar/biometrics to ensure security while using Aadhaar/biometrics.
<p>Sign</p> <p>भारत सरकार</p> <p>भारतीय विशिष्ट पहचान प्राधिकरण</p>	<p>भारतीय विशिष्ट पहचान प्राधिकरण</p>
<p>मेरा आधार, मरी</p>	<p>1947 help@uidai.gov.in www.uidai.gov.in</p>

खिलाफ कोई मुकदमा दाखिल करते हैं, तो यह समझौता माफ कर दिया जाएगा और यदि किसी भी स्थिति में मुकदमा माफ नहीं किया गया है और आप पहले यदि पक्ष मुआवजा देने के लिए उत्तरदायी हो जाता है, तो हमें प्राप्त धन दूसरे पक्ष को देना होगा।

न तो हम दूसरे पक्ष और न ही हमारी ओर से दूसरे पक्ष के किसी अन्य व्यक्ति ने आज तक किसी भी सरकारी या अर्ध-सरकारी या श्रम कानून के तहत किसी प्राधिकारी के समक्ष पहले पक्ष के खिलाफ हमारे द्वारा दूसरे पक्ष या की ओर से कोई शिकायत नहीं है। हमें दूसरा पक्ष या कोई अन्य व्यक्ति। किसी भी प्रकार का कोई मुकदमा दाखिल नहीं किया गया है, लेकिन यदि कोई मुकदमा या मुकदमा पाया जाता है तो वह इस समझौते से शून्य हो जाएगा।

हमने, दूसरे पक्ष ने, इस विस्तृत समझौते या अनुबंध को अपनी खुशी और विवेक के साथ, सावध अवस्था में और पूरी तरह से सचेत मन की स्थिति में पढ़ा है। पढ़ने और समझने के बाद पता चला कि यह बिना किसी के दबाव के स्वेच्छा से किया गया था है जो हम सभी दूसरे पक्ष एवं हमारे वंशजों के लिए स्वीकार्य एवं बाध्यकारी है हस्ताक्षरित है और हस्ताक्षरित रहेगा।

गवाह:

1. दिलीप पाठक



2. श्री लता



3. गिरक पाठक



4. हार्श. नि. वसु.



रमावती पाठक

SAHAB

दिलीप पाठक

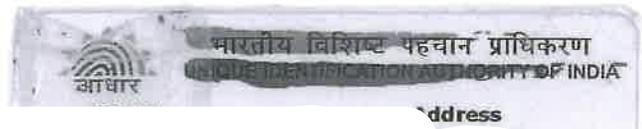
 भारत सरकार
GOVERNMENT OF INDIA
विद्युत वीज संयंत्र रोड

मारी आधार, मारी ओजभ









T. Senthil





सत्यमेव जयते
भारत सरकार



आधार

ભારત સરકાર
Government of India

ભારતીય વિશિષ્ટ ઓળખાણ પ્રાધિકરણ
Unique Identification Authority of India

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PO: G
District: Surat
State:



No. :



सत्यमेव जयते
Government of India



AADHAAR

માહિતી / INFORMATION

- આધાર એ ઓળખનો પુરાવો છે, નાગરિકતા કે જન્મતારીખનો નહીં. જન્મ તારીખ આધાર નંબર ધારક દ્વારા જમા કરાવેલ નિયમોમાં ઉલ્લેખિત, જન્મ તારીખના દસ્તાવેજના પુરાવા દ્વારા આધારભૂત માહિતી પર આધારિત છે.
- આ આધાર પત્રની ચકાસણી યુ. આઈ. ડી. એ. આઈ. દ્વારા નિયુક્ત પ્રમાણીકરણ એજન્સી દ્વારા ઓનલાઇન પ્રમાણીકરણ દ્વારા અથવા એલિવેક્શન સ્ટોર્સ પર ઉપલબ્ધ એમઆધાર અથવા આધાર ક્યુઆર સ્કેનર એલિવેક્શનનો ઉપયોગ કરીને અથવા www.uidai.gov.in પર ઉપલબ્ધ સુરક્ષિત ક્યુઆર કોડ રીડર એલિવેક્શનનો ઉપયોગ કરીને ક્યુઆર કોડ સ્કેનિંગ દ્વારા થવી જોઈએ.
- આધાર અનન્ય અને સુરક્ષિત છે.
- આધાર માટે નોંધણીની તારીખથી દર 10 વર્ષ પછી ઓળખ અને સરનામાને સમર્થન આપતા દસ્તાવેજો આધારમાં અપડેટ થવા જોઈએ.
- આધાર તમને વિવિધ સરકારી અને બિન-સરકારી વાલો/સેવાઓને સરળતાથી મેળવવામાં મદદ કરે છે.
- આધારમાં તમારો મોબાઇલ નંબર અને ઈમેલ આઈડી અપડેટ રાખો.
- આધાર સેવાઓનો વાલ લેવા માટે mAadhaar એપ ડાઉનલોડ કરો.
- આધાર/બાયોમેટ્રિક્સનો ઉપયોગ ન કરતી વખતે સુરક્ષા સુનિશ્ચિત કરવા માટે આધારને લોક કરો/બિલો/બાયોમેટ્રિક્સની સુવિધાનો ઉપયોગ કરો.
- આધાર મેળવવાની સંસ્થાઓ સંમતિ મેળવવા માટે બંધાયેલી છે.
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ભારતીય વિશિષ્ટ ઓળખાણ પ્રાધિકરણ
Unique Identification Authority of India



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1947

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www.uidai.gov.in

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आयकर विभाग
INCOME TAX DEPARTMENT



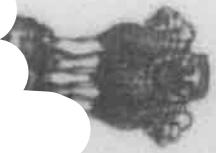
भारत सरकार
GOVT. OF INDIA

Permit

[Redacted area]

[Handwritten signature]





भारत सरकार
GOVERNMENT OF INDIA

रमावती पाठक



अधिकांश शिरी ओजस

 भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

संख्या मु : Address

[Redacted]

[Redacted]

[Redacted]

1947  WWW P.O. Box No. 1947,
help@uidai.gov.in www.uidai.gov.in Bengaluru-560 001



रमावती पाठक





Unique Identification Authority of India, Government of India / શ્રી ગણેશાય નમઃ શિવાય શાંતિઃ શાંતિઃ શાંતિઃ
Acknowledgement/ Consent for enrolment / મરજી આપવાનો સહીયોગ

Enrolment No./શરણી નંબર:

0513/17530/00527

This is not the Aadhaar Number Date/તારીખ:

28/02/2024 15:39:55

Appointment No./આજ્ઞા નંબર: NA

Sweeta Narendra Pathak (Female)

C/O: Narendra Pathak

Address:

103,
AARADHANA PLATINUM-1,
NEAR TULSI PEPPER MILL,
KAPILL,
Gangadhara Rs.,
Karehi, Palanpur, Surat, Gujarat, 394310,
Pathak Sarvatarayan (Guardian)

સહી આપે છે (Female)

સરનામું:

103

આર્યાદ્યા પ્લેટિનમ-1,
નેઅર ટુલસી પેપર મિલ,
કાપેલ,
ગંગાધરા રસ,
કારેહી, પાલનપુર, સુરાત, ગુજરાત, ૩૯૪૩૧૦,
પાથક સર્વતરયાણ (ગાર્ડિયન)

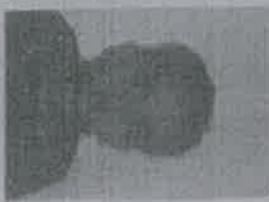
Date Of Birth/જન્મ તારીખ: 28/01/2022 (VERIFIED)
DOB doc: Birth Certificate

Proof of Relationship to HOF: Birth Certificate

Mobile/શરણી: +91 9898602836

Email/ઈમેલ: Not Given

વિગતો આપે છે (સહી)



Fingerprint quality

Fingerprints are not captured for minors

Information Sharing Disclosure/મરજી આપવાનો સહીયોગ: Yes/N

Registrar: Department of Panchayat Govt. of Gujarat

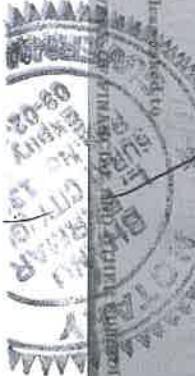
Enrolment Agency: KAN VISHWAGRAM SOCIETY

You can get only one Aadhaar number. Please do not call again unless asked to.

Disclosure under section 3(2) of THE AADHAAR TARGETED DELIVERY

Location Id: Chhat...

Sweeta Guardian



બા.નં. ૯/૨૦૨૩

ફોર્મ - ૫ FORM - 5



ગુજરાત સરકાર

GOVERNMENT OF GUJARAT

આરોગ્ય અને પરિવાર કલ્યાણ વિભાગ

DEPARTMENT OF HEALTH AND FAMILY WELFARE

જન્મ પ્રમાણપત્ર

BIRTH CERTIFICATE

(જન્મ અને મરણ નોંધણી અધિનિયમ, ૧૯૬૯ની કલમ ૧૨/૧૭ અને
ગુજરાત જન્મ-મરણ નોંધણી નિયમો, ૨૦૦૪ના નિયમ - ૮ મુજબ)(Issued under Section 12/17 of the Registration of Births and Deaths Act, 1969
and Rule 8 of the Gujarat Registration of Births and Deaths Rules, 2004)

આ પ્રમાણિત કરવામાં આવે છે કે, નીચેની માહિતી જન્મના મૂળ રેકૉર્ડમાં લેવામાં આવી છે, જે ભારતના ગુજરાત રાજ્યના સુરત જિલ્લાના ચોરાસી તાલુકાના વાંઝ ગ્રામ/શહેરના રજિસ્ટરમાં છે.

This is to certify that the following information has been taken from the original record of birth which is in the register for Village/City Vanz of Taluka Chorasi of District Surat of Gujarat State, India.

નામ/Name : સ્વેતા / SWETA

જાતિ / Sex : સ્ત્રી / Female

જન્મ તારીખ/Date of Birth : 28/01/2022

જન્મ સ્થળ/Place of Birth :

Friday, January 28, 2022

Primary Health Center Vanz

માતાનું નામ/Name of Mother :

પિતાનું નામ/Name of Father :

સોનિકા / SONIKA

નરેન્દ્ર રઘુનંદન પાઠક / NARENDRA RAGHUNANDAN PATHAK

બાળકના જન્મ સમયે માતા-પિતાનું સરનામું/ Address of parents
at the time of Birth of child :માતા - પિતાનું કાયમી સરનામું / Permanent Address of
Parents :P 21 22 ISHVARNAGAR BARAF FACTORY SACHIN G.I.DC
/ પી ૨૧ ૨૨ ઈશ્વરનગર બરફ ફેક્ટરી સચીન જી.આઈ.ડી.સીP 21 22 ISHVARNAGAR BARAF FACTORY SACHIN G.I.DC / પી
૨૧ ૨૨ ઈશ્વરનગર બરફ ફેક્ટરી સચીન જી.આઈ.ડી.સી

નોંધણી ક્રમાંક/Registration No. : 5

નોંધણી ની તારીખ/Registration Date : 05/02/2022

રીમાર્ક્સ (વિશેષ નોંધ)/Remarks (if any) :

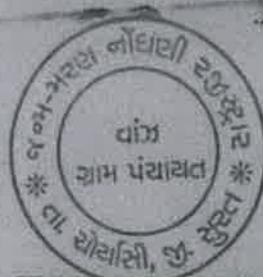
પ્રમાણપત્ર નંબર/ Certificate No. : **B202220094470**

/0

પ્રમાણપત્ર કાઢી આપ્યાની તારીખ / Date of Issue :

પ્રમાણપત્ર આપનાર સત્તાધિકારીની સહી/ Signature of Issuing
Authority :

17/01/2023



Registrar (Birth & Death)

રજિસ્ટ્રાર (જન્મ & મરણ)

Vanz, Surat

JQujCJ8/NqBSzQ27xe5xH7Xtq0o9EGxKwFZtTCgoIY=

Sweta. Gandra



भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India



[Redacted content]

☎ 1947

✉ help@uidai.gov

Swati Gandran



बुक संख्या :
Book No.:

प्रपत्र सं०-१

उत्तर प्रदेश सरकार
Government of Uttar Pradesh

क्रम संख्या :

S. No.:

(जन्म मृत्यु रजिस्ट्रीकरण अधिनियम 1969 की धारा 12/17 एवं उत्तर प्रदेश जन्म मृत्यु रजिस्ट्रीकरण नियमावली 2003 के नियम 8 के अधीन जारी):

जन्म प्रमाण-पत्र
(Birth Certificate)

प्रमाणित किया जाता है कि निम्नलिखित सूचना जन्म के मूल अभिलेख से ली गई है जो (स्थानीय

क्षेत्र) ग्राम/मोहल्ला देवकीगाँव/पट्टा/तहसील/वार्ड गिहकीपुर जनपद अमौरी
राज्य उत्तर प्रदेश के रजिस्टर में अंकित है: ३०

नाम स्वाती

पिता

माता

जन्म का दिनांक एवं स्थान 16/11/13 सुमकेत धरियाबाग अमौरी

Date of Birth & Place

पिता का नाम नरेश

Name of Father

माता का नाम सोनिया

Name of Mother

रजिस्ट्रेशन संख्या 618

Registration No.

रजिस्ट्रेशन का दिनांक 16/11/13

Date of Registration

दिनांक : 16/11/13

Date:

स्वरूप युष्म केन्द्र

Place:

रजिस्टर जन्म-मृत्यु
Registrar Birth & Death

अधीक्षक
साम० स्वा० मुख० हैरिस्टनगज, अमौरी
(Seal)

Swati - Gardia



Please ignore emails that ask for your bank account details. Please do not part with internet banking account's user-ID, password, OTP, ATM pin etc.

Branch Name : UTRAN, GUJARAT Phone : 0261-2499464
 Branch Email ID : utran@bankofbaroda.com
 IFSC : BARBOUTRANX [Fifth character is zero]
 MICR Code : 395012031
 Customer ID : 0233333803
 Account Number : 02820100002464
 Account Name : SATYANARAYAN RAGHUNANDAN PATHA
 Address : RAJPUT FALIA BHARATBHAI KI CHAL UTRAN
 BHARATBHAI KI CHAL
 SURAT GJ 394105
 A/c Opening Date : 29-12-2005
 Nominee Name : Yes




The SuteX[®] Co-operative Bank Ltd.

BRANCH : **SACHIN GIDC, JAMNOR, GUJARAT**

MGR CODE : 395248010

IFSC CODE : SUTB0248010

CUST ID: 1163122

AC. NO. : 001020021004973

NAME : SWATI NARENDRA PATHAK

JOINT 1 : SATYANARAYAN RAGHUNANDAN PATHAK

JOINT 2 :

JOINT 3 :

ADDRESS : PATHAK KA PURWA
DEOKALI
FAIZABAD

FAIZABAD

UTTAR PRADESH
224284

NOMINEE :

MODE OF OP. : Minor - Guardian

AC. OP. DATE : 28/02/2024

CKYC NO. : 1163122

[Signature]
Br. Manager / Manager-Function / Officer



[Signature]

Issued Subject to rules applicable to Saving Accounts as amended from time to time. All Deposits up to Rs. 5.00 Lakh are covered under DICGC Insurance.



The Sutex® Co-operative Bank Ltd.

BRANCH : SACHIN GIDC

MGR CODE : 395248010

IFSC CODE : SUTB0248010

CUST ID: 1163185

AC. NO. : 001020021004996

NAME : SWETA NARENDRA PATHAK

JOINT-1 : SATYANARAYAN RAGHUNANDAN PATHAK

JOINT 2 :

JOINT 3 :

ADDRESS : 103 ARADHANA PLATINUM 1

NEAR TULSI PAPER MILL

KARELI PALSANA

SURAT

GUJARAT

394310

NOMINEE :

MODE OF OP. : Minor - Guardian

AC. OP. DATE : 29/02/2024

CKYC NO. : 1163185

Br. Manager / Manager Function / Officer



Issued Subject to rules applicable to Saving Accounts as amended from time to time. All Deposits up to Rs. 5.00 Lakh are covered under DICGC Insurance.

622

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : SWETA NARENDRA PATHAK
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

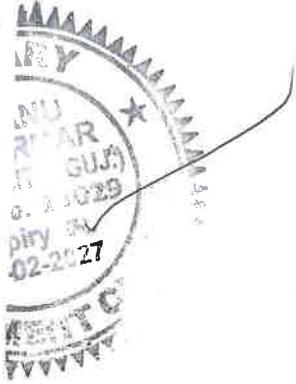
Bank Reference No : FT403019672478
Value Date : 2024-03-01 00:00:00
UTR Number : HDFCR52024030184614074

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.001020021004996 with SUTEX COOPERATIVE BANK LIMITED IFSC CODE SUTB0248010 vide UTR no. HDFCR52024030184614074 for Rs 2350000.00(Rupees Twenty Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : SWETA NARENDRA PATHAK

This is Computer generated advice & Does not require any signature.



A handwritten signature in black ink, appearing to be "SWETA NARENDRA PATHAK".

623

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : SATYANARAYAN RAGHUNANDAN PATHAK
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT403019673887
Value Date : 2024-03-01 00:00:00
UTR Number : HDFCR52024030184601864

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.02820100002464 with BANK OF BARODA IFSC CODE BARB0UTRANX vide UTR no. HDFCR52024030184601864 for Rs 300000.00(Rupees Three Lakh Only) against the below mentioned payment details

Narration : SATYANARAN PATHAK

This is Computer generated advice & Does not require any signature.



624

AETHER INDUSTRIES LIMITED
SY NO 35 PLOT NO 40 AANGAN
JALDARSHAN SOCIETY UMRA BH GOKUL
ROW HOUSE SURAT
GUJARAT 395007

Beneficiary Name : SWATI NARENDRA PATHAK
Beneficiary Address1 : SURAT
Beneficiary Address2 :
Beneficiary Address3 :
Beneficiary Address4 : SURAT
Beneficiary Address5 : INDIA
PinCode :

Bank Reference No : FT403019670636
Value Date : 2024-03-01 00:00:00
UTR Number : HDFCR52024030184609335

Dear Sir/Madam

We have initiated a credit through RTGS to Account Number.001020021004973 with SUTEX COOPERATIVE BANK LIMITED IFSC CODE SUTB0248010 vide UTR no. HDFCR52024030184609335 for Rs 2350000.00(Rupees Twenty Three Lakh Fifty Thousand Only) against the below mentioned payment details

Narration : SWATI NARENDRA PATHAK

This is Computer generated advice & Does not require any signature.

Swati



Register Serial No 96/2024
 Date - 01 MAR 2024
 My Commission Expires
 on 9th February 2027



BEFORE ME

SHANU L. PARMAR
 NOTARY
 SURAT CITY (GUJARAT)
 GOVT. OF INDIA

प्रथम पक्ष :

डेनिश नवीनचंद्र दोढियावाला
 एथर इंडस्ट्रीज लिमिटेड की ओर से

[Signature]

[Signature]

दूसरा पक्ष:

पाठक सत्यनारायण रघुनंदन (भाई)

[Signature]

[Signature]

[Signature]



समावती सत्यनारायण पाठक (भाभी)



समावती पाठक

समावती पाठक



I have read the Signatory
 and Identified by me

[Signature]

स्वाति नरेंद्र पाठक (पुत्री)

[Signature]

Est. Mitra

[Signature]

Swati - Gander



स्वेता नरेंद्र पाठक (पुत्री)

[Signature]

Est. Mitra

[Signature]

Sweta - Gander



ANNEXURE-R-4

SR. NO.	NAME OF EMPLOYEE	AGE	DEATH / INJURY	DATE OF DEATH	EX-GRATIA COMPENSATION	ESI COMPENSATION	LABOUR WELFARE FUND	WC COMPENSATION	FUNERAL AND OTHER EXPENSES	HOSPITAL EXPENSES	TOTAL AMOUNT OF COMPENSATION PAID
1	Divyeshkumar Narsinh Patel	39	Death	29.11.2023	50,00,000	N/A	Pending from DISH	14,06,750	25,000	0	64,31,750.00
2	Manoj Sushil Mukhiya	34	Death	13.12.2023	50,00,000	Settled and Attached	Pending from DISH	N/A	70,000	20,99,837	71,69,837.00
3	Abhishekkumar Akhilesh Yadav	19	Death	29.11.2023	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	25,000	0	50,25,000.00
4	Dharmendra Narendra Kumar	20	Death	29.11.2023	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	25,000	0	50,25,000.00
5	Sunil Channgu Kumar	26	Death	29.11.2023	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	25,000	0	50,25,000.00
6	Santosh Vishwakarma	41	Death	29.11.2023	50,00,000	Settled and Attached	Pending from DISH	N/A	25,000	0	50,25,000.00
7	Ganesh Javaher Prasad	19	Death	29.11.2023	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	25,000	0	50,25,000.00
8	Sanat Kumar Mishra	39	Death	29.11.2023	50,00,000	Settled and Attached	Pending from DISH	N/A	25,000	0	50,25,000.00
9	Pramod Madari Gautam	40	Death	04.12.2023	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	70,000	4,69,255	55,39,255.00
10	Chitranjankumar Arjun Singh	19	Death	10.12.2023	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	70,000	18,51,779	69,21,779.00
11	Narendra Pathak	30	Death	18.01.2024	50,00,000	Yet to be Settled from ESIC	Pending from DISH	N/A	60,000	50,29,008	1,00,89,008.00
Total											6,63,01,629.00
SR. NO.	NAME OF EMPLOYEE	AGE	DEATH / INJURY	DATE OF DISCHARGED	EX-GRATIA COMPENSATION	HOSPITAL EXPENSES	TOTAL AMOUNT OF COMPENSATION PAID				
1	Munnihal Yadav	23	Injured	N/A	60,000	19,13,715	19,73,715				
2	Balaram Baiga	30	Injured	N/A	60,000	19,47,128	20,07,128				
3	Hari Kirtan	25	Injured	N/A	60,000	19,24,288	19,84,288				
4	Vijay Pratap Singh	34	Injured	N/A	60,000	16,79,185	17,39,185				
5	Keshan Yadav	21	Injured	N/A	60,000	19,91,029	20,51,029				
6	Sarvan Paswan	19	Injured	N/A	60,000	86,400	1,46,400				
7	Vikas Chauhan	28	Injured	N/A	60,000	2,45,638	3,05,638				
8	Mayur Kathiriya	30	Injured	N/A	60,000	2,74,853	3,34,853				
9	Lovekush Yadav	18	Injured	N/A	55,000	1,51,084	2,06,084				
10	Vijay Laxman	57	Injured	N/A	55,000	1,69,671	2,24,671				
11	Raju Singh	40	Injured	N/A	50,000	52,705	1,02,705				
12	Sarvesh	24	Injured	N/A	50,000	13,163	63,163				
13	Shri Prakash Pankaj	27	Injured	N/A	50,000	12,512	62,512				
14	Uma Shankar	33	Injured	N/A	50,000	20,410	70,410				
15	Rahul Kumar Paswan	27	Injured	N/A	50,000	26,644	76,644				
16	Om Prakash	23	Injured	N/A	50,000	1,00,000	1,50,000				
17	Udaybhan Singh Gond	26	Injured	N/A	50,000	6,029	56,029				
18	Ram Shukla Yadav	24	Injured	N/A	50,000	20,017	70,017				
19	Ayush Chhapghar	24	Injured	N/A	50,000	10,000	60,000				
20	Navneet Rajput	38	Injured	N/A	60,000	21,27,185	21,87,185				
21	Uttam Ramlal Gautam	31	Injured	N/A	60,000	6,12,900	6,72,900				
22	MD Umar	20	Injured	N/A	60,000	6,27,900	6,87,900				
23	Ramesh Sharma	45	Injured	N/A	45,000	8,72,100	9,17,100				
Total					12,65,000	1,48,84,556	1,61,49,556				

Sr.No	Name	Relation	DOB	Age	Description
1	Divyeshkumar Narsinhbhai Patel	Married			
	Dipika Divyeshkumar Patel	Wife	02-10-2001	22	House wife
	Prisha Divyeshkumar Patel	Daughter	09-02-2023	1	Child
	Manjulaben Narsinhbhai Patel	Mother	01-01-1963	60	House wife
	Narsinhbhai Ramabhai Patel	Father	01-01-1953	70	Retired
2	Manoj Sushil Mukhiya	Married			
	Gulab Devi Manoj Mukhiya	Wife	01-01-1990	33	House wife
	Kaushalkumar Manoj Mukhiya	Son	02-06-2015	8	Study in 1st Standard
	Himanshukumar Manoj Mukhiya	Son	31-01-2018	5	No study
	Sushil Mukhiya	Father	01-01-1966	57	Farmar
	Chandri Devi	Mother	01-01-1971	52	House wife
3	Abhishekkumar Akhilesh Yadav	Unmarried			
	Akhilesh Yadav	Father	01-01-1983	40	Doing Job at Mumbai
	Savitri Devi	Mother	04-03-1982	41	House wife
	Ranjay Kumar	Brother	05-05-2006	16	11th standard
	Nirmal Kumari	Sister	03-02-2006	17	12th standard
4	Dharmendra Narendra Kumar	Unmarried			
	Narendra Kumar	Father	20-03-1965	58	Farmar
	Lalta Devi	Mother	08-03-1967	56	House wife
5	Sunil Channgu Kumar	Unmarried			
	Channgu	Father	20-06-1968	55	Farmar
	Lalmani	Mother	15-04-1970	53	House wife
6	Santosh Vishwakarma	Married			
	Babita Vishwakarma	Wife	01-01-1986	37	House wife
	Nitin Vishwakarma	Son	01-01-2005	18	Study in 9th Standard
	Mahak Vishwakaram	Daughter	07-11-2011	12	Study in 7th Standard
7	Ganesh Javaher Prasad	Unmarried			
	Javahar Prasad	Father	01-01-1972	51	Farmar
	Janki Prasad	Mother	01-01-1975	48	House wife
8	Sanat Kumar Mishra	Married			
	Ranjana Mishra	Wife	01-01-1991	32	House wife
	Astha Mishra	Daughter	18-09-2019	4	Child
	Divyanshu Mishra	Daughter	29-10-2022	1	Child
	Parvati Mishra	Mother	01-01-1947	76	House wife
9	Pramod Madari Gautam	Married			
	Tulshi Devi	Wife	01/01/1988	35	House wife
	Akash Pramod Gautam	Son	11/10/2012	11	Study in 7th Standard
	Vikash Pramod Gautam	Son	16/11/2011	12	Study in 6th Standard
	Abhishek Pramod Gautam	Son	15/07/2015	8	Study in 4th Standard
	Nainshi Pramod Gautam	Daughter	01/01/2018	5	Study in 1st Standard
	Payal Pramod Gautam	Daughter	01/01/2019	4	Child
10	Chitranjankumar Arjun Singh	Unmarried			
	Arjun Singh	Father	16/05/1978	45	Farmar
	Fulmati Devi	Mother	09/03/1980	43	House wife
	Manita Kumari (UnMarried)	Sister	10/03/2005	18	Study in 12th Standard
	Ravita Kumari (UnMarried)	Sister	01/01/2009	14	Study in 8th Standard
11	Narendra Pathak	Married			
	Sonika Narendra Pathak	Wife	01/01/2000	23	Dead
	Swati Narendra Pathak	Daughter	16/11/2019	4	Nursery
	Sweta Narendra Pathak	Daughter	28/01/2022	2	Child

